

BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA

O. A. No. 75/2024/EZ

DEWKANT KUMAR

..... APPLICANT

Versus

BIHAR STATE POLLUTION CONTROL BOARD

... RESPONDENT

**COUNTER AFFIDAVIT ON BEHALF OF SHREE CEMENT/BIHAR
CEMENT PLANT, AURANGABAD, BEING THE RESPONDENT NO. 5
REPRESENTED THROUGH ITS MANAGING DIRECTOR.**

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*Filed by
Sarangam Chakraborty*

*Filed by
Sarangam Chakraborty
Advocate*

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Sarangam Chakraborty
Advocate

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02 26 AUG 2024

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O. A. No. 75/2024/EZ

IN THE MATTER OF:-

DEWKANT KUMAR

..... APPLICANT

Versus

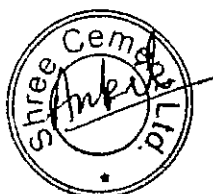
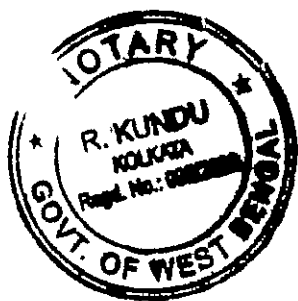
BIHAR STATE POLLUTION CONTROL BOARD

... RESPONDENT

COUNTER AFFIDAVIT ON BEHALF OF SHREE CEMENT LTD./BIHAR CEMENT PLANT, AURANGABAD, BEING THE RESPONDENT NO. 5 REPRESENTED THROUGH ITS MANAGING DIRECTOR.

I, Kumar Ankit, son of Shri Manvendra Kumar, aged about 36 years, by faith Hindu, by occupation Service, working for gain with Shree Cement Limited, Bihar Cement Plant, having its Corporate Office at DLF Epitome, Building No 5, Tower B, 9th Floor Cyber City, DLF Phase 2, Sec 24, Gurugram - 122 002, Haryana and Registered Office at Bangur Nagar, BEAWAR, Rajasthan, India, 305901 and presently camping at 11, Old Post Office Street, Room No. D1, 2nd Floor, Left Gate, Kolkata - 700001, do hereby solemnly affirm and state as follows: -

1. That I am the Legal Head of Shree Cement Limited and is also the Vice President of the Company. Shree Cement Limited has various cement manufacturing units all over India and all of them are controlled through the corporate office of the company situated at DLF Epitome, Building No 5, Tower B, 9th Floor Cyber City, DLF Phase 2, Sec 24, Gurugram - 122 002, Haryana. Bihar Cement Plant as well as New Bihar Cement Plant are the two units of the company situated in Aurangabad at Bihar which are the subject matter of dispute in the

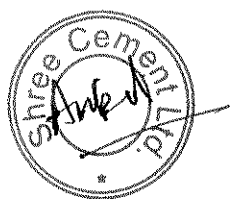
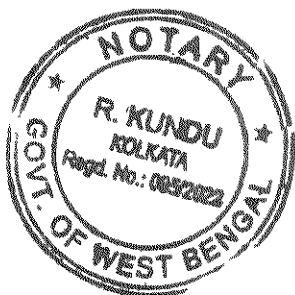


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said original application. The said units are managed / operated and controlled through the Corporate Office.

2. I have been duly authorised by a Power of Attorney to file and affirm the pleadings as well as Affidavit on behalf of the said company being Shree Cement Limited which I crave leave to refer to at the time of hearing.
3. I state that the Original Application has been initiated suo moto by the Hon'ble National Green Tribunal, Eastern Zone Bench on the basis of a complaint made by the Applicant by email dated 30th December, 2023 issued to the Registrar, National Green Tribunal, whereby he made bald allegation that the Bihar Cement Plant of Shree Cement Limited is producing huge pollution affecting people's life. Even though he refers to several complaints being made earlier to the Pollution Control Board, no such complaint has been annexed to the above. The said email making allegations is without any basis and without any documentary evidence. A copy of the said email dated 30th December, 2023 is annexed hereto and marked as **ANNEXURE - A**.
4. The law of burden of proof says that a person who makes the allegation has to prove the same by producing supporting corroborating evidences. In the instant case, no documentary evidences with regard to any alleged pollution being created by Bihar Cement Plant and New Bihar Cement Plant of Shree Cement Limited has been produced. The allegations made by the Applicant in the email seems to be motivated and done with malafide intention of causing harm to the reputation and goodwill of the company, which it has earned over the years. The allegations made by Dewkant Kumar seems to be without any reason. It is seen that the Applicant is a set



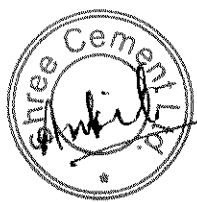
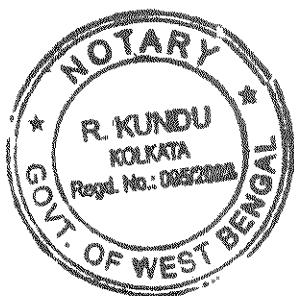
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up stooge at the behest of business rival of Shree Cement Limited whose intention is to cause harm to the business of the company and affect its reputation and goodwill amongst its customers. The Complainant here has been set up by some business rivals who seeks personal vengeance against the company as the allegations seems to be without any basis. The allegations are defamatory in nature and the company reserves its right to file appropriate legal proceedings, both criminal and civil against the person making the complaint for causing defamation against the company. The company reserves its right to claim huge damages against the person making bald allegations.

5. I state that on the complaint made, a suo moto case was initiated which was taken up for hearing on 21st March, 2024. On that date, the Hon'ble National Green Tribunal to verify whether the allegations are true and correct, appointed a fact finding Committee mentioned in paragraph 11 of the order. The Committee was directed to visit the site in question, cause an inspection with respect to the allegations made and submit an Affidavit within four weeks. A copy of the said order dated 21st March, 2024 is annexed hereto and marked as **ANNEXURE – B.**

6. On the basis of the formation of the Committee, the Committee made inspection at the Bihar Cement Plant and New Bihar Cement Plant of Shree Cement Limited on 3rd May, 2024. The date of visit was fixed with the consensus of the Members of the Joint Committee and the same was also informed to the Complainant, Dewkant Kumar and he was also requested to be present during inspection for presenting his allegation with all facts and proofs. The letter was given by the Joint Committee to Dewkant Kumar on 29th April, 2024, which is part of

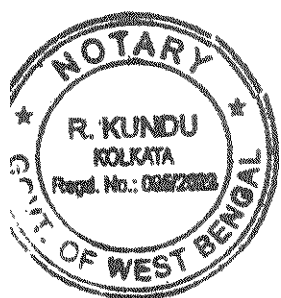


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Annexure – IV of the Report. In spite of receiving the Report, Dewkant Kumar did not remain present in the inspection to prove his allegations with facts and documents. The Committee has noted such absence in its report. A copy of the said letter sent by the Committee to Dewkant Kumar on 29th April, 2024 which I have borrowed from the Report is annexed hereto and marked as **ANNEXURE – C**.

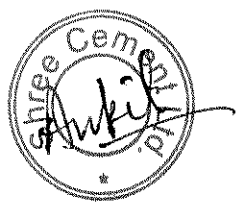
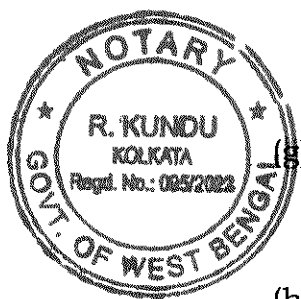
7. The Joint Inspection Committee visited the two plants and checked all the necessary documents which included, consent to establish issued by Bihar State Pollution Control Board, consent to operate given by Bihar State Pollution Control Board, any emission consent order or discharge consent order, and also inspected the environmental clearance granted by State Environment Impact Assessment Authority (SEIAA), Bihar to the Bihar Cement Plant for production of various kinds of cements. The Committee has also checked the compliance report of consent to operate of the Plant from 2023 onwards and also perused the Analysis Report of Central Pollution Control Board. The Committee has also annexed photographs to the report evidencing their visit. The photographs shows that enough tree plantation has been made in the said Bihar Cement Plant and the New Bihar Cement Plant. After being satisfied with all the legal and environmental compliances that the company has made for running its factory and after being satisfied that there was no pollution either under the Air Pollution Control Act or under the Water Pollution Control Act, the Committee gave a report by concluding that Shree Cement Limited from its Bihar Cement Plant and New Bihar Cement Plant are running their cement manufacturing plants within the limit of emission under the Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981, the conclusion made in the report by the Committee are as follows: -



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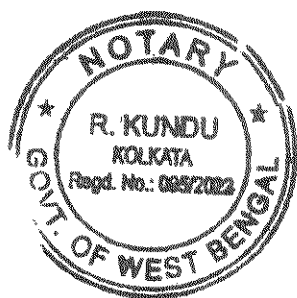
- (a) The Unit was found operational with the optimum capacity.
- (b) Installed Air Pollution Control Device (APCD) such as bag houses and bag filters were found operational
- (c) The particulate matter emission in both the stack found complying with prescribed standard. (50mg/NM³).
- (d) The unit has installed Online Continuous Emission Monitoring System (OCEMS) attached to VRM-grinding mills which are linked to CPCB Server. Opacity based technology is adopted, however; records of calibration are not properly maintained. The unit is planning to replace old instrument with new one for which process is initiated.
- (e) Average withdrawal of ground water as reported is 230m³ per day which is lower than the permitted quantity (350m³/day) by Central Ground Water Authority. There was no industrial/process waste water generation and discharge as it is a dry operation.
- (f) The water spraying system to control dust found operational. Tankers were also in use for water spraying on road and other areas like truck yard, main gate, and bulk receiving unit. The unit have four numbers of mechanized vacuum machines out of which 02 numbers of Truck Mounted Vacuum Cleaning Machines for road cleaning. The frequency of the operation is 2-3 times a day depending on requirement.
- (g) The unit has developed greenery inside the plant and no visible dust particles on the leaves of the plant was observed.
- (h) The unit has provided high pressure movable water jet near the raw material downloading area and fixed water sprinklers at the entrance, vehicle circulation areas and outside of the plant.



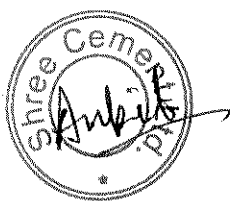
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- (i) Required Dust Extraction System at all transfer point of raw material and products has been provided. Hydraulic transfer of materials from truck to the feeding plant with active Dust Extraction mechanism was demonstrated to the members of the committee. The committee observed that the system is in place to slowly lift the truck for unloading; however there may be still scope for improvement through technical /programme based intervention to prevent rushing of material to discharge point. The Joint Committee also examined arbitrarily one of the downloading platform for efficacy of the Dust Extraction System and observed that the system was capable of sucking the fugitive emission generated during downloading of truck.
- (j) Provided closed Pneumatic System for transfer of fly ash from Bulker to the Silo.
- (k) Provided Rain Water Harvesting System with a capacity of 25000 KL (Length – 167 M; width 40 M; Depth 4.5 M), which is used for the irrigation of plants, water spraying etc. inside the premises.
- (l) Provided 03 numbers of engineered Ground Water Recharge Pits (Rain Water Injection Well) having Recharge Capacity of 1873.28 Cum/hr. The average rain water available for recharge is 81342 m³.
- (m) There was no visual fugitive emission emerging out from the premises of both the cement plants during the period of inspection and sampling despite the industry was running at normal capacity.
- (n) The industry has Public Liability Insurance policy valid up to 31.07.2024.



8. I state that the two units of Shree Cement Limited being Bihar Cement Plant and New Bihar Cement Plant have suitable Air Pollution Control

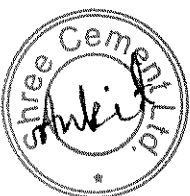
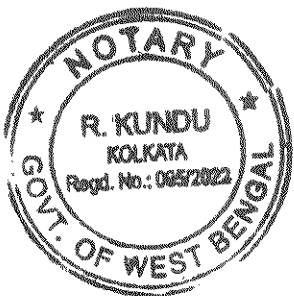


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Devices (APCD) and Fugitive Dust Control System as required. The air pollution control system was found to be operational. The intent to control the dust by deploying all possible options have also been made by the company. The stack emission was also found within prescribed limit which indicates proper functioning of Bag houses. High particular matters concentration as seen in the report is attributed to cumulative contribution of the said industry and vehicular emission from nearby surrounding highways. As will be evident from the report in Clause no. 21, it shows that PM₁₀ (particular matter₁₀ manograph) concentration on 24 hourly basis is 285 ug/M³ whereas average should be 100 ug/M³. Such slightly highly concentration is only because of the fact that the plant is located on the NH-139 Highway where there is huge vehicular movement as a result of which the vehicular emission in the surrounding area is perhaps increasing the average particular matter near the gate of the factory. A copy of the said report prepared by the Committee which was filed before the Hon'ble National Green Tribunal which has been filed before the Hon'ble National Green Tribunal and affirmed on 9th July 2024 is annexed hereto and marked as **ANNEXURE – D**.

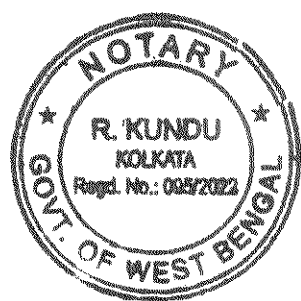
9. I state that Shree Cement Limited is one of the premier cement manufacturing company having a net worth of more than Rs. 75,00,00,000 Crore and has acquired considerable amount of goodwill in India. The company was established in the year 1979 and from then the company has been running without any default. The company is complying with all the applicable air and water pollution standard and till date there has been no complaint against the company regarding any spread of air or water pollution. I state that the said company has all the applicable licenses for running the cement factory including environmental clearances under EIA



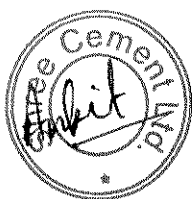
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Notification, 2006 from State Environment Impact Assessment Authority (Bihar), Consent to Establish (NOC) under Air and Water Acts from Bihar State Pollution Control Board, Consent to Operate under Air and Water Acts from Bihar State Pollution Control Board. The company also has the necessary licenses with regard to Authorization for generation of used oil under Hazardous and Other Waste (Management, Handling & Transboundary Movement) Rules, 2016 from the Bihar State Pollution Control Board, and Obtained Authorization under Biomedical waste management Rules, 2016 from Bihar State Pollution Control Board, Grant of Renewal of Authorisation by Bihar State Pollution Control Board to the occupiers, re-processors and re-users, No Objection Certificate for ground water abstraction granted by the Central Ground Water Authority, Government of India, Ministry of Jal Shakti, Department of Water Resources. All such necessary licenses and consent orders including NOCs and consent to operate and establish as mentioned herein in this paragraphs have been obtained by Shree Cement Limited in respect of both their plants being Bihar Cement Plant and New Bihar Cement Plant. All the applicable licenses, the consent orders and NOCs are valid as on date. Documentary evidence in regard to all such necessary licenses, environmental clearance, consent to establish, consent to operate, authorisation for used oil and all other documents referred herein in this paragraph are annexed hereto and marked as **ANNEXURE – E** collectively.



10. I state that as per the norms and the rules the company is required to send environmental annual returns to the Bihar State Pollution Control Board every year. I state that the company has submitted annuals returns under Hazardous and Other Wastes (Management And Trans boundary Movement) Rules 2016 which have been

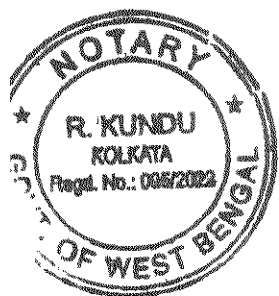


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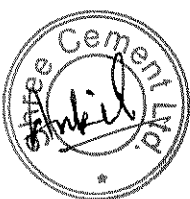
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submitted to Bihar State Pollution Control Board for the period from April, 2022 to March, 2023 for Bihar Cement Plant, for the period April, 2023 to March, 2024 for the Bihar Cement Plant, documentary evidence in support of submissions of annual returns under Hazardous and Other Wastes (Management And Trans boundary Movement) Rules 2016 are annexed hereto and collectively marked as **ANNEXURE – “F”** collectively.

11. I state that the company has also submitted the annual returns under Hazardous and Other Wastes (Management And Transboundary Movement) Rules 2016 for New Bihar Cement Plant for the period from April 2022 to March, 2023 and for the period from April, 2023 to March, 2024. I state that the company has also sent annual returns under the Hazardous and Other Wastes (Management And Transboundary Movement) Rules 2016 for the period from April, 2022 to March, 2023 and from April, 2023 to March, 2024 for Bihar Cement Plant and New Bihar Cement Plant to the Bihar State Pollution Control Board. Apart from that half yearly compliance of environmental clearance as per EIA notification 2006 (as amended thereof) has also been filed for Bihar Cement Plant and New Bihar Cement Plant from October, 2022 to March, 2023 and from October, 2023 to March, 2024 and from April, 2022 to September, 2022 and for all other relevant periods from April, 2023 to September, 2023 and from October, 2023 to March, 2023 are all annexed hereto and collectively marked as **ANNEXURE – G** collectively.



12. Apart from that as required under law, the company has also filed Annual Report for Bio-Medical Waste Management Rules for Bihar Cement Plant and New Bihar Cement Plant for the relevant period with the Bihar State Pollution Control Board which have all been accepted



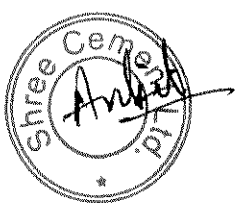
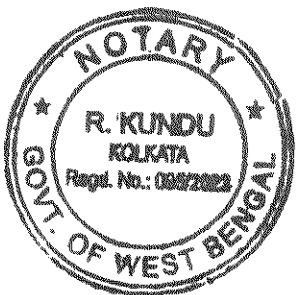
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by the Bihar State Pollution Control Board without any demur or protest. Documentary Evidence in support of the annual return as referred to in the paragraph under reference are collectively annexed hereto and marked as **ANNEXURE – H**.

13. I state that in terms of the law, the company has all along, in compliance of the conditions for “consent to operate” granted for grinding unit namely Bihar Cement Plant and New Bihar Cement Plant, the company has submitted environmental compliance report for various periods from October, 2022 to March, 2023, from April, 2023 to September, 2023, from October, 2023 to March, 2024 test reports conducted at the recognised environmental laboratory being Shiva Test House, The compliance report for the period has also been filed with the Bihar State Pollution Control Board for the aforesaid period. Such compliance report has been filed up to date. All such necessary compliance reports filed up to date with the Bihar State Pollution Control Board for Bihar Cement Plant and New Bihar Cement Plant are all annexed hereto and marked as **ANNEXURE – I**.

14. I state that company has also submitted the Annual Environment Statement Report in Form V for Bihar Cement Plant as well as New Bihar Cement Plant for the Financial Year. The Report include detailed information such as water and raw material consumption, discharge to environmental/unit of output etc. I state that the company has submitted Annual Environment Statement Report in Form V which have been submitted to Bihar State Pollution Control Board for the period April, 2021 to March, 2022 and April, 2022 to March, 2023 for Bihar Cement Plant, for the period April, 2021 to March, 2022 and April, 2022 to March, 2023 for the New Bihar Cement Plant, documentary evidence in support of submissions of Annual

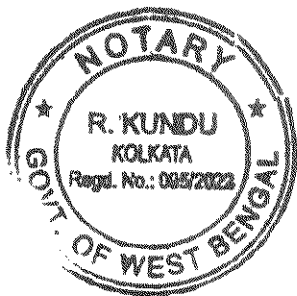


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Environment Statement are annexed hereto and collectively marked as **ANNEXURE – “J”** collectively.

15. I state that the company has all along complied with all the environmental norms and has never flouted any law or environmental norms and the company has never violated the norms of air and water pollution. It is also evident from the fact that till date neither the Bihar State Pollution Control Board nor any other authority has taken any action against the company alleging violation of any norms or law or any environmental norms or any violation of either the air pollution control or water pollution control orders.
16. I state that the company has all along been complying with all the necessary legal formalities and have also been running their factory for manufacturing cement without spreading any pollution. Further company is very well aware of obligations to maintain regular compliances with the Environmental norms and the aforementioned unit is duly complying with same. The Company respect the position established by law and at every step of the way tries to abide by the Environmental norms to further the protection of Environment.
17. I state that the plants of the company have not caused any pollution which has put any one's life in jeopardy as has been alleged by the complainant. No person of such area has ever made any complaint regarding any pollution being spread by the company and, as such, the email of Dewkant Kumar is completely false, baseless, frivolous and have been made to mislead this Tribunal with the ulterior motive of extorting money from the company.
18. I state the Complainant herein is spreading rumours in social medias alleging that the company has been spreading pollution. Such posts in the social medias have only been made with the ulterior motive to

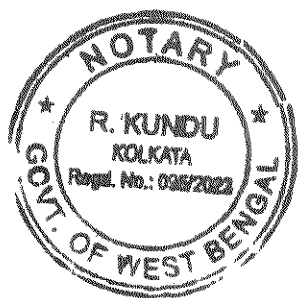


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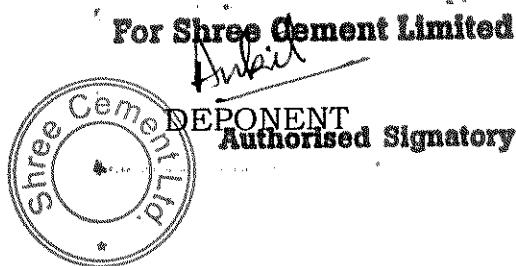
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extort money from the company and seek personal vengeance at the behest of someone who is not coming in the day light. The complaint seems to be set up by someone who wants to seek personal vengeance against the Company at the cost of the company. Some of such articles posted in social medias which the company has taken print out for the convenience of this Hon'ble Tribunal are annexed hereto and marked as **ANNEXURE - K**.

19. In fact, orders passed by the Hon'ble Tribunal is also being posted in social media which shows the ulterior motive of the Applicant. The Applicant is not here to seek justice for any party and is only here to seek personal vengeance and extract money from the company. The said complaint against the company has been made to extract money.
20. That based on above submissions of Respondent No.5, the said Original Application may be set aside on the grounds of being frivolous and completely unsubstantiated. The Petition should be dismissed as there has not been a shred of evidence against the answering Respondent even at the time of admission.
21. The respondent no. 5 craves leaves to make additional submissions during the adjudication of this matter.
22. The averments made in paragraphs 1, 2, 14 to 16 are true to my knowledge, the averments made in paragraphs 3, 5, 6, 8 to 13 and 17 are derived from records and the rest contained in paragraphs 4, 7, 18, 19 and 20 are the humble submissions before this Hon'ble Tribunal.



IDENTIFIED BY ME



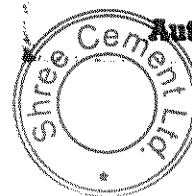
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VERIFICATION

Verified at Kolkata on the 26th day of August 2024, that the averments made in the present Affidavit are true and correct to the best of my knowledge and information derived from records of the matter and Annexures are true copy of the original and no part of it is false and nothing material has been concealed and/or suppressed therefrom.

For Shree Cement Limited



Authorized Signatory

DEPONENT

IDENTIFIED BY ME

Sarangam Chatterabody

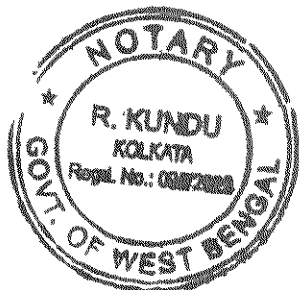
ADVOCATE

P/50/372/2018.

Solemnly affirmed and declared before me on identification of Advocate, at Allpore Judges' Court, Kolkata - 700027 under the Notaries Act, 1952.

Rajsekhar Kundu
26/8/2024
RAJSEKHAR KUNDU
Notary, Govt. of West Bengal
Regd. No.: 095/2022

26 AUG 2024



Email

(1)

Annexure-A'

Judicial Section

Fwd: Regarding air pollution by sri cement plant (bihar cement plant).

14

From : Sh. RAJA CHATTERJEE Registrar <registrarngt-kolkata@gov.in>

Tue, Jan 16, 2024 09:11 AM

Subject : Fwd: Regarding air pollution by sri cement plant (bihar cement plant).

To : Judicial Section <ngtjudicial-kolkata@gov.in>

Reply To : Sh. RAJA CHATTERJEE Registrar <registrarngt-kolkata@gov.in>

From: dewkantbhu@gmail.com

To: "Sh. RAJA CHATTERJEE Registrar" <registrarngt-kolkata@gov.in>

Sent: Monday, January 15, 2024 11:09:24 PM

Subject: Re: Regarding air pollution by sri cement plant (bihar cement plant).

On Sat, 30 Dec, 2023, 12:56 pm dewkant kumar, <dewkantbhu@gmail.com> wrote:

----- Forwarded message -----

From: dewkant kumar <dewkantbhu@gmail.com>

Date: Sat, 30 Dec, 2023, 12:45 pm

Subject: Regarding air pollution by sri cement plant (bihar cement plant).

To: <publicgrievance-ngt@gov.in>

Sir my self dewkant kumar from aurangabad (bihar). With humble request i want to say that in aurangabad (bihar), sri cement which is also known as bihar cement plant producing so much pollution that people's lives have become difficult. Complaint was made to pollution control board several times but no action is being taken. The company administration says that the money is given so that no action can be taken. In 2017,O.A NO 120 of 2017 in which Honorable NGT ordered against this factory regarding pollution but afterthat pollution continued. Humble request to take suo moto cognizance on this video regarding air pollution by sri cement, aurangabad (bihar).

Regards

Dewkant kumar

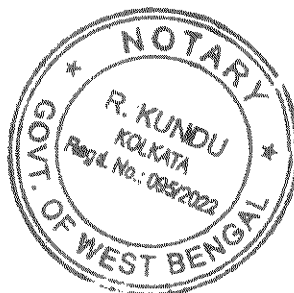
Kathari deep, shiv asthan.

Thakurbari road, aurangabad (bihar)

Pin 824101

Mob no -9113745430

RAJA CHATTERJEE
REGISTRAR,



Annexure-'B'


Item No.06

Court No.1

**BEFORE THE NATIONAL GREEN TRIBUNAL
 EASTERN ZONE BENCH, KOLKATA
 (THROUGH PHYSICAL HEARING WITH HYBRID MODE)**

Original Application No.75/2024/EZ

Dewkant Kumar

Applicant(s)

Versus

Bihar State Pollution Control Board & Ors.

Respondent(s)

Date of hearing: 21.03.2024

**CORAM: HON'BLE MR. JUSTICE B. AMIT STHALEKAR, JUDICIAL MEMBER
 HON'BLE DR. ARUN KUMAR VERMA, EXPERT MEMBER**

For Applicant(s) : Mr. Dewkant Kumar, in person (in Virtual Mode)

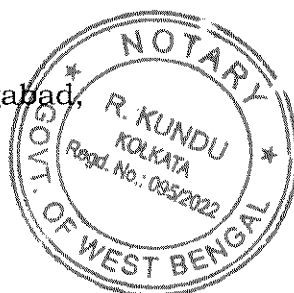
ORDER

1. Mr. Dewkant Kumar, the Applicant, appearing in person is present (in Virtual Mode).
2. The present Original Application is being taken up *suo motu* on a complaint letter submitted by the Applicant, Sri Dewkant Kumar, who is stated to be the resident of Kathari Deep, Shiv Asthan, Thakurbari Road, Aurangabad, Bihar, alleging therein that the Sri Cement also known as Bihar Cement Plant has been causing extensive pollution in the area making the lives of the people extremely difficult due to air pollution.
3. Matter requires consideration.
4. We, therefore, direct the following be impleaded as Respondents in the present case:-

(1) Member Secretary, Bihar State Pollution Control Board,

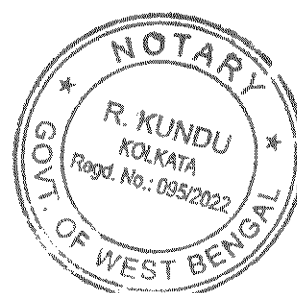
(2) Principal Secretary, Department of Environment, Government of Bihar,

(3) Collector & District Magistrate, Aurangabad,



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- (4) Member Secretary, Central Pollution Control Board, and
 - (5) Sri Cement/Bihar Cement Plant, Aurangabad, through its Managing Director,
5. Issue notice to the Respondents, returnable within four weeks.
 6. Ms. Amrita Pandey, learned Counsel who is present (in Virtual Mode), accepts notice on behalf of the Respondent No.1, Bihar State Pollution Control Board.
 7. Mr. Surendra Kumar, learned Counsel who is present in Court, accepts notice on behalf of the Respondent Nos.2&3, State Respondents, Government of Bihar.
 8. Mr. Sibojyoti Chakraborty, learned Counsel who is present in Court, accepts notice on behalf of the Respondent No.4, Central Pollution Control Board.
 9. We also direct that notices upon the Respondent No.5, Sri Cement/Bihar Cement Plant, shall be served through the Office of the Collector & District Magistrate, Aurangabad.
 10. All the Respondents shall file their counter-affidavits within four weeks.
 11. Considering the allegations made, we deem it appropriate to constitute a fact finding Committee to enquire into the allegations comprising of the following Members:-
 - (i) Senior Scientist, Bihar State Pollution Control Board,
 - (ii) Senior Scientist, Central Pollution Control Board, and
 - (iii) Collector & District Magistrate, Aurangabad, or his representative not below the rank of Additional District Magistrate,



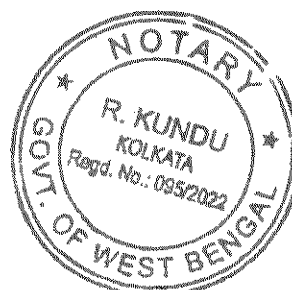
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12. The Committee shall visit the site in question and cause an inspection to be carried with respect to the allegations made in the Original Application and submit its report on affidavit within four weeks.
13. The Collector & District Magistrate, Aurangabad, shall be the Nodal Office for all logistic purposes.
14. The Report of the Committee on affidavit shall be filed by the Bihar State Pollution Control Board.
15. The Office of the Tribunal shall serve e-copy/soft copy of the Original Application along with complaint upon Ms. Amrita Pandey, Mr. Surendra Kumar and Mr. Sibojyoti Chakraborty, Counsel for the Respondents within 48 hours.
16. **List on 09.05.2024.**

.....
B. Amit Sthalekar, JM

.....
Dr. Arun Kumar Verma, EM

March 21, 2024,
 Original Application No.75/2024/EZ
 AK





बिहार राज्य प्रदूषण नियंत्रण पर्वद

परिवेश भवन, पाटलीपुत्र औद्योगिक क्षेत्र, पटना-800 010

दूरभाषनं: 0612-2261250 / 2262265, फ़ैक्स: 0612-2261050

पत्रांक-

पटना, दिनांक:-

प्रेषक,

एस. चन्द्रशेखर, भा.व.से.,

सदस्य-सचिव।

सेवा में,

1. श्री अरुण कुमार, वरीय वैज्ञानिक, बिहार राज्य प्रदूषण नियंत्रण पर्वद, पटना।
2. श्री अभिजीत पाठक, वैज्ञानिक, 'घ' केन्द्रीय प्रदूषण नियंत्रण बोर्ड, दिल्ली।
3. श्री ललित भूषण रंजन, अपर समाहर्ता, औरंगाबाद।
4. श्री मनोरंजन कुमार सिंह, क्षेत्रीय पदाधिकारी, गया, बिहार राज्य प्रदूषण नियंत्रण पर्वद।

विषय:-माननीय राष्ट्रीय हरित अधिकरण, पूर्वी बेंच, कोलकाता में दायर O.A. No. 75/2024/EZ, देवकांत कुमार बनाम् बिहार राज्य प्रदूषण नियंत्रण पर्वद के मामले में दिनांक-21.03.2024 को पारित आदेश का अनुपालन के संबंध में।

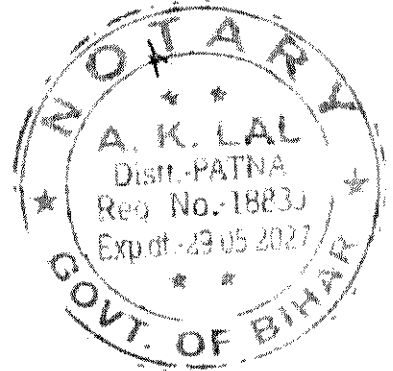
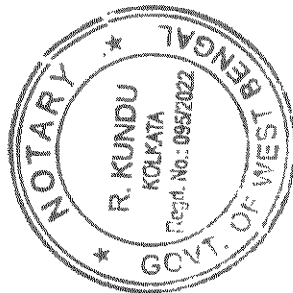
प्रसंग:-औरंगाबाद जिले में अवस्थित मेसर्स श्री सीमेंट (बिहार सीमेंट प्लांट) से हो रहे वायु प्रदूषण के संबंध में।

महाशय,

उपरोक्त विषयक एवं प्रसंगाधीन विषय के संबंध में सूचित करना है कि माननीय राष्ट्रीय हरित अधिकरण, पूर्वी बेंच, कोलकाता के द्वारा देवकांत कुमार, ठाकुरबाड़ी रोड, जिला-औरंगाबाद के शिकायत पत्र को मूल आवेदन पर माननीय राष्ट्रीय हरित अधिकरण, पूर्वी बेंच, कोलकाता पीठ में O.A. No. 75/2024/EZ द्वारा स्वतः संज्ञान लेते हुए मामला दायर किया गया है। इस विषयांकित मामला में आरोप लगाया गया है कि बिहार के औरंगाबाद जिले में मेसर्स श्री सीमेंट (मेसर्स बिहार सीमेंट प्लांट) के द्वारा क्षेत्र में व्यापक वायु प्रदूषण फैलाया जा रहा है।

उक्त शिकायत के आलोक में दिनांक-12.04.2024 को माननीय राष्ट्रीय हरित अधिकरण द्वारा सुनवाई के उपरान्त शिकायतकर्ता द्वारा लगाये गये आरोपों की तथ्यात्मक जांच कराने हेतु माननीय अधिकरण द्वारा एक संयुक्त समिति का गठन किया गया है। माननीय अधिकरण द्वारा यह भी निर्देश दिया गया है कि समिति संबंधित स्थल का दौरा कर एवं मूल आवेदन में लगाये गये आरोपों की जांच कर तथ्यात्मक प्रतिवेदन समर्पित

Page 1 of 2



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करेंगी। विदित है कि इस संबंध में बिहार राज्य प्रदूषण नियंत्रण पर्वद द्वारा माननीय राष्ट्रीय हरित अधिकरण में शपथ-पत्र दायर किया जाना है।

अतः अनुरोध है कि दिनांक-03.05.2024 को संबंधित इकाई का स्थल निरीक्षण कर विस्तृत निरीक्षण प्रतिवेदन समर्पित किया जाय ताकि माननीय राष्ट्रीय हरित अधिकरण के समक्ष शपथ-पत्र ससमय प्रस्तुत किया जा सके।

विश्वासभाजन

ह0/-

(एस.चन्द्रशेखर)

सदस्य-सचिव।

ज्ञापांक:-

पटना, दिनांक:-

प्रतिलिपि:- मेसर्स बिहार सीमेन्ट प्लांट, जसोईया मोड़, बियाडा इंडस्ट्रीयल ग्रोथ सेन्टर, जिला-औरंगाबाद, पिनकोड- 824101 को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।

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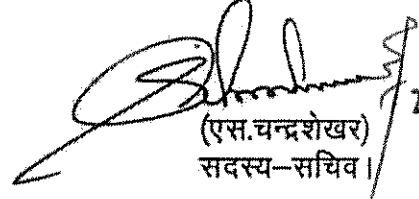
(एस.चन्द्रशेखर)

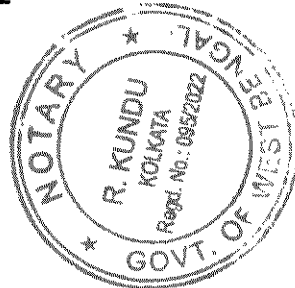
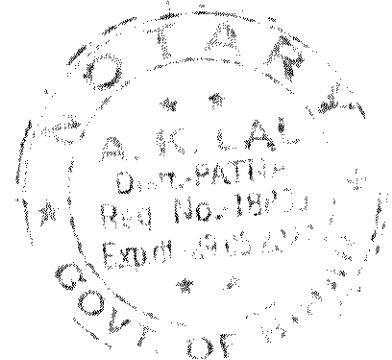
सदस्य-सचिव।

ज्ञापांक:- 849

पटना, दिनांक:- 29-04-24

प्रतिलिपि:- श्री देवकांत कुमार, ठाकुरबाड़ी रोड, जिला-औरंगाबाद से अनुरोध है कि वे संयुक्त जाँच दल के समक्ष लगाये गये आरोपों का ससमय साक्ष्य प्रस्तुत करने का कष्ट करें।


(एस.चन्द्रशेखर)
सदस्य-सचिव। 29/4/24



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ANNEXURE : 1

Annexure-'D' 2X

**INSPECTION REPORT OF THE JOINT COMMITTEE CONSTITUTED IN THE
MATTER OF THE HON'BLE NGT OA NO. 75/2024/EZ, DEWKANT KUMAR
VERSUS BIHAR STATE POLLUTION CONTROL BOARD AND Ors.**

Inspection site:

Industry premises of M/s Bihar Cement Plant and M/s New Bihar Cement Plant, Industrial Growth Centre, Jasuiya More, Aurangabad.

Date of Inspection: 03.05.2024

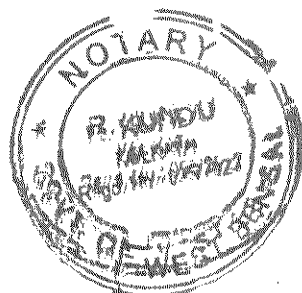
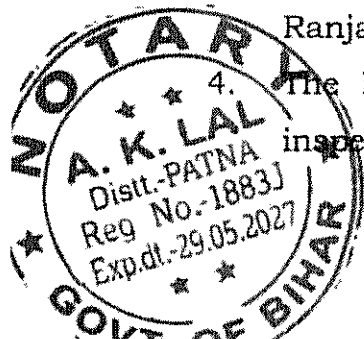
Background:

The Hon'ble NGT, Eastern Zone Bench, Kolkata, took cognizance on the complaint of Sri Dewkant Kumar resident of Kathari Deep, Shiv Asthan, Thakurbari Road, Aurangabad, Bihar and passed its order in the Case No. O.A. 75/2024/EZ, directing the constitution of a fact finding Committee to enquire into the allegations comprising of following members:-

- (i) Senior Scientist, Bihar State Pollution Control Board,
- (ii) Senior Scientist, Central Pollution Control Board and
- (iii) Collector & District Magistrate, Aurangabad or his representative not below the rank of Additional District Magistrate,

That, directed the committee shall visit the site in question and cause on inspection to be carried with respect to the allegations made by the Applicant(s).

1. The Bihar State Pollution Control Board nominated Sri Arun Kumar, the Board Analyst and Sri Manoranjan Kumar Singh, the Regional Officer, Gaya (**Annexure- I**).
2. The Central Pollution Control Board, Regional Directorate, Kolkata nominated Mr. Abhijit Pathak, Scientist- "D", Regional Directorate, Kolkata (**Annexure- II**).
3. The District Magistrate, Aurangabad nominated Sri Lalit Bhushan Ranjan, Additional District Magistrate, Aurangabad (**Annexure- III**).
4. The Bihar State Pollution Control Board has fixed the date of inspection 03.05.2024 with the consensus of the members of joint



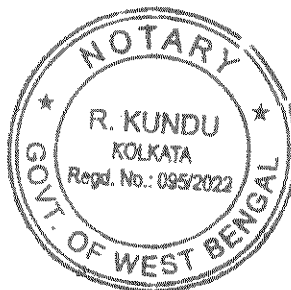
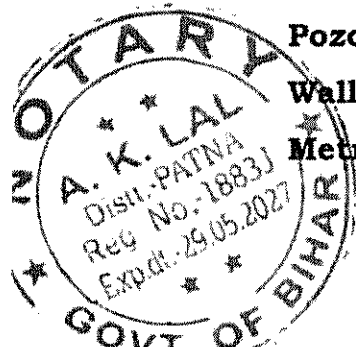
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committee and the same was informed to Sri Dewkant Kumar, the Applicant in this case, and requested to present his allegations with all facts and proof to the Joint Committee during their visit on 03.05.2024 (letter no. 849 dated: 29.04.2024 (**Annexure- IV**)).

5. The members of the Joint Committee was met at the site of M/s Bihar Cement Plant and M/s New Bihar Cement Plant, Aurangabad, Bihar at about 11. a.m. on 03.05.2024 and as per the direction inspected all sections of the plant and took a visit at all probable part/section of the plant from where the emission (both Fugitive / Process/ Source) are possible. The Joint Committee also verify the compliances of Consents to Operate (CTOs) for Emission and Effluent under relevant Acts. The committee has also verified the conditions of Environmental Clearance issued by the State Environment Impact Assessment Authority (SEIAA), Bihar for establishment and augmentation of production capacity.
6. Sri Anil Sharma, General Manager and Unit In-charge, Sri Alok Kumar, Assistant Manager (Environment) along with the other officers of the plant were present during the visit of the Joint Committee.
7. Sri Dewkant Kumar, the applicant, Kathari Deep, Shiv Asthan, Thakurbari Road, Aurangabad, Bihar did not turn up during the visit of the Joint Committee in-spite of prior intimation issued by BSPCB.
8. Attendance Sheet and copy of Visitor Register is annexed at (**Annexure- V**).
9. M/s Bihar Cement Plant and M/s New Bihar Cement Plant both were observed operational.
10. An Environmental Clearance has been granted by the State Environment Impact Assessment Authority (SEIAA), Bihar vide its reference no. 67/SEIAA/17 to the Bihar Cement Plant for the production of **Ordinary Portland Cement (OPC), Portland Pozolanic Cement (PPC), Portland Slag Cement (PSC), SSC and Wall Putty** with an expanded installed capacity of **4.5 Million Metric Tons Per Annum (MMTPA)** and installation of New Bihar



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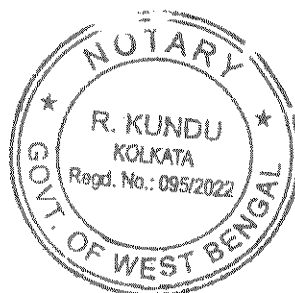
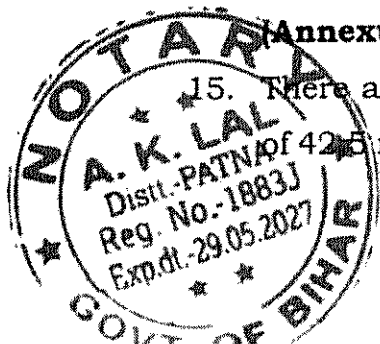
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Cement Plant for the production of **OPC, PPC, PSC, SSC and Wall Putty** with an installed capacity of **5.5 MMTPA, (Annexure- VI)** .

11. The Bihar State Pollution Control Board has granted Consent to Establish (NOC) vide letter no.: T 5141 dated: 03.10.2017 (**Annexure- VII**); Emission Consent Order vide letter no.: 504 dated: 24.03.2023 (**Annexure- VIII**) and Discharge Consent Order vide letter no.: 505 dated: 24.03.2023 (**Annexure- IX**) to M/s Bihar Cement Plant for the production of OPC, PPC, PSC, SSC and Wall Putty with the production capacity of **4.5 MMTPA**.
12. The Bihar State Pollution Control Board has granted Consent to Establish (NOC) vide letter no.: T 5142 dated: 03.10.2017 (**Annexure- X**); Emission Consent Order vide letter no.: 502 dated: 24.03.2023 (**Annexure- XI**) and Discharge Consent Order vide letter no.: 503 dated: 24.03.2023 (**Annexure- XII**) to M/s New Bihar Cement Plant for the production of OPC, PPC, PSC, SSC and Wall Putty with the production capacity of **4.5 MMTPA**.
13. The manufacturing processes involve grinding of clinker (95%) and Gypsum (5%) to produce **Ordinary Portland Cement (OPC)**; Clinker (65-60 %), Fly Ash (30-35 %) and Gypsum (5%) to produce **Portland Pozolanic Cement (PPC)** and Clinker (40-45 %), Slag (50-55%) and Gypsum (5%) to produce **Portland Slag Cement (PSC)**. The technology is based on dry process with **Vertical Roller Mill (VRM)**. The raw materials are stored either in silos or in covered shed and conveyed through covered conveyor belt to hopper for proper mixing in required proportion followed by grinding in VRM.
14. It is a clinker grinding cement plant. During inspection, the unit was producing PPC @ 400.97 TPH for 7.15 running hours and OPC 43 @ 263.05 Tonne Per Hour for 9.3 running hours at Bihar Cement Plant (**Annexure- XIII**). At New Bihar Cement Plant the running capacity on day of inspection was @ 300 Tonne Per Hour for 15.3 hours (**Annexure- XIV**).

15. There are two MS Stack in M/s Bihar Cement Plant. One MS stack of 42.5 meter height is attached with VRM-Grinding Mill through bag



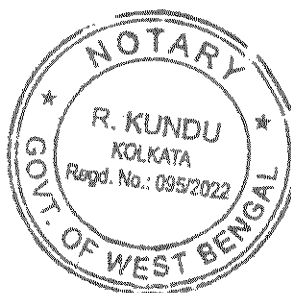
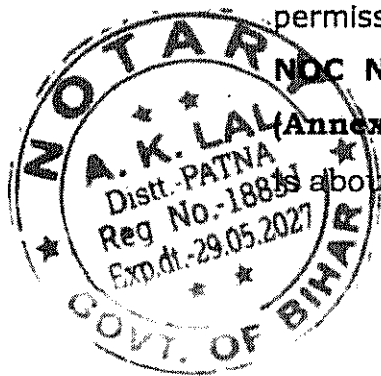
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house as Air Pollution Control Device to control particulate matter emission. The other MS stack of 35 meter is attached with the coal pulverization unit with bag filter as pollution control device. The porthole and platform have been provided with the stacks. The coal pulverization unit operated as and when required.

16. There are one MS Stack in the M/s New Bihar Cement Plant. The MS stack of 50 meter height is attached with VRM-Grinding Mill through bag house as Air Pollution Control Device to control particulate matter emission. The porthole and platform have been provided with the stacks.
17. The unit has installed Air Pollution Control Devices (APCD). Bag house has been provided with stack attached with VRM-grinding mill and bag filter with the stack attached with coke pulverization unit as an air pollution control device. Bag filters are also provided at all material transfer points such as viz. silos, conveyer transfer points, hydraulic truck tripper and hoppers. A total number of **69 Dust Collector System** (one bag house attached with VRM-grinding Mills and 68 bag filters at other places) have been provided as Dust Collector System in the M/s Bihar Cement Plant. M/s New Bihar Cement Plant has been provided with 46 Dust Collector System out of which one is attached VRM-grinding Mills and 45 bag filters are installed at other transfer points. The aforesaid APCD were found operational. The details of Bag House and Bag Filters are attached at **(Annexure- XV)** and records of maintenance is annexed at **(Annexure- XVI)**.
18. The unit uses water for industrial cooling, domestic, water sprinkling and horticulture purposes. The source of water is Ground Water (06 Tube wells). This is a grinding unit and based on dry process. There is no industrial effluent/process waste water generation.
19. Central Ground Water Authority, Ministry of Water Resources, River Development & Ganga Rejuvenation, Govt. of India has accorded permission/NOC for **ground water withdrawal of 350 m³ per day** vide **NOC No. CGWA/NOC/IND/REN/2024/9245 dated: 14.03.2024** **(Annexure- XVII)**. The average ground water consumption of the unit is about 250 KLPD which is lower than the permitted quantity.



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20. Ambient Air Quality Monitoring at three location and Stack Sampling were carried out by the team of the Regional Directorate, Central Pollution Control Board, Kolkata.

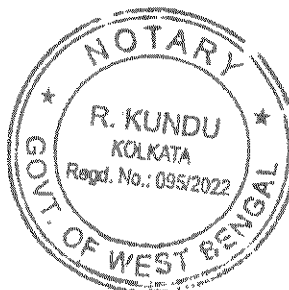
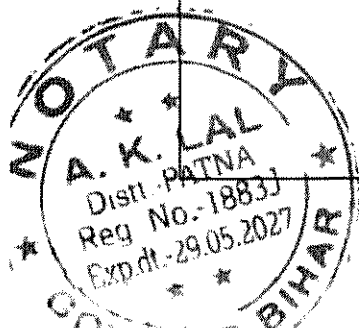
21. The ambient air quality monitoring and stack emission monitoring was conducted during 03.05.2024 to 04.05.2024. The ambient air quality was monitored for 24 hours for PM₁₀, SO₂ and NO₂.

All the selected monitoring locations were within the boundary of said industry premises. The locations are:

1. Top of Transport Building towards Main Gate,
2. Roof of Engineers Hostel,
3. Near Rain Water Harvesting Area.

The results are tabulated as under: Table 1

Table 1: Ambient Air quality in industry premises during 3 rd to 4 th May 2024				
All values are in µg/m ³				
BDL – Below Detection Limit				
24 hourly Standards (PM ₁₀ – 100 µg/m ³ , SO ₂ and NO ₂ – 80 µg/m ³)				
Locations	Parameters	Time slots	Concentrations	
			8 hourly	24 hourly
Transport Building towards Main Gate	PM ₁₀		126	285
			423	
			306	
	SO ₂		BDL	BDL
			BDL	
			BDL	
	NO ₂		15	37
			60	
			37	
Top of Transport Building towards main Gate	PM ₁₀		105	234
			328	
			269	
	SO ₂		BDL	BDL
			BDL	
			BDL	
	NO ₂		21	59
			98	
			57	



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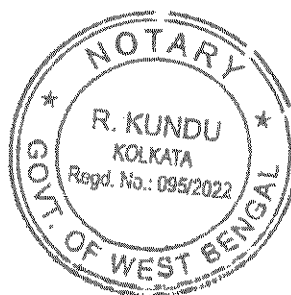
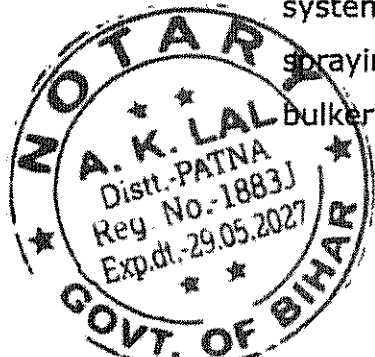
Near Rain water harvesting area	PM ₁₀		84	194
			221	
			276	
	SO ₂		BDL	BDL
			BDL	
			BDL	
	NO ₂		11	28
			47.5	
			24.5	

PM₁₀ concentrations are above the prescribed standard limit at all three locations, however NO₂ and SO₂ are within the limit for 24 hourly NAAQS – 2009. 8 hourly values and their fluctuations indicated that higher NO₂ was observed at all three locations and PM₁₀ values also got elevated 2nd Slot. Highest concentrations of PM₁₀ near main gate may indicate influence of air quality due to vehicular movement. Being situated beside highway the issue of particulates may be persisting in the background. Report Enclosed (**Annexure XVIII**).

Source Emission

The particular matter emission monitoring of the stack attached with Vertical Roller Mill (VRM)-grinding mill in both the plants were carried out. The particulate matter emission in Stack of M/s Bihar Cement Plant was 17.0 mg/NM³, however; the PM concentration in M/s New Bihar Cement Plant was 15.0 mg/NM³ (prescribed standard 50mg / NM³). (**Annexure-XIX**).

22. Internal roads are cemented. There is one vacuum sweeping machine for sweeping the road and truck parking yard. To control the fugitive emission, water sprinklers are installed at 05 locations viz. Main Gate, Raw materials weigh bridge, raw materials bulk receiving unit, in front of VRM and cement dispatch weigh-bridge. The aforesaid water spraying systems were found operational. Tankers were also in use for water spraying on the road and other areas like truck yard, main gate and bulker receiving unit. (**Annexure- XX**).

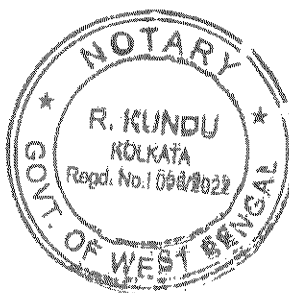
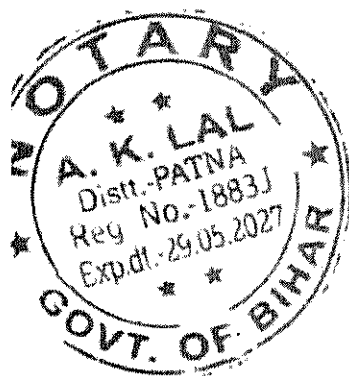


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23. The unit has provided STP for its residential colony having capacity of 75 KLD base on Moving Bed Biofilm Reactor (MBBR) technology. The treated water is utilised for Greenbelt Development and Plantation.
24. The compliance status of Emission Consent to Operate is annexed at **(Annexure- XXI).**
25. The compliance status of Discharge Consent to Operate is annexed at **(Annexure- XXII).**
26. The compliance status of Environmental Clearance is annexed at **(Annexure- XXIII).**
27. The "Notice of Inspection" and "Notice of Intention to have Sample Analysed" were served to both units (Annexure-XXIV).
28. **The observations of the Joint Committee are as follows:-**
- The unit was found operational with the optimum capacity.
 - Installed Air Pollution Control Devices (APCD) such as bag houses and bag filters were found operational.
 - The particulate matter emission in both the stack found complying with prescribed standards (50mg/NM³).
 - The unit has installed Online Continuous Emission Monitoring System (OCEMS) attached to VRM-grinding mills which are linked to CPCB Server. Opacity based technology is adopted, however; records of calibration are not properly maintained. The unit is planning to replace old instrument with new one for which process is initiated.
 - Average withdrawal of ground water as reported is 230 m³ per day, which is lower than the permitted quantity (350 m³/day) by Central Ground Water Authority. There was no industrial/ process waste water generation and discharge as it is a dry operation.
 - The water spraying systems to control dust found operational. Tankers were also in use for water spraying on the road and other areas like truck yard, main gate and bulk receiving unit. The unit have 4 numbers of mechanised vacuum machines out of which 02 numbers of Truck Mounted Vacuum Cleaning Machine and 02 numbers of Vacuum Cleaning Machines for Road Cleaning. The frequency of the operation is 2-3 times a day depending on requirement.

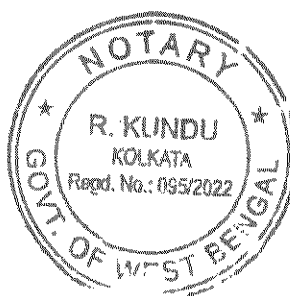
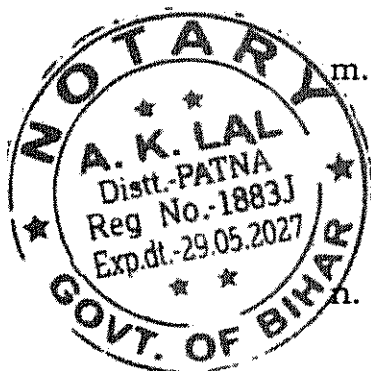


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27

- g. The unit has developed greenery inside the plant and no visible dust particles on the leaves of the plant was observed.
- h. The unit has provided high pressure movable water jet near the raw material downloading area and fixed water sprinklers at the entrance, vehicle circulation areas and outside of the plant.
- i. Required Dust Extraction System at all transfer point of raw material and products has been provided. Hydraulic transfer of material from truck to the feeding point with active Dust Extraction mechanism was demonstrated to the members of the committee. The committee observed that the system is in place to slowly lift the truck for unloading; however, there may be still scope for improvement through technical / programme based intervention to prevent rushing of material to discharge point. The Joint Committee also examined arbitrarily one of the downloading platform for efficacy of the Dust Extraction System and observed that the system was capable of sucking the fugitive emission generated during downloading of truck.
- j. Provided closed Pneumatic System for transfer of fly ash from Bulker to the Silo.
- k. Provided Rain Water Harvesting System with a capacity of 25000 KL (Length- 167 M; Width- 40 M; Depth- 4.5 M), which is used for the irrigation of plants, water spraying etc. inside the premises.
- l. Provided 03 numbers of engineered Ground Water Recharge Pits (Rain Water Injection Well) having Recharge Capacity of 1873.28 Cum/hr. The average rain water available for recharge is 81342 m³.
- m. There was no visual fugitive emission emerging out from the premises of both the cement plants during the period of inspection and sampling despite the industry was running at normal capacity.
- n. The industry has Public liability Insurance policy valid up to 31.07.2024.



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Conclusion

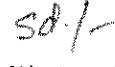
The unit has suitable APCDs and Fugitive dust control system required. The air pollution control system found operational. The intent to control dust by deploying all possible options was visible. The stack emission found within prescribed standard, which indicate proper functioning of Bag houses. Higher PM₁₀ concentrations even within the premises may be attributed to cumulative contribution of said industry and vehicular emission from surrounding nearby highways and perhaps the background concentration is elevated.

The committee observed that the green belt along the boundary wall at all the sides with suitable vegetation having smaller leaf may help in preventing outside dust to come in and dust emission from industry to go out.

The committee suggest that industry has to prepare Material Balance Report with all facts and figure and submit the same to BSPCB on annually along with the mandatory Environment Statement and BSPCB may verify the data/ compliance while inspecting the industry.

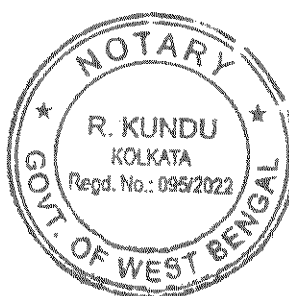
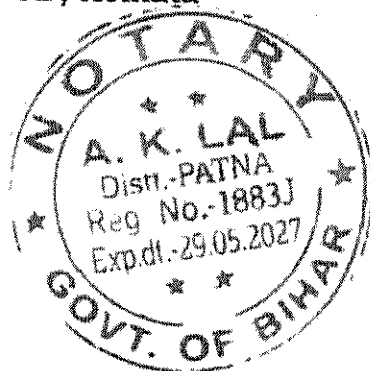
Industry may be directed to strictly comply with directions issued on OCEMS following the guideline published by CPCB.


(Manoranjan
Kumar Singh)
Regional Officer,
BSPCB, Gaya


(Abhijit Pathak)
Scientist- "D",
Regional
Directorate,
CPCB, Kolkata


(Arun Kumar)
Board Analyst,
BSPCB, Patna

(Lalit Bhushan Ranjan)
Additional District
Magistrate, Aurangabad



ANNEXURE - 'E'

29



**STATE ENVIRONMENT IMPACT ASSESSMENT AUTHORITY,
BIHAR**

Ref No. 67/SEIAA/17.

Patna-23, dated:- 13/06/17.

From,

Prof. R. C. Sinha
Chairman,
SEIAA, Bihar

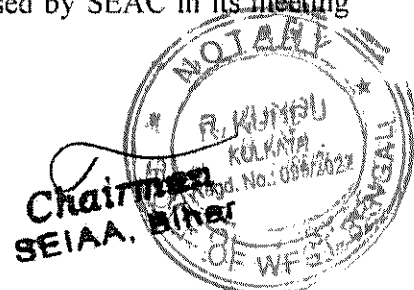
To,

Sri Rakesh Bhargava
(Vice President)
Shree Cement Ltd.,
Banguar Nagar, Post Box No.- 33,
Bewar, Rajasthan, India
Pin:- 305 901.

Sub: Environmental Clearance for the proponent "Expansion of Clinker Capacity of Existing Bihar Cement Plant from 3.6 to 4.5 Million TPA Cement (OPC, PPC, PSC & SSC & Wall Putty) and installation of a New Bihar Cement Plant of 5.5 Milion TPA Cement (OPC, PPC, PSC & SSC & Wall Putty) at Plot No. NS - 24, NS - 29 & NS - 28(P), Aurangabad Industrial Growth Center (BIADA), District - Aurangabad (Bihar) is proposed by M/s Shree Cement Ltd. Village - Aurangabad Industrial Growth Center (BIADA), Tehsil - Aurangabad, District- Aurangabad, State- Bihar."

Sir,

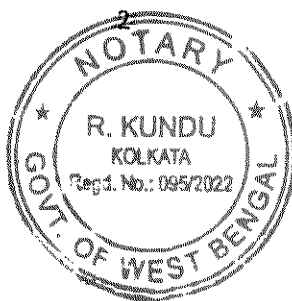
This has reference to your application submitted vide letter dated 29th June, 2016 for environmental clearance, your final EIA application was appraised by SEAC in its meeting



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held on 28th April, 2017 as per EIA Notification, 2006 and its amendment thereof. On the recommendation of SEAC, SEIAA in its meeting held on 24th May, 2017 accords Environmental Clearance with the following conditions. The salient features of the Project are as follows:-

Particular	Details
Name of the Project	Expansion of Clinker Capacity of Existing Bihar Cement Plant from 3.6 to 4.5 Million TPA Cement (OPC, PPC, PSC & SSC & Wall Putty) and installation of a New Bihar Cement Plant of 5.5 Million TPA Cement (OPC, PPC, PSC & SSC & Wall Putty) at Plot No. NS - 24, NS - 29 & NS - 28(P), Aurangabad Industrial Growth Center (BIADA), District - Aurangabad (Bihar) is proposed by M/s Shree Cement Ltd.
Proponent Name	Sri Rakesh Bhargava (Vice President)
Registered Address	Shree Cement Ltd., Banguar Nagar, Post Box No.- 33, Bewar, Rajasthan, India Pin:- 305 901.
Location of the Site	Village – Aurangabad Industrial Growth Center (BIADA), Tehsil – Aurangabad, District- Aurangabad, State- Bihar.
Schedule & Category	3 (b) Cement Plant and Category 'B'
Geo-Coordinates of the Project Site	Latitude- 24° 46' 18.80" N to 24° 46' 38.80" N Longitude- 84° 21' 00.80" E to 84° 21' 27.30" E
Land Area	67.64 Acres (27.37 ha) {existing unit :- 50.79 acres + Proposed unit:- 16.85 acres} No additional land will be required for the proposed.
Installed Production Capacity	3.6 MTPA
Water Requirement	1. Existing Water requirement (Plant+Colony):- 185 KLD 2. Proposed expansion of Bihar Cement Plant:- 25 KLD 3. New Bihar Cement Plant:- 140 KLD

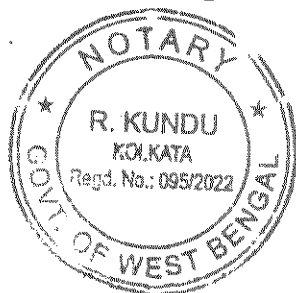


Chairman
SEIAA, Bihar

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	4. Total Water requirement after proposed expansion:- 350 KLD Source:- Ground water (CGWA permission is available for 350 KLD)
Power Requirement	1. Existing (Grinding Unit):- 13.0 MW 2. Domestic:- 0.5 MW 3. Existing unit expansion:- 3.3 MW 4. New unit requirement:- 19.5 MW 5. Total after expansion:- 36.3 MW Source:- Bihar State Power Holding Company Limited and D.G. sets of total 1250 KVA capacity for power backup
Manpower Requirement	Existing:- 178 Persons, Additional:- 50 Persons Total after expansion:- 228 Persons Source:- Local people will be given preference for employment
EMP Cost	Existing:- Rs. 6.0 Crores. Proposed existing unit expansion:- 1.0 Crore New Cement Mill:- Rs. 8.0 Crores Total after proposed expansion:- Rs. 15.0 Crores.
Recurring Cost	Existing:- Rs. 30 Lakhs/annum Proposed Expansion:- 40 Lakhs/annum Total after Proposed Expansion:- 70 Lakhs/Annum
Total Cost of the Project	4,71,22,00,000/- 1. Existing:- Rs. 470.39 Crore. 2. Domestic Buildings:- Rs.35.50 Crore 3. Expansion of existing Clinker Grinding Unit:- Rs. 21.22 Crore 4. Proposed New Clinker Grinding Unit:- Rs. 450.00 Crore 5. Total after expansion:- Rs. 977.1 Crore
Green Belt Area	23 Acres (9.0 ha) (i.e. 33% of the total land Area)

3

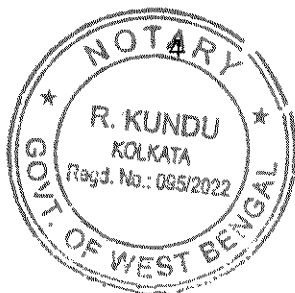


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SEIAA, Bihar

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A. Specific Conditions:

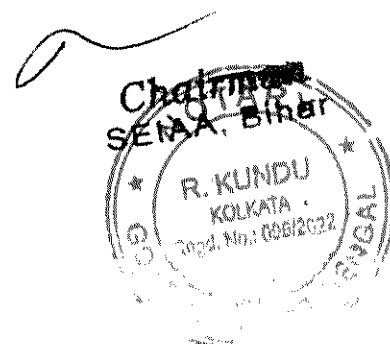
1. SPM from various process units should conform to the load/mass based standards prescribed by the Ministry of Environment & Forests and the State Pollution Control Board from time to time. At no time the emission level should go beyond the prescribed standards.
2. Cement grinding shall be carried out in closed cement mill. Further, provision of dust extraction and pollution control system consisting of highly efficient Bag Filters and ID Fan should be provided for Cement for Cement Mill, Clinker Silo, Fly Ash Storage Silo, Cement Silo, Wagon and Gypsum Crushing Plant with adequate stack height. Stack emissions shall be monitored at regular intervals and records maintained.
3. The stack emission from various sources shall not exceed 50 mg/Nm³ as per the MoEF&CC notification G.S.R. 46(E) dated 03-02-2006.
4. Transportation of fly ash to the plant should be brought through tankers and stored in silo without any air pollution at transfer point.
5. Regular monitoring of the air quality shall be carried out in and around the plant and records shall be maintained.
6. Adequate dust suppression and extraction system should be provided in material storage areas, material loading/unloading areas and transfer points for controlling fugitive emission. Fugitive dust emissions from ball mill and storage areas shall be collected in bag filters and recycled back to the process.
7. Regular water sprinkling should be done on the roads inside the plant and other high potential areas to control the fugitive dust emission.
8. Suction head should be provided at all transfer dust emission.
9. Groundwater shall not be abstracted without prior permission of competent authority i.e., Central Ground Water Commission Board if applicable.
10. Clinker manufacturing is not permitted under this environmental clearance.



Chairman
SEIAA, Bihar

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11. Solid waste viz. dust generated shall be properly recycled and reutilized in the process itself.
12. The unit must develop a separate water body to harvest rain water so as to use the stored water for serving partial requirement of plant as also to use for plantation, firefighting, washing & cleaning etc.
13. Green belt shall be developed in and around the plant premises. Green belt to be developed at least 33% of the project area. Selection of appropriate species for the plantation programme may be done in consultation with the Environment & Forest Deptt., Bihar.
14. Ambient noise level should not exceed the permissible limit. The overall noise levels in and around the plant area shall be kept well within the standards by providing noise control measures including acoustic hoods, silencers, enclosures etc. on all sources of noise generation. The ambient noise levels should conform to the standards prescribed under EPA Rules, 1989 viz. 75 dB (A) (daytime) and 70 dB (A) (nighttime) and its subsequent amendments.
15. Generators must be housed in acoustic enclosure and should meet the Central Pollution Control Board (CPCB) norms.
16. All internal roads should be concrete /pitched. Proper lighting and proper pathway inside the factory premises should be constructed to ensure safe vehicular movement. Provision of separate pathway for entry and exit of vehicles should be considered. Vehicles should conform to pollution under control (PUC) norms. Proper House Keeping shall be maintained within the premises. Solar lighting should be used as far as practicable.
17. Health and safety of workers should be ensured. Workers should be provided with adequate personnel protective equipment and sanitation facilities. Occupational Health Surveillance of the workers shall be done on a regular basis and records maintained as per the Factories Act.
18. Adequate measures to be adopted to ensure industrial safety.
19. The implementation and monitoring of Environmental Management Plan should be carried out, as proposed.



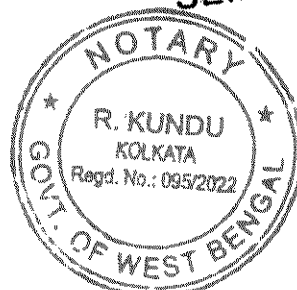
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20. No civil construction shall be constructed below the high tension wire passing through the proposed site of the unit.
21. Follow all the safety measures as per The Indian Electricity rules, 1956 & its amendment.

B. General Conditions:

1. The project proponent shall comply with all the environmental protection measures and safeguards recommended. Further, the unit must undertake socio-economic development activities in the surrounding villages like community development programmes, educational programmes and health care, etc.
2. All the conditions, liabilities and legal provisions contained in the E.C shall be equally applicable to the successor management of the project in the event of the project proponent transferring the ownership, maintenance of management of the project to any other entity.
3. All the labourers to be engaged for construction works should be screened for health and adequately treated before issue of work permits.
4. The project proponent should make financial provision in the total budget of the project for implementation of the environmental safeguards. The project authorities will provide requisite funds both recurring and non-recurring to implement the conditions stipulated by the SEIAA along with the implementation schedule for all the conditions stipulated herein. The funds so provided should not be diverted for any other purpose.
5. The project Proponent directed to deposit 10% of the CSR cost (2.5% of the total project cost) as security in the form of fixed deposit, in a nationalized bank, pledged in the name of SEIAA, Bihar and details along with time schedule for implementation shall be prepared and submitted to the SEIAA, Bihar.
6. No further expansion or modifications in the plant should be carried out without prior approval of the State Environmental Impact Assessment Authority Bihar.
7. The State Environment Impact Assessment Authority, Bihar, who would be monitoring the implementation of environmental safeguards, should be given full cooperation, facilities and documents/data by the project proponents during their inspection. A six monthly compliance report and the monitored data along with statistical interpretation shall be submitted to BSPCB and SEIAA, Bihar regularly. This report shall be also put on the website of the Company and also regularly be updated.
8. In the case of any changes(s) in the scope of the project, the project would require a fresh appraisal by the SEIAA.

Chairman
SEIAA, Bihar

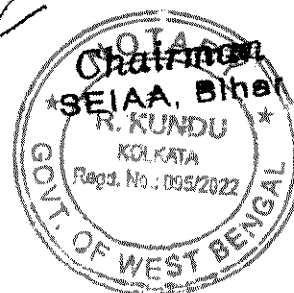


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9. The project Proponent should inform the public that the project has been accorded environmental clearance by SEIAA and copies of the clearance letter are available with the SEIAA Secretariat and may also be seen at Website. This should be advertised by the project proponent within seven days from the widely circulated in the region of which one shall be in the vernacular language of the locality concerned.
10. Prior Consent-to-Establish (NOC) for the proposed project must be obtained from BSPCB before commencement of construction. All other statutory clearances should be obtained by project proponent from the competent authorities.
11. The environmental clearance accorded shall be valid for a period of 7 years for the proposed project. The above stipulations would be enforced along with those under the Water (Prevention and Control of Pollution) Act, 1974, the Air (Prevention and Control of Pollution) Act, 1981, the Environment (Protection) Act, 1986, the Hazardous Wastes (Management and Handling) Rules, 1989, the Public Liability Insurance Act, 1991, the Environment Impact Assessment Notification, 2006 and their amendments.
12. Any appeal against this Environmental Clearance shall lie with the National Green Tribunal (NGT), if preferred within a period of 30 days as prescribed under section 16 of the National Green Tribunal Act, 2010.

C. Other points

1. The responsibility for implementation of environmental safeguards rest fully with the project proponent.
2. The Authority reserves the right to add any new condition or modify the above conditions or to revoke the clearance if conditions stipulated above are not implemented to the satisfaction of Authority if that be so, legal action as per the provision of Environment (protection) Act, 1986.
3. The Environmental Clearance accorded shall be valid for the period of grant of lease for the mine. The PP shall not increase production rate and alter lease area during the validity of Environmental Clearance.
4. In case of any deviation or alteration in the project proposed from those submitted to SEIAA, Bihar for clearance, a fresh reference should be made to SEIAA to assess the adequacy of the conditions imposed and to incorporate any new conditions if required.
5. The above stipulations would be enforced among others under the Water (Prevention & Control of Pollution) Act, 1974, the Air (Prevention & Control of Pollution) Act, 1981, the Environment (Protection) Act, 1986, Hazardous Wastes (Management, Handling and Tran boundary Movement) Rules, 2008 and the Public Liability Insurance Act, 1991 along with their amendments and rules made



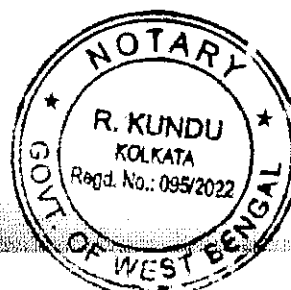
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there under and also any other orders passed by the Hon'ble Supreme Court of India/ High Court of Bihar and any other Court of Law relating to the subject matter.

6. Any Appeal against this Environmental Clearance shall lie with the National Green Tribunal, if preferred, within a period of 30 days as prescribed under Section 16 of the National Green Tribunal Act, 2010.

R.C. Sinha
(Prof. R.C.SINHA)
Chairman
SEIAA, BIHAR

Chairman
SEIAA, Bihar





भारत सरकार
जल शक्ति मंत्रालय
जल संसाधन, नदी विकास
और गंगा संरक्षण विभाग
केन्द्रीय भूमि जल प्राधिकरण
Government of India
Ministry of Jal Shakti
Department of Water Resources,
River Development & Ganga Rejuvenation
Central Ground Water Authority

(भूजल निकासी हेतु अनापत्ति प्रमाण पत्र)
NO OBJECTION CERTIFICATE (NOC) FOR GROUND WATER ABSTRACTION

Project Name:	M/s Bihar Cement Plant		
Project Address:	M/s Bihar Cement Plant, (a Unit Of Shree Cement Ltd.)		
Town:	Aurangabad (nagar Parishad)	Block:	Aurangabad
District:	Aurangabad	State:	Bihar
Pin Code:			
Communication Address:	Shree Cement Ltd., Bangur Nagar, Post Box. 33,, Ajmer, Rajasthan - 305901		
Address of CGWB Regional Office :	Central Ground Water Board Mid Eastern Region, 6th & 7th Floor, Lok Nayak Jai Prakash Bhawan, Frazer Road Dak Banglow, Patna, Bihar - 800011		

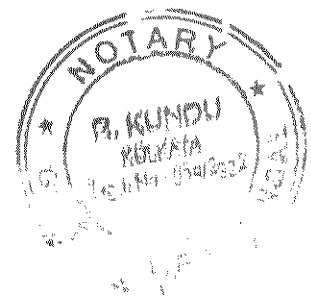
1.	NOC No.:	CGWA/NOC/IND/REN/3/2024/9245				2.	Date of Issuance	14/03/2024					
3.	Application No.:	21-4/123/BR/IND/2012				4.	Category: (GWRE 2023)	Safe					
5.	Project Status:	Existing Ground Water				6.	NOC Type:	Renewal					
7.	Valid from:	06/12/2023				8.	Valid up to:	05/12/2026					
9.	Ground Water Abstraction Permitted:												
Fresh Water			Saline Water			Dewatering			Total				
m³/day		m³/year		m³/day		m³/year		m³/day		m³/year			
350.00		124250.00											
10.	Details of ground water abstraction /Dewatering structures												
Total Existing No.:6						Total Proposed No.:0							
		DW	DCB	BW	TW	MP	MPu	DW	DCB	BW	TW	MP	MPu
Abstraction Structure*		0	0	6	0	0	0	0	0	0	0	0	0
*DW- Dug Well; DCB-Dug-cum-Bore Well; BW-Bore Well; TW-Tube Well; MP-Mine Pit;MPu-Mine Pumps													
11.	Ground Water Abstraction/Restoration Charges paid (Rs.):						745500.00						
12.	Environment Compensation (if applicable) paid (Rs.):						0.00						
13.	Number of Piezometers(Observation wells) to be constructed/ monitored & Monitoring mechanism.					No. of Piezometers		Monitoring Mechanism					
							Manual	DWLR**	DWLR With Telemetry				
**DWLR - Digital Water Level Recorder					1		0	1	0				

(Compliance Conditions given overleaf)

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18/11, जामनगर हाउस, मानसिंह रोड, नई दिल्ली - 110011 / 18/11, Jamnagar House, Mansingh Road, New Delhi-110011
Phone: (011) 23383561 Fax: 23382051, 23386743
Website: cgwa-noc.gov.in

पानी बचाये - जीवन बचाये
SAVE WATER - SAVE LIFE





Validity of this NOC shall be subject to compliance of the following conditions:

Mandatory conditions:

- 1) Installation of tamper proof digital water flow meter with telemetry on all the abstraction structure(s) shall be mandatory for all users seeking No Objection Certificate and intimation regarding their installation shall be communicated to the CGWA within 30 days of grant of No Objection Certificate.
- 2) Proponents shall mandatorily get water flow meter calibrated from an authorized agency once in a year.
- 3) Construction of purpose-built observation wells (piezometers) for ground water level monitoring shall be mandatory as per Section 14 of Guidelines. Water level data shall be made available to CGWA through web portal. Detailed guidelines for construction of piezometers are given in Annexure-II of the guidelines.
- 4) Proponents shall monitor quality of ground water from the abstraction structure(s) once in a year. Water samples from bore wells/ tube wells / dug wells shall be collected during April/May every year and analysed in NABL accredited laboratories for basic parameters (cations and anions), heavy metals, pesticides/ organic compounds etc. Water quality data shall be made available to CGWA through the web portal.
- 5) In case of mining projects, additional key wells shall be established in consultation with the Regional Director, CGWB for ground water level monitoring four (4) times a year (January, May, August and November) in core as well as buffer zones of the mine.
- 6) In case of mining project the firm shall submit water quality report of mine discharge/ seepage from Govt. approved/ NABL accredited lab.
- 7) The firm shall report compliance of the NOC conditions online in the website (www.cgwa-noc.gov.in) within one year from the date of issue of this NOC.
- 8) Industries abstracting ground water in excess of 100 m³/d shall undertake annual water audit through certified auditors and submit audit reports within three months of completion of the same to CGWA. All such industries shall be required to reduce their ground water use by at least 20% over the next three years through appropriate means.
- 9) Application for renewal can be submitted online from 90 days before the expiry of NOC. Ground water withdrawal, if any, after expiry of NOC shall be illegal & liable for legal action as per provisions of Environment (Protection) Act, 1986.
- 10) This NOC is subject to prevailing Central/State Government rules/laws/norms or Court orders related to construction of tube well/ground water abstraction structure / recharge or conservation structure/discharge of effluents or any such matter as applicable.

General conditions:

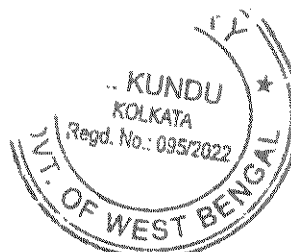
- 11) No additional ground water abstraction and/or de-watering structures shall be constructed for this purpose without prior approval of the Central Ground Water Authority (CGWA).
- 12) The proponent shall seek prior permission from CGWA for any increase in quantum of groundwater abstraction (more than that permitted in NOC for specific period).
- 13) Proponents shall install roof top rain water harvesting in the premise as per the existing building bye laws in the premise.
- 14) The project proponent shall take all necessary measures to prevent contamination of ground water in the premises failing which the firm shall be responsible for any consequences arising thereupon.
- 15) In case of industries that are likely to contaminate the ground water, no recharge measures shall be taken up by the firm inside the plant premises. The runoff generated from the rooftop shall be stored and put to beneficial use by the firm.
- 16) Wherever feasible, requirement of water for greenbelt (horticulture) shall be met from recycled / treated waste water.
- 17) Wherever the NOC is for abstraction of saline water and the existing wells (s) is /are yielding fresh water, the same shall be sealed and new tubewell(s) tapping saline water zone shall be constructed within 3 months of the issuance of NOC. The firm shall also ensure safe disposal of saline residue, if any.
- 18) Unexpected variations in inflow of ground water into the mine pit, if any, shall be reported to the concerned Regional Director, Central Ground Water Board.
- 19) In case of violation of any NOC conditions, the applicant shall be liable to pay the penalties as per Section 16 of Guidelines.
- 20) This NOC does not absolve the proponents of their obligation / requirement to obtain other statutory and administrative clearances from appropriate authorities.
- 21) The issue of this NOC does not imply that other statutory / administrative clearances shall be granted to the project by the concerned authorities. Such authorities would consider the project on merits and take decisions independently of the NOC.
- 22) In case of change of ownership, new owner of the industry will have to apply for incorporation of necessary changes in the No Objection Certificate with documentary proof within 60 days of taking over possession of the premises.
- 23) This NOC is being issued without any prejudice to the directions of the Hon'ble NGT/court orders in cases related to ground water or any other related matters.
- 24) Proponents, who have installed/constructed artificial recharge structures in compliance of the NOC granted to them previously and have availed rebate of upto 50% (fifty percent) in the ground water abstraction charges/ground water restoration charges, shall continue to regularly maintain artificial recharge structures.
- 25) Industries which are likely to cause ground water pollution e.g. Tanning, Slaughter Houses, Dye, Chemical/ Petrochemical, Coal washeries, pharmaceutical, other hazardous units etc. (as per CPCE list) need to undertake necessary well head protection measures to ensure prevention of ground water pollution as per Annexure III of the guidelines.
- 26) In case of new infrastructure projects having ground water abstraction of more than 20 m³/day, the firm/entity shall ensure implementation of dual water supply system in the projects.
- 27) In case of infrastructure projects, paved/parking area must be covered with interlocking/perforated tiles or other suitable measures to ensure groundwater infiltration/harvesting.
- 28) In case of coal and other base metal mining projects, the project proponent shall use the advance dewatering technology (by construction of series of dewatering abstraction structures) to avoid contamination of surface water.
- 29) The NOC issued is conditional subject to the conditions mentioned in the Public notice dated 27.01.2021 failing which penalty/EC/cancellation of NOC shall be imposed as the case may be.
- 30) This NOC is issued subject to the clearance of Expert Appraisal Committee (EAC) (if applicable).
- 31) In the self-compliance report, the PP shall submit details of Drilling Agency/ Agencies, which has/ have constructed BW(s)/ TW(s) along with undertaking to the effect that all necessary measures have been taken as per directions of Hon'ble Supreme Court provided in Annexure-VII of guidelines dated 24.09.2020 in respect of abandoned/ failed BW(s)/ TW(s)/Piezometer(s), if any. The PP is advised to engage registered drilling agency/ agencies. In the event of any mishap/ unfortunate incident due to negligence in taking measures for prevention of accident due to falling in Bore Well, both PP and concerned drilling agency shall jointly be held responsible and penal action as per extant Government rules shall be taken.

(Non-compliance of the conditions mentioned above is likely to result in the cancellation of NOC and legal action against the proponent.)

CENTRAL GROUND WATER AUTHORITY
Department of Water Resources, River Development and Ganga Rejuvenation
Ministry of Jal Shakti, Govt. of India

18/11, जामनगर हाउस, मानसिंह रोड, नई दिल्ली - 110011 / 18/11, Jamnagar House, Mansingh Road, New Delhi-110011
Phone: (011) 23383561 Fax: 23382051, 23386743
Website: cgwa-noc.gov.in

पानी बचाये - जीवन बचाये
SAVE WATER - SAVE LIFE



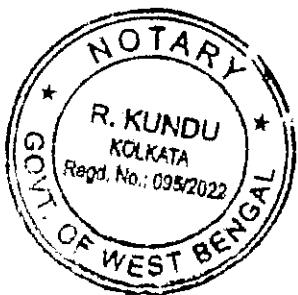
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Receipt		
(As per the guideline Gazette Notification S.O. 3281(E) regarding the New Guidelines dated 24.09.2020 of CGWA, MoJS, Govt. of India)		
https://cgwa-noc.gov.in		
Application No.:	21-4/123/BR/IND/2012	Date of Issuance:14/03/2024
Name of Firm:	M/S BIHAR CEMENT PLANT	
AppType Category:	Cement Industry	
Application Type:	Industrial	
PAN/GSTIN No. of Firm/Individual:	/	

S N	Description	Amount (Rs.)
1.	Application Processing Fee	5000.00
2.	Ground Water Abstraction /Restoration charges	745500.00
3.	Environmental Compensation Charges (ECRGW) (Date From to) Days-	
4.	Penalty for non-Compliance of NOC conditions Condition to be mentioned	
Rs. Rupees Seven Lakh Fifty Thousand Five Hundred Only		750500.00

This is an system generated invoice, hence, does not require ink signed.

CGWA/IND/2012/21-4/123/BR/IND/2012



Bihar Cement Plant.

~~4X~~**BIHAR STATE POLLUTION CONTROL BOARD**Parivesh Bhawan, N.S.B.-2, Patliputra Industrial Area,
Patliputra, Patna – 800 010

Ref. No.PT(NOC)-

Patna, dated:-

'CONSENT-TO-ESTABLISH' (NOC)

UNDER SECTIONS 25/26 OF THE WATER (PREVENATION AND CONTROL OF POLLUTION) ACT, 1974 AND 21 OF THE AIR (PREVENTION AND CONTROL OF POLLUTION) ACT, 1981

REFERENCE:

- (i) Name and address of the Proponent: Sri GM Khare, Unit Head, M/s Bihar Cement Plant (A unit of Shree Cement Ltd., Jasoia More, BIADA Industrial Growth Centre, P.O.+P.S.+Distt-Aurangabad-824101; and
- (ii) Application No.890595, Dated:19.06.2017 of the proponent to establish for expansion of Cement Grinding unit Plant at existing unit Plot No- NS-24, NS-29, & NS-28 (P) At- Jasoia More, BIADA Industrial Growth Centre, P.O.+P.S.+Distt-Aurangabad-824101; for expanded Capacity: Cement-from 3.6 MTPA to 4.5 MTPA.

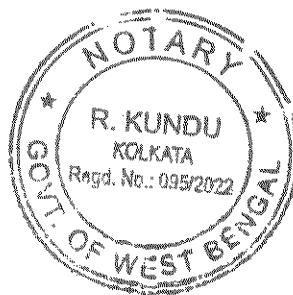
AFTER CONSIDERING

- (i) The facts stated in their application;
- (ii) Bihar State Pollution Control Board's Notification No. 26 dated 08.11.2003;
- (iii) Provisions of the Water (Prevention and Control of Pollution) Act, 1974 and the Air (Prevention and Control of Pollution) Act, 1981; and
- (iv) Environmental Clearance (EC) issued by SEIAA, Bihar to the project vide ref.no.-67/SEIAA/17, dated 13.06.2017

NOC IN FAVOUR OF THE PROPONENT AT THE SAID SITE IS HEREBY ACCORDED SUBJECT TO THE FOLLOWING CONDITIONS:

- (i) The proponent shall obtain 'Consent-to-Operate' under section 25 & 26 of The Water Act, 1974 and section 21 of The Air Act, 1981 prior to commissioning of the plant from Bihar State Pollution Control Board;
- (ii) They shall comply with the provisions(which applicable) of Water (Prevention and Control of Pollution) Act, 1974, The Air (Prevention and Control of Pollution) Act, 1981, The Environment (Protection) Rules, 1986 and notifications issued there under;
- (iii) The effluent (Domestic or Trade) and emission shall conform to the standard prescribed under The Rules. No process wastewater shall be discharged outside the factory premise and 'zero' discharge shall be adopted;
- (iv) They shall install online stack emission monitoring system and ensure its connectivity to CPCB/BSPCB server;
- (v) They shall submit AAQ monitoring report to the Board quarterly and that shall conforms the standard notified by MoEF/CPCB;
- (vi) They shall install adequate air pollution control system viz. Bag filters and stacks of adequate height to control the particulate emissions within 50mg/Nm³ at various transfer points;
- (vii) The cement grinding shall be carried out in closed cement mill. Further, provision of dust extraction and pollution control system consisting of highly efficient Bag Filters and ID Fan should be provided for Cement Mill, Clinker Silo, Fly Ash Storage Silo, Cement Silo, Wagon and Gypsum Crushing Plant with adequate stack height, Stack emissions shall be monitored at regular intervals and records maintained;

Page 1 of 2



4X

- (viii) That they shall install adequate dust collection and extraction system to control dust emission at various transfer points, raw mill handling (unloading, conveying, transporting stacking etc.) bagging and packing areas etc;
- (ix) That, all the raw material stock piles shall be covered. A closed clinker stockpile system shall be provided. All conveyers shall be covered with GI sheets. Covered sheds for storage of raw materials shall be provided. Pneumatic system shall be provided for fly ash handling;
- (x) That regular water sprinkling should be done on the roads inside the plant and other high potential areas to control the fugitive dust emission;
- (xi) They shall submit status of compliance/progress report of the special conditions and general conditions of EC issued by SEIAA, Bihar vide ref. no. 67/SEIAA/17, dated 13.06.2017 after every six months to the Board;
- (xii) They shall submit layout plan/drawing of green belt development(33% of plant area) area, effluent & ambient air quality monitoring stations and rain water harvesting scheme as directed in conditions of EC;
- (xiii) The proponent shall procure and install D.G. Set with a valid Type Approval Certificate and conformity of Production Certificate from the manufacturer as specified under The Rules;
- (xiv) The ambient noise level should not exceed the permissible limit. The ambient noise levels should conform to the standards prescribed under EPA Rules, 1989 viz. 75dB (A) (daytime) and 70dB (A) (nighttime) and its subsequent amendments;
- (xv) The proponent shall have to take all possible measures to control water & air pollution, so that surrounding environment / habitation / vegetations should not be effected directly or indirectly; and
- (xvi) That green belt (33% of plant area) shall be developed and maintained.

NOTE:

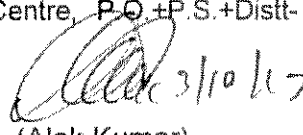
1. Bihar State Pollution Control Board reserves the option to revise or add other conditions, if necessary, for protection of Environment in general and for Pollution Control in particular;
2. The present NOC should not be construed as an assurance for the grant of 'Consent-to-Operate' the proposed plant but shall be subject to compliance of all the conditions indicated above;
3. The NOC, granted, shall be valid for a period of one year from the date of issue; and
4. Issued under the instructions of the Competent Authority.

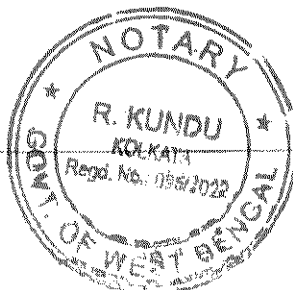
Sd/-
(Alok Kumar)
Member-Secretary

Memo No.:- 75141

Patna, dated:- 3.10.17

Copy forwarded to: Sri GM Khare, Unit Head, M/s Bihar Cement Plant (A unit of Shree Cement Ltd., Jasoia More, BIADA Industrial Growth Centre, P.O.+P.S.+Distt- Aurangabad-824101 for information and necessary action.


(Alok Kumar)
Member-Secretary



New Bihar Cement Plant



BIHAR STATE POLLUTION CONTROL BOARD

Parivesh Bhawan, N.S.B.-2, Patliputra Industrial Area,
Patliputra, Patna – 800 010

Ref. No.PT(NOC)-

Patna, dated:-

'CONSENT-TO-ESTABLISH' (NOC)

UNDER SECTIONS 25/26 OF THE WATER (PREVENATION AND CONTROL OF POLLUTION) ACT, 1974 AND 21 OF THE AIR (PREVENTION AND CONTROL OF POLLUTION) ACT, 1981

REFERENCE:

- (i) Name and address of the Proponent: Sri GM Khare, Unit Head, M/s New Bihar Cement Plant (A unit of Shree Cement Ltd., Jasoia More, BIADA Industrial Growth Centre, P.O.+P.S.+Distt-Aurangabad-824101; and
- (ii) Application No.891198, Dated:19.06.2017 of the proponent to establish for Cement Grinding unit Plant at existing premises Plot No- NS-24, NS-29, & NS-28 (P) At- Jasoia More, BIADA Industrial Growth Centre, P.O.+P.S.+Distt-Aurangabad-824101; for Capacity: Cement-5.5 MTPA.

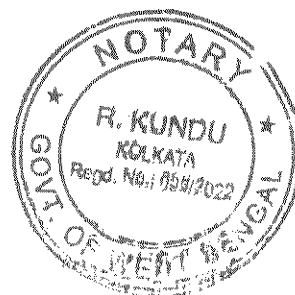
AFTER CONSIDERING

- (i) The facts stated in their application;
- (ii) Bihar State Pollution Control Board's Notification No. 26 dated 08.11.2003;
- (iii) Provisions of the Water (Prevention and Control of Pollution) Act, 1974 and the Air (Prevention and Control of Pollution) Act, 1981; and
- (iv) Environmental Clearance (EC) issued by SEIAA, Bihar to the project vide ref.no.-67/SEIAA/17, dated 13.06.2017

NOC IN FAVOUR OF THE PROPONENT AT THE SAID SITE IS HEREBY ACCORDED SUBJECT TO THE FOLLOWING CONDITIONS:

- (i) The proponent shall obtain 'Consent-to-Operate' under section 25 & 26 of The Water Act, 1974 and section 21 of The Air Act, 1981 prior to commissioning of the plant from Bihar State Pollution Control Board;
- (ii) They shall comply with the provisions(which applicable) of Water (Prevention and Control of Pollution) Act, 1974, The Air (Prevention and Control of Pollution) Act, 1981, The Environment (Protection) Rules, 1986 and notifications issued there under;
- (iii) The effluent (Domestic or Trade) and emission shall conform to the standard prescribed under The Rules. No process wastewater shall be discharged outside the factory premise and 'zero' discharge shall be adopted;
- (iv) They shall install online stack emission monitoring system and ensure its connectivity to CPCB/BSPCB server;
- (v) They shall submit AAQ monitoring report to the Board quarterly and that shall conforms the standard notified by MoEF/CPCB;
- (vi) They shall install adequate air pollution control system viz. Bag filters and stacks of adequate height to control the particulate emissions within 50mg/Nm³ at various transfer points;
- (vii) The cement grinding shall be carried out in closed cement mill. Further, provision of dust extraction and pollution control system consisting of highly efficient Bag Filters and ID Fan should be provided for Cement Mill, Clinker Silo, Fly Ash Storage Silo, Cement Silo, Wagon and Gypsum Crushing Plant

Page 1 of 2



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- with adequate stack height, Stack emissions shall be monitored at regular intervals and records maintained;
- (viii) That they shall install adequate dust collection and extraction system to control dust emission at various transfer points, raw mill handling (unloading, conveying, transporting stacking etc.) bagging and packing areas etc;
 - (ix) That, all the raw material stock piles shall be covered. A closed clinker stockpile system shall be provided. All conveyers shall be covered with GI sheets. Covered sheds for storage of raw materials shall be provided. Pneumatic system shall be provided for fly ash handling;
 - (x) That regular water sprinkling should be done on the roads inside the plant and other high potential areas to control the fugitive dust emission;
 - (xi) They shall submit status of compliance/progress report of the special conditions and general conditions of EC issued by SEIAA, Bihar vide ref. no. 67/SEIAA/17, dated 13.06.2017 after every six months to the Board;
 - (xii) They shall submit layout plan/drawing of green belt development(33% of plant area) area, effluent & ambient air quality monitoring stations and rain water harvesting scheme as directed in conditions of EC;
 - (xiii) The proponent shall procure and install D.G. Set with a valid Type Approval Certificate and conformity of Production Certificate from the manufacturer as specified under The Rules;
 - (xiv) The ambient noise level should not exceed the permissible limit. The ambient noise levels should conform to the standards prescribed under EPA Rules, 1989 viz. 75dB (A) (daytime) and 70dB (A) (nighttime) and its subsequent amendments;
 - (xv) The proponent shall have to take all possible measures to control water & air pollution, so that surrounding environment / habitation / vegetations should not be effected directly or indirectly; and
 - (xvi) That green belt (33% of plant area) shall be developed and maintained.

NOTE:

1. Bihar State Pollution Control Board reserves the option to revise or add other conditions, if necessary, for protection of Environment in general and for Pollution Control in particular;
2. The present NOC should not be construed as an assurance for the grant of 'Consent-to-Operate' the proposed plant but shall be subject to compliance of all the conditions indicated above;
3. The NOC, granted, shall be valid for a period of one year from the date of issue; and
4. Issued under the instructions of the Competent Authority.

Sd/-
(Alok Kumar)
Member-Secretary

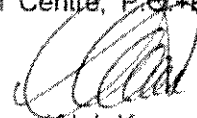
Memo No.:-

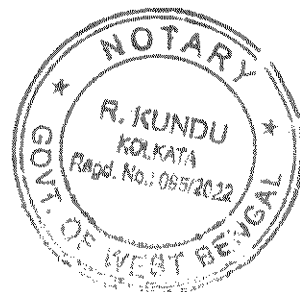
T-5142

Patna, dated:-

3.10.17

Copy forwarded to: Sri GM Khare, Unit Head, M/s New Bihar Cement Plant (A unit of Shree Cement Ltd., Jasoia More, BIADA Industrial Growth Centre, P.O.+P.S.+Distt-Aurangabad-824101 for information and necessary action.

 3/10/17
(Alok Kumar)
Member-Secretary





Bihar Cement Plant.



BIHAR STATE POLLUTION CONTROL BOARD
Parivesh Bhawan, N.S.B.-2, Patliputra Industrial Area,
Patliputra, Patna – 800 010

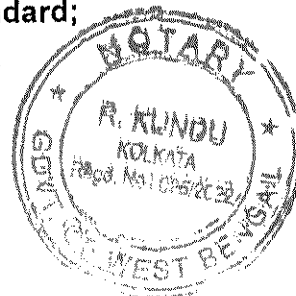
Ref. No.- 505

Patna. dated- 24/03/23.

DISCHARGE CONSENT ORDER

With reference to the application 6624780, dated: 21.10.2022 of M/s Bihar Cement Plant (A Unit of Shree Cement Ltd.), At-Jasoia More, BIADA, Industrial Growth Centre, Distt-Aurangabad for consent under sections 25/26 of the Water (Prevention & Control of Pollution) Act, 1974, he/they is/are granted consent to bring into use his/their new/alterd/existing outlet(s) for discharge of trade effluent and/or domestic sewage at Clinker Grinding Unit "Grade of Cement-OPC, PPC, PSC, Composite Cement and SSC & Wall Putty" (Capacity-4.5 MMTPA) At-Jasoia More, BIADA, Industrial Growth Centre, Distt-Aurangabad for a period upto 31.12.2027 with the following conditions:-

- 1 That, he/they shall not make any alteration, addition, deletion or modification in the plant without the prior clearance from the Board and shall also abide by the obligations under sections 24,31 and 33A of the Water (Prevention & Control of Pollution) Act,1974 and further shall extend co-operation to the Board in performing its functions entrusted under sections 20,21,23,30 and 32 of the Act;
- 2 That, he /they shall comply with the requirements of rule 14 of the Environment (Protection) Rules, 1986; rules 4,5,7,9,10 and 11 of the Hazardous Wastes (Management and Handling), Rules 1989, rules 4,5,7,8,10,11,12,13,15 and 18 of the Manufacture, Storage and Import of Hazardous Chemical Rules,1989; and the provisions of the Public Liability Insurance Act,1991, whichever is applicable;
- 3 That, he/they shall monitor his/their effluent(s) regularly and maintain its quality in conformity with Board's standards and shall produce its proof, as and when asked for;
- 4 That, he/they shall submit application for consent again 30 days before the expiration of the period of consent i.e. 30.11.2027 or within 30 days from the date of receipt of this order, whichever is applicable.
- 5 That the conditions of Environmental Clearance (EC) shall be complied with and report shall be submitted half yearly to this Board;
- 6 That, EC requirement of 33% green belt shall be achieved upto this monsoon. The unit shall do plantation extensive and take measures to protect and maintained it in
 - (i) Its own space available within the premises and parking area;
 - (ii) BIADA land (with consent of BIADA)
 - (iii) Patna-Aurangabad Road, 1Km. north and south of the unit (with approval of parent department).
 - (iv) All Village Road within 1Km. of the plant.
 Ecological suitable species shall be planted in preferably 3 lines where possible and aim shall be to develop multy-storey canopy. Only tall plants be planted and suitable protection should be provided.
- 7 That, Air Pollution Control facilities (Bag House, Bag filter) shall be operated regularly along with operation of the plant to maintain emission of Particulate Matter within Prescribed standard;



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- 8 That, Stack emission, Ambient Air quality and Ambient Noise level shall be monitored regularly and submit reports half yearly. They shall conform to the National ambient air quality standard;
- 9 That, dust suppression system shall be used and operated to control fugitive dust emission. Covered handling and storage of raw material and its product shall be practiced;
- 10 That, they shall install online stack monitoring system and ensure its connectivity to CPCB/BSPCB server;
- 11 That, cooling water shall be recycled in the process and no process water be discharged;
- 12 Proper arrangements shall be done for quality operation of STP so that it does not get foul, air borne or fly around the plant;
- 13 The effluent shall conform to the Board's standard and submit report monthly;
- 14 There shall not be any discharge outside the premises & treated effluent shall be used in horticulture purpose;
- 15 That, the unit shall have to take all possible measures to control water and air pollution, so that surrounding environment/habitation/vegetation shall not be effected directly or indirectly;
- 16 That, the unit shall ensure water spraying system in three rows along the Patna-Aurangabad Road;
- 17 That, the unit shall continue sufficient water spraying in and around the premises and parking area through mist spray, sprinkler, water tankers and any other means;
- 18 That, ground water harvesting withdrawal shall be limited to 350 KLD as per the permission of Central Ground Water Authority;
- 19 That, Rain water harvesting system shall be used to minimise abstraction of ground water;
- 20 That, proper housekeeping shall be maintained within the premises.
- 21 The unit shall comply with all above conditions and submit compliance report every year to the Board; and
- 22 That, this consent order is granted, subject to the condition that in the event of any information's/documents submitted by the proponent are found false or misleading at any stage, the consent order granted, shall be revoked and legal action shall be initiated.

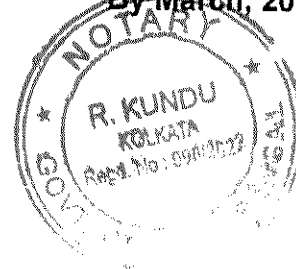
SPECIAL CONDITIONS:

As per the reply submitted by the unit vide Ref. No: SCL/NBCP/ENV/2022-23/46, dated 10.03.2023 against the Direction issued by the Board vide Ref. No: 205, Dated: 06.03.2023, it is directed to comply the conditions within the scheduled as below:-

1. Submit the details of area where green belts have been developed as mentioned in the above said compliance report.
2. Ensure to install separate electric-meter for the supply of electricity into the STP-unit. Accordingly maintain log-book for the quantity of effluents treated and electric energy consumed during the operation of STP-unit. Accordingly submit compliance report with evidence.

*** By March, 2023.

*** By March, 2023.



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3. Ensure to install wheel bath Rumble Greed/ramp to clean the wheel/tires of vehicles at exit gate to reduce fugitive dust emission on NH-139. Accordingly submit compliance report with evidence.

*** By June, 2023 instead of March, 2024.

4. Ensure permanent installation of High Volume Samplers (HVSs) at all three stations as install by the unit for the monitoring of AAQ at a time. Accordingly submit compliance report with evidence.

*** By March, 2023.

5. Ensure to fence the fly-ash storage yard with at least 12 feet height of pucca wind breaking wall all around and provide Mechanized dry-moping of dust on its captive roads with permanent water sprinkling pipe lines to spray water regularly. Accordingly submit compliance report with evidence.

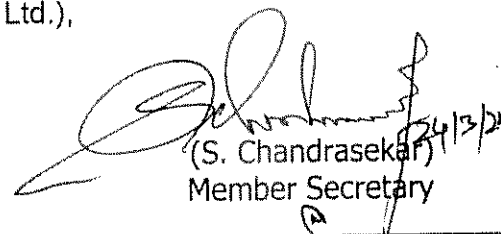
*** By June, 2023.

6. Ensure water sprinkling activities in practice regularly on the captive-roads, entrance gates, exit gates, raw material weighing bridge area and fly-ash yard by installing Jet/high pressure sprinklers to suppress fugitive emission. Accordingly submit compliance report with evidence.

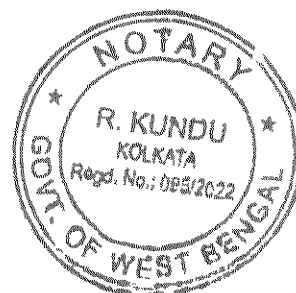
*** By June, 2023.

To

M/s Bihar Cement Plant (A Unit of Shree Cement Ltd.),
At-Jasoia More, BIADA, Industrial Growth Centre,
Distt-Aurangabad


(S. Chandrasekar)
Member Secretary

EPABX - 0612-2261250/2262265, Fax - 0612-2261050 E-mail - msbspcb-bih@gov.in, Website - <http://bspcb.bihar.gov.in>



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BIHAR STATE POLLUTION CONTROL BOARD

Parivesh Bhawan, N.S.B.-2, Patliputra Industrial Area,
Patliputra, Patna – 800 010

Ref. No.- 504.

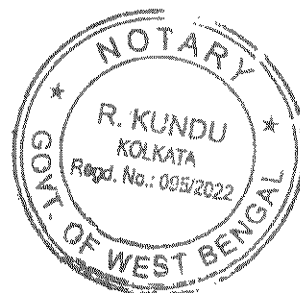
Patna, dated- 24/02/23

EMISSION CONSENT ORDER

With reference to the application No.- 6624780, dated: 21.10.2022 of M/s Bihar Cement Plant (A Unit of Shree Cement Ltd.), At-Jasoia More, BIADA, Industrial Growth Centre, Distt-Aurangabad for consent under sections 21 of the Air (Prevention & Control of Pollution) Act, 1981, he/they is/are granted consent to operate his/their plant Clinker Grinding Unit "Grade of Cement- OPC, PPC, PSC, Composite Cement and SSC & Wall Putty" (Capacity-4.5 MMTPA) At-Jasoia More, BIADA, Industrial Growth Centre, Distt-Aurangabad for a period upto 31.12.2027 with the following conditions:-

- 1 That, he/they shall not make any alteration, addition, deletion or modification in the plant without the prior clearance from the Board and shall also abide by the obligations under sections 22, 23 and 31A of the Air (Prevention & Control of Pollution) Act, 1981 and further shall extend co-operation to the Board in performing its functions entrusted under sections 24, 25 and 26 of the Act;
- 2 That, he /they shall comply with the requirements of rule 14 of the Environment (Protection) Rules, 1986; rules 4, 5, 7, 9, 10 and 11 of the Hazardous Wastes (Management and Handling), Rules 1989; rules 4, 5, 7, 8, 10, 11, 12, 13, 15, 17 and 18 of the Manufacture, Storage and Import of Hazardous Chemical Rules, 1989; and the provisions of the Public Liability Insurance Act, 1991, whichever is applicable;
- 3 That, he/they shall monitor his/their emission(s) and the ambient air quality from representative point regularly and shall maintain its quality in conformity with Board's standards and shall produce its proof, as and when asked for;
- 4 That, he/they shall submit application for consent again 30 days before the expiration of the period of consent i.e. 30.11.2027 or within 30 days from the date of receipt of this order, whichever is applicable;
- 5 That the conditions of Environmental Clearance (EC) shall be complied with and report shall be submitted half yearly to this Board;
- 6 That, EC requirement of 33% green belt shall be achieved upto this monsoon. The unit shall do plantation extensive and take measures to protect and maintained it in
 - (i) Its own space available within the premises and parking area;
 - (ii) BIADA land (with consent of BIADA)
 - (iii) Patna-Aurangabad Road, 1Km. north and south of the unit (with approval of parent department).
 - (iv) All Village Road within 1Km. of the plant.

Ecological suitable species shall be planted in preferably 3 lines where possible and aim shall be to develop multi-storey canopy. Only tall plants be planted and suitable protection should be provided.
- 7 That, Air Pollution Control facilities (Bag House, Bag filter) shall be operated regularly along with operation of the plant to maintain emission of Particulate Matter within Prescribed standard;
- 8 That, Stack emission, Ambient Air quality and Ambient Noise level shall be monitored regularly and submit reports half yearly. They shall conform to the National ambient air quality standard;



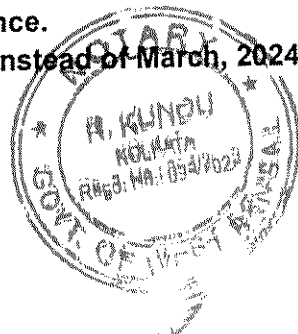
48

- 9 That, dust suppression system shall be used and operated to control fugitive dust emission. Covered handling and storage of raw material and its product shall be practiced;
- 10 That, they shall install online stack monitoring system and ensure its connectivity to CPCB/BSPCB server;
- 11 That, cooling water shall be recycled in the process and no process water be discharged;
- 12 Proper arrangements shall be done for quality operation of STP so that it does not get foul, air borne or fly around the plant;
- 13 The effluent shall conform to the Board's standard and submit report monthly;
- 14 There shall not be any discharge outside the premises & treated effluent shall be used in horticulture purpose;
- 15 That, the unit shall have to take all possible measures to control water and air pollution, so that surrounding environment/habitation/vegetation shall not be effected directly or indirectly;
- 16 That, the unit shall ensure water spraying system in three rows along the Patna-Aurangabad Road;
- 17 That, the unit shall continue sufficient water spraying in and around the premises and parking area through mist spray, sprinkler, water tankers and any other means;
- 18 That, ground water harvesting withdrawal shall be limited to 350 KLD as per the permission of Central Ground Water Authority;
- 19 That, Rain water harvesting system shall be used to minimise abstraction of ground water;
- 20 That, proper housekeeping shall be maintained within the premises.
- 21 The unit shall comply with all above conditions and submit compliance report every year to the Board; and
- 22 That, this consent order is granted, subject to the condition that in the event of any information's/documents submitted by the proponent are found false or misleading at any stage, the consent order granted, shall be revoked and legal action shall be initiated.

SPECIAL CONDITIONS:

As per the reply submitted by the unit vide Ref. No: SCL/NBCP/ENV/2022-23/46, dated 10.03.2023 against the Direction issued by the Board vide Ref. No: 205, Dated: 06.03.2023, it is directed to comply the conditions within the scheduled as below:-

1. Submit the details of area where green belts have been developed as mentioned in the above said compliance report.
*** By March, 2023.
2. Ensure to install separate electric-meter for the supply of electricity into the STP-unit. Accordingly maintain log-book for the quantity of effluents treated and electric energy consumed during the operation of STP-unit. Accordingly submit compliance report with evidence.
*** By March, 2023.
3. Ensure to install wheel bath Rumble Greed/ramp to clean the wheel/tires of vehicles at exit gate to reduce fugitive dust emission on NH-139. Accordingly submit compliance report with evidence.
*** By June, 2023 instead of March, 2024.

4. Ensure permanent installation of High Volume Samplers (HVSs) at all three stations as install by the unit for the monitoring of AAQ at a time. Accordingly submit compliance report with evidence.

*** By March, 2023.

5. Ensure to fence the fly-ash storage yard with at least 12 feet height of pucca wind breaking wall all around and provide Mechanized dry-moping of dust on its captive roads with permanent water sprinkling pipe lines to spray water regularly. Accordingly submit compliance report with evidence.

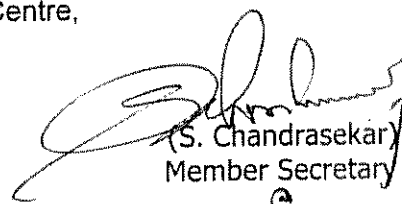
*** By June, 2023.

6. Ensure water sprinkling activities in practice regularly on the captive-roads, entrance gates, exit gates, raw material weighing bridge area and fly-ash yard by installing Jet/high pressure sprinklers to suppress fugitive emission. Accordingly submit compliance report with evidence.

*** By June, 2023.

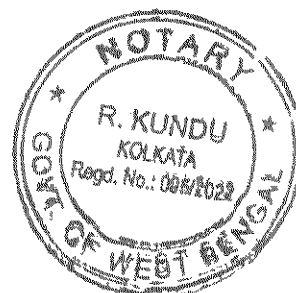
To

M/s Bihar Cement Plant (A Unit of Shree Cement Ltd.),
At-Jasoia More, BIADA, Industrial Growth Centre,
Distt-Aurangabad


S. Chandrasekar
Member Secretary

24/3/23

EPABX - 0612-2261250/2262265, Fax - 0612-2261050 E-mail - msbpcb-bih@gov.in, Website - <http://bpcb.bihar.gov.in>





BIHAR STATE POLLUTION CONTROL BOARD

Parivesh Bhawan, N.S.B.-2, Patliputra Industrial Area,
Patliputra, Patna – 800 010

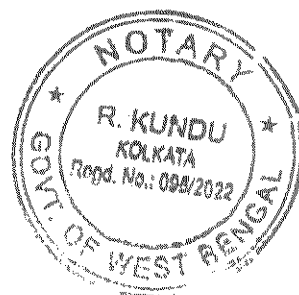
Ref. No.- 502

EMISSION CONSENT ORDER

Patna, dated- 24/03/23

With reference to the application No.- 6720825, dated: 01.11.2022 of M/s New Bihar Cement Plant (A Unit of Shree Cement Ltd.), At-Jasoia More, BIADA, Industrial Growth Centre, Distt-Aurangabad for consent under sections 21 of the Air (Prevention & Control of Pollution) Act, 1981, he/they is/are granted consent to operate his/their plant Clinker Grinding Unit "Grade of Cement- OPC, PPC, PSC, Composite Cement and SSC & Wall Putty" (Capacity-4.5 MMTPA) At-Jasoia More, BIADA, Industrial Growth Centre, Distt-Aurangabad for a period upto 31.12.2027 with the following conditions:-

- 1 That, he/they shall not make any alteration, addition, deletion or modification in the plant without the prior clearance from the Board and shall also abide by the obligations under sections 22, 23 and 31A of the Air (Prevention & Control of Pollution) Act, 1981 and further shall extend co-operation to the Board in performing its functions entrusted under sections 24, 25 and 26 of the Act;
- 2 That, he /they shall comply with the requirements of rule 14 of the Environment (Protection) Rules, 1986; rules 4, 5, 7, 9, 10 and 11 of the Hazardous Wastes (Management and Handling), Rules 1989; rules 4, 5, 7, 8, 10, 11, 12, 13, 15, 17 and 18 of the Manufacture, Storage and Import of Hazardous Chemical Rules, 1989; and the provisions of the Public Liability Insurance Act, 1991, whichever is applicable;
- 3 That, he/they shall monitor his/their emission(s) and the ambient air quality from representative point regularly and shall maintain its quality in conformity with Board's standards and shall produce its proof, as and when asked for;
- 4 That, he/they shall submit application for consent again 30 days before the expiration of the period of consent i.e. 30.11.2027 or within 30 days from the date of receipt of this order, whichever is applicable;
- 5 That the conditions of Environmental Clearance (EC) shall be complied with and report shall be submitted half yearly to this Board;
- 6 That, EC requirement of 33% green belt shall be achieved upto this monsoon. The unit shall do plantation extensive and take measures to protect and maintained it in
 - (i) Its own space available within the premises and parking area;
 - (ii) BIADA land (with consent of BIADA)
 - (iii) Patna-Aurangabad Road, 1Km. north and south of the unit (with approval of parent department).
 - (iv) All Village Road within 1Km. of the plant.
 Ecological suitable species shall be planted in preferably 3 lines where possible and aim shall be to develop multi-storey canopy. Only tall plants be planted and suitable protection should be provided.
- 7 That, Air Pollution Control facilities (Bag House, Bag filter) shall be operated regularly along with operation of the plant to maintain emission of Particulate Matter within Prescribed standard;
- 8 That, Stack emission, Ambient Air quality and Ambient Noise level shall be monitored regularly and submit reports half yearly. They shall conform to the National ambient air quality standard;





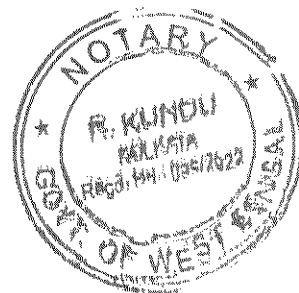
- 9 That, dust suppression system shall be used and operated to control fugitive dust emission. Covered handling and storage of raw material and its product shall be practiced;
- 10 That, they shall install online stack monitoring system and ensure its connectivity to CPCB/BSPCB server;
- 11 That, cooling water shall be recycled in the process and no process water be discharged;
- 12 Proper arrangements shall be done for quality operation of STP so that it does not get foul, air borne or fly around the plant;
- 13 The effluent shall conform to the Board's standard and submit report monthly;
- 14 There shall not be any discharge outside the premises & treated effluent shall be used in horticulture purpose;
- 15 That, the unit shall have to take all possible measures to control water and air pollution, so that surrounding environment/habitation/vegetation shall not be effected directly or indirectly;
- 16 That, the unit shall ensure water spraying system in three rows along the Patna-Aurangabad Road;
- 17 That, the unit shall continue sufficient water spraying in and around the premises and parking area through mist spray, sprinkler, water tankers and any other means;
- 18 That, ground water harvesting withdrawal shall be limited to 350 KLD as per the permission of Central Ground Water Authority;
- 19 That, Rain water harvesting system shall be used to minimise abstraction of ground water;
- 20 That, proper housekeeping shall be maintained within the premises.
- 21 The unit shall comply with all above conditions and submit compliance report every year to the Board; and
- 22 That, this consent order is granted, subject to the condition that in the event of any information's/documents submitted by the proponent are found false or misleading at any stage, the consent order granted, shall be revoked and legal action shall be initiated.

SPECIAL CONDITIONS:

As per the reply submitted by the unit vide Ref. No: SCL/NBCP/ENV/2022-23/46, dated 10.03.2023 against the Direction issued by the Board vide Ref. No: 205, Dated: 06.03.2023, it is directed to comply the conditions within the scheduled as below:-

1. Submit the details of area where green belts have been developed as mentioned in the above said compliance report.
*** By March, 2023.
2. Ensure to install separate electric-meter for the supply of electricity into the STP-unit. Accordingly maintain log-book for the quantity of effluents treated and electric energy consumed during the operation of STP-unit. Accordingly submit compliance report with evidence.
*** By March, 2023.
3. Ensure to install wheel bath Rumble Greed/ramp to clean the wheel/tires of vehicles at exit gate to reduce fugitive dust emission on NH-139. Accordingly submit compliance report with evidence.

*** By June, 2023 instead of March, 2024.





4. Ensure permanent installation of High Volume Samplers (HVSs) at all three stations as install by the unit for the monitoring of AAQ at a time. Accordingly submit compliance report with evidence.

*** By March, 2023.

5. Ensure to fence the fly-ash storage yard with at least 12 feet height of pucca wind breaking wall all around and provide Mechanized dry-moping of dust on its captive roads with permanent water sprinkling pipe lines to spray water regularly. Accordingly submit compliance report with evidence.

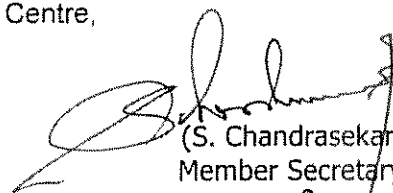
*** By June, 2023.

6. Ensure water sprinkling activities in practice regularly on the captive-roads, entrance gates, exit gates, raw material weighing bridge area and fly-ash yard by installing Jet/high pressure sprinklers to suppress fugitive emission. Accordingly submit compliance report with evidence.

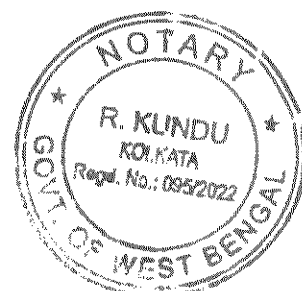
*** By June, 2023.

To

M/s New Bihar Cement Plant (A Unit of Shree Cement Ltd.),
At-Jasoia More, BIADA, Industrial Growth Centre,
Distt-Aurangabad


(S. Chandrasekar)
Member Secretary

24/3/23





BIHAR STATE POLLUTION CONTROL BOARD
 Parivesh Bhawan, N.S.B.-2, Patliputra Industrial Area,
 Patliputra, Patna – 800 010

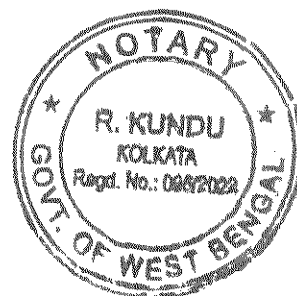
Ref. No.- 503

Patna. dated- 24/03/23

DISCHARGE CONSENT ORDER

With reference to the application 6720825, dated: 01.11.2022 of M/s New Bihar Cement Plant (A Unit of Shree Cement Ltd.), At-Jasoia More, BIADA, Industrial Growth Centre, Distt-Aurangabad for consent under sections 25/26 of the Water (Prevention & Control of Pollution) Act, 1974, he/they is/are granted consent to bring into use his/their new/altered/existing outlet(s) for discharge of trade effluent and/or domestic sewage at Clinker Grinding Unit "Grade of Cement-OPC, PPC, PSC, Composite Cement and SSC & Wall Putty" (Capacity-4.5 MMTPA) At-Jasoia More, BIADA, Industrial Growth Centre, Distt-Aurangabad for a period upto 31.12.2027 with the following conditions:-

- 1 That, he/they shall not make any alteration, addition, deletion or modification in the plant without the prior clearance from the Board and shall also abide by the obligations under sections 24,31 and 33A of the Water (Prevention & Control of Pollution) Act, 1974 and further shall extend co-operation to the Board in performing its functions entrusted under sections 20,21,23,30 and 32 of the Act;
- 2 That, he /they shall comply with the requirements of rule 14 of the Environment (Protection) Rules, 1986; rules 4,5,7,9,10 and 11 of the Hazardous Wastes (Management and Handling), Rules 1989, rules 4,5,7,8,10,11,12,13,15 and 18 of the Manufacture, Storage and Import of Hazardous Chemical Rules, 1989; and the provisions of the Public Liability Insurance Act, 1991, whichever is applicable;
- 3 That, he/they shall monitor his/their effluent(s) regularly and maintain its quality in conformity with Board's standards and shall produce its proof, as and when asked for;
- 4 That, he/they shall submit application for consent again 30 days before the expiration of the period of consent i.e. 30.11.2027 or within 30 days from the date of receipt of this order, whichever is applicable.
- 5 That the conditions of Environmental Clearance (EC) shall be complied with and report shall be submitted half yearly to this Board;
- 6 That, EC requirement of 33% green belt shall be achieved upto this monsoon. The unit shall do plantation extensive and take measures to protect and maintained it in
 - (i) Its own space available within the premises and parking area;.
 - (ii) BIADA land (with consent of BIADA)
 - (iii) Patna-Aurangabad Road, 1Km. north and south of the unit (with approval of parent department).
 - (iv) All Village Road within 1Km. of the plant.
 Ecological suitable species shall be planted in preferably 3 lines where possible and aim shall be to develop multy-storey canopy. Only tall plants be planted and suitable protection should be provided.
- 7 That, Air Pollution Control facilities (Bag House, Bag filter) shall be operated regularly along with operation of the plant to maintain emission of Particulate Matter within Prescribed standard;





- 8 That, Stack emission, Ambient Air quality and Ambient Noise level shall be monitored regularly and submit reports half yearly. They shall conform to the National ambient air quality standard;
- 9 That, dust suppression system shall be used and operated to control fugitive dust emission. Covered handling and storage of raw material and its product shall be practiced;
- 10 That, they shall install online stack monitoring system and ensure its connectivity to CPCB/BSPCB server;
- 11 That, cooling water shall be recycled in the process and no process water be discharged;
- 12 Proper arrangements shall be done for quality operation of STP so that it does not get foul, air borne or fly around the plant;
- 13 The effluent shall conform to the Board's standard and submit report monthly;
- 14 There shall not be any discharge outside the premises & treated effluent shall be used in horticulture purpose;
- 15 That, the unit shall have to take all possible measures to control water and air pollution, so that surrounding environment/habitation/vegetation shall not be effected directly or indirectly;
- 16 That, the unit shall ensure water spraying system in three rows along the Patna-Aurangabad Road;
- 17 That, the unit shall continue sufficient water spraying in and around the premises and parking area through mist spray, sprinkler, water tankers and any other means;
- 18 That, ground water harvesting withdrawal shall be limited to 350 KLD as per the permission of Central Ground Water Authority;
- 19 That, Rain water harvesting system shall be used to minimise abstraction of ground water;
- 20 That, proper housekeeping shall be maintained within the premises.
- 21 The unit shall comply with all above conditions and submit compliance report every year to the Board; and
- 22 That, this consent order is granted, subject to the condition that in the event of any information's/documents submitted by the proponent are found false or misleading at any stage, the consent order granted, shall be revoked and legal action shall be initiated.

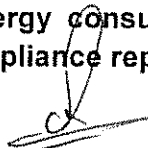
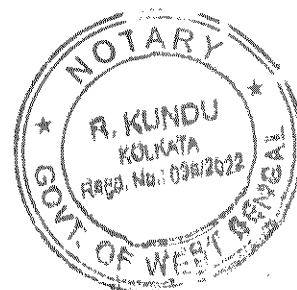
SPECIAL CONDITIONS:

As per the reply submitted by the unit vide Ref. No: SCL/NBCP/ENV/2022-23/46, dated 10.03.2023 against the Direction issued by the Board vide Ref. No: 205, Dated: 06.03.2023, it is directed to comply the conditions within the scheduled as below:-

1. Submit the details of area where green belts have been developed as mentioned in the above said compliance report.
2. Ensure to install separate electric-meter for the supply of electricity into the STP-unit. Accordingly maintain log-book for the quantity of effluents treated and electric energy consumed during the operation of STP-unit. Accordingly submit compliance report with evidence.

*** By March, 2023.

*** By March, 2023.

3. Ensure to install wheel bath Rumble Greed/ramp to clean the wheel/tires of vehicles at exit gate to reduce fugitive dust emission on NH-139. Accordingly submit compliance report with evidence.

*** By June, 2023 instead of March, 2024.

4. Ensure permanent installation of High Volume Samplers (HVSs) at all three stations as install by the unit for the monitoring of AAQ at a time. Accordingly submit compliance report with evidence.

*** By March, 2023.

5. Ensure to fence the fly-ash storage yard with at least 12 feet height of pucca wind breaking wall all around and provide Mechanized dry-moping of dust on its captive roads with permanent water sprinkling pipe lines to spray water regularly. Accordingly submit compliance report with evidence.

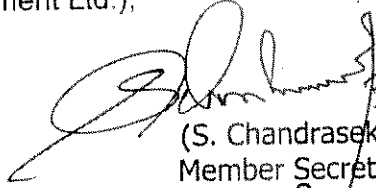
*** By June, 2023.

6. Ensure water sprinkling activities in practice regularly on the captive-roads, entrance gates, exit gates, raw material weighing bridge area and fly-ash yard by installing Jet/high pressure sprinklers to suppress fugitive emission. Accordingly submit compliance report with evidence.

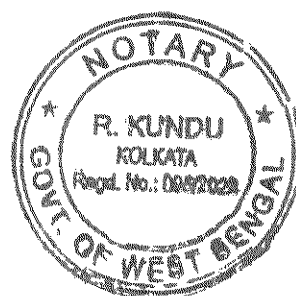
*** By June, 2023.

To

M/s New Bihar Cement Plant (A Unit of Shree Cement Ltd.),
At-Jasoia More, BIADA, Industrial Growth Centre,
Distt-Aurangabad


(S. Chandrasekar)
Member Secretary

EPABX - 0612-2261250/2262265, Fax - 0612-2261050 E-mail - mstspcb-bih@gov.in, Website - <http://spcb.bihar.gov.in>





Bihar Cement Plant



BIHAR STATE POLLUTION CONTROL BOARD

Parivesh Bhawan, Patliputra Industrial Area, Patna-800 010

EPABX: 0612-2261250/2262265, Fax: 0612-2261050; E-mail: msbspcb-bih@gov.in, Website: <http://bspcb.bihar.gov.in>

FORM 2

[See rule 6(2)]

FORM FOR GRANT OR RENEWAL OF AUTHORISATION BY STATE POLLUTION CONTROL BOARD TO THE OCCUPIERS, RECYCLERS, REPROCESSORS, REUSERS, USER AND OPERATORS OF DISPOSAL FACILITIES.

1. Number of authorization and date of issue: HW/B- 2110 Patna, dated- 16.07.2024
2. Reference of application (No. and date) : 9036347, dated: 28.02.2024
3. **M/s Bihar Cement Plant (A Unit of Shree Cement Ltd.)**, is hereby granted an authorization based on the enclosed signed inspection report for generation, collection, reception, storage, transport, reuse, recycling, recovery, pre-processing, co-processing, utilization, offering for sale, transfer, treatment, disposal or any other use of hazardous or other wastes or both on the premises situated at **Jasoia Mor, BIADA, Industrial Growth Centre, Dist. - Aurangabad, Bihar.**

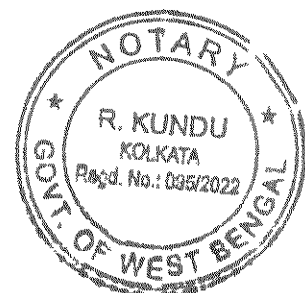
Details of Authorization

Sl. No.	Category of Hazardous Waste as per the Schedules I, II and III of these rules	Authorized mode of disposal or recycling or utilization or co processing, etc.	Quantity (Ton/Annum)
1.	Used or spent oil (HW cat. no. 5.1) as per Schedule-I.	Generation, collection, storage, transportation and offering for sale of used or spent oil (HW cat. no. 5.1) for the purpose of its recycling to the authorized recycler.	Used or spent oil: 20 KLA (17 TPA).

- 1) The authorization shall be valid for a period of **five years up to 31.03.2029.**
- 2) The authorization is subject to the following general and specific conditions (Please specify any conditions that need to be imposed over and above general conditions, if any):

A. General conditions of authorization:

1. The authorized person shall comply with the provisions of the Environment (Protection) Act, 1986, and the rules made there under.
2. The authorization or its renewal shall be produced for inspection at the request of an officer authorized by the State Pollution Control Board.
3. The person authorized shall not rent, lend, sell, transfer or otherwise transport the hazardous and other wastes except what is permitted through this authorization.
4. Any unauthorized change in personnel, equipment or working conditions as mentioned in the application by the person authorized shall constitute a breach of his authorization.
5. The person authorized shall implement Emergency Response Procedure (ERP) for which this authorization is being granted considering all site specific possible scenarios such as spillages, leakages, fire etc. and their possible impacts and also carry out mock drill in this regard at regular interval of time;
6. The person authorized shall comply with the provisions outlined in the Central Pollution Control Board guidelines on "Implementing Liabilities for Environmental Damages due to Handling and Disposal of Hazardous Waste and Penalty".
7. It is the duty of the authorized person to take prior permission of the State Pollution Control Board to close down the facility.



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8. The imported hazardous and other wastes shall be fully insured for transit as well as for any accidental occurrence and its clean-up operation.
9. The record of consumption and fate of the imported hazardous and other wastes shall be maintained.
10. The hazardous and other waste which gets generated during recycling or reuse or recovery or pre-processing or utilization of imported hazardous or other wastes shall be treated and disposed of as per specific conditions of authorization.
11. The importer or exporter shall bear the cost of import or export and mitigation of damages if any.
12. An application for the renewal of an authorization shall be made as laid down under these Rules.
13. Any other conditions for compliance as per the Guidelines issued by the Ministry of Environment, Forest and Climate Change or Central Pollution Control Board from time to time.
14. Annual return shall be filed by June 30th for the period ensuring 31st March of the year.

B. Specific conditions:

- a) The unit shall display details of hazardous waste at the main gate on board of 6'x 4' size.
- b) The unit shall maintain a record of hazardous and other wastes handled in Form-3 and shall submit annual return in Form-4 to this Board on or before 30th June of every year.
- c) The unit shall not store the hazardous waste in the premises for a period of more than 90 days provided the board has extended the said period.
- d) The unit shall store its hazardous waste such as used or spent oil (HW cat. no. 5.1, listed in Schedule-I) for the temporary period in MS drums under pucca covered shed for the purpose of its sale to the authorized recycler.
- e) The unit shall ensure that no damage is caused to environment during collection, storage & transportation of its HW.
- f) The unit shall ensure that HW are packaged in a suitable manner for safe handling, storage, transport and labelled as per Form-8 of the rule.
- g) The unit shall provide relevant information regarding hazardous nature of waste and measures to be taken in case of an emergency in Form-9 to the transporter.
- h) The unit shall maintain the manifest system (movement document) for the movement of HW within the country in Form-10 of the rule.
- i) In case of transportation of hazardous waste for recycling or utilization including co-processing, the unit (sender) shall intimate the State Board of the destination & transit State Board in compliance with rule-18(4&5) in addition with this Board.
- j) The unit shall sale the hazardous and other wastes to the authorized recycler/actual user after making the entry into their passbook.
- k) The unit shall made an application for renewal of authorization three months before the expiry of such authorization.

S. Chandrasekar

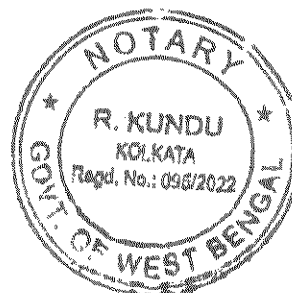
Date: 2024.07.11 17:40:33 +05'30'

Place: Patna
Date: / 6 .07.2024

(S. Chandrasekar)
Member Secretary,
Bihar State Pollution Control Board.
Signature of the Issuing Authority
Designation and Seal"

Copy to:-

The Regional Officer, Bihar State Pollution Control Board, Regional Office, Gaya for information and necessary action.





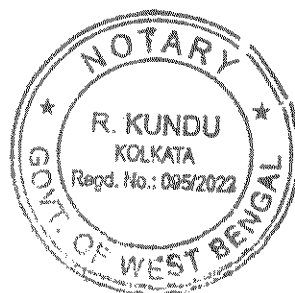
BIHAR STATE POLLUTION CONTROL BOARD

Parivesh Bhawan, Patliputra Industrial Area, P.O.-Sadakat Ashram, Patna-800010

EPABX-0612-2261250/2262265, Fax-0612-2261050

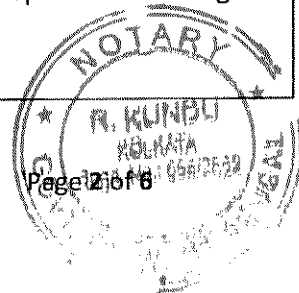
FIELD INSPECTION REPORT WITH REGARD TO GENERATION AND MANAGEMENT OF HAZARDOUS & OTHER WASTES UNDER THE HAZARDOUS & OTHER WASTES (MANAGEMENT & TRANS-BOUNDARY MOVEMENT) RULES, 2016

Sl. No.	Particulars	Status/details	
1.	Name & Address of Industry/ Facility	Name:	M/s Bihar Cement Plant (A Unit of Shree Cement Ltd.)
		Location:	At- Jasoia Mor, BIADA, Industrial Growth Centre, Dist. - Aurangabad, Bihar.
		Postal Address:	Sri Anil Sharma, Assistant Vice President At- Jasoia Mor, BIADA, Industrial Growth Centre, Dist. - Aurangabad, Bihar.
		E-mail	anil.sharma@shreecement.com
		Telephone No.	+91-9214337301 (Sri Anil Sharma, Assistant Vice President)
		Application No.	9036347; dated : 28.02.2024
		Website:	https://www.shreecement.com
		Year of commissioning	2018
		Longitude and Latitude	24°46'30.8"N 84°21'02.8"E 24.775231, 84.350788
2.	Category of Industry/Facility	L/M/S	L (Large)
		R/O/G	O85 (Orange)
		Waste generator	Yes
		Recycler/ Pre-processor / Co-processor/ User of HW & OW	N/A (Not Applicable)
		Waste Collector	N/A
		Trader	N/A
		TSDF	N/A
3.	Date of Inspection	DD MM YYYY	11.06.2024
4.	Representative of the Industry /Facility present during inspection	Name	Sri Alok Kumar
		Designation	Deputy Manager
		Contact No.	+91-7766915516
5.	Name and Designation of the Officials visiting the Unit	Name	Manoranjan Kumar Singh / Sri Ravi Gopal
		Designation	RO, Gaya / LA/FA
6.	Operational status of the Industry /Facility	Operational/ Non-operational	Operational



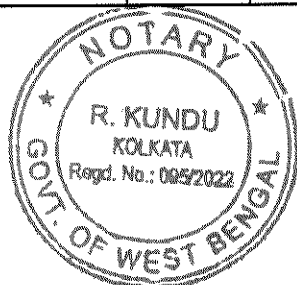
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Sl. No.	Particulars	Status/details			
7.	Product(s) & Production Capacity (In MTD/KLD or MTM/ KLM or MTA/ KLA)	Sr. No.	Product	MT/day or Month or Annum	Operational status
		1.	Cement (Clinker Grinding Unit)	4.5 MMTPA	Operational
8.	Status of consent under the Water Act, 1974	Date of issue	Ref. no. 505, dated-24.03.2023		Remarks (if any)
		Validity	Up to 31.12.2027		
9.	Status of consent under the Air Act, 1981	Date of issue	Ref. no. 504, dated-24.03.2023		Five years
		Validity	Up to 31.12.2027		
10.	Manufacturing process description in brief for each Product. (Attach Process Flow Diagram indicating raw materials and sources of hazardous waste generation along with mass balance).	This is a clinker grinding unit engaged in cement manufacturing. The unit produces Portland Pozzolana Cement (PPC) and Portland Slag Cement (PSC) Capacity (4.5 MMTPA). The Manufacturing Process involves collection of raw materials, transfer into silos for storage, convey to hopper for proper mixing in required proportion, grinding in Vertical Roller Mill (VRM), further grinding of course particles in the Ball Mill, packaging and dispatch of cement bags. The raw materials are mixed in different proportions to produce different kind of cement. The unit uses Clinker (95%) and Gypsum (05%) to produce ordinary Portland Cement (OPC), Clinker (60-65%), Fly Ash (30-35%) and Gypsum (05%) to produce Portland Pozzolana Cement (PPC) and Clinker (40-45%), Slag (50-55%), Gypsum (05%) to produce Portland Slag Cement (PSC). The unit has installed Bag house with stack attached with VRM-grinding mill and bag filter with the stack attached with coke pulverization unit as Air Pollution Control Device. Bag filters are also provided at all material transfer points such as viz. silos, conveyer transfer points, hydraulic truck tripper and hoppers. A total number of 59 dust collector system (one bag house attached with VRM-grinding Mills and 58 bag filters at other places) have been provided. Source of waste generation: Lubricating oil is used in D.G. sets, cement mill roller press and slag mill roller press machines. The lube oil is replaced when its lubricating property deteriorated below accepting limits & generated as HW Used oil (HW cat. no. 5.1). There are two D.G. sets of 2x500 KVA with acoustic system. The unit shall generates used or spent oil (HW category no. 5.1) approx. 20 KLA (17 TPA). The unit applicant has submitted online application for renewal of authorization under the Hazardous and Other Wastes (Management & Trans-boundary Movement) Rules, 2016 along with the copies of Valid CTOs; Manufacturing process; Declaration; Emergency Response Plant (ERP); annual returns (form 4) of last three years; Self-certified compliance report of the conditions specified in the authorization for hazardous and other wastes; compliance report of discharge & emission consent orders; and test reports.			

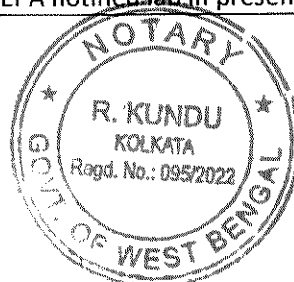




Sl. No.	Particulars	Status/details																													
11.	Status of Authorization under the Hazardous Waste (Management, Handling & Trans-boundary Movement) Rules, 2008/ Hazardous & Other Wastes (Management & Trans-boundary Movement) Rules, 2016 and details of Hazardous Waste (HW) authorized (please also attach copy of authorization)	Date of issue		Ref. no. HW/B-1716, dated-29.03.2019																											
		Validity		Up to 31.03.2024																											
		Sl. No.	Category of HW as per the Schedules I, II & III of the HW & OW Rules, 2016	Authorized mode of disposal or recycling or utilization or co-processing etc. of the HW & OW		Quantity (Ton/Annum)																									
		1.	Used or spent oil (HW cat. no. 5.1)	Sale to the authorized recycler		20 KLA (17 TPA)																									
12.	Status of HW & other wastes generation & their respective quantity verified/ observed during inspection as per the Schedule I, II & III.	Table-1 <table border="1"> <thead> <tr> <th colspan="4">A</th><th colspan="2">B</th></tr> <tr> <th>HW</th><th>Name & Category of HW</th><th>Quantity of HW generation (MTD/ KLD/ MTA/KLA) as per observation</th><th>Quantity of HW generation (MTD/ KLD/ MTA/KLA) per tone of the consented product</th><th>Quantity of input HW in case of Recycling/Utilization/pre-processing /co-processing etc. (MTD/ KLD/MTA/KLA).</th><th>Quantity of product produced case of Recycling/Utilization/pre-processing/co-processing etc. (MTD/ KLD/ MTA/KLA)</th></tr> <tr> <th>(1)</th><th>(2)</th><th>(3)</th><th>(4)</th><th>(5)</th><th>(6)</th></tr> </thead> <tbody> <tr> <td>As per Schedule I</td><td>Used or spent oil (HW cat. no. 5.1)</td><td>20 KLA (17 TPA)</td><td>NA</td><td>NA</td><td>NA</td></tr> </tbody> </table>						A				B		HW	Name & Category of HW	Quantity of HW generation (MTD/ KLD/ MTA/KLA) as per observation	Quantity of HW generation (MTD/ KLD/ MTA/KLA) per tone of the consented product	Quantity of input HW in case of Recycling/Utilization/pre-processing /co-processing etc. (MTD/ KLD/MTA/KLA).	Quantity of product produced case of Recycling/Utilization/pre-processing/co-processing etc. (MTD/ KLD/ MTA/KLA)	(1)	(2)	(3)	(4)	(5)	(6)	As per Schedule I	Used or spent oil (HW cat. no. 5.1)	20 KLA (17 TPA)	NA	NA	NA
A				B																											
HW	Name & Category of HW	Quantity of HW generation (MTD/ KLD/ MTA/KLA) as per observation	Quantity of HW generation (MTD/ KLD/ MTA/KLA) per tone of the consented product	Quantity of input HW in case of Recycling/Utilization/pre-processing /co-processing etc. (MTD/ KLD/MTA/KLA).	Quantity of product produced case of Recycling/Utilization/pre-processing/co-processing etc. (MTD/ KLD/ MTA/KLA)																										
(1)	(2)	(3)	(4)	(5)	(6)																										
As per Schedule I	Used or spent oil (HW cat. no. 5.1)	20 KLA (17 TPA)	NA	NA	NA																										
13.	Captive Recycling /Utilization/ Incineration/ Secured Landfill facility details	No If yes, please specify details of such facilities including compliance details as per the Rules and CPCB guidelines:																													
14.	Details of HW storage, quantity of HW stored and period of storage	1.Storage facility details and capacity:		Lined/unlined with capacity: Used or spent oil is being stored in MS drums under pucca covered shed with ventilations. Covered and safe from rain water intrusion with capacity: Yes.																											
		2.Details of HW stored: <table border="1"> <thead> <tr> <th colspan="7">Table-2</th></tr> <tr> <th>Sl. No</th><th>Name & category of HW (as per column (2) of Table 1)</th><th>Actual HW generated in tone in the previous financial year</th><th>Previous stock (in tone) stored in storage shed (at the beginning of previous financial year</th><th>Total Balance Quantity (in tone) (Column 9+10)</th><th>Actual quantity (in tone) found stored on the day of inspection</th><th>Latest date of transfer of HW to authorized recycler/ co-processor/ TSDF/etc.</th></tr> <tr> <th>(7)</th><th>(8)</th><th>(9)</th><th>(10)</th><th>(11)</th><th>(12)</th><th>(13)</th></tr> </thead> <tbody> </tbody> </table>						Table-2							Sl. No	Name & category of HW (as per column (2) of Table 1)	Actual HW generated in tone in the previous financial year	Previous stock (in tone) stored in storage shed (at the beginning of previous financial year	Total Balance Quantity (in tone) (Column 9+10)	Actual quantity (in tone) found stored on the day of inspection	Latest date of transfer of HW to authorized recycler/ co-processor/ TSDF/etc.	(7)	(8)	(9)	(10)	(11)	(12)	(13)			
Table-2																															
Sl. No	Name & category of HW (as per column (2) of Table 1)	Actual HW generated in tone in the previous financial year	Previous stock (in tone) stored in storage shed (at the beginning of previous financial year	Total Balance Quantity (in tone) (Column 9+10)	Actual quantity (in tone) found stored on the day of inspection	Latest date of transfer of HW to authorized recycler/ co-processor/ TSDF/etc.																									
(7)	(8)	(9)	(10)	(11)	(12)	(13)																									

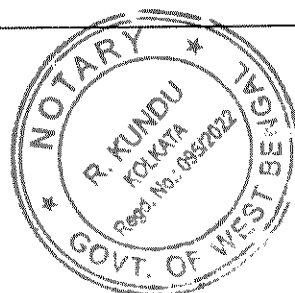


Sl. No.	Particulars	Status/details															
		<table border="1"> <tr> <td>1.</td><td>Used or spent oil (HW cat. no. 5.1)</td><td>Nil</td><td>Nil</td><td>Nil</td><td>Nil</td><td>No information.</td></tr> </table> 3. Comments on whether HW is being sent to authorized Recycler/Co-processor/TSDf/etc.: No information.	1.	Used or spent oil (HW cat. no. 5.1)	Nil	Nil	Nil	Nil	No information.								
1.	Used or spent oil (HW cat. no. 5.1)	Nil	Nil	Nil	Nil	No information.											
15.	Categories and quantity of HW sent to authorized actual user/common TSDf	1. Details of the authorized actual user*/common TSDf, as applicable, whom HW sent: Table -3 Details of authorized actual user and TSDf <table border="1"> <thead> <tr> <th>Sr. No</th><th>Name & address of the authorized common TSDf/ Actual User*</th><th>Name of SPCB/PCC who granted authorization to the authorized TSDf/ Actual User* and authorization no. with its validity</th><th>Activities for which authorization granted to the authorized TSDf/Actual User* (Specify among Transportation/ Recycling /Utilization/ Pre-processing/Co-processing/ Incineration/ Secured) landfilling)</th><th>Name of categories of HW for which authorization granted to the authorized TSDf/ Actual User*</th></tr> <tr> <th>(14)</th><th>(15)</th><th>(16)</th><th>(17)</th><th>(18)</th></tr> </thead> <tbody> <tr> <td>1.</td><td>NA</td><td>NA</td><td>NA</td><td>NA</td></tr> </tbody> </table> *Actual user includes occupier who procures and processes HW for reuse, recycling, recovery, pre-processing, utilization including co-processing. 2. Details of HW sent to the authorized actual user and TSDf, as applicable, since previous financial year (as per daily/annual record and manifest document Form-10). To be ensured.	Sr. No	Name & address of the authorized common TSDf/ Actual User*	Name of SPCB/PCC who granted authorization to the authorized TSDf/ Actual User* and authorization no. with its validity	Activities for which authorization granted to the authorized TSDf/Actual User* (Specify among Transportation/ Recycling /Utilization/ Pre-processing/Co-processing/ Incineration/ Secured) landfilling)	Name of categories of HW for which authorization granted to the authorized TSDf/ Actual User*	(14)	(15)	(16)	(17)	(18)	1.	NA	NA	NA	NA
Sr. No	Name & address of the authorized common TSDf/ Actual User*	Name of SPCB/PCC who granted authorization to the authorized TSDf/ Actual User* and authorization no. with its validity	Activities for which authorization granted to the authorized TSDf/Actual User* (Specify among Transportation/ Recycling /Utilization/ Pre-processing/Co-processing/ Incineration/ Secured) landfilling)	Name of categories of HW for which authorization granted to the authorized TSDf/ Actual User*													
(14)	(15)	(16)	(17)	(18)													
1.	NA	NA	NA	NA													
16.	Compliance w.r.t. labeling, manifest system, records, annual return, etc.	Please make observations on the below: 1. Adequate packaging of HW: Used or spent oil is being stored in MS drums under pucca covered shed with ventilations. 2. Labeling of HW containers in Form 8: To be ensured during channelization. 3. Compliance of Manifest system (movement document for HW & Other Waste) as per Rule 19 of the HOWM Rules, 2016): To be ensured during channelization. 4. Transportation of HW only by authorized sender or receiver (as per rule 18(7)): To be ensured during transportation. 5. NOC from the concerned SPCB/PCC if HW are sent for disposal to other State/UT (as per rule 18(3)). To be ensured during transportation. 6. Intimation to both the SPCB/PCC before handling over the waste to the transport in case HW is sent for recycling or utilization including co-processing (as per rule 18(5)): To be ensured during transportation. 7. Prior intimation to SPCBs/PCCs of the State/UTs of transit in case of enters State transportation (as per rule 18(5)): To be ensured during transportation. 8. Transportation of HW and compliance with Rules under Motor Vehicle Act, 1988: To be ensured during transportation. 9. Daily records maintenance in Form 3: To be ensured. 10. Timely submission of annual return in Form 4 to the SPCB/PCC: Yes.															
17.	Safety facilities provided at storage facility	<table border="1"> <thead> <tr> <th>Sl. No.</th><th>Safety Facility</th></tr> </thead> <tbody> <tr> <td>1.</td><td>Used or spent oil is being stored in MS drums under pucca covered shed with ventilations;</td></tr> <tr> <td>2.</td><td>Fire extinguishers available; and</td></tr> <tr> <td>3.</td><td>PPE being used by workers.</td></tr> </tbody> </table>	Sl. No.	Safety Facility	1.	Used or spent oil is being stored in MS drums under pucca covered shed with ventilations;	2.	Fire extinguishers available; and	3.	PPE being used by workers.							
Sl. No.	Safety Facility																
1.	Used or spent oil is being stored in MS drums under pucca covered shed with ventilations;																
2.	Fire extinguishers available; and																
3.	PPE being used by workers.																
18.	Environmental Monitoring	Please comment on results of ground water sampling; soil sampling, stack emission monitoring conducted by SPCB/PCC or EPA notified lab in presence of SPCB/PCC officials:															



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Sl. No.	Particulars	Status/details
		Environmental monitoring has done.
19.	Details of HW contaminated sites, if any, within and outside the industry premises.	Not applicable.
20.	Remarks (Please write down non-compliances, significant observations and recommendations)	1. This is a clinker grinding unit engaged in cement manufacturing. The unit produces Portland Pozzolana Cement (PPC) and Portland Slag Cement (PSC) Capacity (4.5 MMTPA). The Manufacturing Process involves collection of raw materials, transfer into silos for storage, convey to hopper for proper mixing in required proportion, grinding in Vertical Roller Mill (VRM), further grinding of course particles in the Ball Mill, packaging and dispatch of cement bags. The raw materials are mixed in different proportions to produce different kind of cement. The unit uses Clinker (95%) and Gypsum (05%) to produce ordinary Portland Cement (OPC), Clinker (60-65%), Fly Ash (30-35%) and Gypsum (05%) to produce Portland Pozzolana Cement (PPC) and Clinker (40-45%), Slag (50-55%), Gypsum (05%) to produce Portland Slag Cement (PSC). The unit has installed Bag house with stack attached with VRM-grinding mill and bag filter with the stack attached with coke pulverization unit as Air Pollution Control Device. Bag filters are also provided at all material transfer points such as viz. silos, conveyer transfer points, hydraulic truck tripper and hoppers. A total number of 59 dust collector system (one bag house attached with VRM-grinding Mills and 58 bag filters at other places) have been provided. 2. Lubricating oil is used in D.G. sets, cement mill roller press and slag mill roller press machines. The lube oil is replaced when its lubricating property deteriorated below accepting limits & generated as HW Used oil (HW cat. no. 5.1). There are two D.G. sets of 2x500 KVA with internal acoustic system. The unit shall generates used or spent oil (HW category no. 5.1) approx. 20 KLA (17 TPA). 3. The unit applicant has submitted online application for renewal of authorization under the Hazardous and Other Wastes (Management & Trans-boundary Movement) Rules, 2016 along with the copies of Valid CTOs; Manufacturing process; Declaration; Emergency Response Plant (ERP); annual returns (form 4) of last three years; Self-certified compliance report of the conditions specified in the authorization for hazardous and other wastes; compliance report of discharge & emission consent orders; and test reports. 4. The authorization may be granted with the following conditions :- a) <i>The unit shall display details of hazardous waste at the main gate on board of 6'x 4' size.</i> b) <i>The unit shall maintain a record of hazardous and other waste handled in Form-3 and shall submit annual return in Form-4 to this Board on or before 30th June of every year.</i>



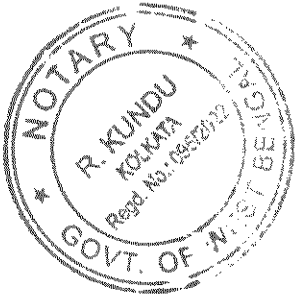


Sl. No.	Particulars	Status/details
		c) The unit shall not store the hazardous waste in the premises for a period of more than 90 days provided the board has extended the said period. d) The unit shall store its hazardous wastes such as used or spent oil (HW cat. no. 5.1, as per Schedule I) for the temporary period in MS drums under pucca covered shed for the purpose of its recycling through authorized recycler. e) The unit shall ensure that no damage is caused to environment during collection, storage & transportation of its HW. f) The unit shall ensure that HW are packaged in a suitable manner for safe handling, storage, transport and labelled as per Form-8 of the rule. g) The unit shall provide relevant information regarding hazardous nature of waste and measures to be taken in case of an emergency in Form-9 to the transporter. h) The unit shall maintain the manifest system (movement document) for the movement of HW within the country in Form-10 of the rule. i) The unit (sender) shall obtain No Objection Certificate (NOC) for final disposal of hazardous & other waste to a facility existing in a state other than state where waste is generated, from the SPCB of both the state in compliance with rule-18(3). j) In case of transportation of hazardous waste for recycling or utilization including co-processing, the unit (sender) shall intimate the State Board of the destination & transit State Board in compliance with rule-18(4 & 5) in addition with this Board. k) The unit shall sale the hazardous and other wastes to the authorized recycler/actual user after making the entry into their passbook.

Place: Patna
Date: 28.06.2024

Manoranjan Kumar
Singh
(Manoranjan Kumar Singh)
RO Gaya

Digitally signed by Manoranjan Kumar Singh
DN: cn=Manoranjan Kumar Singh, o=Govt of Bihar, ou=Ministry of Environment, postalCode=800001, email=manoranjan.kumar.singh@bharatnagar.com, serialNumber=1, c=IN
Date: 2024.06.28 14:18:12 +05'30'




New Bihar Cement Plant

 BIHAR STATE POLLUTION CONTROL BOARD
Parivesh Bhawan, Patliputra Industrial Area, Patna-800 010
EPABX: 0612-2261250/2262265, Fax: 0612-2261050; E-mail: msbspbcb-bih@gov.in, Website: <http://bspbcb.bihar.gov.in>

FORM 2
[See rule 6(2)]

FORM FOR GRANT OR RENEWAL OF AUTHORISATION BY STATE POLLUTION CONTROL BOARD TO THE OCCUPIERS, RECYCLERS, REPROCESSORS, REUSERS, USER AND OPERATORS OF DISPOSAL FACILITIES.

1. Number of authorization and date of issue: HW/B- 2111 Patna, dated- 16.07.2024
2. Reference of application (No. and date) : **9036360, dated: 28.02.2024**
3. **M/s New Bihar Cement Plant (A Unit of Shree Cement Ltd.),** is hereby granted an authorization based on the enclosed signed inspection report for generation, collection, reception, storage, transport, reuse, recycling, recovery, pre-processing, co-processing, utilization, offering for sale, transfer, treatment, disposal or any other use of hazardous or other wastes or both on the premises situated at **Jasoia Mor, BIADA, Industrial Growth Centre, Dist. - Aurangabad, Bihar.**

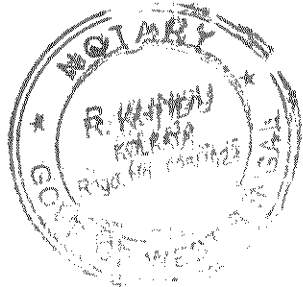
Details of Authorization

Sl. No.	Category of Hazardous Waste as per the Schedules I, II and III of these rules	Authorized mode of disposal or recycling or utilization or co processing, etc.	Quantity (Ton/Annum)
1.	Used or spent oil (HW cat. no. 5.1) as per Schedule-I.	Generation, collection, storage, transportation and offering for sale of used or spent oil (HW cat. no. 5.1) for the purpose of its recycling to the authorized recycler.	Used or spent oil: 20 KLA (17 TPA).

- 1) The authorization shall be valid for a period of **five years up to 28.03.2029.**
- 2) The authorization is subject to the following general and specific conditions (Please specify any conditions that need to be imposed over and above general conditions, if any):

A. General conditions of authorization:

1. The authorized person shall comply with the provisions of the Environment (Protection) Act, 1986, and the rules made there under.
2. The authorization or its renewal shall be produced for inspection at the request of an officer authorized by the State Pollution Control Board.
3. The person authorized shall not rent, lend, sell, transfer or otherwise transport the hazardous and other wastes except what is permitted through this authorization.
4. Any unauthorized change in personnel, equipment or working conditions as mentioned in the application by the person authorized shall constitute a breach of his authorization.
5. The person authorized shall implement Emergency Response Procedure (ERP) for which this authorization is being granted considering all site specific possible scenarios such as spillages, leakages, fire etc. and their possible impacts and also carry out mock drill in this regard at regular interval of time;
6. The person authorized shall comply with the provisions outlined in the Central Pollution Control Board guidelines on "Implementing Liabilities for Environmental Damages due to Handling and Disposal of Hazardous Waste and Penalty".
7. It is the duty of the authorized person to take prior permission of the State Pollution Control Board to close down the facility.





8. The imported hazardous and other wastes shall be fully insured for transit as well as for any accidental occurrence and its clean-up operation.
9. The record of consumption and fate of the imported hazardous and other wastes shall be maintained.
10. The hazardous and other waste which gets generated during recycling or reuse or recovery or pre-processing or utilization of imported hazardous or other wastes shall be treated and disposed of as per specific conditions of authorization.
11. The importer or exporter shall bear the cost of import or export and mitigation of damages if any.
12. An application for the renewal of an authorization shall be made as laid down under these Rules.
13. Any other conditions for compliance as per the Guidelines issued by the Ministry of Environment, Forest and Climate Change or Central Pollution Control Board from time to time.
14. Annual return shall be filed by June 30th for the period ensuring 31st March of the year.

B. Specific conditions:

- a) The unit shall display details of hazardous waste at the main gate on board of 6'x 4' size.
- b) The unit shall maintain a record of hazardous and other wastes handled in Form-3 and shall submit annual return in Form-4 to this Board on or before 30th June of every year.
- c) The unit shall not store the hazardous waste in the premises for a period of more than 90 days provided the board has extended the said period.
- d) The unit shall store its hazardous waste such as used or spent oil (HW cat. no. 5.1, listed in Schedule-I) for the temporary period in MS drums under pucca covered shed for the purpose of its sale to the authorized recycler.
- e) The unit shall ensure that no damage is caused to environment during collection, storage & transportation of its HW.
- f) The unit shall ensure that HW are packaged in a suitable manner for safe handling, storage, transport and labelled as per Form-8 of the rule.
- g) The unit shall provide relevant information regarding hazardous nature of waste and measures to be taken in case of an emergency in Form-9 to the transporter.
- h) The unit shall maintain the manifest system (movement document) for the movement of HW within the country in Form-10 of the rule.
- i) In case of transportation of hazardous waste for recycling or utilization including co-processing, the unit (sender) shall intimate the State Board of the destination & transit State Board in compliance with rule-18(4&5) in addition with this Board.
- j) The unit shall sale the hazardous and other wastes to the authorized recycler/actual user after making the entry into their passbook.
- k) The unit shall made an application for renewal of authorization three months before the expiry of such authorization.

S. Chandrasekar

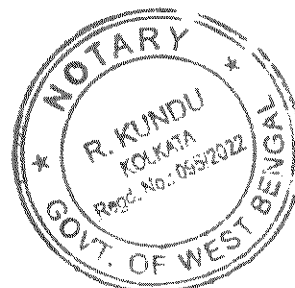
Date: 2024.07.11 17:39:00 +05'30'

Place: Patna
Date: / 6 .07.2024

(S. Chandrasekar)
Member Secretary,
Bihar State Pollution Control Board.
Signature of the Issuing Authority
Designation and Seal"

Copy to:-

The Regional Officer, Bihar State Pollution Control Board, Regional Office, Gaya for information and necessary action.





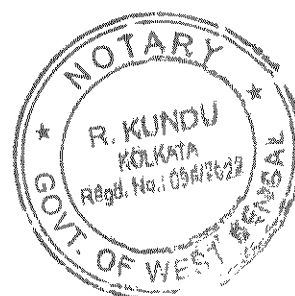
BIHAR STATE POLLUTION CONTROL BOARD

Parivesh Bhawan, Patliputra Industrial Area, P.O.-Sadakat Ashram, Patna-800010

EPABX-0612-2261250/2262265, Fax-0612-2261050

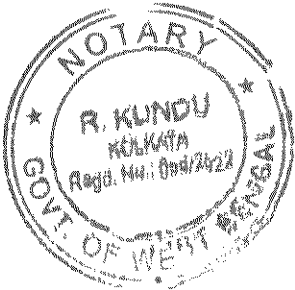
FIELD INSPECTION REPORT WITH REGARD TO GENERATION AND MANAGEMENT OF HAZARDOUS & OTHER WASTES UNDER THE HAZARDOUS & OTHER WASTES (MANAGEMENT & TRANS-BOUNDARY MOVEMENT) RULES, 2016

Sl. No.	Particulars	Status/details	
1.	Name & Address of Industry/ Facility	Name:	M/s New Bihar Cement Plant (A Unit of Shree Cement Ltd.)
		Location:	At- Jasoia Mor, BIADA, Industrial Growth Centre, Dist. - Aurangabad, Bihar.
		Postal Address:	Sri Anil Sharma, Assistant Vice President At- Jasoia Mor, BIADA, Industrial Growth Centre, Dist. - Aurangabad, Bihar.
		E-mail	anil.sharma@shreecement.com
		Telephone No.	+91-9214337301 (Sri Anil Sharma, Assistant Vice President)
		Application No.	9036360; dated : 28.02.2024
		Website:	https://www.shreecement.com
		Year of commissioning	2018
		Longitude and Latitude	24°46'30.8"N 84°21'02.8"E 24.775231, 84.350788
2.	Category of Industry/Facility	L/M/S	L (Large)
		R/O/G	O85 (Orange)
		Waste generator	Yes
		Recycler/ Pre-processor / Co-processor/ User of HW & OW	N/A (Not Applicable)
		Waste Collector	N/A
		Trader	N/A
		TSDF	N/A
3.	Date of Inspection	DD MM YYYY	11.06.2024
4.	Representative of the Industry /Facility present during inspection	Name	Sri Alok Kumar
		Designation	Deputy Manager
		Contact No.	+91-7766915516
5.	Name and Designation of the Officials visiting the Unit	Name	Manoranjan Kumar Singh / Sri Ravi Gopal
		Designation	RO, Gaya / LA/FA
6.	Operational status of the Industry /Facility	Operational/ Non-operational	Operational



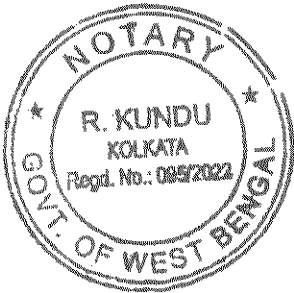
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Sl. No.	Particulars	Status/details			
7.	Product(s) & Production Capacity (In MTD/KLD or MTM/ KLM or MTA/ KLA)	Sr. No.	Product	MT/day or Month or Annum	Operational status
		1.	Cement (Clinker Grinding Unit)	4.5 MMTPA	Operational
8.	Status of consent under the Water Act, 1974	Date of issue	Ref. no. 503, dated-24.03.2023		Remarks (if any)
		Validity	Up to 31.12.2027		Five years
9.	Status of consent under the Air Act, 1981	Date of issue	Ref. no. 502, dated-24.03.2023		
		Validity	Up to 31.12.2027		
10.	Manufacturing process description in brief for each Product. (Attach Process Flow Diagram indicating raw materials and sources of hazardous waste generation along with mass balance).	This is a clinker grinding unit engaged in cement manufacturing. The unit produces Portland Pozzolana Cement (PPC) and Portland Slag Cement (PSC) Capacity (4.5 MMTPA). The Manufacturing Process involves collection of raw materials, transfer into silos for storage, convey to hopper for proper mixing in required proportion, grinding in Vertical Roller Mill (VRM), further grinding of course particles in the Ball Mill, packaging and dispatch of cement bags. The raw materials are mixed in different proportions to produce different kind of cement. The unit uses Clinker (95%) and Gypsum (05%) to produce ordinary Portland Cement (OPC), Clinker (60-65%), Fly Ash (30-35%) and Gypsum (05%) to produce Portland Pozzolana Cement (PPC) and Clinker (40-45%), Slag (50-55%), Gypsum (05%) to produce Portland Slag Cement (PSC). The unit has installed Bag house with stack attached with VRM-grinding mill and bag filter with the stack attached with coke pulverization unit as Air Pollution Control Device. Bag filters are also provided at all material transfer points such as viz. silos, conveyer transfer points, hydraulic truck tripper and hoppers. A total number of 59 dust collector system (one bag house attached with VRM-grinding Mills and 58 bag filters at other places) have been provided. Source of waste generation: Lubricating oil is used in D.G. sets, cement mill roller press and slag mill roller press machines. The lube oil is replaced when its lubricating property deteriorated below accepting limits & generated as HW Used oil (HW cat. no. 5.1). There is a D.G. sets of 1x500 KVA with internal acoustic system. The unit shall generates used or spent oil (HW category no. 5.1) approx. 20 KLA (17 TPA). The unit applicant has submitted online application for renewal of authorization under the Hazardous and Other Wastes (Management & Trans-boundary Movement) Rules, 2016 along with the copies of Valid CTOs; Manufacturing process; Declaration; Emergency Response Plant (ERP); annual returns (form 4) of last three years; Self-certified compliance report of the conditions specified in the authorization for hazardous and other wastes; compliance report of discharge & emission consent orders; and test reports.			



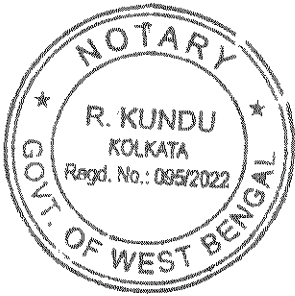


Sl. No.	Particulars	Status/details																															
11.	Status of Authorization under the Hazardous Waste (Management, Handling & Trans-boundary Movement) Rules, 2008/ Hazardous & Other Wastes (Management & Trans-boundary Movement) Rules, 2016 and details of Hazardous Waste (HW) authorized (please also attach copy of authorization)	Date of issue		Ref. no. HW/B-1717, dated-29.03.2019																													
		Validity		Up to 28.03.2024																													
		Sl. No.	Category of HW as per the Schedules I, II & III of the HW & OW Rules, 2016	Authorized mode of disposal or recycling or utilization or co-processing etc. of the HW & OW		Quantity (Ton/Annum)																											
		1.	Used or spent oil (HW cat. no. 5.1)	Sale to the authorized recycler		20 KLA (17 TPA)																											
12.	Status of HW & other wastes generation & their respective quantity verified/ observed during inspection as per the Schedule I, II & III.	Table-1 <table border="1"> <thead> <tr> <th colspan="4">A</th><th colspan="2">B</th></tr> <tr> <th>HW</th><th>Name & Category of HW</th><th>Quantity of HW generation (MTD/ KLD/ MTA/KLA) as per observation</th><th>Quantity of HW generation (MTD/ KLD/ MTA/KLA) per tone of the consented product</th><th>Quantity of input HW in case of Recycling/Utilization/pre-processing /co-processing etc. (MTD/ KLD/MTA/KLA).</th><th>Quantity of product produced case of Recycling/Utilization/pre-processing/co-processing etc. (MTD/ KLD/ MTA/KLA)</th></tr> <tr> <th>(1)</th><th>(2)</th><th>(3)</th><th>(4)</th><th>(5)</th><th>(6)</th></tr> </thead> <tbody> <tr> <td>As per Schedule I</td><td>Used or spent oil (HW cat. no. 5.1)</td><td>20 KLA (17 TPA)</td><td>NA</td><td>NA</td><td>NA</td></tr> </tbody> </table>						A				B		HW	Name & Category of HW	Quantity of HW generation (MTD/ KLD/ MTA/KLA) as per observation	Quantity of HW generation (MTD/ KLD/ MTA/KLA) per tone of the consented product	Quantity of input HW in case of Recycling/Utilization/pre-processing /co-processing etc. (MTD/ KLD/MTA/KLA).	Quantity of product produced case of Recycling/Utilization/pre-processing/co-processing etc. (MTD/ KLD/ MTA/KLA)	(1)	(2)	(3)	(4)	(5)	(6)	As per Schedule I	Used or spent oil (HW cat. no. 5.1)	20 KLA (17 TPA)	NA	NA	NA		
A				B																													
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(1)	(2)	(3)	(4)	(5)	(6)																												
As per Schedule I	Used or spent oil (HW cat. no. 5.1)	20 KLA (17 TPA)	NA	NA	NA																												
13.	Captive Recycling /Utilization/ Incineration/ Secured Landfill facility details	No If yes, please specify details of such facilities including compliance details as per the Rules and CPCB guidelines:																															
14.	Details of HW storage, quantity of HW stored and period of storage	1.Storage facility details and capacity:		Lined/unlined with capacity: Used or spent oil is being stored in MS drums under pucca covered shed with ventilations.																													
				Covered and safe from rain water intrusion with capacity: Yes.																													
		2. Details of HW stored: <table border="1"> <thead> <tr> <th colspan="7">Table-2</th></tr> <tr> <th>Sl. No.</th><th>Name & category of HW (as per column (2) of Table 1)</th><th>Actual HW generated in tone in the previous financial year</th><th>Previous stock (in tone) stored in storage shed (at the beginning of previous financial year</th><th>Total Balance Quantity (in tone) (Column 9+10)</th><th>Actual quantity (in tone) found stored on the day of inspection</th><th>Latest date of transfer of HW to authorized recycler/ co-processor/ TSDF/etc.</th></tr> <tr> <th>(7)</th><th>(8)</th><th>(9)</th><th>(10)</th><th>(11)</th><th>(12)</th><th>(13)</th></tr> </thead> <tbody> <tr> <td> </td><td> </td><td> </td><td> </td><td> </td><td> </td><td> </td></tr> </tbody> </table>						Table-2							Sl. No.	Name & category of HW (as per column (2) of Table 1)	Actual HW generated in tone in the previous financial year	Previous stock (in tone) stored in storage shed (at the beginning of previous financial year	Total Balance Quantity (in tone) (Column 9+10)	Actual quantity (in tone) found stored on the day of inspection	Latest date of transfer of HW to authorized recycler/ co-processor/ TSDF/etc.	(7)	(8)	(9)	(10)	(11)	(12)	(13)					
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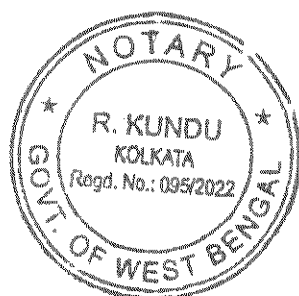


Sl. No.	Particulars	Status/details															
		<table><tr><td>1.</td><td>Used or spent oil (HW cat. no. 5.1)</td><td>Nil</td><td>Nil</td><td>Nil</td><td>Nil</td><td>No information.</td></tr></table> 3. Comments on whether HW is being sent to authorized Recycler/Co-processor/TSDF/etc.: No information.	1.	Used or spent oil (HW cat. no. 5.1)	Nil	Nil	Nil	Nil	No information.								
1.	Used or spent oil (HW cat. no. 5.1)	Nil	Nil	Nil	Nil	No information.											
15.	Categories and quantity of HW sent to authorized actual user/common TSDF	1. Details of the authorized actual user*/common TSDF, as applicable, whom HW sent: Table -3 Details of authorized actual user and TSDF <table><tr><th>Sr. No</th><th>Name & address of the authorized common TSDF/ Actual User*</th><th>Name of SPCB/PCC who granted authorization to the authorized TSDF/ Actual User* and authorization no. with its validity</th><th>Activities for which authorization granted to the authorized TSDF/Actual User* (Specify among Transportation/ Recycling /Utilization/ Pre-processing/Co-processing/ Incineration/ Secured) landfilling)</th><th>Name of categories of HW for which authorization granted to the authorized TSDF/ Actual User*</th></tr><tr><td>(14)</td><td>(15)</td><td>(16)</td><td>(17)</td><td>(18)</td></tr><tr><td>1.</td><td>NA</td><td>NA</td><td>NA</td><td>NA</td></tr></table> *Actual user includes occupier who procures and processes HW for reuse, recycling, recovery, pre-processing, utilization including co-processing. 2. Details of HW sent to the authorized actual user and TSDF, as applicable, since previous financial year (as per daily/annual record and manifest document Form-10). To be ensured.	Sr. No	Name & address of the authorized common TSDF/ Actual User*	Name of SPCB/PCC who granted authorization to the authorized TSDF/ Actual User* and authorization no. with its validity	Activities for which authorization granted to the authorized TSDF/Actual User* (Specify among Transportation/ Recycling /Utilization/ Pre-processing/Co-processing/ Incineration/ Secured) landfilling)	Name of categories of HW for which authorization granted to the authorized TSDF/ Actual User*	(14)	(15)	(16)	(17)	(18)	1.	NA	NA	NA	NA
Sr. No	Name & address of the authorized common TSDF/ Actual User*	Name of SPCB/PCC who granted authorization to the authorized TSDF/ Actual User* and authorization no. with its validity	Activities for which authorization granted to the authorized TSDF/Actual User* (Specify among Transportation/ Recycling /Utilization/ Pre-processing/Co-processing/ Incineration/ Secured) landfilling)	Name of categories of HW for which authorization granted to the authorized TSDF/ Actual User*													
(14)	(15)	(16)	(17)	(18)													
1.	NA	NA	NA	NA													
16.	Compliance w.r.t. labeling, manifest system, records, annual return, etc.	Please make observations on the below: 1. Adequate packaging of HW: Used or spent oil is being stored in MS drums under pucca covered shed with ventilations. 2. Labeling of HW containers in Form 8: To be ensured during channelization. 3. Compliance of Manifest system (movement document for HW & Other Waste) as per Rule 19 of the HOWM Rules, 2016): To be ensured during channelization. 4. Transportation of HW only by authorized sender or receiver (as per rule 18(7)): To be ensured during transportation. 5. NOC from the concerned SPCB/PCC if HW are sent for disposal to other State/UT (as per rule 18(3)). To be ensured during transportation. 6. Intimation to both the SPCB/PCC before handling over the waste to the transport in case HW is sent for recycling or utilization including co-processing (as per rule 18(5)): To be ensured during transportation. 7. Prior intimation to SPCBs/PCCs of the State/UTs of transit in case of enters State transportation (as per rule 18(5)): To be ensured during transportation. 8. Transportation of HW and compliance with Rules under Motor Vehicle Act, 1988: To be ensured during transportation. 9. Daily records maintenance in Form 3: To be ensured. 10. Timely submission of annual return in Form 4 to the SPCB/PCC: Yes.															
17.	Safety facilities provided at storage facility	<table><tr><th>Sl. No.</th><th>Safety Facility</th></tr><tr><td>1.</td><td>Used or spent oil is being stored in MS drums under pucca covered shed with ventilations;</td></tr><tr><td>2.</td><td>Fire extinguishers available; and</td></tr><tr><td>3.</td><td>PPE being used by workers.</td></tr></table>	Sl. No.	Safety Facility	1.	Used or spent oil is being stored in MS drums under pucca covered shed with ventilations;	2.	Fire extinguishers available; and	3.	PPE being used by workers.							
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1.	Used or spent oil is being stored in MS drums under pucca covered shed with ventilations;																
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3.	PPE being used by workers.																
18.	Environmental Monitoring	Please comment on results of ground water sampling; soil sampling, stack emission monitoring conducted by SPCB/PCC or EPA notified lab in presence of SPCB/PCC officials:															





Sl. No.	Particulars	Status/details
		Environmental monitoring has done.
19.	Details of HW contaminated sites, if any, within and outside the industry premises.	Not applicable.
20.	Remarks (Please write down non-compliances, significant observations and recommendations)	1. This is a clinker grinding unit engaged in cement manufacturing. The unit produces Portland Pozzolana Cement (PPC) and Portland Slag Cement (PSC) Capacity (4.5 MMTPA). The Manufacturing Process involves collection of raw materials, transfer into silos for storage, convey to hopper for proper mixing in required proportion, grinding in Vertical Roller Mill (VRM), further grinding of course particles in the Ball Mill, packaging and dispatch of cement bags. The raw materials are mixed in different proportions to produce different kind of cement. The unit uses Clinker (95%) and Gypsum (05%) to produce ordinary Portland Cement (OPC), Clinker (60-65%), Fly Ash (30-35%) and Gypsum (05%) to produce Portland Pozzolana Cement (PPC) and Clinker (40-45%), Slag (50-55%), Gypsum (05%) to produce Portland Slag Cement (PSC). The unit has installed Bag house with stack attached with VRM-grinding mill and bag filter with the stack attached with coke pulverization unit as Air Pollution Control Device. Bag filters are also provided at all material transfer points such as viz. silos, conveyer transfer points, hydraulic truck tripper and hoppers. A total number of 59 dust collector system (one bag house attached with VRM-grinding Mills and 58 bag filters at other places) have been provided. 2. Lubricating oil is used in D.G. sets, cement mill roller press and slag mill roller press machines. The lube oil is replaced when its lubricating property deteriorated below accepting limits & generated as HW Used oil (HW cat. no. 5.1). There is a D.G. sets of 1x500 KVA with internal acoustic system. The unit shall generates used or spent oil (HW category no. 5.1) approx. 20 KLA (17 TPA). 3. The unit applicant has submitted online application for renewal of authorization under the Hazardous and Other Wastes (Management & Trans-boundary Movement) Rules, 2016 along with the copies of Valid CTOs; Manufacturing process; Declaration; Emergency Response Plan (ERP); annual returns (form 4) of last three years; Self-certified compliance report of the conditions specified in the authorization for hazardous and other wastes; compliance report of discharge & emission consent orders; and test reports. 4. The authorization may be granted with the following conditions :- a) <i>The unit shall display details of hazardous waste at the main gate on board of 6'x 4' size.</i> b) <i>The unit shall maintain a record of hazardous and other waste handled in Form-3 and shall submit annual return in Form-4 to this Board on or before 30th June of every year.</i>

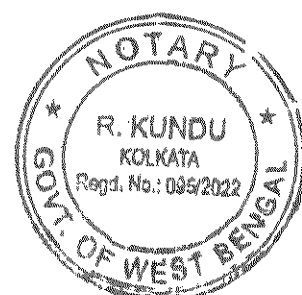




Sl. No.	Particulars	Status/details
		c) The unit shall not store the hazardous waste in the premises for a period of more than 90 days provided the board has extended the said period. d) The unit shall store its hazardous wastes such as used or spent oil (HW cat. no. 5.1, as per Schedule I) for the temporary period in MS drums under pucca covered shed for the purpose of its recycling through authorized recycler. e) The unit shall ensure that no damage is caused to environment during collection, storage & transportation of its HW. f) The unit shall ensure that HW are packaged in a suitable manner for safe handling, storage, transport and labelled as per Form-8 of the rule. g) The unit shall provide relevant information regarding hazardous nature of waste and measures to be taken in case of an emergency in Form-9 to the transporter. h) The unit shall maintain the manifest system (movement document) for the movement of HW within the country in Form-10 of the rule. i) The unit (sender) shall obtain No Objection Certificate (NOC) for final disposal of hazardous & other waste to a facility existing in a state other than state where waste is generated, from the SPCB of both the state in compliance with rule-18(3). j) In case of transportation of hazardous waste for recycling or utilization including co-processing, the unit (sender) shall intimate the State Board of the destination & transit State Board in compliance with rule-18(4 & 5) in addition with this Board. k) The unit shall sale the hazardous and other wastes to the authorized recycler/actual user after making the entry into their passbook.

Place: Patna
Date: 28.06.2024

Manoranjan Kumar Singh
(Manoranjan Kumar Singh)
RO Gaya

[illegible]



BIHAR STATE POLLUTION CONTROL BOARD

Parivesh Bhawan, Patliputra Industrial Area

EPABX - 0612-2261250/2262265, Fax - 0612-2261050

E-mail - bspcb@yahoo.com, Website - <http://bspcb.bih.nic>

[Authorisation under rule 10 of the Bio-Medical Waste Management Rules, 2016]

"Form-III"

[See Rule 10]

Read

(Authorisation for operating a facility for collection, reception, treatment, storage, transport and disposal of bio-medical wastes)

1. File number of Authorisation and date of issue: BMW/26/ 17/B-18 dt. 15.1.18
2. Sri Gyanendra Mohan Khare, General Manager, Bihar Cement Plant an occupier or operator of the facility located at Jasoia Mor, BIADA, Industrial Growth Centre, Dist- Aurangabad is hereby granted an authorization for;

- Activity
- ✓ Generation, Segregation
- Collection,
- ✓ Storage
- Packaging
- Reception
- Transportation
- ✓ Treatment or Processing or conversion
- Recycling
- ✓ Disposal or Destruction
- Use
- Offering for sale, transfer
- Any other form of handling

3. M/s Bihar Cement Plant, Jasoia Mor, BIADA, Industrial Growth Centre, Dist- Aurangabad is hereby authorised for handling of bio-medical wastes as per the capacity given below:

(i) No. of beds of HCF - nil

(ii) Quantity of bio-medical waste handled, treated or disposal:

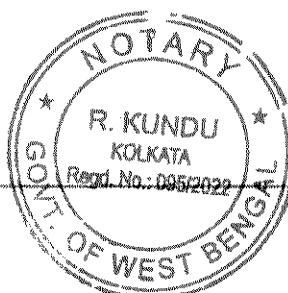
Type of Waste Category	Quantity permitted for Handling
Yellow	: 0.10 kg/day
Red	: -
White (Translucent)	: 0.10 kg/day
Blue	: -

4. This authorisation shall be valid from the date of issue.

5. This Authorisation is subject to the conditions stated below and to such other conditions as may be specified in the rules for the time being in force the Environment (Protection) Act, 1986.

Terms and Conditions of authorization

1. The authorized shall comply with the provisions of the Environment (Protection) Act, 1986 and the rules made there under.
2. The authorization or its renewal shall be produced for inspection at the request of an officer authorised by the prescribed authority.
3. The person authorized shall not rent, lend, sell, transfer or otherwise transport the bio medical wastes without obtaining prior permission of the prescribed authority.
4. Any unauthorized change in personnel, equipment or working conditions as mentioned in the application by the person authorised shall constitute a breach of his authorisation.
5. It is the duty of the authorised person to take prior permission of the prescribed authority to close down the facility and such other terms and conditions may be stipulated by the prescribed authority.
6. It is the duty of occupier to take all necessary steps to ensure that bio-medical waste is handled without any adverse effect to human health and the environment and in accordance with these rules;
7. The Occupier shall strictly comply with the provisions of these rules and in no case they are expected to dispose of any waste on roadside or at any unauthorised place under any circumstances;



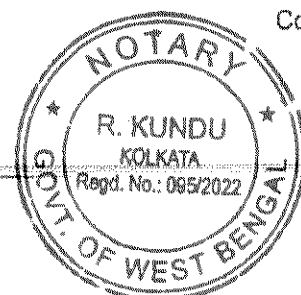
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8. Provision shall be made within the premises for a safe, ventilated and secured location for storage of segregated biomedical waste in coloured bags or containers in the manner as specified in Schedule- I, to ensure that there shall be no secondary handling, pilferage of recyclables or inadvertent scattering or spillage by animals and the bio-medical waste from such place or premises shall be directly transported in the manner as prescribed in these rules to the common bio-medical waste treatment facility or for the appropriate treatment and disposal, as the case may be, in the manner as prescribed in Schedule- I;
9. The Occupier shall treat and dispose the bio-medical waste through Common Bio-medical Waste Treatment Facility of the area concerned i.e. (M/s Synergy Waste Management (P) Ltd, J.L.N.M.C.H, Bhagalpur) for proper treatment and disposal of the bio-medical wastes;
10. Pre-treatment of the laboratory waste, microbiological waste, blood samples and blood bags through disinfection or sterilisation on-site shall be ensured in the manner as prescribed by the World Health Organisation (WHO) or National AIDs Control Organisation (NACO) guidelines and then sent to the common bio-medical waste treatment facility for final disposal;
11. Chlorinated plastic bags, gloves and blood bags shall be phased out by the 27th of March, 2018;
12. Treated bio-medical waste shall not be given with municipal solid waste;
13. Training to all health care workers and others, involved in handling of bio medical waste at the time of induction and thereafter at least once every year shall be provided and the details of training programmes conducted, number of personnel trained and number of personnel not undergone any training shall be provided in the Annual Report;
14. All health care workers and others, involved in handling of bio-medical waste shall be immunised for protection against diseases including Hepatitis B and Tetanus that are likely to be transmitted by handling of bio-medical waste, in the manner as prescribed in the National Immunisation Policy or the guidelines of the Ministry of Health and Family Welfare issued from time to time;
15. Bar-Code System shall be established for bags or containers containing bio-medical waste to be sent out of the premises or place for any purpose.
16. Segregation of liquid chemical waste shall be ensured at source and pre-treatment or neutralisation prior to mixing with other effluent generated from health care facilities shall also be ensured;
17. Treatment and disposal of liquid waste in accordance with the Water (Prevention and Control of Pollution) Act, 1974 (6 of 1974) shall be ensured;
18. Occupational safety of all its health care workers and others involved in handling of bio- medical waste shall be ensured by providing appropriate and adequate personal protective equipments;
19. Health check up at the time of induction and at least once in a year shall be conducted for all its health care workers and others involve in handling of bio- medical waste and records for the same shall be maintained;
20. Bio-medical waste management register shall be maintained and updated on day to day basis and monthly record of the same shall be displayed on its website according to the bio-medical waste generated, treated and disposed in terms of category and colour coding as specified in Schedule I;
21. Major accidents, if any including accidents caused by fire hazards, blasts during handling of bio-medical waste, and the remedial action taken and the records relevant there to shall be reported, (including nil report) in Format I to the prescribed authority and also along with the annual report;
22. The Annual Report in Form IV shall be submitted to the Prescribed Authority i.e. Bihar State Pollution Control Board on or before the 30th June of every year;
23. Annual report shall also be made available on the web-site of the Unit and website of the Health Care Facility shall be made latest by the 27th of March, 2018;
24. The prescribed authority shall be informed immediately in case the operator of a facility does not collect the bio-medical waste within the intended time or as per the agreed time;
25. A system shall be established to review and monitor the activities related to bio-medical waste management, either through an existing committee or by forming a new committee and the Committee shall meet once in every six months and the record of the minutes of the meetings of this committee shall be submitted along with the annual report to the prescribed authority and the health care establishments having less than thirty beds shall designate qualified person to review and monitor the activities relating to bio-medical waste management within that establishment and submit the annual report;

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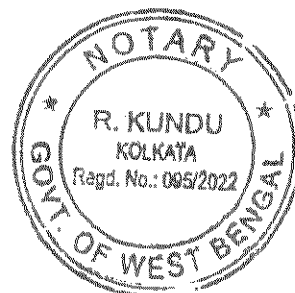
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- 26. Adequate fire protection equipment (such as smoke detectors, fire extinguishers, sand buckets, fire alarm, water sprinklers etc.) at salient places within the premises even at bio-medical storage area in accordance with the fire safety regulation shall be installed. Required certificate from fire safety department shall be obtained by the occupier.
- 27. Proper management of mercury bearing waste in environmentally sound manner shall be ensured as per the guidelines notified for the purpose by CPCB
- 28. All records shall be maintained for a period of five years;

Other Conditions:

- 29. The general domestic solid waste generated shall be segregated and stored in three separate streams namely bio-degradable, recyclable and other wastes in suitable green, white and black coloured bins respectively;
- 30. Sanitary Waste like diapers, sanitary pads, etc. to be wrapped securely in the pouches provided by the manufacturers or in a suitable wrapping material before placing the same in the bin meant for dry waste or non-recyclable waste;
- 31. The construction and demolition waste such as building materials debris, rubble waste resulting from construction, re-modeling, repair and demolition of any civil structure, when generated shall be stored in its own premises and shall be disposed off as per the Construction and Demolition Waste Management Rules, 2016;
- 32. The Horticulture Waste and Garden Waste should be stored in its own premises and disposed of as per the directions of local authority time to time;
- 33. No Solid Waste should be thrown, burnt, or buried on streets, open public spaces outside its premises or in the drain or water bodies;
- 34. Recyclable material shall be handed over to either the authorised waste pickers or the authorised recyclers;
- 35. The bio-degradable waste shall be processed, treated and disposed off through composting or bio-methanation within the premises as far as possible. The residual wastes shall be given to the waste collectors or agency as directed by the local body;
- 36. Carry bags made of recycled plastic or products made of recycled plastic shall not be used for storing, carrying, dispensing or packaging ready to eat or drink food stuff;
- 37. Plastic Carry bags, plastic sheet or less than fifty microns in thickness shall not be used;
- 38. All steps should be taken to minimize the generation of plastic waste, segregate plastic wastes at source in accordance with the Solid Waste Management Rules, 2016 and handover segregated waste to Urban Local Body or Gram Panchayat or agencies appointed by them or registered waste pickers, registered recyclers or waste collection agencies;
- 39. The unit shall ensure that e-waste generated by them is channelized through collection centre or dealer of authorized producer or dismantler or recycler or through the designated take back service provider of the producer to authorized dismantler or recycler;
- 40. It shall be ensured that such end-of-life electrical and electronic equipment are not admixed with e-waste containing radioactive material as covered under the provisions of the Atomic Energy Act, 1962 (33 of 1962) and rules made there under;
- 41. They shall maintain records of e-waste generated by them in Form-2 of the e-Waste Management Rules, 2016 and make such records available for scrutiny by the State Pollution Control Board (*If the Health Care Facility is having a turnover of more than one crore or have more than twenty employees*);
- 42. They shall file annual returns in Form-3 of the e-Waste Management Rules, 2016 to the State Pollution Control Board on or before the 30th day of June following the financial year to which that return relates (*If the Health Care Facility is having a turnover of more than one crore or have more than twenty employees*);
- 43. The unit may store the e-waste for a period not exceeding one hundred and eighty days and shall maintain a record of collection, sale, transfer and storage of wastes and make these records available for inspection;
- 44. The Unit shall ensure that used Lead Acid Batteries or components are not disposed of in any manner other than depositing with the dealer, manufacturer, importer, assembler, registered recycler, reconditioner, or at the designated collection centres. A record of which shall be maintained by the Unit.



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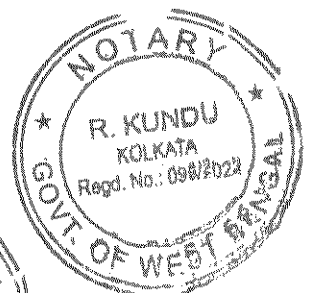
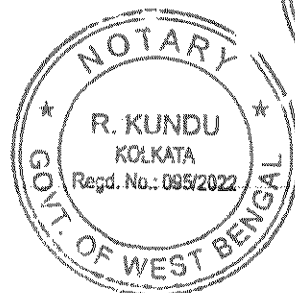
45. The construction and demolition waste to be kept within the premise or get the waste deposited at collection centre so made by the local body or hand over it to the authorised processing facilities of construction and demolition waste; and ensure that there is no littering or deposition of construction and demolition waste so as to prevent obstruction to the traffic or the public or drains.
46. User fee / Relevant charges for the collection, transportation, processing, and disposal of general solid waste, plastic waste, construction and demolition waste, etc. are to be paid as specified by the local bodies.

Date:

To
Sri Gyanendra Mohan Khare,
General Manager,
Bihar Cement Plant,
Jasoia Mor, BIADA, Industrial Growth Centre,
Dist- Aurangabad

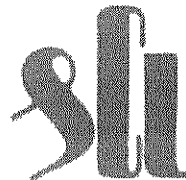

 Signature:
 Name: Alok Kumar
 Designation: Member-Secretary

15/11/18
 2
 12/01/18



Annexure-'F'

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BIHAR CEMENT PLANT
 (A unit of Shree Cement Limited)
 Industrial Growth Centre BIADA, Jasoiya Mod
 Aurangabad-824101 (Bihar), India
 CIN : L26943RJ1979PLC001935
 Web : www.shreecement.com
 Phone No. : 9264477258 • Ext.-1143

SCL/BCP/Bihar/ENV/2022-23/2470

Date: 24/6/2023
 By Speed Post

To,
 The Member Secretary
 Bihar State Pollution Control Board
 Parivesh Bhawan, NS-B/2,
 Patliputra Industrial Area,
 Patliputra, Patna - 800010 (Bihar)

Sub: - Submission of annual return under Hazardous and other Wastes (Management & Trans boundary Movement) Rules, 2016.

Ref: - Authorization Letter No. : "HW / B-1716 dated: 29.03.2019

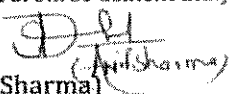
Sir,

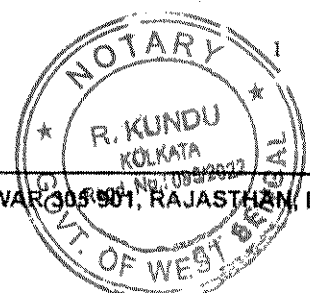
Please find enclosed herewith the annual return under Hazardous and other Wastes (Management and Trans boundary Movement) Rules, 2016 for the period of April, 2022 to March, 2023 in form – IV for "Bihar Cement Plant (A Unit of Shree Cement Limited)" situated at Jasoiya Mor, BIADA, Industrial Growth Centre, Aurangabad, Tehsil & District – Aurangabad, Bihar.

This is for your kind information please.

Thanking you,

Yours faithfully,
 For Bihar Cement Plant
 (A Unit of Shree Cement Ltd.),


 (Anil Sharma)
 Unit Head



Regd. Office: SHREE CEMENT LTD., BANGUR NAGAR, POST BOX NO. 33, BEAWARE, RAJASTHAN, INDIA


FORM 4

[See rules 6(5), 13(8), 16(6) and 20 (2)]

FORM FOR FILING ANNUAL RETURNS[To be submitted to State Pollution Control Board by 30th day of June of every year for the preceding period April to March]

1.	Name and address of facility	M/s Bihar Cement Plant (A Unit of Shree Cement Ltd.) BIADA, Industrial Growth Centre, Tehsil & Dist. - Aurangabad, Bihar
2.	Authorization No. and Date of issue	HW/B - 1716 Date - 29.03.2019
3.	Name of the authorized person and full address with telephone, fax number and e-mail:	Sh. Anil Sharma Unit Head M/s Bihar Cement Plant (A Unit of Shree Cement Limited) BIADA, Industrial Growth Centre, Tehsil & Dist. - Aurangabad, Bihar. 06186-222308 anil.sharma@shreecement.com
4.	Production during the year (product wise), wherever applicable	Cement production (April'22 - March' 23): 2,458,984 MT

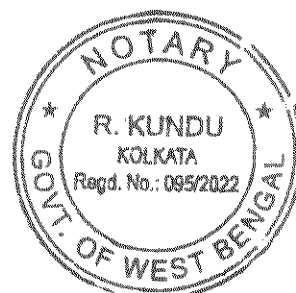
Part A. To be filled by hazardous waste generators

1.	Total quantity of waste generated category wise	2.65 MT
2.	Quantity dispatched	
	i. to disposal facility	2.65 MT
	ii. to recycler or co-processors or pre-processor	-
	iii. others	-
3.	Quantity utilized in-house, if any -	NIL
4.	Quantity in storage at the end of the year	NIL

Part B. To be filled by Treatment, storage and disposal facility operators

1.	Total quantity received	NA
2.	Quantity in stock at the beginning of the year	NA
3.	Quantity treated	NA
4.	Quantity disposed in landfills as such and after treatment	NA
5.	Quantity incinerated (if applicable)	NA
6.	Quantity processed other than specified above	NA
7.	Quantity in storage at the end of the year	NA

2



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Part C. To be filled by recyclers or co-processors or other users

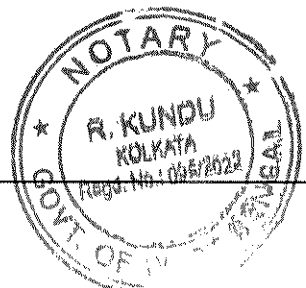
1.	Quantity of waste received during the year	NA
	i. domestic sources	NA
	ii. imported (if applicable)	NA
2.	Quantity in stock at the beginning of the year	NA
3.	Quantity recycled or co-processed or used	NA
4.	Quantity of products dispatched (wherever applicable)	NA
5.	Quantity of waste generated	NA
6.	Quantity of waste disposed	NA
7.	Quantity re-exported (wherever applicable)	NA
8.	Quantity in storage at the end of the year	NA

Name and Signature of the Authorized person

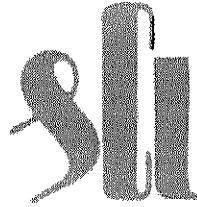
Date: 24/6/2023

Place: Aurangabad


Anil Sharma
(Unit Head)



7X

**BIHAR CEMENT PLANT**

(A unit of Shree Cement Limited)
 Industrial Growth Centre BIADA, Jasoiya Mod
 Aurangabad-824101 (Bihar), India
 CIN : L26943RJ1979PLC001935
 Web : www.shreecement.com
 Phone No. : 9264477258 • Ext.-1143

SCL/BCP/Bihar/ENV/2023-24/268

Date: 20/6/2024
 By Speed Post

To,
 The Member Secretary
 Bihar State Pollution Control Board
 Parivesh Bhawan, NS-B/2,
 Patliputra Industrial Area,
 Patliputra, Patna - 800010 (Bihar)

Sub: - Submission of annual return under Hazardous and other Wastes (Management & Trans boundary Movement) Rules, 2016.

Ref: - Authorization Letter No. : "HW / B-1716 dated: 29.03.2019

Sir,

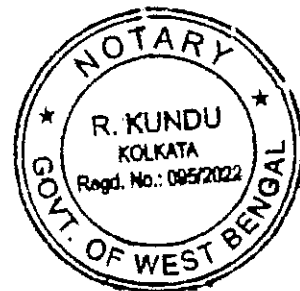
Please find enclosed herewith the annual return under Hazardous and other Wastes (Management and Trans boundary Movement) Rules, 2016 for the period of April, 2023 to March, 2024 in form - IV for "Bihar Cement Plant (A Unit of Shree Cement Limited)" situated at Jasoia Mor, BIADA, Industrial Growth Centre, Aurangabad, Tehsil & District - Aurangabad, Bihar.

This is for your kind information please.

Thanking you,

Yours faithfully,
 For Bihar Cement Plant
 (A Unit of Shree Cement Ltd.),


 (Anil Sharma)
 Unit Head



**FORM 4**

[See rules 6(5), 13(8), 16(6) and 20 (2)]

FORM FOR FILING ANNUAL RETURNS[To be submitted to State Pollution Control Board by 30th day of June of every year for the preceding period April to March]

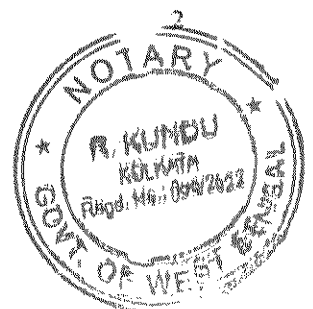
1.	Name and address of facility	M/s Bihar Cement Plant (A Unit of Shree Cement Ltd.) BIADA, Industrial Growth Centre, Tehsil & Dist. - Aurangabad, Bihar
2.	Authorization No. and Date of issue	HW/B - 1716 Date - 29.03.2019
3.	Name of the authorized person and full address with telephone, fax number and e-mail:	Sh. Anil Sharma Unit Head M/s Bihar Cement Plant (A Unit of Shree Cement Limited) BIADA, Industrial Growth Centre, Tehsil & Dist. - Aurangabad, Bihar. 06186-222308 anil.sharma@shreecement.com
4.	Production during the year (product wise), wherever applicable	Cement production (April'23 - March' 24): 2,156,950 MT

Part A. To be filled by hazardous waste generators

1.	Total quantity of waste generated category wise	NIL
2.	Quantity dispatched	
	i. to disposal facility	NIL
	ii. to recycler or co-processors or pre-processor	-
	iii. others	-
3.	Quantity utilized in-house, if any -	NIL
4.	Quantity in storage at the end of the year	NIL

Part B. To be filled by Treatment, storage and disposal facility operators

1.	Total quantity received	NA
2.	Quantity in stock at the beginning of the year	NA
3.	Quantity treated	NA
4.	Quantity disposed in landfills as such and after treatment	NA
5.	Quantity incinerated (if applicable)	NA
6.	Quantity processed other than specified above	NA
7.	Quantity in storage at the end of the year	NA





Part C. To be filled by recyclers or co-processors or other users

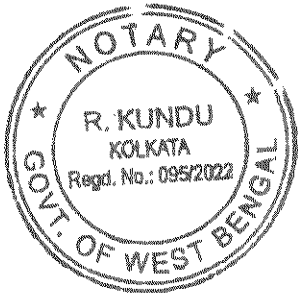
1.	Quantity of waste received during the year	NA
	i. domestic sources	NA
	ii. imported (if applicable)	NA
2.	Quantity in stock at the beginning of the year	NA
3.	Quantity recycled or co-processed or used	NA
4.	Quantity of products dispatched (wherever applicable)	NA
5.	Quantity of waste generated	NA
6.	Quantity of waste disposed	NA
7.	Quantity re-exported (wherever applicable)	NA
8.	Quantity in storage at the end of the year	NA

Name and Signature of the Authorized person

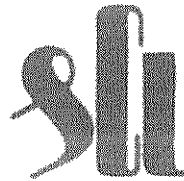
Date: 20/6/2024

Place: Aurangabad


Anil Sharma
(Unit Head)



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**BIHAR CEMENT PLANT**

(A unit of Shree Cement Limited)
 Industrial Growth Centre BIADA, Jasoia Mod
 Aurangabad-824101 (Bihar), India
 CIN : L26943RJ1979PLC001935
 Web : www.shreecement.com
 Phone No. : 9264477258 • Ext.-1143

SCL/BCP/Bihar/ENV/2022-23/241

Date: 27/6/2023
 By Speed Post

To,
 The Member Secretary
 Bihar State Pollution Control Board
 Parivesh Bhawan, NS-B/2,
 Patliputra Industrial Area,
 Patliputra, Patna - 800010 (Bihar)

Sub: - Submission of annual return under E-Wastes (Management) Rules, 2016.

Sir,

Please find enclosed herewith the annual return under E-Wastes (Management) Rules, 2016 for the period of April, 2022 to March, 2023 in form - 3 for "Bihar Cement Plant (A Unit of Shree Cement Limited)" situated at Jasoia Mor, BIADA, Industrial Growth Centre, Aurangabad, Tehsil & District - Aurangabad, Bihar.

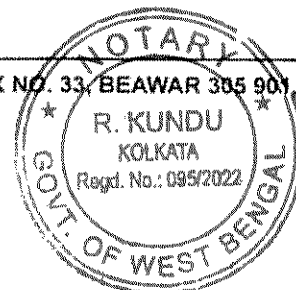
This is for your kind information please.

Thanking you,

Yours faithfully,
 For Bihar Cement Plant
 (A Unit of Shree Cement Ltd.),


 27/6/2023
 (Anil Sharma)
 Unit Head

Regd. Office: SHREE CEMENT LTD., BANGUR NAGAR, POST BOX NO. 33, BEAWAR 305 901, RAJASTHAN, INDIA





FORM -3

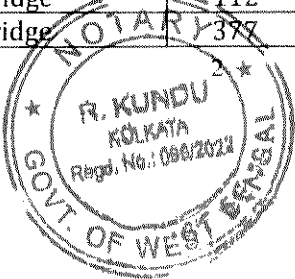
[See rules 4(5), 5(5), 8(6), 9(4), 10(8), 11(9), 13(1) (xi), 13(2) (v), 13(3) (vii) and 13(4) (v)]

FORM FOR FILLING ANNUAL RETURNS

[To be submitted by producer or manufacturer or refurbisher or dismantler or recycler by 30th day of June following the financial year to which that return relates]

Quantity in Metric Tonnes (MT) and Numbers

1.	Name and address of the Producer or manufacturer or refurbisher or dismantler or recycler	M/s Bihar Cement Plant (A Unit of Shree Cement Ltd.) BIADA, Industrial Growth Centre, Tehsil & Dist. - Aurangabad, Bihar		
2	Name of authorized person and complete address with telephone and fax numbers and e-mail address	Sh. Anil Sharma Unit Head M/s Bihar Cement Plant (A Unit of Shree Cement Limited) BIADA, Industrial Growth Centre, Tehsil & Dist. - Aurangabad, Bihar. 06186-222308 anil.sharma@shreecement.com		
3	Total quantity e-waste collected or channelized to recyclers or dismantlers for processing during the year for each category of electrical and electronic equipment listed in the Schedule I (Attach list). By PRODUCERS	840 Kg.		
	Details of the above	Type	Quantity (Kg.)	No.
3(A)*	BULK CONSUMERS: (Quantity of e-waste)	IT and Telecommunication Equipment	840	815
		Consumer Electrical and Electronics		4
3(B)*	REFURBISHERS:(Quantity of e-waste)	NA	NA	NA
3(C)*	DISMANTLERS: i Quantity of e-waste processed (Code wise); ii. Details of materials or components recovered and sold; iii. Quantity of e-waste sent to recycler; iv. Residual quantity of e-waste sent to Treatment, Storage and Disposal Facility.	NA	NA	NA
3(D)*	RECYCLERS: i. Quantity of e-waste processed (Code wise); ii. Details of materials recovered and sold in the market; iii. Details of residue sent to Treatment, Storage and Disposal Facility.	NA	NA	NA
4	Name and full address of the destination with respect to 3(A)- 3(D) above	M/s EVERGREEN E-WASTE MANAGEMENT PVT. LTD. Plot No. 30, Phase – 2, Kamla Amrut Industrial Park, Budasan, Mehsana, Gujarat - 382715		
5	Types and Quantity of materials segregated or recovered from e-waste of different categories as applicable to 3(A) & 3(D)	Type	Quantity	
		ITEW6	Design Jet Printer	1
			Laser Jet Printer	4
			Dot Matrix Printer	9
			Ribbon Cartridge	112
			Printer Cartridge	377





			Printer Cartridge Roller	216
			Keyboard	59
			Mouse	37
		CEEWS	Water Cooler	2
			Deep Freezer	1
			Coffee Machine	1

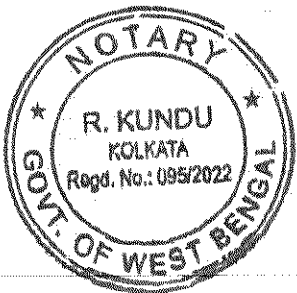
✓ Enclose the list of recyclers to whom e-waste has been sent for recycling.

Place: Aurangabad, Bihar

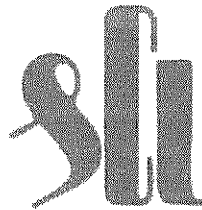
Date: 27/6/2023

[Handwritten Signature]
Anil Sharma

Signature of the Authorized person



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**BIHAR CEMENT PLANT**

(A unit of Shree Cement Limited)

Industrial Growth Centre BIADA, Jasoiya Mod
Aurangabad-824101 (Bihar), India

CIN : L26943RJ1979PLC001935

Web : www.shreecement.com

Phone No. : 9264477258 • Ext.-1143

SCL/BCP/Bihar/ENV/2023-24/270

Date: 20/6/2024
By Speed Post

To,
The Member Secretary
Bihar State Pollution Control Board
Parivesh Bhawan, NS-B/2,
Patliputra Industrial Area,
Patliputra, Patna - 800010 (Bihar)

Sub: - Submission of annual return under E-Wastes (Management) Rules, 2016.

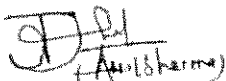
Sir,

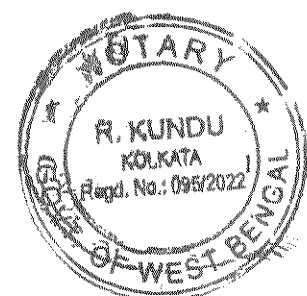
Please find enclosed herewith the annual return under E-Wastes (Management) Rules, 2016 for the period of April, 2023 to March, 2024 in form - 3 for "Bihar Cement Plant (A Unit of Shree Cement Limited)" situated at Jasoiya More, BIADA, Industrial Growth Centre, Aurangabad, Tehsil & District - Aurangabad, Bihar.

This is for your kind information please.

Thanking you,

Yours faithfully,
For Bihar Cement Plant
(A Unit of Shree Cement Ltd.),


(Anil Sharma)
Unit Head





FORM -3

[See rules 4(5), 5(5), 8(6), 9(4), 10(8), 11(9), 13(1) (xi), 13(2) (v), 13(3) (vii) and 13(4) (v)]

FORM FOR FILLING ANNUAL RETURNS

[To be submitted by producer or manufacturer or refurbisher or dismantler or recycler by 30th day of June following the financial year to which that return relates]

Quantity in Metric Tonnes (MT) and Numbers

1.	Name and address of the Producer or manufacturer or refurbisher or dismantler or recycler	M/s Bihar Cement Plant (A Unit of Shree Cement Ltd.) BIADA, Industrial Growth Centre, Tehsil & Dist. - Aurangabad, Bihar		
2	Name of authorized person and complete address with telephone and fax numbers and e-mail address	Sh. Anil Sharma Unit Head M/s Bihar Cement Plant (A Unit of Shree Cement Limited) BIADA, Industrial Growth Centre, Tehsil & Dist. - Aurangabad, Bihar. 06186-222308 anil.sharma@shreecement.com		
3	Total quantity e-waste collected or channelized to recyclers or dismantlers for processing during the year for each category of electrical and electronic equipment listed in the Schedule I (Attach list). By PRODUCERS	NIL		
	Details of the above	Type	Quantity (Kg.)	No.
3(A)*	BULK CONSUMERS: (Quantity of e-waste)	IT and Telecommunication Equipment	NIL	NIL
		Consumer Electrical and Electronics	NIL	NIL
3(B)*	REFURBISHERS: (Quantity of e-waste)	NA	NA	NA
3(C)*	DISMANTLERS: i. Quantity of e-waste processed (Code wise); ii. Details of materials or components recovered and sold; iii. Quantity of e-waste sent to recycler; iv. Residual quantity of e-waste sent to Treatment, Storage and Disposal Facility.	NA	NA	NA
3(D)*	RECYCLERS: i. Quantity of e-waste processed (Code wise); ii. Details of materials recovered and sold in the market; iii. Details of residue sent to Treatment, Storage and Disposal Facility.	NA	NA	NA
4	Name and full address of the destination with respect to 3(A)- 3(D) above			
5	Types and Quantity of materials segregated or recovered from e-waste of different categories as applicable to 3(A) & 3(D)	Type	Quantity	
		-	-	

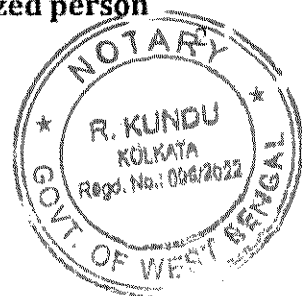
✓ Enclose the list of recyclers to whom e-waste has been sent for recycling.

Place: Aurangabad, Bihar

Date: 20/6/2024

Signature of the Authorized person

(Signature)



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**BIHAR CEMENT PLANT**

(A unit of Shree Cement Limited)
 Industrial Growth Centre BIADA, Jasoiya Mod
 Aurangabad-824101 (Bihar), India
 CIN : L26943RJ1979PLC001935
 Web : www.shreecement.com
 Phone No. : 9264477258 • Ext.-1143

SCL/Bihar/ENV/2022-23/34

Dated: 22/12/2022
 By Speed Post

To,
 The Member Secretary,
 Bihar State Pollution Control Board,
 Parivesh Bhawan, Patliputra Industrial Area,
 P.O. - Sadaquat Ashram,
 Patna (Bihar) - 800010

Sub: Submission of half yearly return under Batteries (Management and Handling) Amendment Rules, 2010.

Ref: Batteries (Management and Handling) Rules, 2001 &
 Batteries (Management and Handling) Amendment Rules, 2010.

Sir,

Please find enclosed herewith the half yearly return under Battery (Management and Handling) Amendment Rules, 2010 for the period of April - 2022 to September - 2022 in form - VIII for M/s Bihar Cement Plant (A unit of Shree Cement Limited); at BIADA, Industrial Growth Centre, Aurangabad, Tehsil & District -Aurangabad, Bihar.

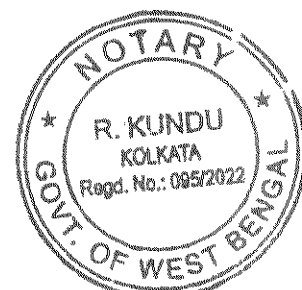
This is for your kind information please.

Thanking you.

Yours faithfully,
 For Bihar Cement Plant
 (A Unit of Shree Cement Limited)


 22/12/2022
 (Anil Sharma) (Anil Sharma)
 Unit Head

Regd. Office: SHREE CEMENT LTD., BANGUR NAGAR, POST BOX NO. 33, BEAWAR 305 901, RAJASTHAN, INDIA





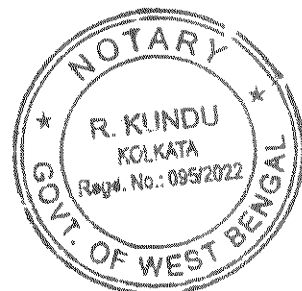
[see rule 10 (2)(ii)]

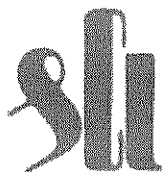
FORM FOR FILING RETURNS BY THE BULK CONSUMER OF BATTERIES[To be submitted by the bulk consumer to the State Board by 30th June (for the period October-March) and 31st December (for the period April-September) every year]

1.	Name and address of the bulk consumer	Bihar Cement Plant (A Unit of Shree Cement Limited) at BIADA, Industrial Growth Centre, Aurangabad, Tehsil & District - Aurangabad, Bihar.	
2	Name of the Authorized person and full address with telephone and fax number	Sh. Anil Sharma (Unit Head), Bihar Cement Plant (A Unit of Shree Cement Limited) at BIADA, Industrial Growth Centre, Aurangabad, Tehsil & District - Aurangabad, Bihar.	
3	Number of new batteries of different categories purchased from the manufacturer / importer / dealer or any other agency during October-March and April-September	April 2022 to September 2022	
	Category :	(I) No. of Batteries	(II) Approx. weight (MT)
	I. Automotive		
	a. four wheeler	NIL	NIL
	b. two wheeler	NIL	NIL
	II. Industrial		
	a. UPS	59	2.26
	b. Motive Power	NIL	NIL
	c. Stand-by	NIL	NIL
	III. Others	NIL	NIL
4	Number or used batteries of categories mentioned in Sl. No. 3 and Tonnage of scrap sent to manufacturer / dealer / importer / registered recycler / or any other agency to whom the used batteries scrap was sent	NIL	

*Enclose list of manufacturer / dealer / importer / registered recyclers / or any other agency to whom the used batteries scrap was sent.

For Bihar Cement Plant
(A Unit of Shree Cement Limited)Place : Aurangabad
Date : 22/12/2022

 Signature of the authorized person



BIHAR CEMENT PLANT

(A unit of Shree Cement Limited)
 Industrial Growth Centre BIADA, Jasoiya Mod
 Aurangabad-824101 (Bihar), India
 CIN : L26943RJ1979PLC001935
 Web : www.shreecement.com
 Phone No. : 9264477258 • Ext.-1143

SCL/Bihar/ENV/2022-23/236

Date: 21/6/2023

To,
 The Member Secretary
 Bihar State Pollution Control Board
 Parivesh Bhawan, Patliputra Industrial Area,
 Patna - 800010 (Bihar)

Sub: - Submission of half yearly return under Batteries (Management and Handling) Amendment Rules, 2010.

Ref: - Batteries (Management and Handling) Rules, 2001 & Batteries (Management and Handling) Amendment Rules, 2010.

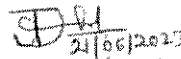
Sir,

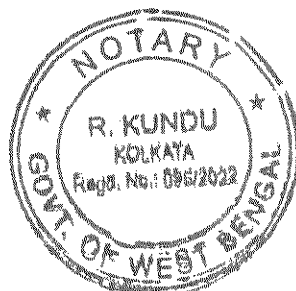
Please find enclosed herewith the half yearly return under Batteries (Management and Handling) Amendment Rules, 2010 for the period of October'2022 to March'2023 in form - VIII for M/s Bihar Cement Plant (A Unit of Shree Cement Limited); at BIADA, Industrial Growth Centre, Aurangabad, Tehsil & District - Aurangabad, Bihar.

This is for your kind information please.

Thanking you,

Yours faithfully,
 For Bihar Cement Plant
 (A Unit of Shree Cement Ltd.),


 21/06/2023
 (Anil Sharma)
 Unit Head



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FORM - VIII
[See rule 10 (2)(ii)]

FORM FOR FILING RETURNS FOR BULK CONSUMERS OF BATTERIES

[To be submitted by the bulk consumer to the State Board by 30th June (for the period October-March) and 31st December (for the period April-September) every year]

1.	Name and address of the bulk consumer	Bihar Cement Plant (A Unit of Shree Cement Limited) at BIADA, Industrial Growth Centre, Aurangabad, Tehsil & District - Aurangabad, Bihar.	
2.	Name of the Authorized person and full address with telephone and fax number	Sh. Anil Sharma (Unit Head), Bihar Cement Plant (A Unit of Shree Cement Limited) at BIADA, Industrial Growth Centre, Aurangabad, Tehsil & District - Aurangabad, Bihar.	
3.	Number of new batteries of different categories purchased from the manufacturer/ importer/ dealer/ or any other agency during October-March and April- September	October 2022 to March 2023	
	Category:	(I) No. of Batteries	(II) Approx. weight (MT)
	(i) Automotive		
	(a) four wheeler	NIL	NIL
	(b) two wheeler	NIL	NIL
	(ii) Industrial		
	(a) UPS	NIL	NIL
	(b) Motive Power	NIL	NIL
	(c) Stand-by	NIL	NIL
	(iii) Others	05	0.2
4.	Number of used batteries of categories mentioned in Sl. No. 3 and Tonnage of scrap sent to manufacturer/dealer/ importer/ registered recycler/or any other agency to whom the used batteries scraped was sent	NIL	

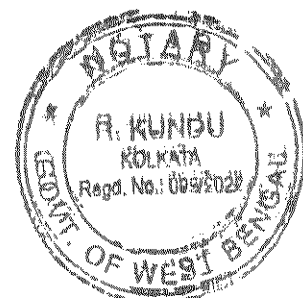
*Enclose list of manufacture/dealer/importer/registered recyclers/ or any other agency to whom the used batteries scrap was sent.

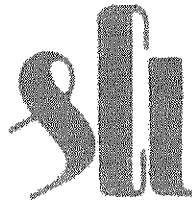
For Bihar Cement Plant
(A Unit of Shree Cement Limited)



Signature of the authorized person

Place : Aurangabad
Date : 21/06/2023





BIHAR CEMENT PLANT

(A unit of Shree Cement Limited)
Industrial Growth Centre BIADA, Jasoiya Mod
Aurangabad-824101 (Bihar), India
CIN : L26943RJ1979PLC001935
Web : www.shreecement.com
Phone No. : 9264477258 • Ext.-1143

SCL/Bihar/ENV/2023-24/256

Date: 27/12/2023

To,
The Member Secretary
Bihar State Pollution Control Board
Parivesh Bhawan, Patliputra Industrial Area,
Patna - 800010 (Bihar)

Sub: - Submission of half yearly return under Batteries (Management and Handling) Amendment Rules, 2010.

Ref: - **Batteries (Management and Handling) Rules, 2001 & Batteries (Management and Handling) Amendment Rules, 2010.**

Sir,

Please find enclosed herewith the half yearly return under Batteries (Management and Handling) Amendment Rules, 2010 for the period of April'2023 to September'2023 in form - VIII for M/s Bihar Cement Plant (A Unit of Shree Cement Limited); at BIADA, Industrial Growth Centre, Aurangabad, Tehsil & District - Aurangabad, Bihar.

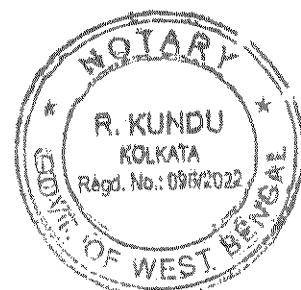
This is for your kind information please.

Thanking you,

Yours faithfully,
For Bihar Cement Plant
(A Unit of Shree Cement Ltd.),


(Anil Sharma)
Unit Head

Regd. Office: SHREE CEMENT LTD., BANGUR NAGAR, POST BOX NO. 33, BEAWAR 305 901, RAJASTHAN, INDIA



FORM - VIII
[See rule 10 (2) (ii)]

FORM FOR FILING RETURNS BY THE BULK CONSUMER OF BATTERIES

[To be submitted by the bulk consumer to the State Board by 30th June (for the period October-March) and 31st December (for the period April-September) every year]

1.	Name and address of the bulk consumer	Bihar Cement Plant (A Unit of Shree Cement Limited) at BIADA, Industrial Growth Centre, Aurangabad, Tehsil & District - Aurangabad, Bihar.	
2.	Name of the Authorized person and full address with telephone and fax number	Sh. Anil Sharma (Unit Head), Bihar Cement Plant (A Unit of Shree Cement Limited) at BIADA, Industrial Growth Centre, Aurangabad, Tehsil & District - Aurangabad, Bihar.	
3.	Number of new batteries of different categories purchased from the manufacturer/ importer/ dealer/ or any other agency during October-March and April- September	April 2023 to September 2023	
	Category:	(I) No. of Batteries	(II) Approx. weight (MT)
	(i) Automotive		
	(a) four wheeler	NIL	NIL
	(b) two wheeler	NIL	NIL
	(ii) Industrial		
	(a) UPS	NIL	NIL
	(b) Motive Power	NIL	NIL
	(c) Stand-by	NIL	NIL
	(iii) Others	NIL	NIL
4.	Number of used batteries of categories mentioned in Sl. No. 3 and Tonnage of scrap sent to manufacturer/dealer/ importer/ registered recycler/or any other agency to whom the used batteries scraped was sent	NIL	

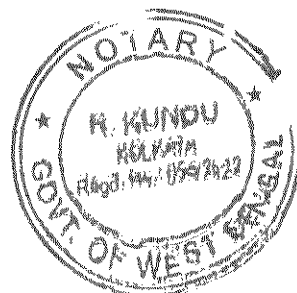
*Enclose list of manufacture/dealer/importer/registered recyclers/ or any other agency to whom the used batteries scrap was sent.

For Bihar Cement Plant
(A Unit of Shree Cement Limited)

(Signature)
(Anil Sharma)

Signature of the authorized person

Place : Aurangabad
Date : 27/12/2023



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**BIHAR CEMENT PLANT**

(A unit of Shree Cement Limited)

Industrial Growth Centre BIADA, Jasoiya Mod
Aurangabad-824101 (Bihar), India

CIN : L26943RJ1979PLC001935

Web : www.shreecement.com

Phone No. : 9264477258 • Ext.-1143

SCL/Bihar/ENV/2023-24/274

Date: 21/6/2024

To,
The Member Secretary
Bihar State Pollution Control Board
Parivesh Bhawan, Patliputra Industrial Area,
Patna - 800010 (Bihar)

Sub: - Submission of half yearly return under Batteries (Management and Handling)
Amendment Rules, 2010.

Ref: - Batteries (Management and Handling) Rules, 2001 & Batteries (Management
and Handling) Amendment Rules, 2010.

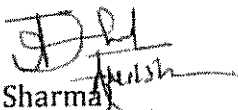
Sir,

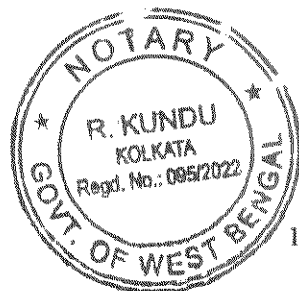
Please find enclosed herewith the half yearly return under Batteries (Management
and Handling) Amendment Rules, 2010 for the period of October'2023 to March'2024 in
form - VIII for M/s Bihar Cement Plant (A Unit of Shree Cement Limited); at BIADA,
Industrial Growth Centre, Aurangabad, Tehsil & District - Aurangabad, Bihar.

This is for your kind information please.

Thanking you,

Yours faithfully,
For Bihar Cement Plant
(A Unit of Shree Cement Ltd.),


(Anil Sharma)
Unit Head



9/6

FORM - VIII
[See rule 10 (2) (ii)]

FORM FOR FILING RETURNS BY THE BULK CONSUMER OF BATTERIES

[To be submitted by the bulk consumer to the State Board by 30th June (for the period October-March) and 31st December (for the period April-September) every year]

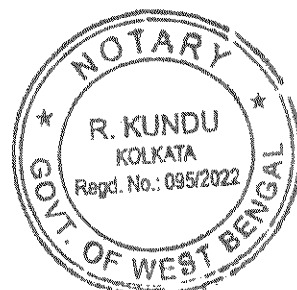
1.	Name and address of the bulk consumer	Bihar Cement Plant (A Unit of Shree Cement Limited) at BIADA, Industrial Growth Centre, Aurangabad, Tehsil & District - Aurangabad, Bihar.	
2.	Name of the Authorized person and full address with telephone and fax number	Sh. Anil Sharma (Unit Head), Bihar Cement Plant (A Unit of Shree Cement Limited) at BIADA, Industrial Growth Centre, Aurangabad, Tehsil & District - Aurangabad, Bihar.	
3.	Number of new batteries of different categories purchased from the manufacturer/ importer/ dealer/ or any other agency during October-March and April- September	October 2023 to March 2024	
	Category:	(I) No. of Batteries	(II) Approx. weight (MT)
	(i) Automotive		
	(a) four wheeler	NIL	NIL
	(b) two wheeler	NIL	NIL
	(ii) Industrial		
	(a) UPS	NIL	NIL
	(b) Motive Power	NIL	NIL
	(c) Stand-by	NIL	NIL
	(iii) Others	NIL	NIL
4.	Number of used batteries of categories mentioned in Sl. No. 3 and Tonnage of scrap sent to manufacturer/dealer/ importer/ registered recycler/or any other agency to whom the used batteries scraped was sent	NIL	

*Enclose list of manufacture/dealer/importer/registered recyclers/ or any other agency to whom the used batteries scrap was sent.

For Bihar Cement Plant
 (A Unit of Shree Cement Limited)

Place : Aurangabad
 Date : 21/06/2024

Signature of the authorized person



Annexure-'G'

X5

**NEW BIHAR CEMENT PLANT**

(A unit of Shree Cement Limited)
 Industrial Growth Centre BIADA, Jasoiya Mod
 Aurangabad-824101 (Bihar), India
 CIN : L26943RJ1979PLC001935
 Web : www.shreecement.com
 Phone No. 9264477258 • Ext.-1143

SCL/NBCP/Bihar/ENV/2022-23/239

Date: 24/6/2023
 By Speed Post

To,
 The Member Secretary
 Bihar State Pollution Control Board
 Parivesh Bhawan, NS-B/2,
 Patliputra Industrial Area,
 Patliputra, Patna - 800010 (Bihar)

Sub: - Submission of annual return under Hazardous and other Wastes (Management & Trans boundary Movement) Rules, 2016.

Ref: - **Authorization Letter No. : "HW / B-1717 dated: 29.03.2019"**

Sir,

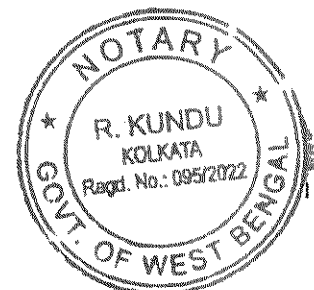
Please find enclosed herewith the annual return under Hazardous and other Wastes (Management and Trans boundary Movement) Rules, 2016 for the period of April, 2022 to March, 2023 in form - IV for "New Bihar Cement Plant (A Unit of Shree Cement Limited)" situated at Jasoiya Mor, BIADA, Industrial Growth Centre, Aurangabad, Tehsil & District - Aurangabad, Bihar.

This is for your kind information please.

Thanking you,

Yours faithfully,
 For New Bihar Cement Plant
 (A Unit of Shree Cement Ltd.),


 (Anil Sharma)
 Unit Head



9/6

FORM 4*[See rules 6(5), 13(8), 16(6) and 20 (2)]***FORM FOR FILING ANNUAL RETURNS**

[To be submitted to State Pollution Control Board by 30th day of June of every year for the preceding period April to March]

1.	Name and address of facility	M/s New Bihar Cement Plant (A Unit of Shree Cement Ltd.) BIADA, Industrial Growth Centre, Tehsil & Dist. - Aurangabad, Bihar
2.	Authorization No. and Date of issue	HW/B - 1717 Date - 29.03.2019
3.	Name of the authorized person and full address with telephone, fax number and e-mail:	Sh. Anil Sharma Unit Head M/s New Bihar Cement Plant (A Unit of Shree Cement Limited) BIADA, Industrial Growth Centre, Tehsil & Dist. - Aurangabad, Bihar. 06186-222308 anil.sharma@shreecement.com
4.	Production during the year (product wise), wherever applicable	Cement production (April'22 - March' 23): 954,539 MT

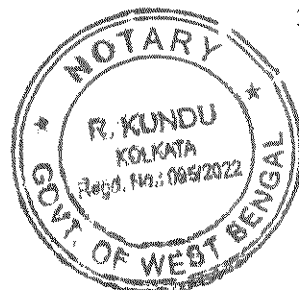
Part A. To be filled by hazardous waste generators

1.	Total quantity of waste generated category wise	2.45 MT
2.	Quantity dispatched	
	i. to disposal facility	2.45 MT
	ii. to recycler or co-processors or pre-processor	-
	iii. others	-
3.	Quantity utilized in-house, if any -	NIL
4.	Quantity in storage at the end of the year	NIL

Part B. To be filled by Treatment, storage and disposal facility operators

1.	Total quantity received	NA
2.	Quantity in stock at the beginning of the year	NA
3.	Quantity treated	NA
4.	Quantity disposed in landfills as such and after treatment	NA
5.	Quantity incinerated (if applicable)	NA
6.	Quantity processed other than specified above	NA
7.	Quantity in storage at the end of the year	NA

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Part C. To be filled by recyclers or co-processors or other users

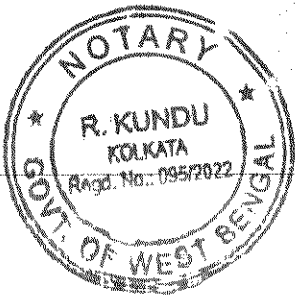
1.	Quantity of waste received during the year	NA
	i. domestic sources	NA
	ii. imported (if applicable)	NA
2.	Quantity in stock at the beginning of the year	NA
3.	Quantity recycled or co-processed or used	NA
4.	Quantity of products dispatched (wherever applicable)	NA
5.	Quantity of waste generated	NA
6.	Quantity of waste disposed	NA
7.	Quantity re-exported (wherever applicable)	NA
8.	Quantity in storage at the end of the year	NA

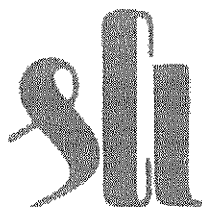
Name and Signature of the Authorized person

Date: 24/6/2023

Place: Aurangabad


Anil Sharma
(Unit Head)





NEW BIHAR CEMENT PLANT

(A unit of Shree Cement Limited)
Industrial Growth Centre BIADA, Jasoiya Mod
Aurangabad-824101 (Bihar), India
CIN : L26943RJ1979PLC001935
Web : www.shreecement.com
Phone No. 9264477258 • Ext.-1143

SCL/NBCP/Bihar/ENV/2023-24/269

Date: 20/6/2024
By Speed Post

To,
The Member Secretary
Bihar State Pollution Control Board
Parivesh Bhawan, NS-B/2,
Patliputra Industrial Area,
Patliputra, Patna - 800010 (Bihar)

Sub: - Submission of annual return under Hazardous and other Wastes (Management & Trans boundary Movement) Rules, 2016.

Ref: - **Authorization Letter No. : "HW / B-1717 dated: 29.03.2019"**

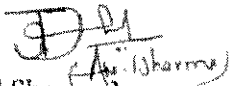
Sir,

Please find enclosed herewith the annual return under Hazardous and other Wastes (Management and Trans boundary Movement) Rules, 2016 for the period of April, 2023 to March, 2024 in form - IV for "New Bihar Cement Plant (A Unit of Shree Cement Limited)" situated at Jasoia Mor, BIADA, Industrial Growth Centre, Aurangabad, Tehsil & District - Aurangabad, Bihar.

This is for your kind information please.

Thanking you,

Yours faithfully,
For New Bihar Cement Plant
(A Unit of Shree Cement Ltd.),


(Anil Sharma)
Unit Head



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FORM 4*[See rules 6(5), 13(8), 16(6) and 20 (2)]***FORM FOR FILING ANNUAL RETURNS**

[To be submitted to State Pollution Control Board by 30th day of June of every year for the preceding period April to March]

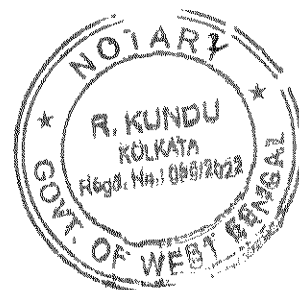
1.	Name and address of facility	M/s New Bihar Cement Plant (A Unit of Shree Cement Ltd.) BIADA, Industrial Growth Centre, Tehsil & Dist. - Aurangabad, Bihar
2.	Authorization No. and Date of issue	HW/B - 1717 Date - 29.03.2019
3.	Name of the authorized person and full address with telephone, fax number and e-mail:	Sh. Anil Sharma Unit Head M/s New Bihar Cement Plant (A Unit of Shree Cement Limited) BIADA, Industrial Growth Centre, Tehsil & Dist. - Aurangabad, Bihar. 06186-222308 anil.sharma@shreecement.com
4.	Production during the year (product wise), wherever applicable	Cement production (April' 23 - March' 24): 1,206,321 MT

Part A. To be filled by hazardous waste generators

1.	Total quantity of waste generated category wise	NIL
2.	Quantity dispatched	
	i. to disposal facility	NIL
	ii. to recycler or co-processors or pre-processor	-
	iii. others	-
3.	Quantity utilized in-house, if any -	NIL
4.	Quantity in storage at the end of the year	NIL

Part B. To be filled by Treatment, storage and disposal facility operators

1.	Total quantity received	NA
2.	Quantity in stock at the beginning of the year	NA
3.	Quantity treated	NA
4.	Quantity disposed in landfills as such and after treatment	NA
5.	Quantity incinerated (if applicable)	NA
6.	Quantity processed other than specified above	NA
7.	Quantity in storage at the end of the year	NA



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Part C. To be filled by recyclers or co-processors or other users

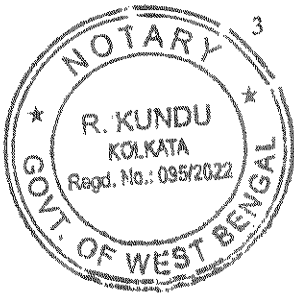
1.	Quantity of waste received during the year	NA
	i. domestic sources	NA
	ii. imported (if applicable)	NA
2.	Quantity in stock at the beginning of the year	NA
3.	Quantity recycled or co-processed or used	NA
4.	Quantity of products dispatched (wherever applicable)	NA
5.	Quantity of waste generated	NA
6.	Quantity of waste disposed	NA
7.	Quantity re-exported (wherever applicable)	NA
8.	Quantity in storage at the end of the year	NA

Name and Signature of the Authorized person

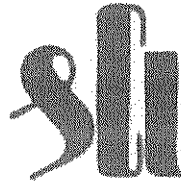
Date: 20/6/2024

Place: Aurangabad


Anil Sharma
(Unit Head)



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**NEW BIHAR CEMENT PLANT**

(A unit of Shree Cement Limited)
 Industrial Growth Centre BIADA, Jasoliya Mod
 Aurangabad-824101 (Bihar), India
 CIN : L26943RJ1979PLC001935
 Web : www.shreecement.com
 Phone No. 9264477258 • Ext.-1143

SCL/NBCP/Bihar/ENV/2022-23/242

Date: 27/6/2023
 By Speed Post

To,
 The Member Secretary
 Bihar State Pollution Control Board
 Parivesh Bhawan, NS-B/2,
 Patliputra Industrial Area,
 Patliputra, Patna - 800010 (Bihar)

Sub: - Submission of annual return under E-Wastes (Management) Rules, 2016.

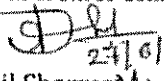
Sir,

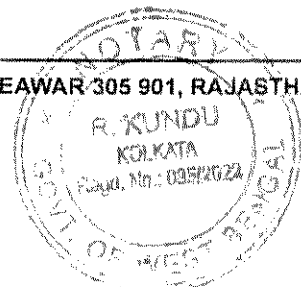
Please find enclosed herewith the annual return under E-Wastes (Management) Rules, 2016 for the period of April, 2022 to March, 2023 in form - 3 for "New Bihar Cement Plant (A Unit of Shree Cement Limited)" situated at Jasoliya Mor, BIADA, Industrial Growth Centre, Aurangabad, Tehsil & District - Aurangabad, Bihar.

This is for your kind information please.

Thanking you,

Yours faithfully,
 For New Bihar Cement Plant
 (A Unit of Shree Cement Ltd.),


 27/6/2023
 (Anil Sharma) (Anil Sharma)
 Unit Head



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FORM -3

[See rules 4(5), 5(5), 8(6), 9(4), 10(9), 11(9), 13(1) (xi), 13(2) (v), 13(3) (vii) and 13(4) (v)]

FORM FOR FILLING ANNUAL RETURNS[To be submitted by producer or manufacturer or refurbisher or dismantler or recycler by 30th day of June following the financial year to which that return relates]**Quantity in Metric Tonnes (MT) and Numbers**

1.	Name and address of the Producer or manufacturer or refurbisher or dismantler or recycler	M/s New Bihar Cement Plant (A Unit of Shree Cement Ltd.) BIADA, Industrial Growth Centre, Tehsil & Dist. - Aurangabad, Bihar		
2	Name of authorized person and complete address with telephone and fax numbers and e-mail address	Sh. Anil Sharma Unit Head M/s New Bihar Cement Plant (A Unit of Shree Cement Limited) BIADA, Industrial Growth Centre, Tehsil & Dist. - Aurangabad, Bihar. 06186-222308 anil.sharma@shreecement.com		
3	Total quantity e-waste collected or channelized to recyclers or dismantlers for processing during the year for each category of electrical and electronic equipment listed in the Schedule I (Attach list). By PRODUCERS	NIL		
	Details of the above	Type	Quantity	No.
3(A)*	BULK CONSUMERS: (Quantity of e-waste)	IT and Telecommunication Equipment	NIL	NIL
		Consumer Electrical and Electronics	NIL	NIL
3(B)*	REFURBISHERS: (Quantity of e-waste)	NA	NA	NA
3(C)*	DISMANTLERS: i. Quantity of e-waste processed (Code wise); ii. Details of materials or components recovered and sold; iii. Quantity of e-waste sent to recycler; iv. Residual quantity of e-waste sent to Treatment, Storage and Disposal Facility.	NA	NA	NA
3(D)*	RECYCLERS: i. Quantity of e-waste processed (Code wise); ii. Details of materials recovered and sold in the market; iii. Details of residue sent to Treatment, Storage and Disposal Facility.	NA	NA	NA
4	Name and full address of the destination with respect to 3(A)- 3(D) above			
5	Types and Quantity of materials segregated or recovered from e-waste of different categories as applicable to 3(A) & 3(D)	Type	Quantity	

✓ Enclose the list of recyclers to whom e-waste has been sent for recycling.

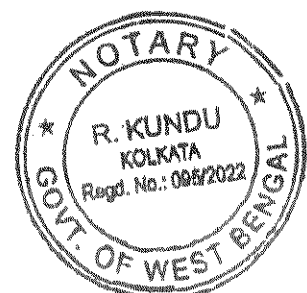
Place: Aurangabad, Bihar

Date: 27/6/2023

Signature of the Authorized person



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**NEW BIHAR CEMENT PLANT**

(A unit of Shree Cement Limited)
 Industrial Growth Centre BIADA, Jasoiya Mod
 Aurangabad-824101 (Bihar), India
 CIN : L26943RJ1979PLC001935
 Web : www.shreecement.com
 Phone No. 9264477258 • Ext.-1143

SCL/NBCP/Bihar/ENV/2023-24/272

Date: 20/6/2024
 By Speed Post

To,
 The Member Secretary
 Bihar State Pollution Control Board
 Parivesh Bhawan, NS-B/2,
 Patliputra Industrial Area,
 Patliputra, Patna - 800010 (Bihar)

Sub: - Submission of annual return under E-Wastes (Management) Rules, 2016.

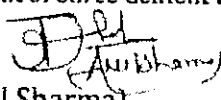
Sir,

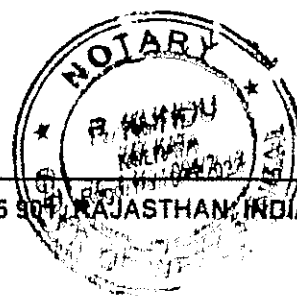
Please find enclosed herewith the annual return under E-Wastes (Management) Rules, 2016 for the period of April, 2023 to March, 2024 in form - 3 for "New Bihar Cement Plant (A Unit of Shree Cement Limited)" situated at Jasoiya Mor, BIADA, Industrial Growth Centre, Aurangabad, Tehsil & District - Aurangabad, Bihar.

This is for your kind information please.

Thanking you,

Yours faithfully,
 For New Bihar Cement Plant
 (A Unit of Shree Cement Ltd.),


 (Anil Sharma)
 Unit Head



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FORM -3

[See rules 4(5), 5(5), 8(6), 9(4), 10(8), 11(9), 13(1) (xi), 13(2) (v), 13(3) (vii) and 13(4) (v)]

FORM FOR FILLING ANNUAL RETURNS[To be submitted by producer or manufacturer or refurbisher or dismantler or recycler by 30th day of June following the financial year to which that return relates]**Quantity in Metric Tonnes (MT) and Numbers**

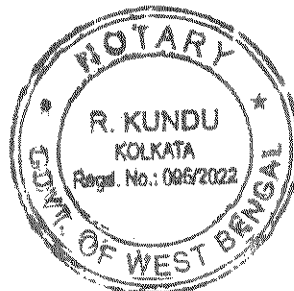
1.	Name and address of the Producer or manufacturer or refurbisher or dismantler or recycler	M/s New Bihar Cement Plant (A Unit of Shree Cement Ltd.) BIADA, Industrial Growth Centre, Tehsil & Dist. - Aurangabad, Bihar		
2	Name of authorized person and complete address with telephone and fax numbers and e-mail address	Sh. Anil Sharma Unit Head M/s New Bihar Cement Plant (A Unit of Shree Cement Limited) BIADA, Industrial Growth Centre, Tehsil & Dist. - Aurangabad, Bihar. 06186-222308 anil.sharma@shreecement.com		
3	Total quantity e-waste collected or channelized to recyclers or dismantlers for processing during the year for each category of electrical and electronic equipment listed in the Schedule I (Attach list). By PRODUCERS	NIL		
	Details of the above	Type	Quantity	No.
3(A)*	BULK CONSUMERS: (Quantity of e-waste)	IT and Telecommunication Equipment	NIL	NIL
		Consumer Electrical and Electronics	NIL	NIL
3(B)*	REFURBISHERS: (Quantity of e-waste)	NA	NA	NA
3(C)*	DISMANTLERS: i. Quantity of e-waste processed (Code wise); ii. Details of materials or components recovered and sold; iii. Quantity of e-waste sent to recycler; iv. Residual quantity of e-waste sent to Treatment, Storage and Disposal Facility.	NA	NA	NA
3(D)*	RECYCLERS: i. Quantity of e-waste processed (Code wise); ii. Details of materials recovered and sold in the market; iii. Details of residue sent to Treatment, Storage and Disposal Facility.	NA	NA	NA
4	Name and full address of the destination with respect to 3(A)- 3(D) above			
5	Types and Quantity of materials segregated or recovered from e-waste of different categories as applicable to 3(A) & 3(D)	Type	Quantity	

✓ Enclose the list of recyclers to whom e-waste has been sent for recycling.

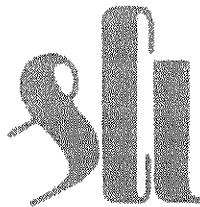
Place: Aurangabad, Bihar

Date: 20/6/2024

Signature of the Authorized person



105

**NEW BIHAR CEMENT PLANT**

(A unit of Shree Cement Limited)
 Industrial Growth Centre BIADA, Jasolya Mod
 Aurangabad-824101 (Bihar), India
 CIN : L26943RJ1979PLC001935
 Web : www.shreecement.com
 Phone No. 9264477258 • Ext.-1143

SCL/Bihar/ENV/2022-23/35

Dated: 22/12/2022
 By Speed Post

To,
 The Member Secretary,
 Bihar State Pollution Control Board,
 Parivesh Bhawan, Patliputra Industrial Area,
 P.O. - Sadaquat Ashram,
 Patna (Bihar) - 800010

Sub: Submission of half yearly return under Batteries (Management and Handling) Amendment Rules, 2010.

Ref: Batteries (Management and Handling) Rules, 2001 &
 Batteries (Management and Handling) Amendment Rules, 2010.

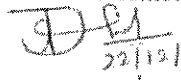
Sir,

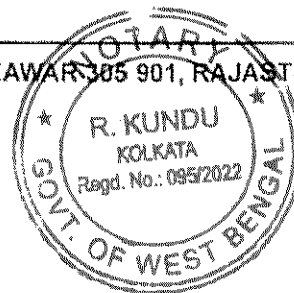
Please find enclosed herewith the half yearly return under Battery (Management and Handling) Amendment Rules, 2010 for the period of April - 2022 to September - 2022 in form - VIII for M/s New Bihar Cement Plant (A unit of Shree Cement Limited); at BIADA, Industrial Growth Centre, Aurangabad, Tehsil & District -Aurangabad, Bihar.

This is for your kind information please.

Thanking you.

Yours faithfully,
 For New Bihar Cement Plant
 (A Unit of Shree Cement Limited)


 22/12/2022
 (Anil Sharma) (Anil Sharma)
 Unit Head



106

[see rule 10 (2)(ii)]

FORM FOR FILING RETURNS BY THE BULK CONSUMER OF BATTERIES

[To be submitted by the bulk consumer to the State Board by 30th June (for the period October-March) and 31st December (for the period April-September) every year]

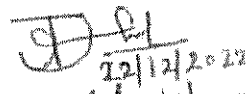
1.	Name and address of the bulk consumer	New Bihar Cement Plant (A Unit of Shree Cement Limited) at BIADA, Industrial Growth Centre, Aurangabad, Tehsil & District - Aurangabad, Bihar.	
2	Name of the Authorized person and full address with telephone and fax number	Sh. Anil Sharma (Unit Head), New Bihar Cement Plant (A Unit of Shree Cement Limited) at BIADA, Industrial Growth Centre, Aurangabad, Tehsil & District - Aurangabad, Bihar.	
3	Number of new batteries of different categories purchased from the manufacturer / importer / dealer or any other agency during October-March and April-September	April 2022 to September 2022	
	Category :	(I) No. of Batteries	(II) Approx. weight (MT)
	i. Automotive		
	a. four wheeler	01	0.1
	b. two wheeler	N.A.	N.A.
	ii. Industrial		
	a. UPS	NIL	NIL
	b. Motive Power	NIL	NIL
	c. Stand-by	NIL	NIL
	iii. Others	NIL	NIL
4	Number or used batteries of categories mentioned in Sl. No. 3 and Tonnage of scrap sent to manufacturer / dealer / importer / registered recycler / or any other agency to whom the used batteries scrap was sent	NIL	

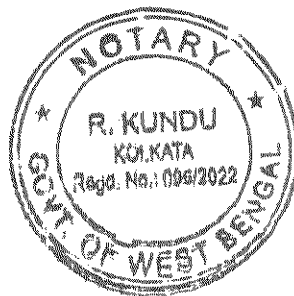
*Enclose list of manufacturer / dealer / importer / registered recyclers / or any other agency to whom the used batteries scrap was sent.

For New Bihar Cement Plant
(A Unit of Shree Cement Limited)

Place : Aurangabad

Date : 22/12/2022


22/12/2022
(Anil Sharma)
Signature of the authorized person



107

**NEW BIHAR CEMENT PLANT**

(A unit of Shree Cement Limited)
 Industrial Growth Centre BIADA, Jasoliya Mod
 Aurangabad-824101 (Bihar), India
 CIN : L26943RJ1979PLC001935
 Web : www.shreecement.com
 Phone No. 9264477258 • Ext.-1143

SCL/Bihar/ENV/2022-23/237

Date: 21/6/2023

To,
 The Member Secretary
 Bihar State Pollution Control Board
 Parivesh Bhawan, Patliputra Industrial Area,
 Patna - 800010 (Bihar)

Sub: - Submission of half yearly return under Batteries (Management and Handling) Amendment Rules, 2010.

Ref: - Batteries (Management and Handling) Rules, 2001 & Batteries (Management and Handling) Amendment Rules, 2010.

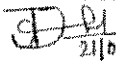
Sir,

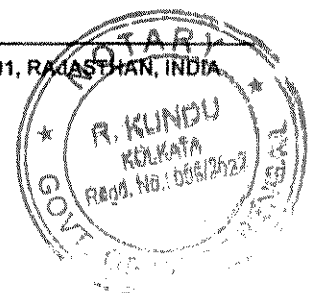
Please find enclosed herewith the half yearly return under Batteries (Management and Handling) Amendment Rules, 2010 for the period of October'2022 to March'2023 in form - VIII for M/s New Bihar Cement Plant (A Unit of Shree Cement Limited); at BIADA, Industrial Growth Centre, Aurangabad, Tehsil & District - Aurangabad, Bihar.

This is for your kind information please.

Thanking you,

Yours faithfully,
 For New Bihar Cement Plant
 (A Unit of Shree Cement Ltd.),


 21/06/2023
 (Anil Sharma) (Anil Sharma)
 Unit Head



DXB

FORM - VIII

[See rule 10 (2) (ii)]

FORM FOR FILING RETURNS BY THE BULK CONSUMER OF BATTERIES

[To be submitted by the bulk consumer to the State Board by 30th June (for the period October-March) and 31st December (for the period April-September) every year]

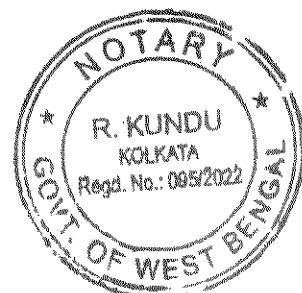
1.	Name and address of the bulk consumer	New Bihar Cement Plant (A Unit of Shree Cement Limited) at BIADA, Industrial Growth Centre, Aurangabad, Tehsil & District - Aurangabad, Bihar.	
2.	Name of the Authorized person and full address with telephone and fax number	Sh. Anil Sharma (Unit Head), New Bihar Cement Plant (A Unit of Shree Cement Limited) at BIADA, Industrial Growth Centre, Aurangabad, Tehsil & District - Aurangabad, Bihar.	
3.	Number of new batteries of different categories purchased from the manufacturer/ importer/ dealer/ or any other agency during October-March and April- September	October 2022 to March 2023	
	Category:	(I) No. of Batteries	(II) Approx. weight (MT)
	(i) Automotive		
	(a) four wheeler	NIL	NIL
	(b) two wheeler	NIL	NIL
	(ii) Industrial		
	(a) UPS	10	0.1
	(b) Motive Power	NIL	NIL
	(c) Stand-by	NIL	NIL
	(iii) Others	NIL	NIL
4.	Number of used batteries of categories mentioned in Sl. No. 3 and Tonnage of scrap sent to manufacturer/dealer/ importer/ registered recycler/or any other agency to whom the used batteries scraped was sent	NIL	

*Enclose list of manufacture/dealer/importer/registered recyclers/ or any other agency to whom the used batteries scrap was sent.

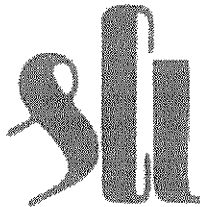
For New Bihar Cement Plant
(A Unit of Shree Cement Limited)

Place : Aurangabad
Date : 21/06/2023


Signature of the authorized person



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NEW BIHAR CEMENT PLANT

(A unit of Shree Cement Limited)
 Industrial Growth Centre BIADA, Jasoiya Mod
 Aurangabad-824101 (Bihar), India
 CIN : L26943RJ1979PLC001935
 Web : www.shreecement.com
 Phone No. 9264477258 • Ext.-1143

SCL/Bihar/ENV/2023-24/255

Date: 27/12/2023

To,
 The Member Secretary
 Bihar State Pollution Control Board
 Parivesh Bhawan, Patliputra Industrial Area,
 Patna - 800010 (Bihar)

Sub: - Submission of half yearly return under Batteries (Management and Handling) Amendment Rules, 2010.

Ref: - Batteries (Management and Handling) Rules, 2001 & Batteries (Management and Handling) Amendment Rules, 2010.

Sir,

Please find enclosed herewith the half yearly return under Batteries (Management and Handling) Amendment Rules, 2010 for the period of April'2023 to September'2023 in form - VIII for M/s New Bihar Cement Plant (A Unit of Shree Cement Limited); at BIADA, Industrial Growth Centre, Aurangabad, Tehsil & District - Aurangabad, Bihar.

This is for your kind information please.

Thanking you,

Yours faithfully,
 For New Bihar Cement Plant
 (A Unit of Shree Cement Ltd.),


 (Anil Sharma)
 Unit Head



FORM - VIII
[See rule 10 (2) (ii)]

FORM FOR FILING RETURNS BY THE BULK CONSUMER OF BATTERIES

[To be submitted by the bulk consumer to the State Board by 30th June (for the period October-March) and 31st December (for the period April-September) every year]

1.	Name and address of the bulk consumer	New Bihar Cement Plant (A Unit of Shree Cement Limited) at BIADA, Industrial Growth Centre, Aurangabad, Tehsil & District - Aurangabad, Bihar.	
2.	Name of the Authorized person and full address with telephone and fax number	Sh. Anil Sharma (Unit Head), New Bihar Cement Plant (A Unit of Shree Cement Limited) at BIADA, Industrial Growth Centre, Aurangabad, Tehsil & District - Aurangabad, Bihar.	
3.	Number of new batteries of different categories purchased from the manufacturer/ importer/ dealer/ or any other agency during October-March and April- September	April 2023 to September 2023	
	Category:	(I) No. of Batteries	(II) Approx. weight (MT)
	(i) Automotive		
	(a) four wheeler	NIL	NIL
	(b) two wheeler	NIL	NIL
	(ii) Industrial		
	(a) UPS	NIL	NIL
	(b) Motive Power	2	0.1
	(c) Stand-by	NIL	NIL
	(iii) Others	NIL	NIL
4.	Number of used batteries of categories mentioned in Sl. No. 3 and Tonnage of scrap sent to manufacturer/dealer/ importer/ registered recycler/or any other agency to whom the used batteries scraped was sent	NIL	

*Enclose list of manufacture/dealer/importer/registered recyclers/ or any other agency to whom the used batteries scrap was sent.

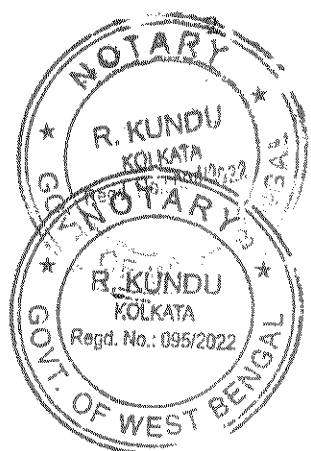
For New Bihar Cement Plant
(A Unit of Shree Cement Limited)

(Anil Sharma)

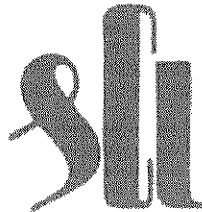
Signature of the authorized person

Place : Aurangabad

Date : 27/12/2023



X

**NEW BIHAR CEMENT PLANT**

(A unit of Shree Cement Limited)
 Industrial Growth Centre BIADA, Jasoiya Mod
 Aurangabad-824101 (Bihar), India
 CIN : L26943RJ1979PLC001935
 Web : www.shreecement.com
 Phone No. 9264477258 • Ext.-1143

SCL/Bihar/ENV/2023-24/273

Date: 21/6/2024

To,
 The Member Secretary
 Bihar State Pollution Control Board
 Parivesh Bhawan, Patliputra Industrial Area,
 Patna - 800010 (Bihar)

Sub: - Submission of half yearly return under Batteries (Management and Handling) Amendment Rules, 2010.

Ref: - Batteries (Management and Handling) Rules, 2001 & Batteries (Management and Handling) Amendment Rules, 2010.

Sir,

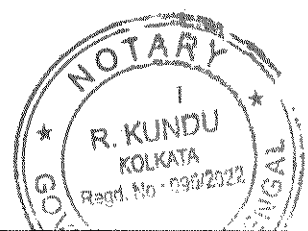
Please find enclosed herewith the half yearly return under Batteries (Management and Handling) Amendment Rules, 2010 for the period of October'2023 to March'2024 in form - VIII for M/s New Bihar Cement Plant (A Unit of Shree Cement Limited); at BIADA, Industrial Growth Centre, Aurangabad, Tehsil & District - Aurangabad, Bihar.

This is for your kind information please.

Thanking you,

Yours faithfully,
 For New Bihar Cement Plant
 (A Unit of Shree Cement Ltd.),


 (Anil Sharma)
 Unit Head



NR

FORM - VIII
[See rule 10 (2) (ii)]

FORM FOR FILING RETURNS BY THE BULK CONSUMER OF BATTERIES

[To be submitted by the bulk consumer to the State Board by 30th June (for the period October-March) and 31st December (for the period April-September) every year]

1.	Name and address of the bulk consumer	New Bihar Cement Plant (A Unit of Shree Cement Limited) at BIADA, Industrial Growth Centre, Aurangabad, Tehsil & District - Aurangabad, Bihar.	
2.	Name of the Authorized person and full address with telephone and fax number	Sh. Anil Sharma (Unit Head), New Bihar Cement Plant (A Unit of Shree Cement Limited) at BIADA, Industrial Growth Centre, Aurangabad, Tensil & District - Aurangabad, Bihar.	
3.	Number of new batteries of different categories purchased from the manufacturer/ importer/ dealer/ or any other agency during October-March and April- September	October 2023 to March 2024	
	Category:	(I) No. of Batteries	(II) Approx. weight (MT)
	(i) Automotive		
	(a) four wheeler	NIL	NIL
	(b) two wheeler	NIL	NIL
	(ii) Industrial		
	(a) UPS	NIL	NIL
	(b) Motive Power	NIL	NIL
	(c) Stand-by	NIL	NIL
	(iii) Others	40	0.05
4.	Number of used batteries of categories mentioned in Sl. No. 3 and Tonnage of scrap sent to manufacturer/dealer/ importer/ registered recycler/or any other agency to whom the used batteries scraped was sent	NIL	

*Enclose list of manufacture/dealer/importer/registered recyclers/ or any other agency to whom the used batteries scrap was sent.

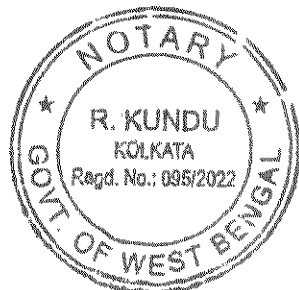
For New Bihar Cement Plant
(A Unit of Shree Cement Limited)

[Signature]

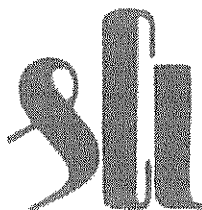
Signature of the authorized person

Place : Aurangabad

Date : 21/06/2024



NB

**NEW BIHAR CEMENT PLANT**

(A unit of Shree Cement Limited)
 Industrial Growth Centre BIADA, Jasoiya Mod
 Aurangabad-824101 (Bihar), India
 CIN : L26943RJ1979PLC001935
 Web : www.shreecement.com
 Phone No. 9264477258 • Ext.-1143

SCL/NBCP/Bihar/ENV/2023-24/272

Date: 20/6/2024
 By Speed Post

To,
 The Member Secretary
 Bihar State Pollution Control Board
 Parivesh Bhawan, NS-B/2,
 Patliputra Industrial Area,
 Patliputra, Patna - 800010 (Bihar)

Sub: - Submission of annual return under E-Wastes (Management) Rules, 2016.

Sir,

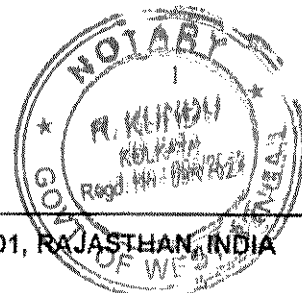
Please find enclosed herewith the annual return under E-Wastes (Management) Rules, 2016 for the period of April, 2023 to March, 2024 in form - 3 for "New Bihar Cement Plant (A Unit of Shree Cement Limited)" situated at Jasoiya Mor, BIADA, Industrial Growth Centre, Aurangabad, Tehsil & District - Aurangabad, Bihar.

This is for your kind information please.

Thanking you,

Yours faithfully,
 For New Bihar Cement Plant
 (A Unit of Shree Cement Ltd.),


 (Anil Sharma)
 Unit Head



DK

FORM -3

[See rules 4(5), 5(5), 8(6), 9(4), 10(8), 11(9), 13(1) (xi), 13(2) (v), 13(3) (vii) and 13(4) (v)]

FORM FOR FILLING ANNUAL RETURNS

[To be submitted by producer or manufacturer or refurbisher or dismantler or recycler by 30th day of June following the financial year to which that return relates]

Quantity in Metric Tonnes (MT) and Numbers

1.	Name and address of the Producer or manufacturer or refurbisher or dismantler or recycler	M/s New Bihar Cement Plant (A Unit of Shree Cement Ltd.) BIADA, Industrial Growth Centre, Tehsil & Dist. - Aurangabad, Bihar		
2	Name of authorized person and complete address with telephone and fax numbers and e-mail address	Sh. Anil Sharma Unit Head M/s New Bihar Cement Plant (A Unit of Shree Cement Limited) BIADA, Industrial Growth Centre, Tehsil & Dist. - Aurangabad, Bihar. 06186-222308 anil.sharma@shreecement.com		
3	Total quantity e-waste collected or channelized to recyclers or dismantlers for processing during the year for each category of electrical and electronic equipment listed in the Schedule I (Attach list). By PRODUCERS	NIL		
	Details of the above	Type	Quantity	No.
3(A)*	BULK CONSUMERS: (Quantity of e-waste)	IT and Telecommunication Equipment	NIL	NIL
		Consumer Electrical and Electronics	NIL	NIL
3(B)*	REFURBISHERS:(Quantity of e-waste)	NA	NA	NA
3(C)*	DISMANTLERS: i. Quantity of e-waste processed (Code wise); ii. Details of materials or components recovered and sold; iii. Quantity of e-waste sent to recycler; iv. Residual quantity of e-waste sent to Treatment, Storage and Disposal Facility.	NA	NA	NA
3(D)*	RECYCLERS: i. Quantity of e-waste processed (Code wise); ii. Details of materials recovered and sold in the market; iii. Details of residue sent to Treatment, Storage and Disposal Facility.	NA	NA	NA
4	Name and full address of the destination with respect to 3(A)- 3(D) above	-		
5	Types and Quantity of materials segregated or recovered from e-waste of different categories as applicable to 3(A) & 3(D)	Type	Quantity	

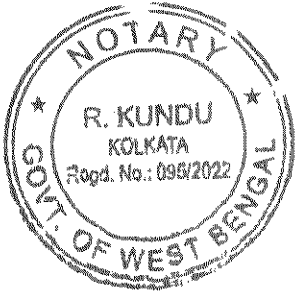
✓ Enclose the list of recyclers to whom e-waste has been sent for recycling.

Place: Aurangabad, Bihar

Date: 20/6/2024

Signature of the Authorized person


(Anil Sharma)



Annexure-'H'

DK

**BIHAR CEMENT PLANT**

(A unit of Shree Cement Limited)
 Industrial Growth Centre BIADA, Jasoiya Mod
 Aurangabad-824101 (Bihar), India
 CIN : L26943RJ1979PLC001935
 Web : www.shreecement.com
 Phone No. : 9264477258 • Ext.-1143

SCL/Bihar/ENV/2022-23/238

Date: 22/6/2023

To,
 The Member Secretary
 Bihar State Pollution Control Board
 Parivesh Bhawan, NS-B/2,
 Patliputra Industrial Area,
 Patliputra, Patna - 800010 (Bihar)

Sub: - Submission of annual report under Bio-Medical Waste Management Rules, 2016.

Ref: - Authorization Letter No: "BMW/26/17/B-18 dated: 15.01.18.

Sir,

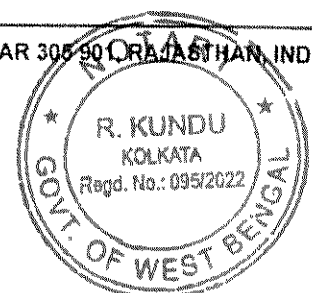
Please find enclosed herewith the annual report under Bio-Medical Waste Management Rules, 2016 of the year 2022 in Form - IV for the health care facility (HCF) - Zero bedded of M/s Bihar Cement Plant (A Unit of Shree Cement Limited); situated at BIADA, Industrial Growth Centre, Aurangabad, Tehsil & District - Aurangabad, Bihar.

This is for your kind information please.

Thanking you,

Yours faithfully,
 For Bihar Cement Plant
 (A Unit of Shree Cement Ltd.),

(Anil Sharma) *ANIL SHARMA*
 Unit Head

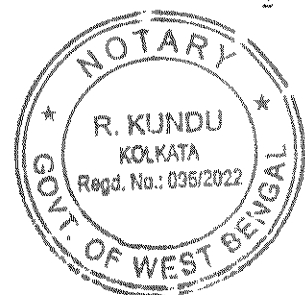


FORM - IV
(See rule 13)

ANNUAL REPORT
(January-2022 to December-2022)

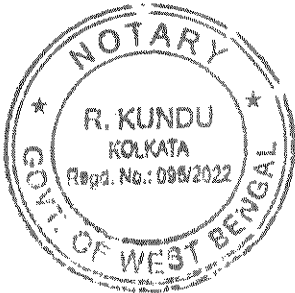
[To be submitted to the prescribed authority by 30 June every year for the period from January to December of the preceding year, by the occupier of health care facility (HCF) or common bio-medical waste treatment facility(CBWTF)]

S. No	Particulars	
1	Particulars of the Occupier	
	(i) Name of the authorized person (occupier or operator of facility)	Anil Sharma (Unit Head)
	(ii) Name of HCF or CBMWTF	First Aid Center of M/s Bihar Cement Plant (A Unit of Shree Cement Ltd.)
	(iii) Address for Correspondence	M/s Bihar Cement Plant (A Unit of Shree Cement Ltd.) BIADA, Industrial Growth Centre, Aurangabad, Tehsil & District – Aurangabad, Bihar - 824101
	(iv) Address of Facility	M/s Bihar Cement Plant (A Unit of Shree Cement Ltd.) BIADA, Industrial Growth Centre, Aurangabad, Tehsil & District – Aurangabad, Bihar - 824101
	(v) Tel. No, Fax. No	06186-222308
	(vi) E-mail ID	anil.sharma@shreecement.com
	(vii) URL of Website	www.shreecement.com
	(viii) GPS coordinates of HCF or CBMWTF	Latitude : 24°46'18.8" to 38.8" N Longitude : 84°21'00.8" to 27.3" E
	(ix) Ownership of HCF or CBMWTF	M/s Bihar Cement Plant (A Unit of Shree Cement Ltd.)
	(x). Status of Authorization under the Bio-Medical Waste (Management and Handling) Rules,2016	Authorization No. BMW/26/17/B-18 dated 15/01/18
	(xi). Status of Consents under Water Act and Air Act	Valid up to: 31.12.2027
2	Type of Health Care Facility	
	(i) Bedded Hospital	Not Applicable
	(ii) Non-bedded hospital (Clinic or Blood Bank or Clinical Laboratory or Research Institute or Veterinary Hospital or any other)	First Aid Centre Only (Zero Bedded).
	(iii) License number and its date of expiry	--
3	Details of CBMWTF	
	(i) Number healthcare facilities covered by CBMWTF	Not Applicable
	(ii) No of beds covered by CBMWTF	Not Applicable
	(iii) Installed treatment and disposal capacity of CBMWTF:	Not Applicable
	(iv) Quantity of biomedical waste treated or disposed by CBMWTF	Not Applicable



~~XX~~

4	Quantity of waste generated or disposed in Kg per annum (on monthly average basis)	Details of Bio-Medical Waste Generation & Disposal (kg)							
		Year 2022 (Jan,22 - Dec,22)							
		S. No.	MONT H	YELLO W	WHIT E	RED	BLUE	TOTAL WEIGH T	
		1	Jan-22	0.110	0.050	-	-	0.160	
		2	Feb-22	0.140	0.060	-	-	0.200	
		3	Mar-22	0.120	0.050	-	-	0.170	
		4	Apr-22	0.085	0.045	-	-	0.130	
		5	May-22	0.140	0.050	-	-	0.190	
		6	June-22	0.140	0.050	-	-	0.190	
		7	July-22	0.150	0.050	-	-	0.200	
		8	Aug-22	0.130	0.050	-	-	0.180	
		9	Sep-22	0.110	0.070	-	-	0.180	
		10	Oct-22	0.130	0.080	-	-	0.210	
		11	Nov-22	0.140	0.060	-	-	0.200	
		12	Dec-22	0.130	0.050	-	-	0.180	
TOTAL		2.19 Kg							
5	Details of the Storage, treatment, transportation, processing and Disposal Facility								
	(i) Details of the on-site storage facility	Size : In Colored Bags							
		Capacity: --							
		Provision of on-site storage : (cold storage or any other provision) Not Applicable							
	(ii) Disposal facility								
		Type of treatment	No of units	Capacity Kg/day	Quantity treated or disposed in kg per annum				
		Incinerators	N.A	N.A	N.A				
		Plasma Pyrolysis							
		Autoclaves	1						
		Microwave	N.A						
Hydroclave									
Shredder									
Needle tip cutter or Destroyer		1							
Sharps encapsulation or concrete pit		N.A							
Deep burial pits:									
Chemical disinfection:									
Any other treatment equipment:									
(iii) Quantity of recyclable wastes sold to authorized recyclers after treatment in kg per annum	Red Category (like plastic, glass etc.)-Nil								
(iv) No of vehicles used for collection and transportation of biomedical waste	Not Applicable								



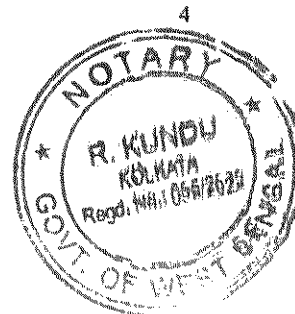
	(v) Details of incineration ash and ETP, sludge generated and disposed during the treatment of wastes in Kg per annum	<table border="1"> <tr> <th></th><th>Quantity generated</th><th>Where disposed</th></tr> <tr> <td>Incineration ash</td><td>Nil</td><td>Nil</td></tr> <tr> <td>ETP sludge</td><td>Nil</td><td>Nil</td></tr> </table>		Quantity generated	Where disposed	Incineration ash	Nil	Nil	ETP sludge	Nil	Nil
	Quantity generated	Where disposed									
Incineration ash	Nil	Nil									
ETP sludge	Nil	Nil									
(vi) Name of the Common Bio-Medical Waste Treatment Facility Operator through which wastes are disposed of	M/s Synergy Waste Management (P) Ltd. Gaya, Bihar Reg. Office: 517-518, 5th Floor, D-Mall Rohini West, New Delhi										
(vii) List of member HCF not handed over bio-medical waste.	Not Applicable										
6	Do you have Bio-medical waste management committee? If yes, attach minutes of the meetings held during the reporting period	No. Contract awarded to M/s Synergy Waste Management (P) Ltd. Gaya, Bihar									
7	Details trainings conducted on BMW										
	(i) Number of trainings conducted on BMW Management.	01									
	(ii) Number of personnel trained	02									
	(iii) Number of personnel trained at the time of induction	Nil									
	(iv) Number of personnel not undergone any training so far	0									
	(v) Whether standard manual for training is available?	Yes									
	(vi) any other information	First Aid Centre Only									
8	Details of the accident occurred during the year										
	(i) Number of Accidents occurred	Nil									
	(ii) Number of the persons affected	Nil									
	(iii) Remedial Action taken (Please attach details if any)	Nil									
	(iv) Any Fatality occurred, details.	Nil									
9	Are you meeting the standards of air Pollution from the incinerator? How many times in last year could not meet the standards?	Not Applicable									
	Details of Continuous online emission monitoring systems installed	Not Applicable									
10	Liquid waste generated and treatment Methods in place. How many times you have not met the standards in a year?	Not Applicable									
11	Is the disinfection method or sterilization meeting the log 4 standards? How many times you have not met the standards in a Year?	Not Applicable									
12	Any other relevant information	First Aid Centre Only.									

Certified that the above report is for the period from January-2022 to December-2022.

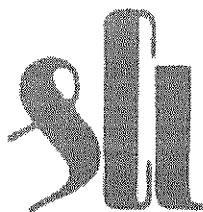
Name and Signature of the Head of the Institution

Date : 22/06/2023
Place : Aurangabad

Anil Sharma
(Unit Head)



DK9

**BIHAR CEMENT PLANT**

(A unit of Shree Cement Limited)

Industrial Growth Centre BIADA, Jasoiya Mod
Aurangabad-824101 (Bihar), India

CIN : L26943RJ1979PLC001935

Web : www.shreecement.com

Phone No. : 9264477258 • Ext.-1143

SCL/Bihar/ENV/2023-24/275

Date: 21/6/2024

To,
The Member Secretary
Bihar State Pollution Control Board
Parivesh Bhawan, NS-B/2,
Patliputra Industrial Area,
Patliputra, Patna - 800010 (Bihar)

Sub: - Submission of annual report under Bio-Medical Waste Management Rules, 2016.

Ref: - Authorization Letter No: "BMW/26/17/B-18 dated: 15.01.18.

Sir,

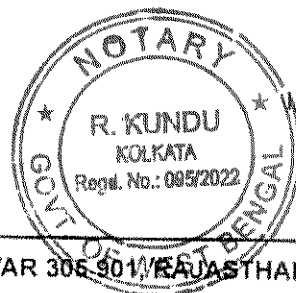
Please find enclosed herewith the annual report under Bio-Medical Waste Management Rules, 2016 of the year 2023 in Form - IV for the health care facility (HCF) - Zero bedded of M/s Bihar Cement Plant (A Unit of Shree Cement Limited); situated at BIADA, Industrial Growth Centre, Aurangabad, Tehsil & District - Aurangabad, Bihar.

This is for your kind information please.

Thanking you,

Yours faithfully,
For Bihar Cement Plant
(A Unit of Shree Cement Ltd.),


(Anil Sharma)
Unit Head



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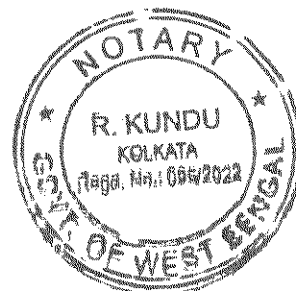
FORM - IV
(See rule 13)

ANNUAL REPORT
(January-2023 to December-2023)

[To be submitted to the prescribed authority by 30 June every year for the period from January to December of the preceding year, by the occupier of health care facility (HCF) or common bio-medical waste treatment facility(CBWTF)]

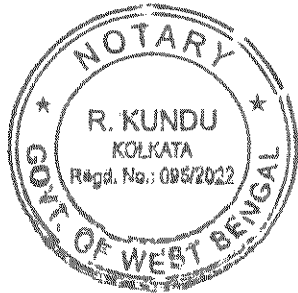
S. No	Particulars	
1	Particulars of the Occupier	
	(i) Name of the authorized person (occupier or operator of facility)	Anil Sharma (Unit Head)
	(ii) Name of HCF or CBMWTF	First Aid Center of M/s Bihar Cement Plant (A Unit of Shree Cement Ltd.)
	(iii) Address for Correspondence	M/s Bihar Cement Plant (A Unit of Shree Cement Ltd.) BIADA, Industrial Growth Centre, Aurangabad, Tehsil & District - Aurangabad, Bihar - 824101
	(iv) Address of Facility	M/s Bihar Cement Plant (A Unit of Shree Cement Ltd.) BIADA, Industrial Growth Centre, Aurangabad, Tehsil & District - Aurangabad, Bihar - 824101
	(v) Tel. No, Fax. No	06186-222308
	(vi) E-mail ID	anil.sharma@shreecement.com
	(vii) URL of Website	www.shreecement.com
	(viii) GPS coordinates of HCF or CBMWTF	Latitude : 24°46'18.8" to 38.8" N Longitude : 84°21'00.8" to 27.3" E
	(ix) Ownership of HCF or CBMWTF	M/s Bihar Cement Plant (A Unit of Shree Cement Ltd.)
	(x). Status of Authorization under the Bio-Medical Waste (Management and Handling) Rules,2016	Authorization No. BMW/26/17/B-18 dated 15/01/18
	(xi). Status of Consents under Water Act and Air Act	Valid up to: 31.12.2027
2	Type of Health Care Facility	
	(i) Bedded Hospital	Not Applicable
	(ii) Non-bedded hospital (Clinic or Blood Bank or Clinical Laboratory or Research Institute or Veterinary Hospital or any other)	First Aid Centre Only (Zero Bedded).
	(iii) License number and its date of expiry	--
3	Details of CBMWTF	
	(i) Number healthcare facilities covered by CBMWTF	Not Applicable
	(ii) No of beds covered by CBMWTF	Not Applicable
	(iii) Installed treatment and disposal capacity of CBMWTF:	Not Applicable
	(iv) Quantity of biomedical waste treated or disposed by CBMWTF	Not Applicable

2



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4	Quantity of waste generated or disposed in Kg per annum (on monthly average basis)	Details of Bio-Medical Waste Generation & Disposal (kg)																											
		Year 2023 (Jan,23 - Dec,23)																											
		S. N o.	MONT H	YELLO W	WHIT E	RED	BLUE	TOTAL WEIGH T																					
		1	Jan-23	0.230	0.090	-	-	0.320																					
		2	Feb-23	0.160	0.090	-	-	0.250																					
		3	Mar-23	0.100	0.045	-	-	0.145																					
		4	Apr-23	0.130	0.050	-	-	0.180																					
		5	May-23	0.110	0.080	-	-	0.190																					
		6	June-23	0.110	0.050	-	-	0.160																					
		7	July-23	0.170	0.070	-	-	0.240																					
		8	Aug-23	0.080	0.050	-	-	0.130																					
		9	Sep-23	0.090	0.060	-	-	0.150																					
		10	Oct-23	0.040	0.040	-	-	0.080																					
		11	Nov-23	0.130	0.070	-	-	0.200																					
		12	Dec-23	0.120	0.060	-	-	0.180																					
TOTAL		2.225 Kg																											
5	Details of the Storage, treatment, transportation, processing and Disposal Facility																												
	(i) Details of the on-site storage facility	Size : In Colored Bags																											
		Capacity: --																											
		Provision of on-site storage : (cold storage or any other provision) Not Applicable																											
	(ii) Disposal facility	<table><tr><td>Type of treatment</td><td>No of units</td><td>Capacity Kg/day</td><td>Quantity treated or disposed in kg per annum</td></tr><tr><td>Incinerators</td><td rowspan="2">N.A</td><td rowspan="13">N.A</td><td rowspan="13">N.A</td></tr><tr><td>Plasma Pyrolysis</td></tr><tr><td>Autoclaves</td><td>1</td></tr><tr><td>Microwave</td><td rowspan="3">N.A</td></tr><tr><td>Hydroclave</td></tr><tr><td>Shredder</td></tr><tr><td>Needle tip cutter or Destroyer</td><td>1</td></tr><tr><td>Sharps encapsulation or concrete pit</td><td rowspan="4">N.A</td></tr><tr><td>Deep burial pits:</td></tr><tr><td>Chemical disinfection:</td></tr><tr><td>Any other treatment equipment:</td></tr></table>						Type of treatment	No of units	Capacity Kg/day	Quantity treated or disposed in kg per annum	Incinerators	N.A	N.A	N.A	Plasma Pyrolysis	Autoclaves	1	Microwave	N.A	Hydroclave	Shredder	Needle tip cutter or Destroyer	1	Sharps encapsulation or concrete pit	N.A	Deep burial pits:	Chemical disinfection:	Any other treatment equipment:
		Type of treatment	No of units	Capacity Kg/day	Quantity treated or disposed in kg per annum																								
		Incinerators	N.A	N.A	N.A																								
		Plasma Pyrolysis																											
		Autoclaves	1																										
		Microwave	N.A																										
Hydroclave																													
Shredder																													
Needle tip cutter or Destroyer		1																											
Sharps encapsulation or concrete pit		N.A																											
Deep burial pits:																													
Chemical disinfection:																													
Any other treatment equipment:																													
(iii) Quantity of recyclable wastes sold to authorized recyclers after treatment in kg per annum	Red Category (like plastic, glass etc.)-Nil																												
(iv) No of vehicles used for collection and transportation of biomedical waste	Not Applicable																												



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	(v) Details of incineration ash and ETP, sludge generated and disposed during the treatment of wastes in Kg per annum		Quantity generated	Where disposed
		Incineration ash	Nil	Nil
		ETP sludge	Nil	Nil
	(vi) Name of the Common Bio-Medical Waste Treatment Facility Operator through which wastes are disposed of	M/s Synergy Waste Management (P) Ltd. Gaya, Bihar Reg. Office: 517-518, 5th Floor, D-Mall Rohini West, New Delhi		
	(vii) List of member HCF not handed over bio-medical waste.	Not Applicable		
6	Do you have Bio-medical waste management committee? If yes, attach minutes of the meetings held during the reporting period	No. Contract awarded to M/s Synergy Waste Management (P) Ltd. Gaya, Bihar		
7	Details trainings conducted on BMW			
	(i) Number of trainings conducted on BMW Management.	01		
	(ii) Number of personnel trained	03		
	(iii) Number of personnel trained at the time of induction	Nil		
	(iv) Number of personnel not undergone any training so far	0		
	(v) Whether standard manual for training is available?	Yes		
	(vi) any other information	First Aid Centre Only		
8	Details of the accident occurred during the year			
	(i) Number of Accidents occurred	Nil		
	(ii) Number of the persons affected	Nil		
	(iii) Remedial Action taken (Please attach details if any)	Nil		
	(iv) Any Fatality occurred, details.	Nil		
9	Are you meeting the standards of air Pollution from the incinerator? How many times in last year could not meet the standards?	Not Applicable		
	Details of Continuous online emission monitoring systems installed	Not Applicable		
10	Liquid waste generated and treatment Methods in place. How many times you have not met the standards in a year?	Not Applicable		
11	Is the disinfection method or sterilization meeting the log 4 standards? How many times you have not met the standards in a Year?	Not Applicable		
12	Any other relevant information	First Aid Centre Only.		

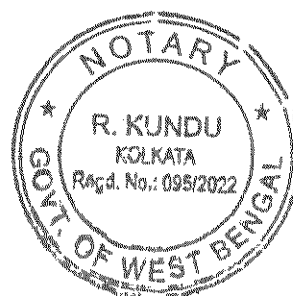
Certified that the above report is for the period from January-2023 to December-2023.

Name and Signature of the Head of the Institution

Date : 21/06/2024
Place : Aurangabad


Anil Sharma
(Unit Head)

4



Annexure-'I'

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**BIHAR CEMENT PLANT**

(A unit of Shree Cement Limited)
 Industrial Growth Centre BIADA, Jasoliya Mod
 Aurangabad-824101 (Bihar), India
 CIN : L26943RJ1979PLC001935
 Web : www.shreecement.com
 Phone No. : 9264477258 • Ext.-1143

SCL/BCP/Bihar/CTO/2022-23/26

Date: 07/10/2022

To,
 The Member Secretary
 Bihar State Pollution Control Board
 Parivesh Bhawan, Patliputra Industrial Area,
 Patna-800010 (Bihar)

Sub: - Compliance of "Consent to Operate" granted for Grinding Unit at Industrial Growth Centre, Aurangabad by M/s. Bihar Cement Plant (A unit of Shree Cement Ltd).

Ref: -

1. Board's letter No. T-1041 dated 17/02/18.
2. Board's letter No. T-1042 dated 17/02/18.

Dear Sir,

With reference to the above referred letter, we are submitting herewith the compliance report for the period of April'2022 - September'2022.

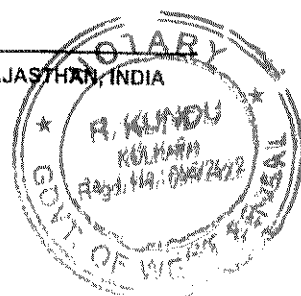
This is for your kind information.

Thanking you,

Yours faithfully,
 For Bihar Cement Plant
 (A Unit of Shree Cement Ltd.).


 (Anil Sharma)
 Unit Head

Regd. Office: SHREE CEMENT LTD., BANGUR NAGAR, POST BOX NO. 33, BEAWAR 305 901, RAJASTHAN, INDIA

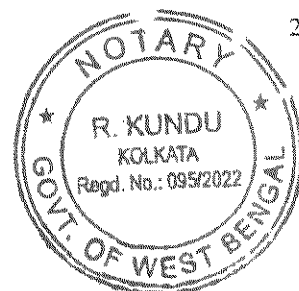


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Compliance Report of "Consent to Operate" of Clinker Grinding Unit at Industrial Growth Centre, Aurangabad under Air Act.

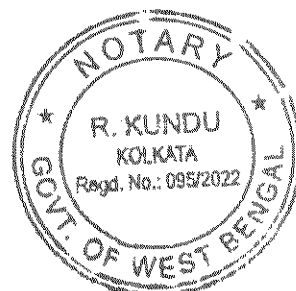
CTO Letter No. T-1041 dated 17/02/18.

Emission Consent Order No. T-1041 Conditions		
Condition No.	CTO Condition	Compliance
1.	He/they shall not make any alteration, addition, deletion or modification in the plant without the prior clearance from the board and shall also abide by the obligations under sections 22, 23 and 31A of the Air (Prevention & Control of Pollution) Act, 1981 and further shall extend co-operation to the board in performing its functions entrusted under sections 24, 25, and 26 of the Act.	Complying with.
2.	He/they shall comply with the requirement of rule 14 of the Environment (Protection) Rules, 1986; rules 4,5,7,9,10 and 11 of the Hazardous Wastes (Management and Handling) Rules, 1989; rules 4,5,7,8,10,11,12,13,15,17 and 18 of the Manufacture, Storage and Import of Hazardous Chemical Rules, 1989; and the provision of the Public Liability Insurance Act, 1991, whichever is applicable.	We are not handling any hazardous chemicals specified in the manufacture, Storage, and Import of Hazardous Chemical Rules, 1989 and hence the provisional requirement under the aforesaid rules and the Public Liability Insurance Act, 1991 is not applicable.
3.	He/they shall monitor his/their emission(s) and the ambient air quality from representative point regularly and shall maintain its quality in conformity with Board's standards and shall produce its proof, as and when asked for;	Complying with. We have installed CEMS with the stack attached with Cement Mill, Ball Mill and linked with CPCB and BSPCB servers. The stack emissions and ambient air quality for relevant parameters of clinker grinding unit as per NAAQS, 2009 has been carried out by NABL certified lab and self for PM10, PM2.5, SO2 & NOx. Results are well within the norms. Copy of the results is attached herewith. (Annexure-1)
4.	He/they shall submit application for consent again 30 days before the expiration of the period of consent i.e. 30.11.2022 or within 30 days from the date of receipt of this order whichever is applicable.	Noted.
5.	Conditions of Environmental Clearance (EC) shall be complied with and report shall be submitted half yearly to this board.	Complying with.
6.	EC requirement of 33% green belt shall be achieved by this monsoon. The unit shall do plantation extensive and take measures to protect and maintained it in	Complying. Dense plantation have done inside and outside of plant premises. Total 39863 trees/shrubs/hedge have maintained with survival rate of 84 percent.



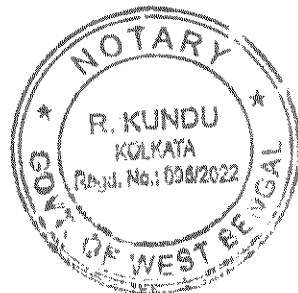
125

	I. Its own space available within the premises and parking area; II. BIADA land (with consent of BIADA) III. Patna-Aurangabad Road, 1km north and south of the plant (with approval of parent department). IV. All village road within 1km of the plant. Ecological suitable species shall be planted in preferably 3 lines where possible and aim shall be to develop multistory canopy. Only tall plants be planted and suitable protection should be provided.	
7.	Air Pollution Control facilities (Bag House and Bag Filters) shall be operated regularly along with the operation of the plant to maintain emission of particulate matter within prescribed standard.	One number bag house integral with cement mill operation and 68 no. bag filters are in operation at various transfer points of raw material/ cement circuits.
8.	Stack emission, Ambient air quality and Ambient noise level shall be monitored regularly and submit reports half yearly. They shall conform to the National Ambient Air Quality Standard;	Complying with. Stack emission level, Ambient air quality and Ambient noise level are measured regularly by competent authority/ regulating authority and enclosed as annexure 1.
9.	Dust suppression system shall be used and operated to control fugitive dust emission. Covered handling and storage of raw material and its product shall be practiced;	Complying with. Sprinklers are installed at main gate, unloading area and cement mill area. We have installed a portable rain gun system to suppress the dust. The drip irrigation and micro sprinkler system have installed in colony and pond area. Tankers are also being used for spray of water on roads to control the fugitive dust. Mist spray system have also installed in three rows along the plant service road/ Patna –Aurangabad Road.
10.	They shall install online stack monitoring system and ensure its connectivity to CPCB/BSPCB server;	We have installed CEMS with the stack attached with Cement Mill, Ball Mill and linked with CPCB and BSPCB servers.
11.	Cooling water shall be recycled in the process and no process water be discharged.	Complying with. Cooling tower with reservoir is used to recycle the water.
12.	Proper arrangements shall be done for quality operation of STP so that it does not get foul, air borne or fly around the plant;	Complying.
13.	The effluent shall conform to the Board's standard and submit report monthly;	Complying. Report of STP treated water is enclosed here with as annexure 2.
14.	There shall not be any discharge outside the premises & treated effluent shall be used in horticulture purpose;	Complying with. Total 5270 KL STP treated water was generated in last six months and used in horticulture purpose and as flush water in toilet of our township.



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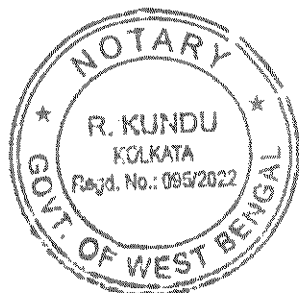
15.	The unit shall have to take all possible measures to control water and air pollution, so that surrounding environment/ habitation/ vegetation shall not be effected directly or indirectly;	Complying with. The plant is based on ZLD. Dense plantation have been done along with the boundary wall. Cover shed extension (65 m X 67 m) work have completed. Re-erection work of old raw material cover shed, damaged due to high speed wind, is under progress. Water tanker is being used for suppression of road dust. A wind breaking wall have made in raw material storage yard.
16.	The unit shall install mist spray system in three rows along the Patna-Aurangabad Road within 7 days;	Installed and working satisfactorily.
17.	The unit shall continue sufficient water spraying in and around the premises and parking area through mist spray, sprinkler, water tankers and any other means;	Complying with.
18.	Ground water withdrawal shall be limited to 350 KLD as per the permission of Central Ground Water Authority;	Complying with.
19.	Rain water harvesting system shall be used to minimize abstraction of ground water;	Rain water from plant is being diverted to rain water harvesting pond. The harvested rain water is being used in firefighting, washing etc..
20.	Proper housekeeping shall be maintained within the premises.	Complying with. We are using 2 no. of vacuum sweeping machine and 1 no. truck mounted industrial vacuum cleaning machine for road and pits cleaning.
21.	Unit shall comply with all above conditions and submit compliance report every year to the board;	Complying with.
22.	This consent order is granted, subject to the condition that in the event of any information's/documents submitted by the proponent are found false or misleading at any stage, the consent order granted, shall be revoked and legal action shall be initiated.	Complying with.



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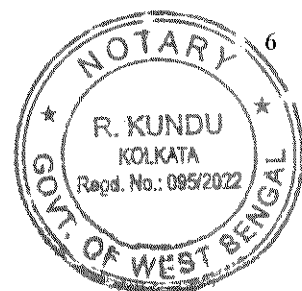
Compliance Report of “Consent to Operate” of Clinker Grinding Unit at Industrial Growth Centre, Aurangabad under water Act.
CTO Letter No. T-1042 dated 17/02/18.

Discharge Consent Order No. T-1042 Conditions		
Condition No.	CTO Condition	Compliance
1.	He/they shall not make any alteration, addition, deletion or modification in the plant without the prior clearance from the board and shall also abide by the obligations under sections 24, 31 and 33A of the Water (Prevention & Control of Pollution) Act, 1974 and further shall extend co-operation to the board in performing its functions entrusted under sections 20, 21, 23, 30 and 32 of the Act.	Complying with.
2.	He/they shall comply with the requirement of rule 14 of the Environment (Protection) Rules, 1986; rules 4,5,7,9,10 and 11 of the Hazardous Wastes (Management, Handling and Trans Boundary Movements) Rules, 2008; rules 4,5,7,8,10,11,12,13,15,17 and 18 of the Manufacture, Storage and Import of Hazardous Chemical Rules, 1989; and the provision of the Public Liability Insurance Act, 1991, whichever is applicable.	We are not handling any hazardous chemicals specified in the manufacture, Storage, and Import of Hazardous Chemical Rules, 1989 and hence the provisional requirement under the aforesaid rules and the Public Liability Insurance Act, 1991 is not applicable.
3.	He/they shall monitor his/their effluent (s) regularly and maintain its quality in conformity with Board's standards and shall produce the proof, as and when asked for;	Unit is based on dry process. There is no industrial effluent water. The plant is based on zero liquid discharge.
4.	He/they shall submit application for consent again 30 days before the expiration of the period of consent i.e. 30.11.2022 or within 30 days from the date of receipt of this order whichever is applicable.	Noted.
5.	Conditions of Environmental Clearance (EC) shall be complied with and report shall be submitted half yearly to this board.	Complying with.
6.	EC requirement of 33% green belt shall be achieved by this monsoon. The unit shall do plantation extensive and take measures to protect and maintained it in I. Its own space available within the premises and parking area; II. BIADA land (with consent of BIADA) III. Patna-Aurangabad Road, 1km north and south of the plant (with approval of parent department). IV. All village road within 1km of the plant.	Complying. Dense plantation have done inside and outside of plant premises. Total 39863 trees/shrubs/hedge have maintained with survival rate of 84 percent.



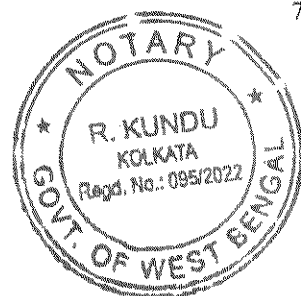
128

	Ecological suitable species shall be planted in preferably 3 lines where possible and aim shall be to develop multistory canopy. Only tall plants be planted and suitable protection should be provided.	
7.	Air Pollution Control facilities (Bag House and Bag Filters) shall be operated regularly along with the operation of the plant to maintain emission of particulate matter within prescribed standard.	One number bag house integral with cement mill operation and 68 no. bag filters are in operation at various transfer points of raw material/ cement circuits.
8.	Stack emission, Ambient air quality and Ambient noise level shall be monitored regularly and submit reports half yearly. They shall conform to the National Ambient Air Quality Standard;	Complying with. Stack emission level, Ambient air quality and Ambient noise level are measured regularly by competent authority/ regulating authority and enclosed as annexure 1.
9.	Dust suppression system shall be used and operated to control fugitive dust emission. Covered handling and storage of raw material and its product shall be practiced;	Complying with. Sprinklers are installed at main gate, unloading area and cement mill area. We have installed a portable rain gun system to suppress the dust. The drip irrigation and micro sprinkler system in colony and pond area have installed. Tankers are also being used for spray of water on roads to control the fugitive dust. Mist spray system have also installed in three rows along the plant service road/ Patna –Aurangabad Road.
10.	They shall install online stack monitoring system and ensure its connectivity to CPCB/BSPCB server;	We have installed CEMS with the stack attached with Cement Mill, Ball Mill and linked with CPCB and BSPCB servers.
11.	Cooling water shall be recycled in the process and no process water be discharged.	Complying with. Cooling tower with reservoir is used to recycle the water.
12.	Proper arrangements shall be done for quality operation of STP so that it does not get foul, air borne or fly around the plant;	Complying.
13.	The effluent shall conform to the Board's standard and submit report monthly;	Complying. Reports are enclosed as annexure 2.
14.	There shall not be any discharge outside the premises & treated effluent shall be used in horticulture purpose;	Complying with. Total 5270 KL STP treated water was generated in last six months and used in horticulture purpose and as flush water in toilet of our township.
15.	The unit shall have to take all possible measures to control water and air pollution, so that surrounding environment/ habitation/ vegetation shall not be effected directly or indirectly;	Complying with. The plant is based on ZLD. Dense plantation have been done with the boundary wall. Cover shed extension (65 m X 67 m) work have completed. Re-erection work of old raw material cover shed, damaged due to high speed wind, is under progress. Water tanker is being used for suppression of



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		road dust. A wind breaking wall have made in raw material storage yard.
16.	The unit shall install mist spray system in three rows along the Patna-Aurangabad Road within 7 days;	Installed and working satisfactorily.
17.	The unit shall continue sufficient water spraying in and around the premises and parking area through mist spray, sprinkler, water tankers and any other means;	Complying with.
18.	Ground water withdrawal shall be limited to 350 KLD as per the permission of Central Ground Water Authority;	Complying with.
19.	Rain water harvesting system shall be used to minimize abstraction of ground water;	Rain water from plant is being diverted to rain water harvesting pond. The harvested rain water is being used for firefighting, washing etc..
20.	Proper housekeeping shall be maintained within the premises.	Complying with. We are using 2 no. of vacuum sweeping machine and 1 no. truck mounted industrial vacuum cleaning machine for road and pits cleaning.
21.	Unit shall comply with all above conditions and submit compliance report every year to the board;	Complying with.
22.	This consent order is granted, subject to the condition that in the event of any information's/documents submitted by the proponent are found false or misleading at any stage, the consent order granted, shall be revoked and legal action shall be initiated.	Complying with.



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Annexure - 1

Report of Stack emission, Ambient air quality and Ambient noise level Monitoring

Table:1

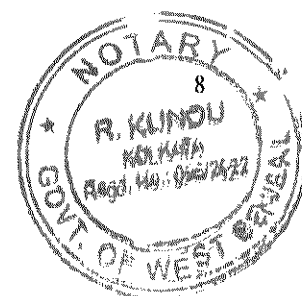
Ambient Air Quality ($\mu\text{g}/\text{m}^3$) - April' 2022 - September' 2022						
Location / Month	Plant boundary towards Main Gate		Plant boundary towards Hostel		Plant boundary towards Colony	
	PM ₁₀	PM _{2.5}	PM ₁₀	PM _{2.5}	PM ₁₀	PM _{2.5}
Apr. -22	73	46	49	23	49	19
May -22	81	57	61	38	39	23
June -22	70	38	50	30	46	22
July - 22	56	34	38	25	30	16
Aug. -22	25	25	25	21	25	18
Sep. -22	27	18	25	18	20	13
Average	55	36	41	26	35	19

Table:2

Stack Emission Level (mg/Nm^3) - April' 2022 - September' 2022				
Sr. No.	Month	Pollution Control Measures	Cement Mill - PM (mg/Nm^3)	Ball Mill - PM (mg/Nm^3)
1	Apr. -22	Cement Mill Bag House	20	Not in operation
2	May -22	Cement Mill Bag House	18	Not in operation
3	June -22	Cement Mill Bag House	19	Not in operation
4	July - 22	Cement Mill Bag House	16	Not in operation
5	Aug. -22	Cement Mill Bag House	17	Not in operation
6	Sep. -22	Cement Mill Bag House	19	Not in operation
Average			18	-

Table:3

Ambient Noise Level (Leq-dB(A)) - April' 2022 - September' 2022			
Location / Month	Plant boundary towards Main Gate	Plant boundary towards Reclaimer area	Plant boundary towards Colony
Apr. -22	65.3	62.5	58.1
May -22	66.7	62.7	58.3
June -22	66.6	60.3	57.6
July - 22	65.3	61.8	58.5
Aug. -22	67.5	62.9	56.3
Sep. -22	64.6	62.6	57.5
Average	66.0	62.1	57.7



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B. K. Kundu - J.



SHIVA TEST HOUSE

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TEST REPORT

Ref. No. BCP/TR/22-23/239 Dt : 27.04.2022 Year Ref. No. SCL/CC/Environment/22-23/VO-6285 Dt: 06.04.2021					
(a) Name and address of the Customer		BIHAR CEMENT PLANT (A unit of Shree Cement Ltd.) Industrial Growth Centre ; Jasoliya More AURANGABAD - 824 101 ; Bihar			
(b) Report to be submitted to		Unit Head			
(c) Details of Sample		Monitoring of Ambient Air Quality			
(d) Sample Collected by		SHIVA TEST HOUSE on 20.04.22			
(e) No. & Type of Container		Filter Paper ; Glass Impinger			
(f) Items required to be tested		As per request			
(g) Whether any specific Method of Test has been suggested by the party		No			
(h) Date of receiving the sample		21.04.22			
Parameters	Method of Test	Sampling Station			Limit as NAAQS Nov. 2009
		Near Colony	Roof of Transport Office	Near Boys Hostel	
1. Particulate Matter (PM ₁₀), µg / m ³	IS 5182 (Part-23)	87.8	70.0	72.2	100 µg / m ³
		60.8	63.4	63.3	
		66.9	66.6	66.1	
2. Particulate Matter (PM _{2.5}), µg / m ³	CPCB	38.1	39.1	24.8	40 µg / m ³
		34.4	26.2	37.4	
		42.0	34.0	29.9	
3. Sulphur Dioxide as SO ₂ , µg / m ³	IS 5182 (Part-2)	6.3	18.9	14.8	80 µg / m ³
		11.7	11.2	9.1	
		6.3	18.9	13.8	
		9.6	<5.0	<5.0	
		17.7	12.9	6.9	
4. Nitrogen Dioxide as NO ₂ , µg / m ³	IS 5182 (Part-4)	19.5	8.1	5.0	40 µg / m ³
		35.4	27.7	31.5	
		31.8	37.2	41.1	
		26.2	30.4	26.8	
		21.7	41.3	19.8	
24 Hrs. Average Value		34.0	34.5	24.0	
PM ₁₀		64.8	66.3	67.8	
PM _{2.5}		38.5	32.8	30.7	
SO ₂		16.7	12.9	8.4	
NO ₂		29.7	33.8	28.7	



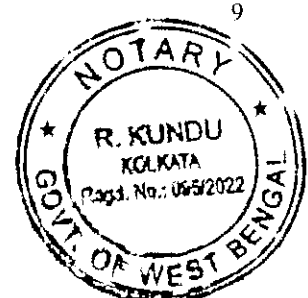
Handwritten Signature
Authorized Signatory
Quality Manager / CEO

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Mob. +918676996249 ; +919431047908 Email: shivat@shivat.com ; info@shivat.com

Website: www.shivat.com ; www.shivatindia.com



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Attachment - I



SHIVA TEST HOUSE

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TEST REPORT

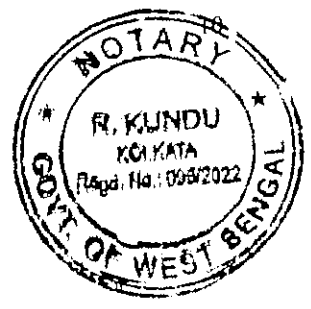
Ref. No. BCR/TR/23-23/248 Dt. 27.04.2022 Your Ref. No. SCL/CC/Environment/22-23/WO-6285 Dt. 06.04.2021				
(a)	Name and address of the Customer		BIHAR CEMENT PLANT (A unit of Shree Cement Ltd.) - Industrial Growth Centre ; Jeechya More AURANGABAD - 824 101 ; Bihar	
(b)	Report to be submitted to		Unit Head	
(c)	Details of Sample		Monitoring of Stack Emission	
(d)	Sample Collected by		SHIVA TEST HOUSE on 20.04.22	
(e)	No. & Type of Container		Thimble & Glass Impinger	
(f)	Items required to be tested		As per request	
(g)	Whether any specific Method of Test has been suggested by the party		No	
(h)	Date of receiving the sample		21.04.22	
Parameters		Method of Test	Results	
1.	Stack Connected to		Cement Mill Bag House	
2.	Height of Stack (as reported)		42.5 m.	
3.	Dia of Stack at Top (as reported)		2.8 m.	
4.	Draft		ID Fan	
5.	Material of Construction		M.B.	
6.	Ambient Temperature, °C		35.0	
7.	Flue Gas Temperature, °C		68.0	
8.	Velocity, m/sec.	IS 11255 (Part-3)	7.10	
9.	Atmospheric Pressure, mm. Hg		754.0	
10.	Moisture (%)		2.5	
11.	Volumetric Flow, NM ³ /hr.		285112.9	
12.	Sampling Point		29.8 m.	
		Concentration (mg / NM ³)	Concentration through CEMS (mg / NM ³)	Limit as per E (P) Rules
13.	Particulate Matter (P.M.)	IS 11255 (Part-1)	16.7	14.09
				30.00 mg / NM ³



[Signature]
 Authorised Signatory
 Quality Manager / CEO

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 Website: www.shivatesthouse.com ; www.shivatesthouse.in



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Aurangabad-1



SHIVA TEST HOUSE

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TEST REPORT

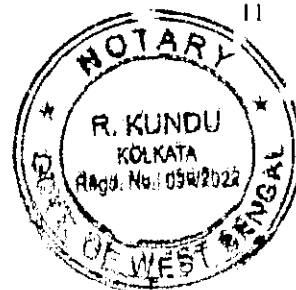
Ref. No. BCP/TR/22-23/245 Dt: 27.04.2022 Your Ref. No. SCL/CC/Environment/22-23/40-6285 Dt: 26.04.2022									
(a) Name and address of the Customer	BIHAR CEMENT PLANT (A unit of Shree Cement Ltd.) Industrial Growth Centre ; Jasolya More AURANGABAD – 824 191 ; Bihar								
(b) Report to be submitted to	Unit Head								
(c) Details of Sample	Monitoring of Ambient Noise Level within factory periphery								
(d) Monitored by	Shiva Test House on 20.04.22								
(e) Noise required to be tested	As per instruction								
(f) Whether any specific Method of Test has been suggested by the party	No								
<table border="1"> <thead> <tr> <th>Monitoring Location</th> <th>Time Weighted Average (TWA) of Noise Level (Daytime) in dB(A)</th> </tr> </thead> <tbody> <tr> <td>1. Near ADM Building</td> <td>66.1</td> </tr> <tr> <td>2. Near Main Gate</td> <td>69.3</td> </tr> <tr> <td>3. Near Transport Office</td> <td>71.8</td> </tr> </tbody> </table>		Monitoring Location	Time Weighted Average (TWA) of Noise Level (Daytime) in dB(A)	1. Near ADM Building	66.1	2. Near Main Gate	69.3	3. Near Transport Office	71.8
Monitoring Location	Time Weighted Average (TWA) of Noise Level (Daytime) in dB(A)								
1. Near ADM Building	66.1								
2. Near Main Gate	69.3								
3. Near Transport Office	71.8								
N.B.:	The Ambient Air Quality Standards in respect of Noise as per Noise Pollution (Regulation and Control) Rule 2000 for Industrial area is 75.0 dB(A), for Commercial area is 65.0 dB(A), for Residential area is 55.0 dB(A) & for Silence Zone is 50.0 dB(A) in daytime i.e. 6.00 am to 9.00 p.m. As per Rule 7(1)(2) the authority shall take action against violator if the noise level exceed the ambient noise standards by 10 dB(A) or more against any area/time.								



Handwritten Signature
Authorized Signatory
Quality Manager / CEO

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Annexure-2 (4/6)



SHIVA TEST HOUSE

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TEST REPORT

Ref. No. BCT/TP/22-23/234 Dt: 27.04.2022 Year Ref. No. SCL/CO/Environment/22-23/WO-1285 Dt: 06.04.2021

[a]	Name and address of the Customer	BIHAR CEMENT PLANT (A unit of Shree Cement Ltd.) Industrial Growth Centre ; Jasochya More AURANGABAD - 824 101 ; Bihar		
[b]	Report to be submitted to	Manager		
[c]	Details of Sample	Treated Effluent Sample from STP Outlet		
[d]	Sample Collected by	Shiva Test House on 20.04.22		
[e]	No. & Type of Container	Plastic Bottle		
[f]	Items required to be tested	As per request		
[g]	Whether any specific Method of Test has been suggested by the party	No		
[h]	Date of receiving the sample	27.04.22		
S. N.	Parameters	Method of Test	Limit as per E (P) Rules Schedule VI	Result (in mg/l.) except pH
1.	pH	IS 3025 (Part-11)	5.5 to 9.0	7.31
2.	Total Suspended Solids	IS 3025 (Part-17)	100.0	37.0
3.	Oil & Grease	IS 3025 (Part-39)	10.0	<1.0
4.	B.O.D. (3 days at 27°C)	IS 3025 (Part-44)	30.0	26.0
5.	C.O.D.	APHA 5220 B	250.0	104.0
6.	Total Residual Chlorine as Cl	IS 3025 (Part-26)	1.0	<0.1
7.	Chloride as Cl	IS 3025 (Part-32)	Not Specified	124.0
8.	Sulphide as S	APHA (4500 S ² F)	2.0	<0.1
9.	Ammonical Nitrogen as N	IS 3025 (Part-34)	50.0	11.2
10.	Total Kjeldahl Nitrogen as N	APHA (4500 N org)	100.0	17.9
11.	Faecal Coliform (MPN/100 ml)	IS 1622	Not Specified	7 x 10 ⁶



Verified by
Technical Manager

27/4/22

Authorized Signature
Quality Manager

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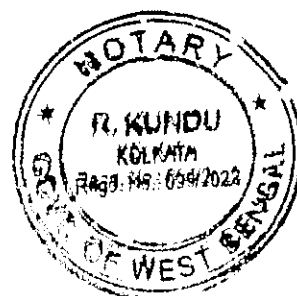
Mobile : +91 8879 886241 ; +91 943 1047905

Email : shivatesthouse@gmail.com ; info@shivatesthouse.com

Website : www.shivatesthouse.com ; www.shivatesthouse.com

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Annexure -2 (2/6)



SHIVA TEST HOUSE

(Serving since 1985)



TC-10000

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TEST REPORT

TEST REPORT

Ref. No. BCP/TR/23-23/646 Dt: 29.03.2022		Your Ref. No. SCI/CC/Environment/22-23/WO-6285 Dt: 06.04.2021		
[a]	Name and address of the Customer	BIHAR CEMENT PLANT (A unit of Shree Cement Ltd.) Industrial Growth Centre ; Jasoliya More AURANGABAD -- 824 101 ; Bihar		
[b]	Report to be submitted to	Manager		
[c]	Details of Sample	Treated Effluent Sample from STP Outlet		
[d]	Sample Collected by	Shiva Test House on 21.05.22		
[e]	No. & Type of Container	Plastic Bottle		
[f]	Items required to be tested	As per request		
[g]	Whether any specific Method of Test has been suggested by the party	No		
[h]	Date of receiving the sample	21.05.22		

S.N.	Parameters	Method of Test	Limit as per E (P) Rules Schedule VI	Result (in mg/l.) except pH
1.	pH	IS 3025 (Part-11)	5.5 to 9.0	7.27
2.	Total Suspended Solids	IS 3025 (Part-17)	100.0	27.0
3.	Oil & Grease	IS 3025 (Part-39)	10.0	<1.0
4.	B.O.D. (3 days at 27°C)	IS 3025 (Part-44)	30.0	22.0
5.	C.O.D.	APHA 5220 B	250.0	96.0
6.	Total Residual Chlorine as Cl	IS 3025 (Part-26)	1.0	<0.1
7.	Chloride as Cl	IS 3025 (Part-32)	Not Specified	132.0
8.	Sulphide as S	APHA (4600 S ⁺ F)	2.0	<0.1
9.	Ammonical Nitrogen as N	IS 3025 (Part-34)	50.0	10.1
10.	Total Kjeldahl Nitrogen as N	APHA (4500 N org)	100.0	16.2



Verified by
Technical Manager

Authorized Signatory
Quality Manager

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Annexure - 2 (3/6)



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TEST REPORT

Ref. No. BCP/TR/22-23/1017 Dt: 30.06.2022 Your Ref. No. 5CI/CC/Environ/22-23/WO-6185 Dt: 06.06.2022				
[a] Name and address of the Customers		BHAR CEMENT PLANT (A unit of Bhree Cement Ltd.) Industrial Growth Centre ; Jasoliya More AURANGABAD - 824 101 ; Bihar		
[b] Report to be submitted to		Manager		
[c] Details of Sample		Treated Effluent Sample from STP Outlet		
[d] Sample Collected by		Shiva Test House on 20.06.22		
[e] No. & Type of Container		Plastic Bottle		
[f] Items required to be tested		As per request		
[g] Whether any specific Method of Test has been suggested by the party		No		
[h] Date of receiving the sample		20.06.22		
S. N.	Parameters	Method of Test	Limit as per E (P) Rules Schedule VI	Result (in mg/l) except pH
1.	pH	IS 3025 (Part-11)	5.5 to 9.0	7.22
2.	Total Suspended Solids	IS 3025 (Part-17)	100.0	24.0
3.	Oil & Grease	IS 3025 (Part-30)	10.0	<1.0
4.	B.O.D. (3 days at 27°C)	IS 3025 (Part-44)	30.0	26.0
5.	C.O.D.	APHA 5220 B	250.0	84.0
6.	Total Residual Chlorine as Cl	IS 3025 (Part-20)	1.0	<0.1
7.	Chloride as Cl	IS 3025 (Part-32)	Not Specified	140.0
8.	Sulphide as S	APHA (4500 S _F)	2.0	<0.1
9.	Ammonical Nitrogen as N	IS 3025 (Part-34)	50.0	10.6
10.	Total Kjeldahl Nitrogen as N	APHA (4500 N org)	100.0	17.4



Verified by *[Signature]*
30/06/2022
Technical Manager

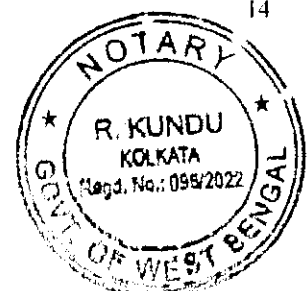
[Signature]
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Quality Manager

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Annexure - 2 - (6/6)



SHIVA TEST HOUSE

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TO: 10000

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TEST REPORT

Ref. No. STH/TH/22-23/1894 Dt: 13.08.2022 Your Ref. No. SCL/CQ/Environment/21-22/HO-4285 Dt: 06.04.2022

[a] Name and address of the Customer		MANABEN BIHAR CEMENT PLANT (A Unit of Shree Cement Ltd.) Industrial Growth Centre : Jeechya More AURANGABAD - 824 101 ; Bihar			
[c] Details of Sample		Treated Effluent Sample from STP Outlet			
[d] Sample Collected by		Customer			
[e] No. & Type of Container		Plastic Bottle			
[f] Sample Quantity		2 Litres			
[g] Sample ID		E-1894/22			
[h] Sample Condition on Receipt		FR for Analysis			
[i] Items required to be tested		As per request			
[j] Whether any specific Method of Test has been suggested by the party		No			
[k] Date of receiving the sample		28.07.22			
[l] Analysis Start Date / Analysis Completion Date		20.07.22 / 23.07.22			
S. N.	Parameters	Unit	Method of Test	Limit as per E (P) Rules Schedule VI	Result
1.	pH	---	IS 3025 (Part-11)	5.5 to 9.0	7.17
2.	Total Suspended Solids	mg/l	IS 3025 (Part-17)	100.0	21.8
3.	Oil & Grease	mg/l	IS 3025 (Part-39)	10.0	<1.0
4.	B.O.D. (3 days at 27°C)	mg/l	IS 3025 (Part-44)	30.0	18.0
5.	C.O.D.	mg/l	APHA 5220 B	250.0	78.0
6.	Total Residual Chlorine as Cl	mg/l	IS 3025 (Part-28)	1.0	>0.3
7.	Chloride as Cl	mg/l	IS 3025 (Part-32)	Not Specified	156.8
8.	Sulphide as S	mg/l	APHA (4500 B ⁺ F)	2.0	<0.1
9.	Ammonical Nitrogen as N	mg/l	IS 3025 (Part-34)	60.0	10.1
10.	Total Kjeldahl Nitrogen as N	mg/l	APHA (4500 N org)	100.0	16.2

SHIBESHWAR PRASAD

Digitally signed by SHIBESHWAR PRASAD
Date: 2022.09.12 17:24:00 +05'30'

Verified by :
Technical Manager



Shreyasee Prasad

Digitally signed by Shreyasee Prasad
Date: 2022.09.12 17:34:27 +05'30'

Authorized Signatory
Quality Manager

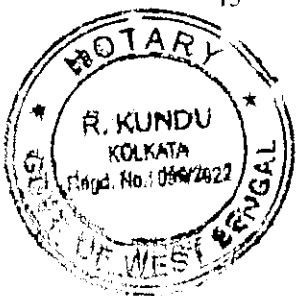
— END OF TEST REPORT —

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2. Total Liability of our Laboratory is limited to involved amount.
3. Test Report answered only the tests and not the product certificate.
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Contact us : 122-C, Amrita, Road No. 3A, Panchsala Colony, Patna - 800 013 (Bihar)
Mob : +919876588208, +919421047998 Email : shivahouse@gmail.com, info@shivahouse.com
Website : www.shivahouse.com, www.shivahouse.co.uk

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Annexure-2-(36)



SHIVA TEST HOUSE

(Serving since 1986)



RECOGNISED AS ENVIRONMENTAL LABORATORY BY MEFCC, GOVT. OF INDIA, UNDER ENVIRONMENT (PROTECTION) ACT 1986, DEPTT. OF INDUSTRY, FORESTS & ENVIRONMENT, GOVT. OF BIHAR AND BIHAR STATE POLLUTION CONTROL BOARD

TEST REPORT

Ref. No. STH/IR/22-23/2124 Dt: 09.08.2022 Your Ref. No. SCL/CC/Environment/21-22/WO-6285 Dt: 06.08.2022					
[a] Name and address of the Customer	MANAGER BIHAR CEMENT PLANT (A unit of Shree Cement Ltd.) Industrial Growth Centre ; Jasolya More AURANGABAD -- 824 101 ; Bihar				
[c] Details of Sample	Treated Effluent Sample from STP Outlet				
[d] Sample Collected by	Customer				
[e] No. & Type of Container	Plastic Bottle				
[f] Sample Quantity	2 Litres				
[g] Sample Code	E-2124				
[h] Sample Condition on Receipt	Fit for Analysis				
[i] Items required to be tested	As per contract				
[j] Whether any specific Method of Test has been suggested by the party	No				
[k] Date of receiving the sample	29.08.22				
[l] Analysis Start Date / Analysis Completion Date	29.08.22 / 01.09.22				
S. N.	Parameters	Unit	Method of Test	Limit as per E.O. Rules Schedule VI	Result
1.	pH	---	IS 3026 (Part-11)	5.5 to 9.0	7.21
2.	Total Suspended Solids	mg/l	IS 3026 (Part-17)	100.0	18.8
3.	Oil & Grease	mg/l	IS 3026 (Part-30)	10.0	<1.0
4.	B.O.D. (3 days at 27°C)	mg/l	IS 3026 (Part-44)	50.0	18.0
5.	C.O.D.	mg/l	APHA 8220 B	250.0	62.0
6.	Total Residual Chlorine as Cl	mg/l	IS 3026 (Part-26)	1.0	<0.1
7.	Chloride as Cl	mg/l	IS 3026 (Part-32)	Not Specified	134.8
8.	Sulphide as S	mg/l	APHA (4500 S ² F)	2.0	<0.1
9.	Ammonical Nitrogen as N	mg/l	IS 3026 (Part-34)	50.0	8.0
10.	Total Kjeldahl Nitrogen as N	mg/l	APHA (4500 N org)	100.0	14.8

SHIBESHWAR PRASAD
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SHIBESHWAR PRASAD
Date: 2022.09.09
14:12:21 +05'30'

Verified by :
Technical Manager



Shreyasee Prasad
Digitally signed by
Shreyasee Prasad
Date: 2022.09.09
14:13:23 +05'30'

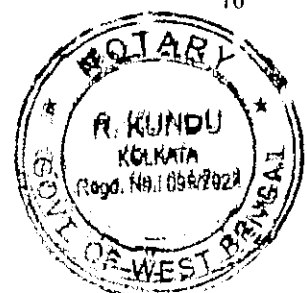
Authorized Signatory
Quality Manager

— END OF TEST REPORT —

- This report applies only to sample tested as above.
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Contact us : 122-C, Ananta Road No. 3A, Patlipara Colony, Patna - 800 013 (Bihar)
Mob: +918076586249 - +919431047908 Email: shivahouse@shivahouse.co.in ; info@shivahouse.com
Website: www.shivahouse.com ; www.shivahouse.co.in



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SHIVA TEST HOUSE

(Serving since 1988)

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TEST REPORT

Ref. No. STN/TR/21-23/2461 IN : 29.09.2022 Your Ref. No. SCL/CC/Environment/21-22/WO-6285 IN : 05.09.2021

[a]	Name and address of the Customer	MANAGER BIHAR CEMENT PLANT (A unit of Shree Cement Ltd.) Industrial Growth Centre ; Jasoliya More AURANGABAD -- 824 101 ; Bihar			
[c]	Details of Sample	Treated Effluent Sample from STP Outlet			
[d]	Sample Collected by	Customer			
[e]	No. & Type of Container	Plastic Bottle			
[f]	Sample Quantity	2 Litres			
[g]	Sample Code	E-2461			
[h]	Sample Condition on Receipt	Fit for Analysis			
[i]	Items required to be tested	As per contract			
[j]	Whether any specific Method of Test has been suggested by the party	No			
[k]	Date of receiving the sample	12.09.22			
[l]	Analysis Start Date / Analysis Completion Date	12.09.22 / 13.09.22			

S. N.	Parameters	Unit	Method of Test	Limit as per (P) Rules Schedule VI	Result
1.	pH	—	IS 3025 (Part-11)	5.5 to 9.0	7.28
2.	Total Suspended Solids	mg/l	IS 3026 (Part-17)	100.0	18.0
3.	Oil & Grease	mg/l	IS 3028 (Part-20)	10.0	<1.0
4.	B.O.D. (3 days at 27°C)	mg/l	IS 3025 (Part-44)	30.0	18.0
5.	C.O.D.	mg/l	APHA 5220 B	250.0	80.8
6.	Total Residual Chlorine as Cl	mg/l	IS 3025 (Part-29)	1.0	<0.1
7.	Chloride as Cl	mg/l	IS 3026 (Part-32)	Not Specified	116.0
8.	Sulphide as S	mg/l	APHA (4500 S _F)	2.0	<0.1
9.	Ammonical Nitrogen as N	mg/l	IS 3025 (Part-34)	60.0	9.0
10.	Total Kjeldahl Nitrogen as N	mg/l	APHA (4500 N _{org})	100.0	14.6

SHIBESHWAR PRASAD

Digitally signed by SHIBESHWAR PRASAD
Date: 2022.09.29 15:58:51 +05'30'

Verified by :
Technical Manager

SHIVA TEST HOUSE

1988

Shreyasee Prasad

Digitally signed by Shreyasee Prasad
Date: 2022.09.29 16:00:40 +05'30'

Authorized Signatory
Quality Manager

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Call/whatsapp : 123-C, Ananda, Road No. 5A, Paliputra Colony, Patna - 800 013 (Bihar)

Mob. : +91967086249 ; +919431047008 Email : shivatesthouse@gmail.com ; shivatesthouse@yahoo.com

Website : www.shivatesthouse.com ; www.shivatesthouse.org 800013 Shivatesthouse

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1X0

**BIHAR CEMENT PLANT**

(A unit of Shree Cement Limited)
 Industrial Growth Centre BIADA, Jasoiya Mod
 Aurangabad-824101 (Bihar), India
 CIN : L26943RJ1979PLC001935
 Web : www.shreecement.com
 Phone No. : 9264477258 • Ext.-1143

SCL/BCP/Bihar/CTO/2023-24/232

Date: 05/4/2023

To,
 The Member Secretary
 Bihar State Pollution Control Board
 Parivesh Bhawan, Patliputra Industrial Area,
 Patna-800010 (Bihar)

Sub: - Compliance of "Consent to Operate" granted for Grinding Unit at Industrial Growth Centre, Aurangabad by M/s. Bihar Cement Plant (A unit of Shree Cement Ltd.).

Ref: -

1. Board's letter No. 504 dated 24/03/23.
2. Board's letter No. 505 dated 24/03/23.

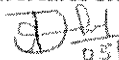
Dear Sir,

With reference to the above referred letter, we are submitting herewith the compliance report for the period of October'2022 – March'2023.

This is for your kind information.

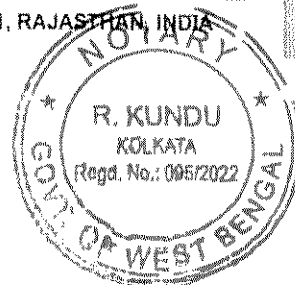
Thanking you,

Yours faithfully,
 For Bihar Cement Plant
 (A Unit of Shree Cement Ltd.),


 05/04/2023

(Anil Sharma) (Anil Sharma)
 Unit Head

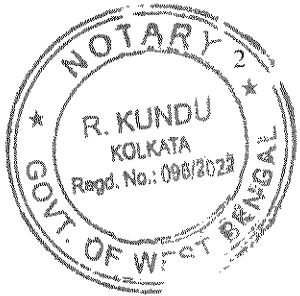
Regd. Office: SHREE CEMENT LTD., BANGUR NAGAR, POST BOX NO. 33, BEAWAR 305 901, RAJASTHAN, INDIA



DKI

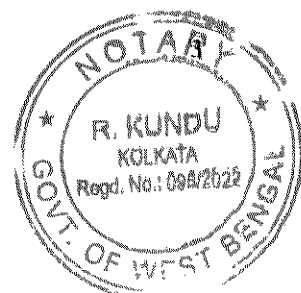
Compliance Report of "Consent to Operate" of Clinker Grinding Unit at Industrial Growth Centre, Aurangabad under Air Act.
CTO Letter No. 504 dated 24/03/23.

Emission Consent Order No. 502 Conditions		
Condition No.	CTO Condition	Compliance
1.	He/they shall not make any alteration, addition, deletion or modification in the plant without the prior clearance from the board and shall also abide by the obligations under sections 22, 23 and 31A of the Air (Prevention & Control of Pollution) Act, 1981 and further shall extend co-operation to the board in performing its functions entrusted under sections 24, 25, and 26 of the Act.	Complying with.
2.	He/they shall comply with the requirement of rule 14 of the Environment (Protection) Rules, 1986; rules 4,5,7,9,10 and 11 of the Hazardous Wastes (Management and Handling) Rules, 1989; rules 4,5,7,8,10,11,12,13,15,17 and 18 of the Manufacture, Storage and Import of Hazardous Chemical Rules, 1989; and the provision of the Public Liability Insurance Act, 1991, whichever is applicable.	We are not handling any hazardous chemicals specified in the manufacture, Storage, and Import of Hazardous Chemical Rules, 1989 and hence the provisional requirement under the aforesaid rules and the Public Liability Insurance Act, 1991 is not applicable.
3.	He/they shall monitor his/their emission(s) and the ambient air quality from representative point regularly and shall maintain its quality in conformity with Board's standards and shall produce its proof, as and when asked for;	Complying with. We have installed CEMS with the stack attached with Cement Mill, Ball Mill and linked with CPCB and BSPCB servers. The stack emissions and ambient air quality for relevant parameters of clinker grinding unit as per NAAQS, 2009 has been carried out by NABL certified lab and self for PM10, PM2.5, SO2 & NOx. Results are well within the norms. Copy of the results is attached herewith. (Annexure-1)
4.	He/they shall submit application for consent again 30 days before the expiration of the period of consent i.e. 30.11.2027 or within 30 days from the date of receipt of this order whichever is applicable.	Noted.
5.	Conditions of Environmental Clearance (EC) shall be complied with and report shall be submitted half yearly to this board.	Complying with.
6.	EC requirement of 33% green belt shall be achieved up to this monsoon. The unit shall do plantation extensive and take measures to protect and maintained it in I. Its own space available within the premises and parking area; II. BIADA land (with consent of BIADA)	Complying. Total 49784 trees/shrubs/hedge have planted inside and outside of plant with survival rate of 84 percent.



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	III. Patna-Aurangabad Road, 1km north and south of the unit (with approval of parent department). IV. All village road within 1km of the plant. Ecological suitable species shall be planted in preferably 3 lines where possible and aim shall be to develop multi-story canopy. Only tall plants be planted and suitable protection should be provided.	
7.	Air Pollution Control facilities (Bag House and Bag Filters) shall be operated regularly along with the operation of the plant to maintain emission of Particulate Matter within Prescribed standard.	One number bag house integral with cement mill operation and 68 no. bag filters are in operation at various transfer points of raw material/ cement circuits.
8.	Stack emission, Ambient Air quality and Ambient Noise level shall be monitored regularly and submit reports half yearly. They shall conform to the National Ambient Air Quality Standard;	Complying with. Stack emission level, Ambient air quality and Ambient noise level are measured regularly by competent authority/ regulating authority and enclosed as annexure 1.
9.	Dust suppression system shall be used and operated to control fugitive dust emission. Covered handling and storage of raw material and its product shall be practiced;	Complying with. Sprinklers are installed at main gate, unloading area and cement mill area. Total 60 sprinklers have installed and 30 points have developed for portable big volume sprinkler to suppress fugitive emission. Tankers are also being used for spray of water on roads to control the fugitive dust. Three rows of water pipeline have installed in service road for mist water spray along the plant service road/ Patna -Aurangabad Road.
10.	They shall install online stack monitoring system and ensure its connectivity to CPCB/BSPCB server;	We have installed CEMS with the stack attached with Cement Mill, Ball Mill and linked with CPCB and BSPCB servers.
11.	Cooling water shall be recycled in the process and no process water be discharged.	Complying with. Cooling tower with reservoir is used to recycle the water.
12.	Proper arrangements shall be done for quality operation of STP so that it does not get foul, air borne or fly around the plant;	Complying.
13.	The effluent shall conform to the Board's standard and submit report monthly;	Complying. Report of STP treated water is enclosed here with as annexure 2.
14.	There shall not be any discharge outside the premises & treated effluent shall be used in horticulture purpose;	Complying with. Total 11705 KL STP treated water was generated in last financial year and used in horticulture purpose.
15.	The unit shall have to take all possible measures to control water and air pollution, so that surrounding environment/ habitation/ vegetation shall not be effected directly or indirectly;	Complying with. The plant is based on ZLD. Dense plantation have been done with the boundary wall. Cover shed extension (65 m X 67 m) work is completed. Re-erection work of old raw material cover shed is under progress and likely to complete by June 30, 2023.



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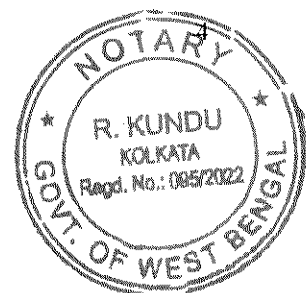
16.	The unit shall ensure water spraying system in three rows along the Patna-Aurangabad Road;	Complying with.
17.	The unit shall continue sufficient water spraying in and around the premises and parking area through mist spray, sprinkler, water tankers and any other means;	Complying with.
18.	Ground water withdrawal shall be limited to 350 KLD as per the permission of Central Ground Water Authority;	Complying with.
19.	Rain water harvesting system shall be used to minimize abstraction of ground water;	Rain water from plant is being diverted to rain water harvesting pond. The harvested rain water is being used in firefighting, washing etc..
20.	Proper housekeeping shall be maintained within the premises.	Complying with. We are using 2 no. of vacuum sweeping machine and 1 no. truck mounted industrial vacuum cleaning machine for road and pits cleaning.
21.	Unit shall comply with all above conditions and submit compliance report every year to the board;	Complying with.
22.	This consent order is granted, subject to the condition that in the event of any information's/documents submitted by the proponent are found false or misleading at any stage, the consent order granted, shall be revoked and legal action shall be initiated.	Complying with.

Special Conditions:

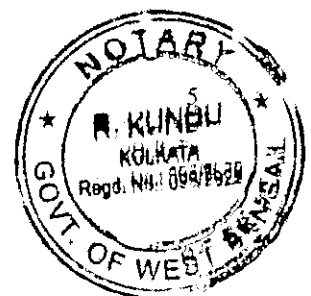
1. Submit the details of area where green belts have been developed as mentioned in the above said compliance report.
***By March, 2023.

Details of green belts area are as per below table:

Area Description (Green Belt Area Inside of Plant)	Area (in m ²)
Plant Boundary Wall – West, along NH-139 (Plant Service Road)	18267
Plant Boundary Wall – North, From NBCP main gate to NBCP Packing Plant	9125
Plant Boundary Wall – North, from NBCP Packing Plant to Rest Shelter and RWH Pond	14178
Colony Area	5039
Clinker Silo Area	4130
Plant Boundary Wall – South	9551
Hostel and Store Area	5625
CCR Area	20282
BRU – Unloading Area	5121
Total:	91318
Total Area of the Unit	273735
Green Belt Area Outside of Plant	
Outer Truck Yard	2500
BIADA Land	15885
IDTR Campus	18850
CRPF Campus	10845
Police Line	7700
Collecteriate Garden& Rajendra Park	4500
Total:	60280



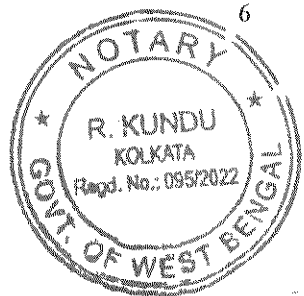
2.	Ensure to install separate electric-meter for the supply of electricity into the STP-unit. Accordingly maintain log-book for the quantity of effluents treated and electric energy consumed during the operation of STP-unit. Accordingly submit compliance report with evidence. ***By March, 2023.	Electric meter for STP have installed and log book have prepared for quantity of effluents treated and electric energy consumed during the operation of STP-Unit. Copy of logbook enclosed herewith as annexure 3.
3.	Ensure to install wheel bath Rumble Greed/ramp to clean the wheel/tires of vehicles at exit gate to reduce fugitive dust emission on NH-139. Accordingly submit compliance report with evidence. ***By June, 2023 instead of March, 2024.	Noted. We are planning to make a wheel bath rumble greed/ ramp to clean the wheel/tires of vehicles at exit gate by June, 2023.
4.	Ensure permanent installation of High volume Samplers (HVSs) at all three stations as install by the unit for the monitoring of AAQ at a time. Accordingly submit compliance report with evidence. ***By March, 2023.	Fine particulate sampler APM 550 of M/s Envirotech Instrument Pvt. Ltd. have already installed at all three monitoring stations for the monitoring of AAQ at a time. Photographs of sampler enclosed herewith.
Monitoring Station – 1 at Main Gate Monitoring Station – 2 at Hostel Monitoring Station – 3 at Colony		
5.	Ensure to fence the fly-ash storage yard with at least 12 feet height of pucca wind breaking wall all around and provide Mechanized dry-moping of dust on its captive roads with permanent water sprinkling pipe lines to spray water regularly. Accordingly submit compliance report with evidence. ***By June, 2023.	The wind breaking wall construction work started and working to complete it at the earliest.
6.	Ensure water sprinkling activities in practice regularly on the captive-roads, entrance gates, exit gates, raw material weighing bridge area and fly-ash yard by installing Jet/high pressure sprinklers to suppress fugitive emission. Accordingly submit compliance report with evidence. ***By June, 2023.	Noted. We are regularly sprinkling the water at all points to suppress the fugitive emission. Some photographs are enclosed herewith as evidence in annexure 4.



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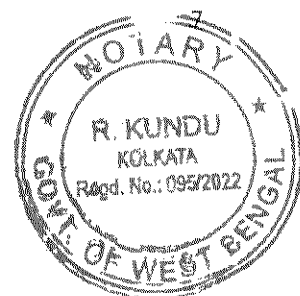
Compliance Report of "Consent to Operate" of Clinker Grinding Unit at Industrial Growth Centre, Aurangabad under water Act.
CTO Letter No. 505 dated 24/03/23.

Discharge Consent Order No. 503 Conditions		
Condi on No.	CTO Condition	Compliance
1.	He/they shall not make any alteration, addition, deletion or modification in the plant without the prior clearance from the board and shall also abide by the obligations under sections 24, 31 and 33A of the Water (Prevention & Control of Pollution) Act, 1974 and further shall extend co-operation to the board in performing its functions entrusted under sections 20, 21, 23, 30 and 32 of the Act.	Complying with.
2.	He/they shall comply with the requirement of rule 14 of the Environment (Protection) Rules, 1986; rules 4,5,7,9,10 and 11 of the Hazardous Wastes (Management and Handling) Rules, 1989; rules 4,5,7,8,10,11,12,13,15,17 and 18 of the Manufacture, Storage and Import of Hazardous Chemical Rules, 1989; and the provision of the Public Liability Insurance Act, 1991, whichever is applicable.	We are not handling any hazardous chemicals specified in the manufacture, Storage, and Import of Hazardous Chemical Rules, 1989 and hence the provisional requirement under the aforesaid rules and the Public Liability Insurance Act, 1991 is not applicable.
3.	He/they shall monitor his/their effluent(s) regularly and maintain its quality in conformity with Board's standards and shall produce its proof, as and when asked for;	Unit is based on dry process. There is no industrial effluent water. The plant is based on zero liquid discharge.
4.	He/they shall submit application for consent again 30 days before the expiration of the period of consent i.e. 30.11.2027 or within 30 days from the date of receipt of this order whichever is applicable.	Noted.
5.	Conditions of Environmental Clearance (EC) shall be complied with and report shall be submitted half yearly to this board.	Complying with.
6.	EC requirement of 33% green belt shall be achieved up to this monsoon. The unit shall do plantation extensive and take measures to protect and maintained it in I. Its own space available within the premises and parking area; II. BIADA land (with consent of BIADA) III. Patna-Aurangabad Road, 1km north and south of the plant (with approval of parent department). IV. All village road within 1km of the plant.	Complying. Total 49784 trees/shrubs/hedge have planted inside and outside of plant with survival rate of 84 percent.



1X6

	Ecological suitable species shall be planted in preferably 3 lines where possible and aim shall be to develop multi story canopy. Only tall plants be planted and suitable protection should be provided.	
7.	Air Pollution Control facilities (Bag House, Bag Filter) shall be operated regularly along with the operation of the plant to maintain emission of Particulate Matter within prescribed standard.	One number bag house integral with cement mill operation and 68 no. bag filters are in operation at various transfer points of raw material/ cement circuits.
8.	Stack emission, Ambient air quality and Ambient noise level shall be monitored regularly and submit reports half yearly. They shall conform to the National Ambient Air Quality Standard;	Complying with. Stack emission level, Ambient air quality and Ambient noise level are measured regularly by competent authority/ regulating authority and enclosed as annexure 1.
9.	Dust suppression system shall be used and operated to control fugitive dust emission. Covered handling and storage of raw material and its product shall be practiced;	Complying with. Sprinklers are installed at main gate, unloading area and cement mill area. It is planned to procure a portable rain gun system to suppress the dust. We are in process to install drip irrigation and micro sprinkler system in colony and pond area. Tankers are also being used for spray of water on roads to control the fugitive dust. Mist spray system have also installed in three rows along the plant service road/ Patna -Aurangabad Road.
10.	They shall install online stack monitoring system and ensure its connectivity to CPCB/BSPCB server;	We have installed CEMS with the stack attached with Cement Mill, Ball Mill and linked with CPCB and BSPCB servers.
11.	Cooling water shall be recycled in the process and no process water be discharged.	Complying with. Cooling tower with reservoir is used to recycle the water.
12.	Proper arrangements shall be done for quality operation of STP so that it does not get foul, air borne or fly around the plant;	Complying.
13.	The effluent shall conform to the Board's standard and submit report monthly;	Complying. Reports are enclosed as annexure 2.
14.	There shall not be any discharge outside the premises & treated effluent shall be used in horticulture purpose;	Complying with. Total 6813 KL STP treated water was generated in last financial year and used in horticulture purpose and as flush water in toilet of our township.
15.	The unit shall have to take all possible measures to control water and air pollution, so that surrounding environment/ habitation/ vegetation shall not be effected directly or indirectly;	Complying with. The plant is based on ZLD. Dense plantation have been done with the boundary wall. Cover shed extension (65 m X 67 m) work is completed. Re-erection work of old raw material cover shed is under progress and likely to complete by June 30, 2023.
16.	The unit shall ensure water spraying system in three rows along the Patna-Aurangabad Road;	Installed and working satisfactorily.
17.	The unit shall continue sufficient water spraying in and around the premises and	Complying with.

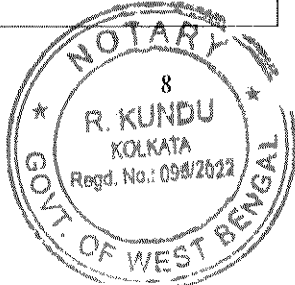


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	parking area through mist spray, sprinkler, water tankers and any other means;	
18.	Ground water harvesting withdrawal shall be limited to 350 KLD as per the permission of Central Ground Water Authority;	Complying with.
19.	Rain water harvesting system shall be used to minimize abstraction of ground water;	Rain water from plant is being diverted to rain water harvesting pond. The harvested rain water is being used for firefighting, washing etc..
20.	Proper housekeeping shall be maintained within the premises.	Complying with. We are using 2 no. of vacuum sweeping machine and 1 no. truck mounted industrial vacuum cleaning machine for road and pits cleaning.
21.	Unit shall comply with all above conditions and submit compliance report every year to the board;	Complying with.
22.	This consent order is granted, subject to the condition that in the event of any information's/documents submitted by the proponent are found false or misleading at any stage, the consent order granted, shall be revoked and legal action shall be initiated.	Complying with.

Special Conditions:

1.	Submit the details of area where green belts have been developed as mentioned in the above said compliance report. ***By March, 2023.	Details of green belts area are as per below table:																																						
		<table><tr><th>Area Description (Green Belt Area Inside of Plant)</th><th>Area (in m²)</th></tr><tr><td>Plant Boundary Wall – West, along NH-139 (Plant Service Road)</td><td>18267</td></tr><tr><td>Plant Boundary Wall – North, From NBCP main gate to NBCP Packing Plant</td><td>9125</td></tr><tr><td>Plant Boundary Wall – North, from NBCP Packing Plant to Rest Shelter and RWH Pond</td><td>14178</td></tr><tr><td>Colony Area</td><td>5039</td></tr><tr><td>Clinker Silo Area</td><td>4130</td></tr><tr><td>Plant Boundary Wall – South</td><td>9551</td></tr><tr><td>Hostel and Store Area</td><td>5625</td></tr><tr><td>CCR Area</td><td>20282</td></tr><tr><td>BRU – Unloading Area</td><td>5121</td></tr><tr><td>Total:</td><td>91318</td></tr><tr><td>Total Area of the Unit</td><td>273735</td></tr><tr><td colspan="2">Green Belt Area Outside of Plant</td></tr><tr><td>Outer Truck Yard</td><td>2500</td></tr><tr><td>BIADA Land</td><td>15885</td></tr><tr><td>IDTR Campus</td><td>18850</td></tr><tr><td>CRPF Campus</td><td>10845</td></tr><tr><td>Police Line</td><td>7700</td></tr><tr><td>Collecteriate Garden& Rajendra Park</td><td>4500</td></tr><tr><td>Total:</td><td>60280</td></tr></table>	Area Description (Green Belt Area Inside of Plant)	Area (in m ²)	Plant Boundary Wall – West, along NH-139 (Plant Service Road)	18267	Plant Boundary Wall – North, From NBCP main gate to NBCP Packing Plant	9125	Plant Boundary Wall – North, from NBCP Packing Plant to Rest Shelter and RWH Pond	14178	Colony Area	5039	Clinker Silo Area	4130	Plant Boundary Wall – South	9551	Hostel and Store Area	5625	CCR Area	20282	BRU – Unloading Area	5121	Total:	91318	Total Area of the Unit	273735	Green Belt Area Outside of Plant		Outer Truck Yard	2500	BIADA Land	15885	IDTR Campus	18850	CRPF Campus	10845	Police Line	7700	Collecteriate Garden& Rajendra Park	4500
Area Description (Green Belt Area Inside of Plant)	Area (in m ²)																																							
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Collecteriate Garden& Rajendra Park	4500																																							
Total:	60280																																							
2.	Ensure to install separate electric-meter for the supply of electricity into the STP-unit. Accordingly maintain log-book for the quantity of effluents treated and electric	Electric meter for STP have installed and log book have prepared for quantity of effluents treated and electric energy consumed during the operation of																																						



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	energy consumed during the operation of STP-unit. Accordingly submit compliance report with evidence. ***By March, 2023.	STP-Unit. Copy of logbook enclosed herewith as annexure 3.
3.	Ensure to install wheel bath Rumble Greed/ramp to clean the wheel/tires of vehicles at exit gate to reduce fugitive dust emission on NH-139. Accordingly submit compliance report with evidence. ***By June, 2023 instead of March, 2024.	Noted. We are planning to make a wheel bath rumble greed/ ramp to clean the wheel/tires of vehicles at exit gate by June, 2023.
4.	Ensure permanent installation of High volume Samplers (HVSs) at all three stations as install by the unit for the monitoring of AAQ at a time. Accordingly submit compliance report with evidence. ***By March, 2023.	Fine particulate sampler APM 550 of M/s Envirotech Instrument Pvt. Ltd. have already installed at all three monitoring stations for the monitoring of AAQ at a time. Photographs of sampler enclosed herewith.
	 Monitoring Station – 1 at Main Gate Monitoring Station – 2 at Hostel Monitoring Station – 3 at Colony	
5.	Ensure to fence the fly-ash storage yard with at least 12 feet height of pucca wind breaking wall all around and provide Mechanized dry-moping of dust on its captive roads with permanent water sprinkling pipe lines to spray water regularly. Accordingly submit compliance report with evidence. ***By June, 2023.	The wind breaking wall construction work started and working to complete it at the earliest.
6.	Ensure water sprinkling activities in practice regularly on the captive-roads, entrance gates, exit gates, raw material weighing bridge area and fly-ash yard by installing Jet/high pressure sprinklers to suppress fugitive emission. Accordingly submit compliance report with evidence. ***By June, 2023.	Noted. We are regularly sprinkling the water at all points to suppress the fugitive emission. Some photographs are enclosed herewith as evidence in annexure 4.





Annexure - 1

Report of Stack emission, Ambient air quality and Ambient noise level Monitoring

Table:1

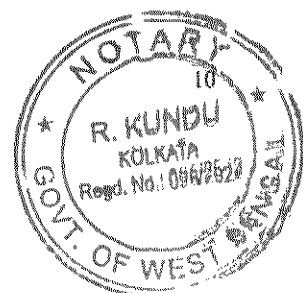
Ambient Air Quality ($\mu\text{g}/\text{m}^3$) - October' 2022 - March' 2023						
Location / Month	Plant boundary towards Main Gate		Plant boundary towards Hostel		Plant boundary towards Colony	
	PM ₁₀	PM _{2.5}	PM ₁₀	PM _{2.5}	PM ₁₀	PM _{2.5}
Oct. -22	43	20	41	28	49	42
Nov. -22	55	21	70	32	77	41
Dec. -22	50	30	84	43	89	50
Jan. - 23	40	32	70	48	69	51
Feb. -23	63	26	63	25	63	27
Mar. -23	61	26	56	20	52	34
Average	52	26	64	33	67	41

Table:2

Stack Emission Level (mg/Nm^3) - October' 2022 - March' 2023				
Sr. No.	Month	Pollution Control Measures	Cement Mill - PM (mg/Nm^3)	Ball Mill - PM (mg/Nm^3)
1	Oct. -22	Cement Mill Bag House	18	Not in operation
2	Nov. -22	Cement Mill Bag House	12	Not in operation
3	Dec. -22	Cement Mill Bag House	16	Not in operation
4	Jan. - 23	Cement Mill Bag House	16	Not in operation
5	Feb. -23	Cement Mill Bag House	18	Not in operation
6	Mar. -23	Cement Mill Bag House	20	Not in operation
Average			17	-

Table:3

Ambient Noise Level (Leq-dB(A)) - October' 2022 - March' 2023			
Location / Month	Plant boundary towards Main Gate	Plant boundary towards Reclaimer area	Plant boundary towards Colony
Oct. -22	67.5	62.8	58.2
Nov. -22	66.9	62.9	58.1
Dec. -22	68.2	64.7	59.3
Jan. - 23	66.5	63.5	60.2
Feb. -23	67.9	62.7	58.5
Mar. -23	66.1	63.1	59.5
Average	67.2	63.3	59.0



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Annexure -2



SHIVA TEST HOUSE

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TO BE USED

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TEST REPORT

Ref. No. STH/TR/22-23/7144 Dt. 20.03.2023 Your Ref. No. SCL/CC/Environment/21-22/WO-6205 Dt. 05.04.2021

[a] Name and address of the Customer

MANAGER
BIHAR CEMENT PLANT
(A unit of Shree Cement Ltd.)
Industrial Growth Centre ; Jasoiya More
AURANGABAD – 824 101 ; Bihar

[b] Details of Sample

Treated Effluent Sample from STP Outlet

[c] Sample Collected by

SHIVA TEST HOUSE on 18.03.23

[d] Sampling Location

Collected from STP Outlet

[e] Method of Sampling

IS 3025, APHA

[f] Sampling Environmental Condition

Temp. (°C) 28 Humidity (%) 58

[g] Details of Sample Container (No. & Type of Container)

Plastic Bottle (02)

[h] Sample Quantity

2 Litres

[i] Sample Code

E-7144

[j] Items required to be tested

As per contract.

[k] Whether any specific Method of Test has been suggested by the customer

No

[l] Date of receiving the sample in Laboratory

11.03.23

[m] Analysis Start Date / Analysis Completion Date

11.03.23 / 14.03.23

S. N.	Parameters	Unit	Method of Test	Limit as per E (PI) Rules Schedule VI	Result
1	pH	---	IS 3025 (Part-11)	5.5 to 9.0	7.07
2	Total Suspended Solids	mg/l.	IS 3025(Part-17)	100.0	16.0
3	Oil & Grease	mg/l.	IS 3025 (Part-39)	10.0	0.8
4	B.O.D.(3 days at 27°C)	mg/l.	IS 3025 (Part-44)	30.0	19.0
5	C.O.D.	mg/l.	APHA 5220 B	250.0	60.0
6	Total Residual Chlorine as Cl	mg/l.	IS 3025 (Part-26)	1.0	<0.1
7	Chloride as Cl	mg/l.	IS 3025 (Part-32)	Not Specified	98.0
8	Sulphide as S	mg/l.	APHA (4500 S ² -F)	2.0	<0.1
9	Ammonical Nitrogen as N	mg/l.	IS 3025 (Part-34)	50.0	9.0
10	Total Kjeldahl Nitrogen as N	mg/l.	APHA (4500 N org)	100.0	15.8

SHIBESHWAR PRASAD

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Date: 2023.03.20 12:21:43 +05'30'

Verified by :
Technical Manager



Shreyasee Prasad

Digitally signed by Shreyasee Prasad
Date: 2023.03.20 12:32:27 +05'30'

Authorized Signatory
Quality Manager

END OF TEST REPORT

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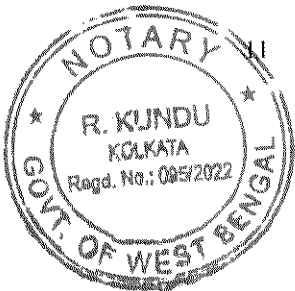
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Mob: +919676882249 +919431147808 Email: shivahouse@gmail.com shivahouse@rediffmail.com

Website: www.shivahouse.com www.shivahouseindia.com





SHIVA TEST HOUSE

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TEST REPORT

Ref. No. STH/TR/22-23/6598 Dt. 11.03.2023 Your Ref. No. SCL/C/C/Environment/21-22/VO-6285 Dt. 06.04.2021					
[a] Name and address of the Customer				MANAGER BIHAR CEMENT PLANT (A unit of Shree Cement Ltd.) Industrial Growth Centre, Jasolya Mora AURANGABAD – 824 101, Bihar	
[b] Details of Sample				Treated Effluent Sample from STP Outlet	
[c] Sample Collected by				SHIVA TEST HOUSE on 22.02.23	
[d] Sampling Location				Collected from STP Outlet	
[e] Method of Sampling				IS 3025, APHA	
[f] Sampling Environmental Condition				Temp. (°C) 26 Humidity (%) 65	
[g] Details of Sample Container (No. & Type of Container)				Plastic Bottle (02)	
[h] Sample Quantity				2 Litres	
[i] Sample Code				E-6598	
[j] Items required to be tested				As per contract.	
[k] Whether any specific Method of Test has been suggested by the customer				No	
[l] Date of receiving the sample in Laboratory				23.02.23	
[m] Analysis Start Date / Analysis Completion Date				23.02.23 / 26.02.23	
S. N.	Parameters	Unit	Method of Test	Limit as per E (P) Rules Schedule VI	Result
1	pH	---	IS 3025 (Part-11)	5.5 to 9.0	7.27
2	Total Suspended Solids	mg/l	IS 3025 (Part-17)	100.0	16.0
3	Oil & Grease	mg/l	IS 3025 (Part-39)	10.0	0.9
4	B.O.D. (3 days at 27°C)	mg/l	IS 3025 (Part-44)	30.0	19.0
5	C.O.D.	mg/l	APHA 5220 B	250.0	64.0
6	Total Residual Chlorine as Cl	mg/l	IS 3025 (Part-20)	1.0	<0.1
7	Chloride as Cl	mg/l	IS 3025 (Part-32)	Not Specified	92.0
8	Sulphide as S	mg/l	APHA (4500 S ² -P)	2.0	<0.1
9	Ammonical Nitrogen as N	mg/l	IS 3025 (Part-34)	50.0	9.0
10	Total Kjeldahl Nitrogen as N	mg/l	APHA (4500 N org)	100.0	14.6



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Verified by :
Technical Manager

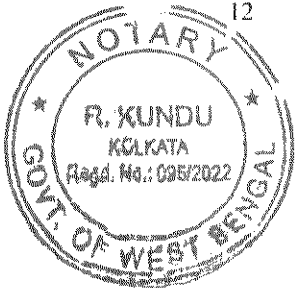
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Shreyasee Prasad
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TC-10582

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TEST REPORT

Ref. No. STH/TR/22-23/5611		Dt: 24.01.2023		Your Ref. No. SCL/CC/Environment/21-22/WO-6285		Dt: 06.04.2021			
[a] Name and address of the Customer				MANAGER BIHAR CEMENT PLANT (A unit of Shree Cement Ltd.) Industrial Growth Centre ; Jasoiya More AURANGABAD – 824 101 ; Bihar					
[b] Details of Sample				Treated Effluent Sample from STP Outlet					
[c] Sample Collected by				SHIVA TEST HOUSE on 18.01.23					
[d] Sampling Location				Collected from STP Outlet					
[e] Method of Sampling				IS 3025, APHA					
[f] Sampling Environmental Condition				Temp. (°C)		19 Humidity (%)		68	
[g] Details of Sample Container (No. & Type of Container)				Plastic Bottle (02)					
[h] Sample Quantity				2 Litres					
[i] Items required to be tested				As per contract.					
[j] Whether any specific Method of Test has been suggested by the customer				No					
[k] Date of receiving the sample in Laboratory				19.01.23					
[l] Analysis Start Date / Analysis Completion Date				19.01.23 / 22.01.23					
S. N.	Parameters	Unit	Method of Test		Limit as per E (P) Rules Schedule VI		Result		
1	pH	—	IS 3025 (Part-11)		5.5 to 9.0		7.27		
2	Total Suspended Solids	mg/l.	IS 3025(Part-17)		100.0		28.0		
3	Oil & Grease	mg/l.	IS 3025 (Part-39)		10.0		1.0		
4	B.O.D.(3 days at 27°C)	mg/l.	IS 3025 (Part-44)		30.0		20.0		
5	C.O.D.	mg/l.	APHA 5220 B		250.0		84.0		
6	Total Residual Chlorine as Cl	mg/l.	IS 3025 (Part-26)		1.0		<0.1		
7	Chloride as Cl	mg/l.	IS 3025 (Part-32)		Not Specified		96.0		
8	Sulphide as S	mg/l.	APHA (4500 S ² F)		2.0		<0.1		
9	Ammonical Nitrogen as N	mg/l.	IS 3025 (Part-34)		50.0		9.5		
10	Total Kjeldahl Nitrogen as N	mg/l.	APHA (4500 N org)		100.0		15.7		

SHIBESHWAR PRASAD

Digitally signed by SHIBESHWAR PRASAD
Date: 2023.01.24 12:35:30 +05'30'

Verified by :
Technical Manager



Shreyasee Prasad

Digitally signed by Shreyasee Prasad
Date: 2023.01.24 12:46:01 +05'30'

Authorized Signatory
Quality Manager

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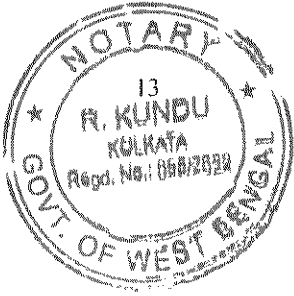
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Website: www.shivatest.com, www.shivatesthouse.com



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TEST REPORT

Ref. No. <i>STH/TR/22-23/4695</i> Dt: <i>14.01.2023</i> Your Ref. No. <i>SCL/CC/Environment/21-22/AWO-6285</i> Dt: <i>06.04.2021</i>						
[a] Name and address of the Customer			MANAGER BIHAR CEMENT PLANT (A unit of Shree Cement Ltd.) Industrial Growth Centre ; Jasoliya More AURANGABAD – 824 101 ; Bihar			
[b] Details of Sample			<i>Treated Effluent Sample from STP Outlet</i>			
[c] Sample Collected by			SHIVA TEST HOUSE on 16.12.22			
[d] Sampling Location			STP Outlet			
[e] Method of Sampling			IS 3025, APHA			
[f] Sampling Environmental Condition			Temp. (°C)	18	Humidity (%)	71
[g] Details of Sample Container (No. & Type of Container)			Plastic Bottle (02)			
[h] Sample Quantity			2 Litres			
[i] Sample Code			E-4695			
[j] Sample Condition on Receipt			Fit for Analysis			
[k] Items required to be tested			As per contract.			
[l] Whether any specific Method of Test has been suggested by the customer			No			
[m] Date of receiving the sample in Laboratory			17.12.22			
[n] Analysis Start Date / Analysis Completion Date			17.12.22 / 20.12.22			
S. N.	Parameters	Unit	Method of Test	Limit as per (P) Rules Schedule VI	Result	
1.	pH	---	IS 3025 (Part-11)	5.5 to 9.0	7.51	
2.	Total Suspended Solids	mg/l.	IS 3025(Part-17)	100.0	52.0	
3.	Oil & Grease	mg/l.	IS 3025 (Part-39)	10.0	< 1.0	
4.	B.O.D.(3 days at 27°C)	mg/l.	IS 3025 (Part-44)	30.0	22.0	
5.	C.O.D.	mg/l.	APHA 5220 B	250.0	92.0	
6.	Total Residual Chlorine as Cl	mg/l.	IS 3025 (Part-26)	1.0	< 0.1	
7.	Chloride as Cl	mg/l.	IS 3025 (Part-32)	Not Specified	89.0	
8.	Sulphide as S	mg/l.	APHA (4500 S ² F)	2.0	< 0.1	
9.	Ammonical Nitrogen as N	mg/l.	IS 3025 (Part-34)	50.0	11.2	
10.	Total Kjeldahl Nitrogen as N	mg/l.	APHA (4500 N org)	100.0	16.8	

SHIBESHWAR PRASAD
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Verified by :
Technical Manager

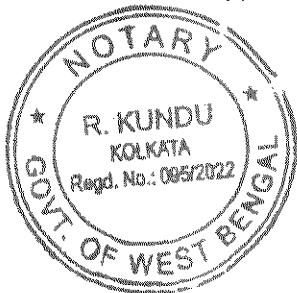


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Quality Manager

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Website : www.shivatest.com ; www.shivatesthouse.com



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TEST REPORT

Ref. No. STH/TR/22-23/3845 Dt. 25.11.2022 Your Ref. No. SCL/CC/Environment/21-22/WO-6255 Dt. 06.04.2021					
[a] Name and address of the Customer			MANAGER BIHAR CEMENT PLANT (A unit of Shree Cement Ltd.) Industrial Growth Centre : Jasoiya More AURANGABAD – 824 101 ; Bihar		
[b] Details of Sample			Treated Effluent Sample from STP Outlet		
[c] Sample Collected by			SHIVA TEST HOUSE on 12.11.22		
[d] Sampling Location			STP Outlet		
[e] Method of Sampling			IS 3025, APHA		
[f] Sampling Environmental Condition			Temp. (°C) 29 Humidity (%) 68		
[g] Details of Sample Container (No. & Type of Container)			Plastic Bottle (02)		
[h] Sample Quantity			2 Litres		
[i] Sample Code			E-3845		
[j] Sample Condition on Receipt			Fit for Analysis		
[k] Items required to be tested			As per contract.		
[l] Whether any specific Method of Test has been suggested by the customer			No		
[m] Date of receiving the sample in Laboratory			14.11.22		
[n] Analysis Start Date / Analysis Completion Date			14.11.22 / 17.11.22		
S. N.	Parameters	Unit	Method of Test	Limit as per (I) Rules Schedule VI	Result
1.	pH	---	IS 3025 (Part-11)	5.5 to 9.0	7.45
2.	Total Suspended Solids	mg/l.	IS 3025(Part-17)	100.0	45.0
3.	Oil & Grease	mg/l.	IS 3025 (Part-39)	10.0	<1.0
4.	B.O.D. (3 days at 27°C)	mg/l.	IS 3025 (Part-44)	30.0	22.0
5.	C.O.D.	mg/l.	APHA 5220 B	250.0	88.0
6.	Total Residual Chlorine as Cl	mg/l.	IS 3025 (Part-26)	1.0	<0.1
7.	Chloride as Cl	mg/l.	IS 3025 (Part-32)	Not Specified	94.0
8.	Sulphide as S	mg/l.	APHA (4500 S ⁺ F)	2.0	<0.1
9.	Ammonical Nitrogen as N	mg/l.	IS 3025 (Part-34)	50.0	10.1
10.	Total Kjeldahl Nitrogen as N	mg/l.	APHA (4500 N org)	100.0	15.7

SHIBESHWAR PRASAD
Digitally signed by SHIBESHWAR PRASAD
Date: 2022.11.25 13:47:18 +05'30'
Verified by :
Technical Manager

Shreyasee Prasad
Digitally signed by Shreyasee Prasad
Date: 2022.11.25 14:54:13 +05'30'
Authorized Signatory
Quality Manager

--- END OF TEST REPORT ---

1. This report applies only to sample tested as above.
2. Total liability of our Laboratory is limited to invoiced amount.
3. Test Report endorsed only the tests and not the product certificate.
4. Test Report can not be reproduced partially or full for legal/court purpose without written permission of the Laboratory.

Contact us :
123A, Anand Road No. 6A, Patliputra Colony, Patna - 800 015 (Bihar)
Mob. +918476565349 +919431047808 Email: shivatesthouse@gmail.com, shivatesthouse@yahoo.com
Website: www.shivatesthouse.com www.shivatesthouse.in

Page 1 of 1

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NOTARY
R. KUNDU
KOLKATA
Regd. No.: 096/2022
GOVT. OF WEST BENGAL

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SHIVA TEST HOUSE

(Serving since 1988)



RECOGNISED AS ENVIRONMENTAL LABORATORY BY MoEFCC, GOVT. OF INDIA, UNDER ENVIRONMENT (PROTECTION) ACT 1986, DEPTT. OF INDUSTRY, FORESTS & ENVIRONMENT, GOVT. OF BIHAR AND BIHAR STATE POLLUTION CONTROL BOARD

TEST REPORT

Ref. No. <i>STH/TR/22-23/3448</i> Dt. <i>21.11.2022</i> Your Ref. No. <i>SCL/CC/Environment/21-22/WO-6285</i> Dt. <i>06.04.2021</i>					
[a] Name and address of the Customer			MANAGER BIHAR CEMENT PLANT (A unit of Shree Cement Ltd.) Industrial Growth Centre ; Jasoiya More AURANGABAD – 824 161 ; Bihar		
[b] Details of Sample			<i>Treated Effluent Sample from STP Outlet</i>		
[c] Sample Collected by			Shiva Test House on <i>20.10.22</i>		
[d] No. & Type of Container			Plastic Bottle		
[e] Sample Quantity			2 Litres		
[f] Sample Code			<i>E-3448</i>		
[g] Sample Condition on Receipt			Fit for Analysis		
[h] Items required to be tested			As per contract		
[i] Whether any specific Method of Test has been suggested by the party			No		
[j] Date of receiving the sample			<i>21.10.22</i>		
[k] Analysis Start Date - Analysis Completion Date			<i>21.10.22 - 24.10.22</i>		
S. N.	Parameters	Unit	Method of Test	Limit as per (I) Rules Schedule VI	Result
1.	pH	—	IS 3025 (Part-11)	5.5 to 9.0	7.25
2.	Total Suspended Solids	mg/l.	IS 3026 (Part-17)	100.0	16.0
3.	Oil & Grease	mg/l.	IS 3025 (Part-38)	10.0	<1.0
4.	B.O.D. (3 days at 27°C)	mg/l.	IS 3025 (Part-44)	30.0	19.0
5.	C.O.D.	mg/l.	APHA 5220 B	250.0	64.0
6.	Total Residual Chlorine as Cl	mg/l.	IS 3025 (Part-26)	1.0	<0.1
7.	Chloride as Cl	mg/l.	IS 3025 (Part-32)	Not Specified	112.0
8.	Sulphide as S	mg/l.	APHA (4500 S ² F)	2.0	<0.1
9.	Ammonical Nitrogen as N	mg/l.	IS 3025 (Part-34)	50.0	9.0
10.	Total Kjeldahl Nitrogen as N	mg/l.	APHA (4500 N org)	100.0	14.6

SHIBESHWAR PRASAD
Digitally signed by SHIBESHWAR PRASAD
Date: 2022.11.24 18:04:10 +05'30'
Verified by
Technical Manager

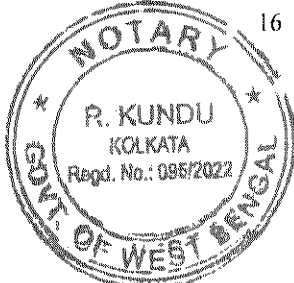


Shreyasee Prasad
Digitally signed by Shreyasee Prasad
Date: 2022.11.24 18:04:23 +05'30'
Authorized Signatory
Quality Manager

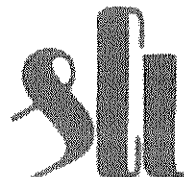
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Contact us : 122C, Vardha, Road No. 4A, Patliputra Extension, Patna - 800 013 (Bihar)
Mob. : 9876543210, 910421047908 Email : shivatesthouse@gmail.com
Website : www.shivatest.com, www.shivatesthouse.com



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**BIHAR CEMENT PLANT**

(A unit of Shree Cement Limited)
 Industrial Growth Centre BIADA, Jasoiya Mod
 Aurangabad-824101 (Bihar), India
 CIN : L26943RJ1979PLC001935
 Web : www.shreecement.com
 Phone No. : 9264477258 • Ext.-1143

SCL/BCP/Bihar/CTO/2023-24/243

Date: 03/07/2023

To,
 The Member Secretary
 Bihar State Pollution Control Board
 Parivesh Bhawan, Patliputra Industrial Area,
 Patna-800010 (Bihar)

Sub: - Compliance of "Consent to Operate" granted for Grinding Unit at Industrial Growth Centre, Aurangabad by M/s. Bihar Cement Plant (A unit of Shree Cement Ltd).

Ref: -

1. Board's letter No. 504 dated 24/03/23.
2. Board's letter No. 505 dated 24/03/23.

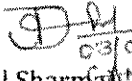
Dear Sir,

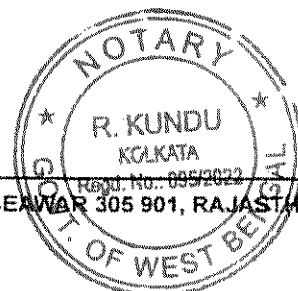
With reference to the above referred letter, we are submitting herewith the compliance report for the period of April'2023 – June'2023.

This is for your kind information.

Thanking you,

Yours faithfully,
 For Bihar Cement Plant
 (A Unit of Shree Cement Ltd.),

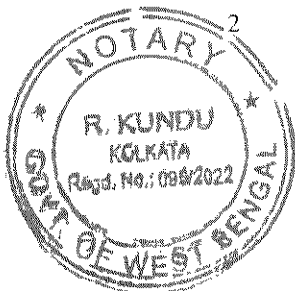

 03/07/2023
 (Anil Sharma) (Anil Sharma)
 Unit Head



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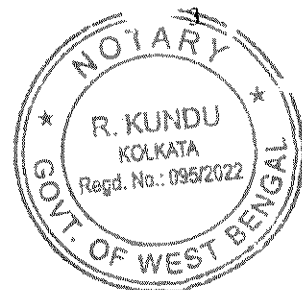
Compliance Report of “Consent to Operate” of Clinker Grinding Unit at Industrial Growth Centre, Aurangabad under Air Act.
CTO Letter No. 504 dated 24/03/23.

Emission Consent Order No. 504 Conditions		
Condition No.	CTO Condition	Compliance
1.	He/they shall not make any alteration, addition, deletion or modification in the plant without the prior clearance from the board and shall also abide by the obligations under sections 22, 23 and 31A of the Air (Prevention & Control of Pollution) Act, 1981 and further shall extend co-operation to the board in performing its functions entrusted under sections 24, 25, and 26 of the Act.	Complying with.
2.	He/they shall comply with the requirement of rule 14 of the Environment (Protection) Rules, 1986; rules 4,5,7,9,10 and 11 of the Hazardous Wastes (Management and Handling) Rules, 1989; rules 4,5,7,8,10,11,12,13,15,17 and 18 of the Manufacture, Storage and Import of Hazardous Chemical Rules, 1989; and the provision of the Public Liability Insurance Act, 1991, whichever is applicable.	We are not handling any hazardous chemicals specified in the manufacture, Storage, and Import of Hazardous Chemical Rules, 1989 and hence the provisional requirement under the aforesaid rules and the Public Liability Insurance Act, 1991 is not applicable.
3.	He/they shall monitor his/their emission(s) and the ambient air quality from representative point regularly and shall maintain its quality in conformity with Board's standards and shall produce its proof, as and when asked for;	Complying with. We have installed CEMS with the stack attached with Cement Mill, Ball Mill and linked with CPCB and BSPCB servers. The stack emissions and ambient air quality for relevant parameters of clinker grinding unit as per NAAQS, 2009 has been carried out by NABL certified lab and self for PM10, PM2.5, SO2 & NOx. Results are well within the norms. Copy of the results is attached herewith. (Annexure-1)
4.	He/they shall submit application for consent again 30 days before the expiration of the period of consent i.e. 30.11.2027 or within 30 days from the date of receipt of this order whichever is applicable.	Noted.
5.	Conditions of Environmental Clearance (EC) shall be complied with and report shall be submitted half yearly to this board.	Complying with.
6.	EC requirement of 33% green belt shall be achieved up to this monsoon. The unit shall do plantation extensive and take measures to protect and maintained it in I. Its own space available within the premises and parking area; II. BIADA land (with consent of BIADA)	Complying. Total 49784 trees/shrubs/hedge have planted inside and outside of plant with survival rate of 84 percent.



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	III. Patna-Aurangabad Road, 1km north and south of the unit (with approval of parent department). IV. All village road within 1km of the plant. Ecological suitable species shall be planted in preferably 3 lines where possible and aim shall be to develop multi-story canopy. Only tall plants be planted and suitable protection should be provided.	
7.	Air Pollution Control facilities (Bag House and Bag Filters) shall be operated regularly along with the operation of the plant to maintain emission of Particulate Matter within Prescribed standard.	One number bag house integral with cement mill operation and 68 no. bag filters are in operation at various transfer points of raw material/ cement circuits.
8.	Stack emission, Ambient Air quality and Ambient Noise level shall be monitored regularly and submit reports half yearly. They shall conform to the National Ambient Air Quality Standard;	Complying with. Stack emission level, Ambient air quality and Ambient noise level are measured regularly by competent authority/ regulating authority and enclosed as annexure 1.
9.	Dust suppression system shall be used and operated to control fugitive dust emission. Covered handling and storage of raw material and its product shall be practiced;	Complying with. Sprinklers are installed at main gate, unloading area and cement mill area. Total 60 sprinklers have installed and 30 points have developed for portable big volume sprinkler to suppress fugitive emission. Tankers are also being used for spray of water on roads to control the fugitive dust. Three rows of water pipeline have installed in service road for mist water spray along the plant service road/ Patna -Aurangabad Road.
10.	They shall install online stack monitoring system and ensure its connectivity to CPCB/BSPCB server;	We have installed CEMS with the stack attached with Cement Mill, Ball Mill and linked with CPCB and BSPCB servers.
11.	Cooling water shall be recycled in the process and no process water be discharged.	Complying with. Cooling tower with reservoir is used to recycle the water.
12.	Proper arrangements shall be done for quality operation of STP so that it does not get foul, air borne or fly around the plant;	Complying.
13.	The effluent shall conform to the Board's standard and submit report monthly;	Complying. Report of STP treated water is enclosed here with as annexure 2.
14.	There shall not be any discharge outside the premises & treated effluent shall be used in horticulture purpose;	Complying with. STP treated water are being used in horticulture purpose.
15.	The unit shall have to take all possible measures to control water and air pollution, so that surrounding environment/ habitation/ vegetation shall not be effected directly or indirectly;	Complying with. The plant is based on ZLD. Dense plantation have been done with the boundary wall. Cover shed extension (65 m X 67 m) work is completed. Re-erection work of old raw material cover shed is 90% completed.
16.	The unit shall ensure water spraying system in three rows along the Patna-Aurangabad Road;	Complying with.

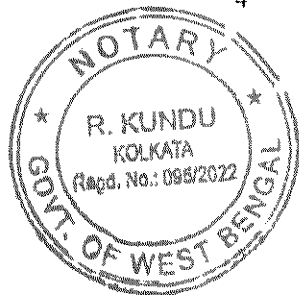


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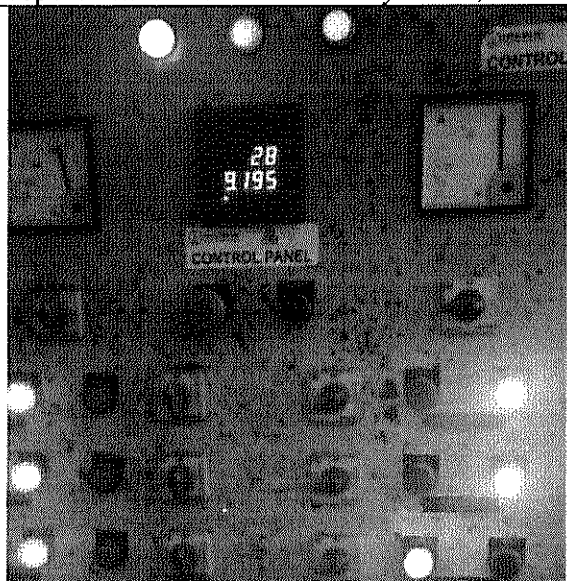
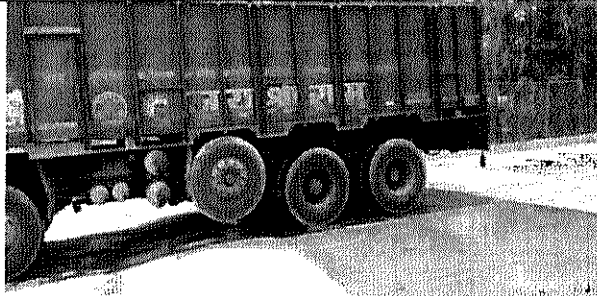
17.	The unit shall continue sufficient water spraying in and around the premises and parking area through mist spray, sprinkler, water tankers and any other means;	Complying with.
18.	Ground water withdrawal shall be limited to 350 KLD as per the permission of Central Ground Water Authority;	Complying with.
19.	Rain water harvesting system shall be used to minimize abstraction of ground water;	Rain water from plant is being diverted to rain water harvesting pond. The harvested rain water is being used in firefighting, washing etc. Three recharge wells have made to enrich the ground water with rain water.
20.	Proper housekeeping shall be maintained within the premises.	Complying with. We are using 2 no. of vacuum sweeping machine and 1 no. truck mounted industrial vacuum cleaning machine for road and pits cleaning.
21.	Unit shall comply with all above conditions and submit compliance report every year to the board;	Complying with.
22.	This consent order is granted, subject to the condition that in the event of any information's/documents submitted by the proponent are found false or misleading at any stage, the consent order granted, shall be revoked and legal action shall be initiated.	Complying with.

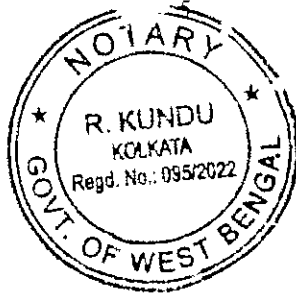
Special Conditions:

1.	Submit the details of area where green belts have been developed as mentioned in the above said compliance report. ***By March, 2023.	Details of green belts area are as per below table:																																								
		<table><tr><th>Area Description (Green Belt Area Inside of Plant)</th><th>Area (in m²)</th></tr><tr><td>Plant Boundary Wall – West, along NH-139 (Plant Service Road)</td><td>18267</td></tr><tr><td>Plant Boundary Wall – North, From NBCP main gate to NBCP Packing Plant</td><td>9125</td></tr><tr><td>Plant Boundary Wall – North, from NBCP Packing Plant to Rest Shelter and RWH Pond</td><td>14178</td></tr><tr><td>Colony Area</td><td>5039</td></tr><tr><td>Clinker Silo Area</td><td>4130</td></tr><tr><td>Plant Boundary Wall – South</td><td>9551</td></tr><tr><td>Hostel and Store Area</td><td>5625</td></tr><tr><td>CCR Area</td><td>20282</td></tr><tr><td>BRU – Unloading Area</td><td>5121</td></tr><tr><td>Total:</td><td>91318</td></tr><tr><td>Total Area of the Unit</td><td>273735</td></tr><tr><td colspan="2">Green Belt Area Outside of Plant</td></tr><tr><td>Outer Truck Yard</td><td>2500</td></tr><tr><td>BIADA Land</td><td>15885</td></tr><tr><td>IDTR Campus</td><td>18850</td></tr><tr><td>CRPF Campus</td><td>10845</td></tr><tr><td>Police Line</td><td>7700</td></tr><tr><td>Collecteriate Garden& Rajendra Park</td><td>4500</td></tr><tr><td>Total:</td><td>60280</td></tr></table>	Area Description (Green Belt Area Inside of Plant)	Area (in m ²)	Plant Boundary Wall – West, along NH-139 (Plant Service Road)	18267	Plant Boundary Wall – North, From NBCP main gate to NBCP Packing Plant	9125	Plant Boundary Wall – North, from NBCP Packing Plant to Rest Shelter and RWH Pond	14178	Colony Area	5039	Clinker Silo Area	4130	Plant Boundary Wall – South	9551	Hostel and Store Area	5625	CCR Area	20282	BRU – Unloading Area	5121	Total:	91318	Total Area of the Unit	273735	Green Belt Area Outside of Plant		Outer Truck Yard	2500	BIADA Land	15885	IDTR Campus	18850	CRPF Campus	10845	Police Line	7700	Collecteriate Garden& Rajendra Park	4500	Total:	60280
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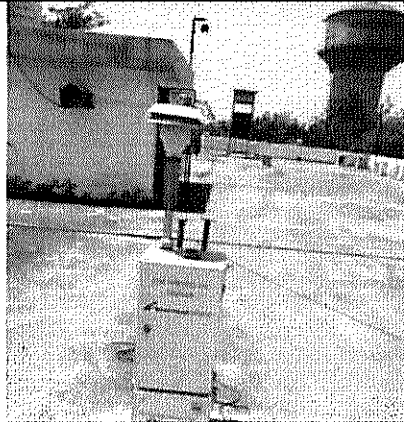
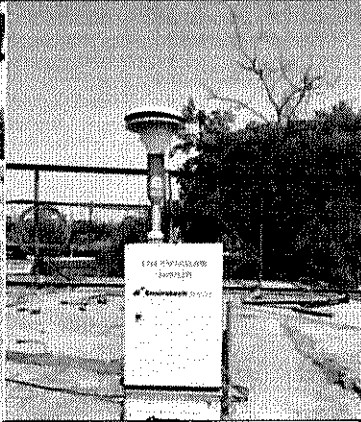
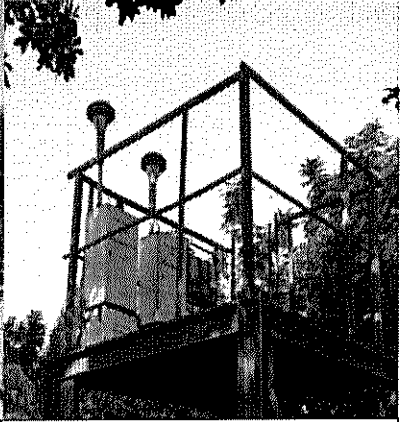


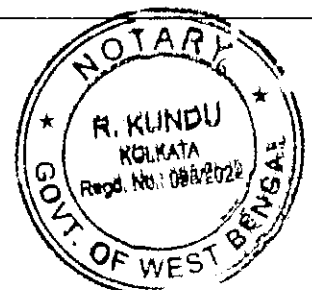
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2.	Ensure to install separate electric-meter for the supply of electricity into the STP-unit. Accordingly maintain log-book for the quantity of effluents treated and electric energy consumed during the operation of STP-unit. Accordingly submit compliance report with evidence. ***By March, 2023.	Electric meter for STP have installed and log book have prepared for quantity of effluents treated and electric energy consumed during the operation of STP-Unit. Photo of energy meter and scanned copy of logbook enclosed herewith as evidence.																																																																																																																																																																																																																																																																
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3.	Ensure to install wheel bath Rumble Greed/ramp to clean the wheel/tires of vehicles at exit gate to reduce fugitive dust emission on NH-139. Accordingly submit compliance report with evidence. ***By June, 2023 instead of March, 2024.	Noted. We have made a wheel bath to clean the wheel/tires of vehicles at exit gate to reduce fugitive dust emission on NH-139. Some photographs enclosed herewith for evidence.																																																																																																																																																																																																																																																																
	 	 																																																																																																																																																																																																																																																																



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4.	Ensure permanent installation of High volume Samplers (HVSs) at all three stations as install by the unit for the monitoring of AAQ at a time. Accordingly submit compliance report with evidence. ***By March, 2023.	Fine particulate sampler APM 550 of M/s Envirotech Instrument Pvt. Ltd. have already installed at all three monitoring stations for the monitoring of AAQ at a time. Photographs of sampler enclosed herewith.
		 
	Monitoring Station - 1 at Main Gate	Monitoring Station - 2 at Hostel
5.	Ensure to fence the fly-ash storage yard with at least 12 feet height of pucca wind breaking wall all around and provide Mechanized dry-moping of dust on its captive roads with permanent water sprinkling pipe lines to spray water regularly. Accordingly submit compliance report with evidence. ***By June, 2023.	The wind breaking wall construction work started and working to complete it at the earliest. The wall along the NH-139 have completed. Plaster works is going on. Some photographs of new wall are enclosed herewith as evidence.
		
		
6.	Ensure water sprinkling activities in practice regularly on the captive-roads, entrance gates, exit gates, raw material weighing bridge area and fly-ash yard by installing Jet/high pressure sprinklers to suppress fugitive emission. Accordingly submit compliance report with evidence. ***By June, 2023.	Noted. We are regularly sprinkling the water at all points to suppress the fugitive emission. Some photographs are enclosed herewith as evidence in annexure 3.

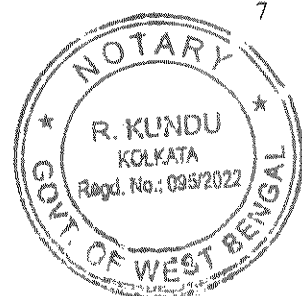


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Compliance Report of "Consent to Operate" of Clinker Grinding Unit at Industrial Growth Centre, Aurangabad under water Act.

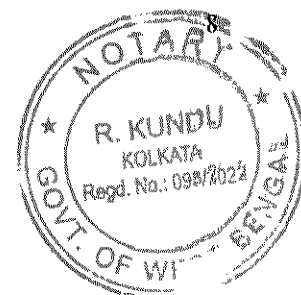
CTO Letter No. 505 dated 24/03/23.

Discharge Consent Order No. 505 Conditions		
Condition No.	CTO Condition	Compliance
1.	He/they shall not make any alteration, addition, deletion or modification in the plant without the prior clearance from the board and shall also abide by the obligations under sections 24, 31 and 33A of the Water (Prevention & Control of Pollution) Act, 1974 and further shall extend co-operation to the board in performing its functions entrusted under sections 20, 21, 23, 30 and 32 of the Act.	Complying with.
2.	He/they shall comply with the requirement of rule 14 of the Environment (Protection) Rules, 1986; rules 4,5,7,9,10 and 11 of the Hazardous Wastes (Management and Handling) Rules, 1989; rules 4,5,7,8,10,11,12,13,15,17 and 18 of the Manufacture, Storage and Import of Hazardous Chemical Rules, 1989; and the provision of the Public Liability Insurance Act, 1991, whichever is applicable.	We are not handling any hazardous chemicals specified in the manufacture, Storage, and Import of Hazardous Chemical Rules, 1989 and hence the provisional requirement under the aforesaid rules and the Public Liability Insurance Act, 1991 is not applicable.
3.	He/they shall monitor his/their effluent(s) regularly and maintain its quality in conformity with Board's standards and shall produce its proof, as and when asked for;	Unit is based on dry process. There is no industrial effluent water. The plant is based on zero liquid discharge.
4.	He/they shall submit application for consent again 30 days before the expiration of the period of consent i.e. 30.11.2027 or within 30 days from the date of receipt of this order whichever is applicable.	Noted.
5.	Conditions of Environmental Clearance (EC) shall be complied with and report shall be submitted half yearly to this board.	Complying with.
6.	EC requirement of 33% green belt shall be achieved up to this monsoon. The unit shall do plantation extensive and take measures to protect and maintained it in I. Its own space available within the premises and parking area; II. BIADA land (with consent of BIADA) III. Patna-Aurangabad Road, 1km north and south of the plant (with approval of parent department). IV. All village road within 1km of the plant.	Complying. Total 49784 trees/shrubs/hedge have planted inside and outside of plant with survival rate of 84 percent.



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	Ecological suitable species shall be planted in preferably 3 lines where possible and aim shall be to develop multi story canopy. Only tall plants be planted and suitable protection should be provided.	
7.	Air Pollution Control facilities (Bag House, Bag Filter) shall be operated regularly along with the operation of the plant to maintain emission of Particulate Matter within prescribed standard.	One number bag house integral with cement mill operation and 68 no. bag filters are in operation at various transfer points of raw material/ cement circuits.
8.	Stack emission, Ambient air quality and Ambient noise level shall be monitored regularly and submit reports half yearly. They shall conform to the National Ambient Air Quality Standard;	Complying with. Stack emission level, Ambient air quality and Ambient noise level are measured regularly by competent authority/ regulating authority and enclosed as annexure 1.
9.	Dust suppression system shall be used and operated to control fugitive dust emission. Covered handling and storage of raw material and its product shall be practiced;	Complying with. Sprinklers are installed at main gate, unloading area and cement mill area. It is planned to procure a portable rain gun system to suppress the dust. We are in process to install drip irrigation and micro sprinkler system in colony and pond area. Tankers are also being used for spray of water on roads to control the fugitive dust. Mist spray system have also installed in three rows along the plant service road/ Patna -Aurangabad Road.
10.	They shall install online stack monitoring system and ensure its connectivity to CPCB/BSPCB server;	We have installed CEMS with the stack attached with Cement Mill, Ball Mill and linked with CPCB and BSPCB servers.
11.	Cooling water shall be recycled in the process and no process water be discharged.	Complying with. Cooling tower with reservoir is used to recycle the water.
12.	Proper arrangements shall be done for quality operation of STP so that it does not get foul, air borne or fly around the plant;	Complying.
13.	The effluent shall conform to the Board's standard and submit report monthly;	Complying. Reports are enclosed as annexure 2.
14.	There shall not be any discharge outside the premises & treated effluent shall be used in horticulture purpose;	Complying with. STP treated water are being used in horticulture purpose.
15.	The unit shall have to take all possible measures to control water and air pollution, so that surrounding environment/ habitation/ vegetation shall not be effected directly or indirectly;	Complying with. The plant is based on ZLD. Dense plantation have been done with the boundary wall. Cover shed extension (65 m X 67 m) work is completed. Re-erection work of old raw material cover shed is 90% completed.
16.	The unit shall ensure water spraying system in three rows along the Patna-Aurangabad Road;	Installed and working satisfactorily.
17.	The unit shall continue sufficient water spraying in and around the premises and parking area through mist spray, sprinkler, water tankers and any other means;	Complying with.



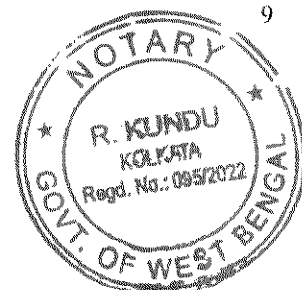


18.	Ground water harvesting withdrawal shall be limited to 350 KLD as per the permission of Central Ground Water Authority;	Complying with.
19.	Rain water harvesting system shall be used to minimize abstraction of ground water;	Rain water from plant is being diverted to rain water harvesting pond. The harvested rain water is being used for firefighting, washing etc..
20.	Proper housekeeping shall be maintained within the premises.	Complying with. We are using 2 no. of vacuum sweeping machine and 1 no. truck mounted industrial vacuum cleaning machine for road and pits cleaning.
21.	Unit shall comply with all above conditions and submit compliance report every year to the board;	Complying with.
22.	This consent order is granted, subject to the condition that in the event of any information's/documents submitted by the proponent are found false or misleading at any stage, the consent order granted, shall be revoked and legal action shall be initiated.	Complying with.

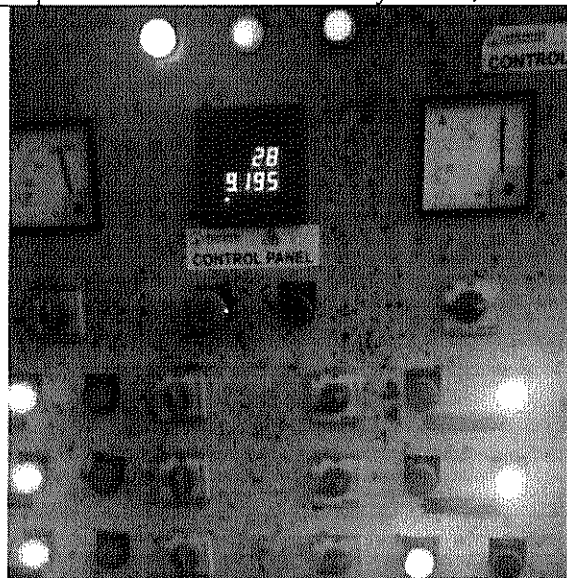
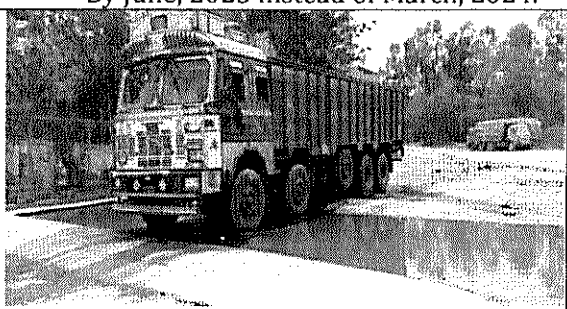
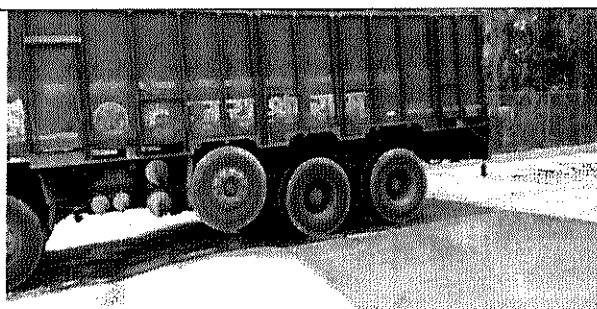
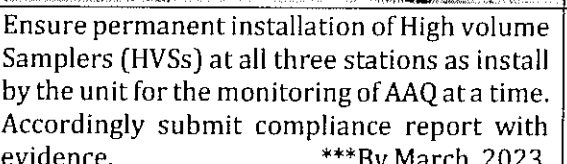
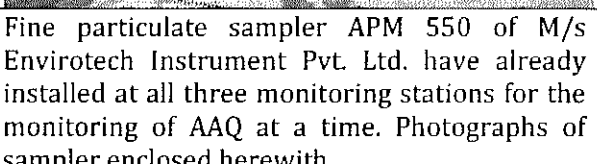
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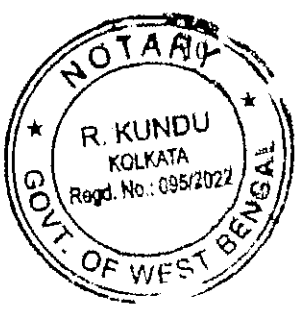
Special conditions.

1.	Submit the details of area where green belts have been developed as mentioned in the above said compliance report. ***By March, 2023.	Details of green belts area are as per below table: <table><tr><th>Area Description (Green Belt Area Inside of Plant)</th><th>Area (in m²)</th></tr><tr><td>Plant Boundary Wall – West, along NH-139 (Plant Service Road)</td><td>18267</td></tr><tr><td>Plant Boundary Wall – North, From NBCP main gate to NBCP Packing Plant</td><td>9125</td></tr><tr><td>Plant Boundary Wall – North, from NBCP Packing Plant to Rest Shelter and RWH Pond</td><td>14178</td></tr><tr><td>Colony Area</td><td>5039</td></tr><tr><td>Clinker Silo Area</td><td>4130</td></tr><tr><td>Plant Boundary Wall – South</td><td>9551</td></tr><tr><td>Hostel and Store Area</td><td>5625</td></tr><tr><td>CCR Area</td><td>20282</td></tr><tr><td>BRU – Unloading Area</td><td>5121</td></tr><tr><td>Total:</td><td>91318</td></tr><tr><td>Total Area of the Unit</td><td>273735</td></tr><tr><td colspan="2">Green Belt Area Outside of Plant</td></tr><tr><td>Outer Truck Yard</td><td>2500</td></tr><tr><td>BIADA Land</td><td>15885</td></tr><tr><td>IDTR Campus</td><td>18850</td></tr><tr><td>CRPF Campus</td><td>10845</td></tr><tr><td>Police Line</td><td>7700</td></tr><tr><td>Collectoriate Garden& Rajendra Park</td><td>4500</td></tr><tr><td>Total:</td><td>60280</td></tr></table>	Area Description (Green Belt Area Inside of Plant)	Area (in m ²)	Plant Boundary Wall – West, along NH-139 (Plant Service Road)	18267	Plant Boundary Wall – North, From NBCP main gate to NBCP Packing Plant	9125	Plant Boundary Wall – North, from NBCP Packing Plant to Rest Shelter and RWH Pond	14178	Colony Area	5039	Clinker Silo Area	4130	Plant Boundary Wall – South	9551	Hostel and Store Area	5625	CCR Area	20282	BRU – Unloading Area	5121	Total:	91318	Total Area of the Unit	273735	Green Belt Area Outside of Plant		Outer Truck Yard	2500	BIADA Land	15885	IDTR Campus	18850	CRPF Campus	10845	Police Line	7700	Collectoriate Garden& Rajendra Park	4500	Total:	60280
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2.	Ensure to install separate electric-meter for the supply of electricity into the STP-unit. Accordingly maintain log-book for the quantity of effluents treated and electric energy consumed during the operation of	Electric meter for STP have installed and log book have prepared for quantity of effluents treated and electric energy consumed during the operation of STP-Unit. Photo of energy meter and scanned copy of logbook enclosed herewith as evidence.																																								

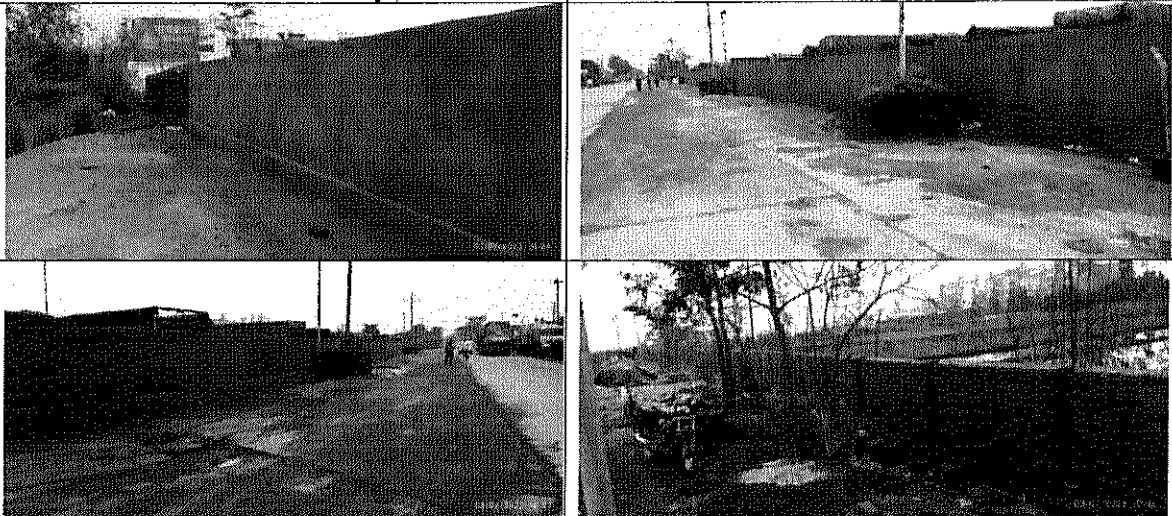


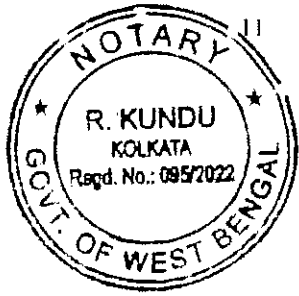
165

	STP-unit. Accordingly submit compliance report with evidence. ***By March, 2023.		<table><tr><th colspan="4">JUNE 2023</th></tr><tr><th>Sr.</th><th>Vehicle</th><th>NO.</th><th>CONCENTRATION 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2023				Sr.	Vehicle	NO.	CONCENTRATION (mg/m³)	1.	2100000000	40000	0.01	2.	2100000000	40000	0.01	3.	2100000000	40000	0.01	4.	2100000000	40000	0.01	5.	2100000000	40000	0.01	6.	2100000000	40000	0.01	7.	2100000000	40000	0.01	8.	2100000000	40000	0.01	9.	2100000000	40000	0.01	10.	2100000000	40000	0.01	11.	2100000000	40000	0.01	12.	2100000000	40000	0.01	13.	2100000000	40000	0.01	14.	2100000000	40000	0.01	15.	2100000000	40000	0.01	16.	2100000000	40000	0.01	17.	2100000000	40000	0.01	18.	2100000000	40000	0.01	19.	2100000000	40000	0.01	20.	2100000000	40000	0.01	21.	2100000000	40000	0.01	22.	2100000000	40000	0.01	23.	2100000000	40000	0.01	24.	2100000000	40000	0.01	25.	2100000000	40000	0.01	26.	2100000000	40000	0.01	27.	2100000000	40000	0.01	28.	2100000000	40000	0.01	29.	2100000000	40000	0.01	30.	2100000000	40000	0.01	31.	2100000000	40000	0.01	32.	2100000000	40000	0.01	33.	2100000000	40000	0.01	34.	2100000000	40000	0.01	35.	2100000000	40000	0.01	36.	2100000000	40000	0.01	37.	2100000000	40000	0.01	38.	2100000000	40000	0.01	39.	2100000000	40000	0.01	40.	2100000000	40000	0.01	41.	2100000000	40000	0.01	42.	2100000000	40000	0.01	43.	2100000000	40000	0.01	44.	2100000000	40000	0.01	45.	2100000000	40000	0.01	46.	2100000000	40000	0.01	47.	2100000000	40000	0.01	48.	2100000000	40000	0.01	49.	2100000000	40000	0.01	50.	2100000000	40000	0.01	51.	2100000000	40000	0.01	52.	2100000000	40000	0.01	53.	2100000000	40000	0.01	54.	2100000000	40000	0.01	55.	2100000000	40000	0.01	56.	2100000000	40000	0.01	57.	2100000000	40000	0.01	58.	2100000000	40000	0.01	59.	2100000000	40000	0.01	60.	2100000000	40000	0.01	61.	2100000000	40000	0.01	62.	2100000000	40000	0.01	63.	2100000000	40000	0.01	64.	2100000000	40000	0.01	65.	2100000000	40000	0.01	66.	2100000000	40000	0.01	67.	2100000000	40000	0.01	68.	2100000000	40000	0.01	69.	2100000000	40000	0.01	70.	2100000000	40000	0.01	71.	2100000000	40000	0.01	72.	2100000000	40000	0.01	73.	2100000000	40000	0.01	74.	2100000000	40000	0.01	75.	2100000000	40000	0.01	76.	2100000000	40000	0.01	77.	2100000000	40000	0.01	78.	2100000000	40000	0.01	79.	2100000000	40000	0.01	80.	2100000000	40000	0.01	81.	2100000000	40000	0.01	82.	2100000000	40000	0.01	83.	2100000000	40000	0.01	84.	2100000000	40000	0.01	85.	2100000000	40000	0.01	86.	2100000000	40000	0.01	87.	2100000000	40000	0.01	88.	2100000000	40000	0.01	89.	2100000000	40000	0.01	90.	2100000000	40000	0.01	91.	2100000000	40000	0.01	92.	2100000000	40000	0.01	93.	2100000000	40000	0.01	94.	2100000000	40000	0.01	95.	2100000000	40000	0.01	96.	2100000000	40000	0.01	97.	2100000000	40000	0.01	98.	2100000000	40000	0.01	99.	2100000000	40000	0.01	100.	2100000000	40000	0.01	JULY 2023				Sr.	Vehicle	NO.	CONCENTRATION (mg/m³)	1.	2100000000	40000	0.01	2.	2100000000	40000	0.01	3.	2100000000	40000	0.01	4.	2100000000	40000	0.01	5.	2100000000	40000	0.01	6.	2100000000	40000	0.01	7.	2100000000	40000	0.01	8.	2100000000	40000	0.01	9.	2100000000	40000	0.01	10.	2100000000	40000	0.01	11.	2100000000	40000	0.01	12.	2100000000	40000	0.01	13.	2100000000	40000	0.01	14.	2100000000	40000	0.01	15.	2100000000	40000	0.01	16.	2100000000	40000	0.01	17.	2100000000	40000	0.01	18.	2100000000	40000	0.01	19.	2100000000	40000	0.01	20.	2100000000	40000	0.01	21.	2100000000	40000	0.01	22.	2100000000	40000	0.01	23.	2100000000	40000	0.01	24.	2100000000	40000	0.01	25.	2100000000	40000	0.01	26.	2100000000	40000	0.01	27.	2100000000	40000	0.01	28.	2100000000	40000	0.01	29.	2100000000	40000	0.01	30.	2100000000	40000	0.01	31.	2100000000	40000	0.01	32.	2100000000	40000	0.01	33.	2100000000	40000	0.01	34.	2100000000	40000	0.01	35.	2100000000	40000	0.01	36.	2100000000	40000	0.01	37.	2100000000	40000	0.01	38.	2100000000	40000	0.01	39.	2100000000	40000	0.01	40.	2100000000	40000	0.01	41.	2100000000	40000	0.01	42.	2100000000	40000	0.01	43.	2100000000	40000	0.01	44.	2100000000	40000	0.01	45.	2100000000	40000	0.01	46.	2100000000	40000	0.01	47.	2100000000	40000	0.01	48.	2100000000	40000	0.01	49.	2100000000	40000	0.01	50.	2100000000	40000	0.01	51.	2100000000	40000	0.01	52.	2100000000	40000	0.01	53.	2100000000	40000	0.01	54.	2100000000	40000	0.01	55.	2100000000	40000	0.01	56.	2100000000	40000	0.01	57.	2100000000	40000	0.01	58.	2100000000	40000	0.01	59.	2100000000	40000	0.01	60.	2100000000	40000	0.01	61.	2100000000	40000	0.01	62.	2100000000	40000	0.01	63.	2100000000	40000	0.01	64.	2100000000	40000	0.01	65.	2100000000	40000	0.01	66.	2100000000	40000	0.01	67.	2100000000	40000	0.01	68.	2100000000	40000	0.01	69.	2100000000	40000	0.01	70.	2100000000	40000	0.01	71.	2100000000	40000	0.01	72.	2100000000	40000	0.01	73.	2100000000	40000	0.01	74.	2100000000	40000	0.01	75.	2100000000	40000	0.01	76.	2100000000	40000	0.01	77.	2100000000	40000	0.01	78.	2100000000	40000	0.01	79.	2100000000	40000	0.01	80.	2100000000	40000	0.01	81.	2100000000	40000	0.01	82.	2100000000	40000	0.01	83.	2100000000	40000	0.01	84.	2100000000	40000	0.01	85.	2100000000	40000	0.01	86.	2100000000	40000	0.01	87.	2100000000	40000	0.01	88.	2100000000	40000	0.01	89.	2100000000	40000	0.01	90.	2100000000	40000	0.01	91.	2100000000	40000	0.01	92.	2100000000	40000	0.01	93.	2100000000	40000	0.01	94.	2100000000	40000	0.01	95.	2100000000	40000	0.01	96.	2100000000	40000	0.01	97.	2100000000	40000	0.01	98.	2100000000	40000	0.01	99.	2100000000	40000	0.01	100.	2100000000	40000	0.01
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3.	Ensure to install wheel bath Rumble Greed/ramp to clean the wheel/tires of vehicles at exit gate to reduce fugitive dust emission on NH-139. Accordingly submit compliance report with evidence. ***By June, 2023 instead of March, 2024.	   	Noted. We have made a wheel bath to clean the wheel/tires of vehicles at exit gate to reduce fugitive dust emission on NH-139. Some photographs enclosed herewith for evidence.																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																
4.	Ensure permanent installation of High volume Samplers (HVSs) at all three stations as install by the unit for the monitoring of AAQ at a time. Accordingly submit compliance report with evidence. ***By March, 2023.	 	Fine particulate sampler APM 550 of M/s Envirotech Instrument Pvt. Ltd. have already installed at all three monitoring stations for the monitoring of AAQ at a time. Photographs of sampler enclosed herewith.																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																



136

		
Monitoring Station – 1 at Main Gate	Monitoring Station – 2 at Hostel	Monitoring Station – 3 at Colony
5.	Ensure to fence the fly-ash storage yard with at least 12 feet height of pucca wind breaking wall all around and provide Mechanized dry-moping of dust on its captive roads with permanent water sprinkling pipe lines to spray water regularly. Accordingly submit compliance report with evidence. ***By June, 2023. The wind breaking wall construction work started and working to complete it at the earliest. The wall along the NH-139 have completed. Plaster works is going on. Some photographs of new wall are enclosed herewith as evidence.	
		
6.	Ensure water sprinkling activities in practice regularly on the captive-roads, entrance gates, exit gates, raw material weighing bridge area and fly-ash yard by installing Jet/high pressure sprinklers to suppress fugitive emission. Accordingly submit compliance report with evidence. ***By June, 2023. Noted. We are regularly sprinkling the water at all points to suppress the fugitive emission. Some photographs are enclosed herewith as evidence in annexure 3.	



14

Annexure - 1

Stack Emission, Ambient Air Quality and Ambient Noise Level Report

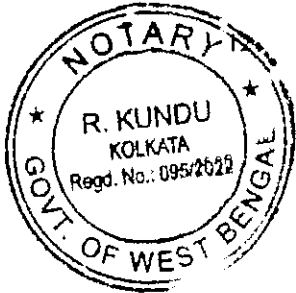
Site Name: BIHAR CEMENT PLANT (A Unit of Shree Cement Ltd.)

Report: Average Report

From Date: 02-07-2023T16:12:35Z To Date: 03-07-2023T16:12:44Z

Description	CEMENT_MILL-PM(mg Nm3)
Prescribed Standards	0 - 50
Maximum Data	21.39
Minimum Data	0.21
Geometric Mean	12.63
Median	13.75
Standard Deviation	3.94
Maximum Value At Time	2023-05-23 00:00:00
Minimum Value At Time	2023-06-22 00:00:00
Valid Data Points	61
Total Data Points	61
Data Availability %	100.0%

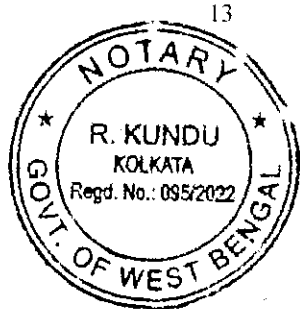
Sl No.	Time	CEMENT_MILL-PM(mg Nm3)
1	2023-05-01 00:00:00	0.77
2	2023-05-02 00:00:00	11.45
3	2023-05-03 00:00:00	9.37
4	2023-05-04 00:00:00	13.14
5	2023-05-05 00:00:00	13.10
6	2023-05-06 00:00:00	5.85
7	2023-05-07 00:00:00	10.82
8	2023-05-08 00:00:00	14.17
9	2023-05-09 00:00:00	13.35
10	2023-05-10 00:00:00	12.99
11	2023-05-11 00:00:00	16.12
12	2023-05-12 00:00:00	16.70
13	2023-05-13 00:00:00	7.66
14	2023-05-14 00:00:00	14.20
15	2023-05-15 00:00:00	13.75
16	2023-05-16 00:00:00	5.03
17	2023-05-17 00:00:00	12.61
18	2023-05-18 00:00:00	15.65
19	2023-05-19 00:00:00	16.03
20	2023-05-20 00:00:00	14.70
21	2023-05-21 00:00:00	14.43
22	2023-05-22 00:00:00	14.23
23	2023-05-23 00:00:00	21.39



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Sl No	Time	CEMENT MILL-PM(mg /Nm3)
25	2023-05-25 00:00:00	15.93
26	2023-05-26 00:00:00	13.29
27	2023-05-27 00:00:00	14.63
28	2023-05-28 00:00:00	16.26
29	2023-05-29 00:00:00	15.87
30	2023-05-30 00:00:00	11.69
31	2023-05-31 00:00:00	15.09
32	2023-06-01 00:00:00	10.90
33	2023-06-02 00:00:00	10.29
34	2023-06-03 00:00:00	14.52
35	2023-06-04 00:00:00	13.33
36	2023-06-05 00:00:00	9.90
37	2023-06-06 00:00:00	13.10
38	2023-06-07 00:00:00	11.85
39	2023-06-08 00:00:00	2.47
40	2023-06-09 00:00:00	7.11
41	2023-06-10 00:00:00	13.35
42	2023-06-11 00:00:00	14.16
43	2023-06-12 00:00:00	15.45
44	2023-06-13 00:00:00	15.98
45	2023-06-14 00:00:00	14.84
46	2023-06-15 00:00:00	15.14
47	2023-06-16 00:00:00	13.02
48	2023-06-17 00:00:00	16.42
49	2023-06-18 00:00:00	13.43
50	2023-06-19 00:00:00	13.88
51	2023-06-20 00:00:00	6.50
52	2023-06-21 00:00:00	8.54
53	2023-06-22 00:00:00	0.21
54	2023-06-23 00:00:00	12.35
55	2023-06-24 00:00:00	14.27
56	2023-06-25 00:00:00	14.63
57	2023-06-26 00:00:00	13.86
58	2023-06-27 00:00:00	15.27
59	2023-06-28 00:00:00	15.17
60	2023-06-29 00:00:00	15.57
61	2023-06-30 00:00:00	9.52

Report Details: SCL_AURANGABAD | 2023-07-03 16:16:15 | Average Report



109



SHIVA TEST HOUSE
(Serving since 1988)



RECOGNISED AS ENVIRONMENTAL LABORATORY BY MoEFCC, GOVT. OF INDIA, UNDER ENVIRONMENT (PROTECTION) ACT 1986, DEPTT. OF INDUSTRY, FORESTS & ENVIRONMENT, GOVT. OF BIHAR AND BIHAR STATE POLLUTION CONTROL BOARD

TEST REPORT

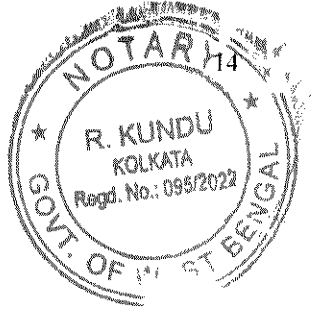
Ref. No. STH/TR/23-24/1349-1351 Dt: 06.06.2023 Your Ref. No. SCL/CC/Environment/23-24/WO-7544 Dt: 04.07.2023						
[a] Name and address of the Customer		MANAGER BIHAR CEMENT PLANT (A unit of Shree Cement Ltd.) Industrial Growth Centre ; Jasotiya More AURANGABAD – 824 101 ; Bihar				
[b] Details of Sample		Monitoring of Ambient Air Quality				
[c] Sample Collected by		SHIVA TEST HOUSE on 18.05.23				
[d] Sampling Location		Premises of Bihar Cement Plant, Aurangabad				
[e] Method of Sampling		IS 5182 (Part - 14)				
[f] Sampling Environmental Condition		Temp. (°C)	38 Humidity (%)			
[g] Details of Sample Container (No. & Type of Container)		Filter Paper, Glass Impinger				
[h] Instrument ID		RDS-1, RDS-2, RDS-3, FPM-1, FPM-2, FPM-3				
[i] Sample Quantity		30 ml x 18 (for each NO ₂ , SO ₂)				
[j] Sample Condition on Receipt		Fit for Analysis				
[k] Items required to be tested		As per contract				
[l] Whether any specific Method of Test has been suggested by the customer		No				
[m] Date of receiving the sample in Laboratory		19.05.23				
[n] Analysis Start Date / Analysis Completion Date		19.05.23 / 20.05.23				
Parameters	Unit	Method of Test	Limit as per NAAQS 2009	Sampling Station / Result		
				Near Main gate (SC A-1349)	Near Hostel (SC A-1350)	Near Colony (SC A-1351)
Particulate Matter (PM ₁₀)	µg / m ³	IS 5182 (Part-23)	100 µg / m ³	79.0	73.6	77.7
				74.2	69.0	64.2
				72.3	68.0	72.4
Particulate Matter (PM _{2.5})	µg / m ³	CPCB GMAAP	80 µg / m ³	33.9	26.6	41.3
				33.9	35.4	33.8
				43.9	39.2	38.8
Sulphur Dioxide as SO ₂	µg / m ³	IS 5182 (Part-2)	80 µg / m ³	17.8	4.0	11.7
				12.1	11.3	11.0
				6.9	15.1	4.9
				6.9	2.0	9.8
				18.8	10.1	16.6
Nitrogen Dioxide as NO ₂	µg / m ³	IS 5182 (Part-6)	80 µg / m ³	20.7	21.1	14.6
				46.3	39.0	35.8
				36.3	36.3	33.9
				28.2	24.6	23.2
				20.8	26.0	26.5
Average Value						
PM ₁₀	µg / m ³			75.2	69.9	71.5
PM _{2.5}	µg / m ³			57.2	33.7	37.9
SO ₂	µg / m ³			13.9	10.6	11.4
NO ₂	µg / m ³			13.6	32.7	31.8

SHIBESHWAR PRASAD
Verified by :
Technical Manager

Shreyasee Prasad
Authorized Signatory
Quality Manager

— END OF TEST REPORT —

- 1. This report applies only to sample tested as above.
 - 2. Total Liability of our Laboratory is limited to invoiced amount.
 - 3. Test Report endorsed only the tests and not the product certificate.
 - 4. Test Report can not be reproduced partially or full for legal/court purpose without written permission of the Laboratory.
- Contact us : 122-C, Azadpur Road No. 3A, Patiputra Colony, Patna - 800 013 (Bihar)
Mob. : +91807686249, +919431047908 Email : shivahouse@shivahouse.co.in ; info@shivahouse.com
Website : www.shivahouse.com ; www.shivahouse.co.in



17/0



SHIVA TEST HOUSE

(Serving since 1988)



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TEST REPORT

Ref. No. STH/TR/23-24/1355 Dt: 06.06.2023 Your Ref. No. SCL/CC/Environment/23-24/WO-7544 Dt: 04.02.2023		
[a] Name and address of the Customer	MANAGER BIHAR CEMENT PLANT (A unit of Shree Cement Ltd.) Industrial Growth Centre ; Jasoliya More AURANGABAD – 824 101 ; Bihar	
[b] Details of Sample	Monitoring of Ambient Noise Level within factory periphery	
[c] Monitored by	SHIVA TEST HOUSE on 18.05.23	
[d] Items required to be tested	As per Instruction	
[e] Whether any specific Method of Test has been suggested by the party	No	
Monitoring Location	Unit	Time Weighted Average (TWA) of Noise Level (Daytime) in dB(A)
1. Near Main Gate	dB(A)	67.8
2. Near Hostel	dB(A)	59.2
3. Near Colony	dB(A)	59.7
N.B.	The Ambient Air Quality Standards in respect of Noise as per Noise Pollution (Regulation and Control) Rules 2000 for Industrial area is 75.0 dB(A), for Commercial area is 65.0 dB(A), for Residential area is 55.0 dB(A) & for Silence Zone is 50.0 dB(A) in daytime i.e. 6.00 am to 9.0 p.m. As per Rule 7(1&2) the authority shall take action against violator if the noise level exceed the ambient noise standards by 10 dB(A) or more against any area/zone.	

SHIBESHWAR PRASAD
Digitally signed by
SHIBESHWAR PRASAD
Date: 2023.06.06
17:43:59 +05'30'

Verified by :
Technical Manager

Shreyasee PRASAD
Digitally signed by
Shreyasee Prasad
Date: 2023.06.06
17:55:48 +05'30'

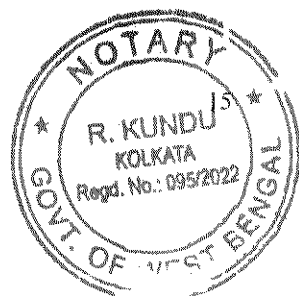
Authorized Signatory
Quality Manager

— END OF TEST REPORT —

1. This report applies only to sample tested as above.
2. Total Liability of our Laboratory is limited to involved amount.
3. Test Report endorses only the tests and not the product certificate.
4. Test Report can not be reproduced partially or full for legal/court purpose without written permission of the Laboratory.

Page 1 of 1

Contact us : T22-C, Aardra, Road No. 5A, Padguma Colony, Patna – 801 013 (Bihar)
Mob. : +918676885349, +919431047908 Email : shivatesthouse.co.in, info@shivatest.com
Website : www.shivatest.com, www.shivatesthouse.com





Annexure - 2

Monthly Test Report of STP Treated Water (Apr – June, 2023)



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TEST REPORT

Ref. No. STH/TR/23-24/142 Dt: 21.04.2023 Your Ref. No. SCL/CC/Environment/21-22/WD-6285 Dt: 06.04.2021					
[a] Name and address of the Customer			MANAGER BIHAR CEMENT PLANT (A unit of Shree Cement Ltd.) Industrial Growth Centre ; Jasoliya More AURANGABAD – 824 101 ; Bihar		
[b] Details of Sample			Treated Effluent Sample from STP Outlet		
[c] Sample Collected by			SHIVA TEST HOUSE on 07.04.23		
[d] Sampling Location			Collected from STP Outlet		
[e] Method of Sampling			IS 3025, APHA		
[f] Sampling Environmental Condition			Temp. (°C) 35 Humidity (%) 42		
[g] Details of Sample Container (No. & Type of Container)			Plastic Bottle (02)		
[h] Sample Quantity			2 Litres		
[i] Sample Code			E-142		
[j] Items required to be tested			As per contract.		
[k] Whether any specific Method of Test has been suggested by the customer			No		
[l] Date of receiving the sample in Laboratory			08.04.23		
[m] Analysis Start Date / Analysis Completion Date			08.04.23 / 11.04.23		
S. N.	Parameters	Unit	Method of Test	Limit as per E (P) Rules Schedule VI	Result
1	pH	—	IS 3025 (Part-11)	5.5 to 9.0	7.36
2	Total Suspended Solids	mg/l.	IS 3025(Part-17)	100.0	37.0
3	Oil & Grease	mg/l.	IS 3025 (Part-39)	10.0	1.1
4	B.O.D. (3 days at 27°C)	mg/l.	IS 3025 (Part-44)	30.0	18.0
5	C.O.D.	mg/l.	APHA 5220 B	250.0	80.0
6	Total Residual Chlorine as Cl	mg/l.	IS 3025 (Part-26)	1.0	<0.1
7	Chloride as Cl	mg/l.	IS 3025 (Part-32)	Not Specified	104.0
8	Sulphide as S	mg/l.	APHA (4500 S ² F)	2.0	<0.1
9	Ammonical Nitrogen as N	mg/l.	IS 3025 (Part-34)	50.0	11.2
10	Total Kjeldahl Nitrogen as N	mg/l.	APHA (4500 N org)	100.0	18.5

SHIBESHWAR PRASAD
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Date: 2023.04.21 11:40:04 +05'30'

Verified by :
Technical Manager



Shreyasee Prasad
Digitally signed by Shreyasee Prasad
Date: 2023.04.21 11:59:53 +05'30'

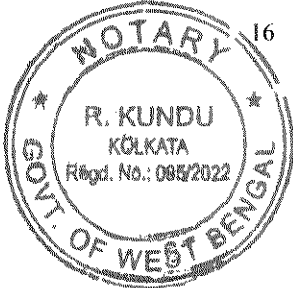
Authorized Signatory
Quality Manager

- END OF TEST REPORT -

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Contact us : 122-4C, Aashra, Road No. 5A, Patliputra Colony, Patna - 800 013 (Bihar)
Mob. +918676886249 ; +919431047908 Email: shivatest@shivatest.com ; info@shivatest.com
Website: www.shivatest.com ; www.shivatesthouse.com



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SHIVA TEST HOUSE

(Serving since 1988)



TC-10082

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TEST REPORT

Ref. No. SHH/TR/23-24/1343		Dt : 06.06.2023		Your Ref. No. SCL/CC/Environment/23-24/WO-7541		Dt : 04.02.2023		
[a] Name and address of the Customer				MANAGER BIHAR CEMENT PLANT (A unit of Shree Cement Ltd.) Industrial Growth Centre : Jasaiya More AURANGABAD – 824 101 ; Bihar				
[b] Details of Sample				Treated Effluent Sample from STP Outlet				
[c] Sample Collected by				SHIVA TEST HOUSE on 18.05.23				
[d] Sampling Location				STP Outlet				
[e] Method of Sampling				IS 3025, APHA				
[f] Sampling Environmental Condition				Temp. (°C)		38	Humidity (%)	44
[g] Details of Sample Container (No. & Type of Container)				Plastic Bottle (02)				
[h] Sample Quantity				2 Litres				
[i] Sample Code				E-1345				
[j] Sample Condition on Receipt				Fit for Analysis				
[k] Items required to be tested				As per contract.				
[l] Whether any specific Method of Test has been suggested by the customer				No				
[m] Date of receiving the sample in Laboratory				19.05.23				
[n] Analysis Start Date / Analysis Completion Date				19.05.23 / 23.05.23				
S. N.	Parameters	Unit	Method of Test	Limit as per (P) Rules Schedule VI	E	Result		
1.	pH	---	IS 3025 (Part-11)	5.5 to 9.0		7.41		
2.	Total Suspended Solids	mg/l.	IS 3025(Part-17)	100.0		34.0		
3.	Oil & Grease	mg/l.	IS 3025 (Part-39)	10.0		0.9		
4.	B.O.D.(3 days at 27°C)	mg/l.	IS 3025 (Part-44)	30.0		21.0		
5.	C.O.D.	mg/l.	APHA 5220 B	250.0		92.0		
6.	Total Residual Chlorine as Cl	mg/l.	IS 3025 (Part-25)	1.0		<0.1		
7.	Chloride as Cl	mg/l.	IS 3025 (Part-32)	Not Specified		104.0		
8.	Sulphide as S	mg/l.	APHA (4500 S ² F)	2.0		<0.1		
9.	Ammonical Nitrogen as N	mg/l.	IS 3025 (Part-34)	50.0		11.2		
10.	Total Kjeldahl Nitrogen as N	mg/l.	APHA (4500 N org)	100.0		18.5		

SHIBESHWAR PRASAD
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Date: 2023.06.06
17:43:37 +05'30'
Verified by :
Technical Manager

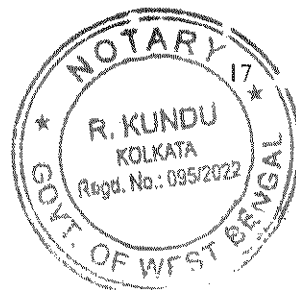
Shreyasee Prasad
Digitally signed by Shreyasee Prasad
Date: 2023.06.06
13:52:34 +05'30'
Authorized Signatory
Quality Manager

— END OF TEST REPORT —

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Contact us : 122-C, Anshu, Road No. 5A, Padipura Colony, Purnea – 800 012 (Bihar)
Mob : +918676886249 ; +919431047968 Email : shivatat@shiva.co.in ; info@shivatat.com
Website : www.shivatat.com ; www.shivatathouse.com

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SHIVA TEST HOUSE

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TEST REPORT

Ref. No. STH/TR/23-24/2036		Dt: 22.06.2023		Your Ref. No. SCI/CC/Environment/23-24/WO-7544		Dt: 04.02.2023	
(a) Name and address of the Customer:				MANAGER BIHAR CEMENT PLANT (A unit of Shree Cement Ltd.) Industrial Growth Centre : Jaspriya More AURANGABAD - 824 101 : Bihar			
(b) Details of Sample				Treated Effluent Sample from STP Outlet			
(c) Sample Collected by				SHIVA TEST HOUSE on 15.06.23			
(d) Sampling Location				STP Outlet			
(e) Method of Sampling				IS 3025, APHA			
(f) Sampling Environmental Condition				Temp. (°C) 39 Humidity (%) 35			
(g) Details of Sample Container (No. & Type of Container)				Plastic Bottle (02)			
(h) Sample Quantity				2 Litres			
(i) Sample Code				E-2036			
(j) Sample Condition on Receipt				Fit for Analysis			
(k) Items required to be tested				As per contract.			
(l) Whether any specific Method of Test has been suggested by the customer				No			
(m) Date of receiving the sample in Laboratory				16.06.23			
(n) Analysis Start Date / Analysis Completion Date				16.06.23 / 19.06.23			
S. N.	Parameters	Unit	Method of Test	Limit as per E (P) Rules Schedule VI	Result		
1.	pH at 25° C	---	IS 3025 (Part-11)	5.5 to 9.0	7.36		
2.	Total Suspended Solids	mg/l.	IS 3025 (Part-17)	100.0	34.0		
3.	Oil & Grease	mg/l.	IS 3025 (Part-39)	10.0	0.9		
4.	B.O.D. (3 days at 27°C)	mg/l.	IS 3025 (Part-44)	30.0	17.0		
5.	C.O.D.	mg/l.	APHA 5220 B	250.0	92.0		
6.	Total Residual Chlorine as Cl	mg/l.	IS 3025 (Part-26)	1.0	<0.1		
7.	Chloride as Cl	mg/l.	IS 3025 (Part-32)	Not Specified	92.0		
8.	Sulphide as S	mg/l.	APHA (4500 S ² F)	2.0	<0.1		
9.	Ammonical Nitrogen as N	mg/l.	IS 3025 (Part-34)	50.0	8.4		
10.	Total Kjeldahl Nitrogen as N	mg/l.	APHA (4500 N org)	100.0	12.3		

SHIBESHWAR PRASAD
 Digitally signed by SHIBESHWAR PRASAD
 Date: 2023.06.22 15:57:56 +05'30'

Verified by:
Dr. Shibeshwar Prasad
 Technical Manager



Shreyasee Prasad
 Digitally signed by Shreyasee Prasad
 Date: 2023.06.22 16:42:38 +05'30'

Authorized Signatory
Dr. (Mrs.) Shreyasee Prasad
 Quality Manager

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Page 1 of 1

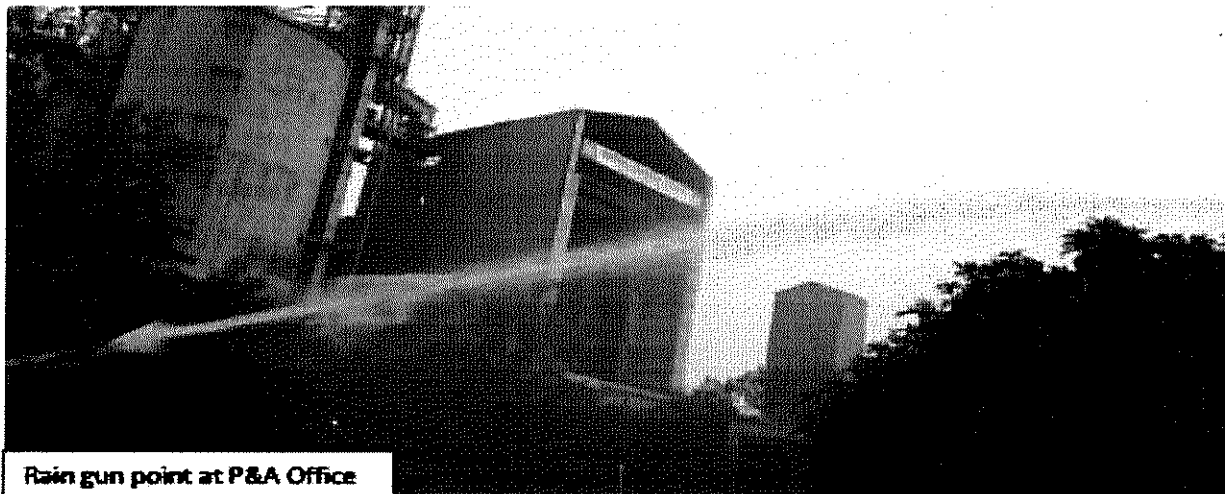
Contact us : 122-C, Amrita, Road No. 54, Padma Colony, Patna - 800 013 (Bihar)
 Mob : +918276836249 ; +919431047908 Email : shivahouse@yahoo.co.in info@shivahouse.in
 Website : www.shivahouse.in www.shivahouse.com



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Annexure - 3

Photographs of Water Sprinkling activities by Jet/ High Pressure Sprinklers to suppress Fugitive Emission



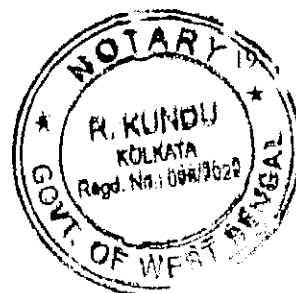
Rain gun point at P&A Office



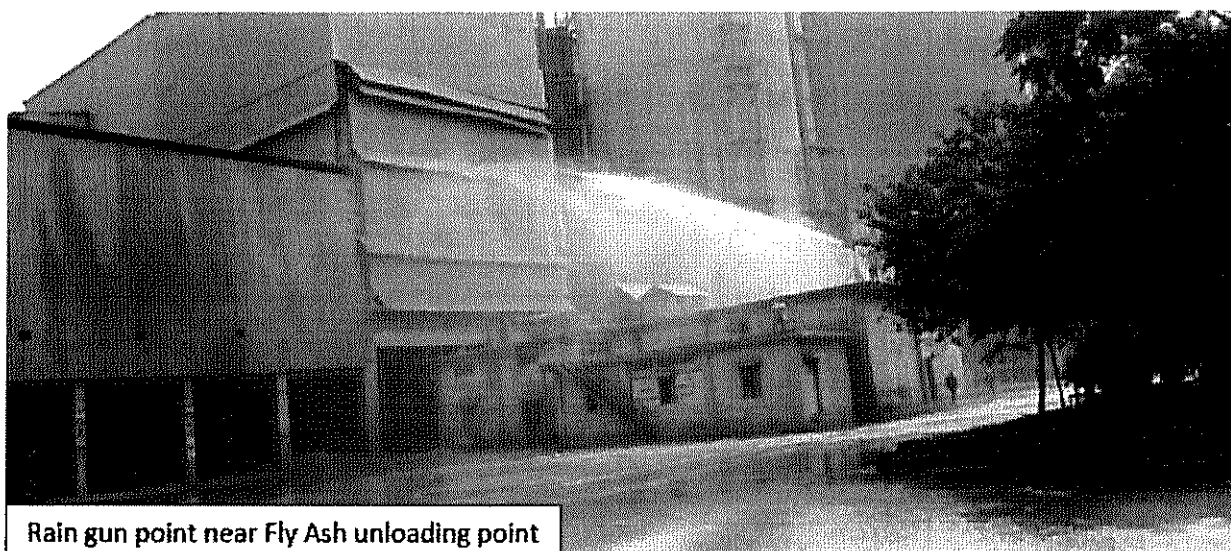
Rain gun point in CCR area



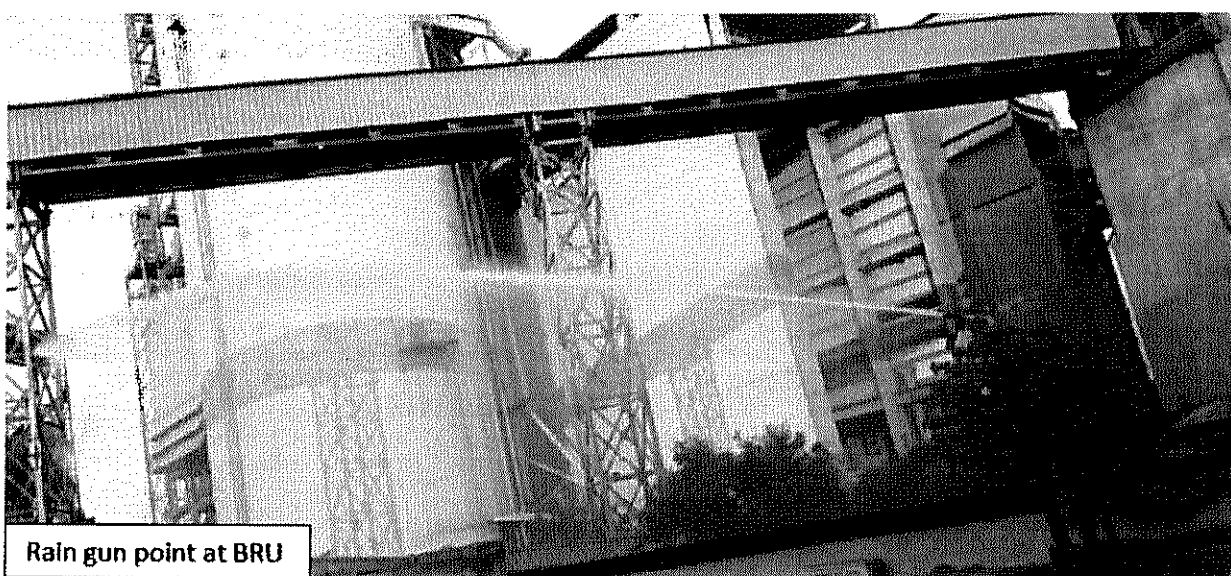
Rain gun point on BRU ramp



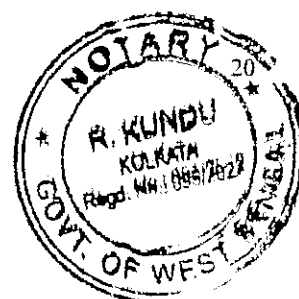
175



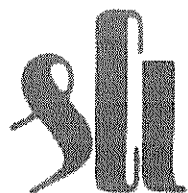
Rain gun point near Fly Ash unloading point



Rain gun point at BRU



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**BIHAR CEMENT PLANT**

(A unit of Shree Cement Limited)
 Industrial Growth Centre BIADA, Jasoiya Mod
 Aurangabad-824101 (Bihar), India
 CIN : L26943RJ1979PLC001935
 Web : www.shreecement.com
 Phone No. : 9264477258 • Ext.-1143

SCL/BCP/Bihar/CTO/2023-24/261

Date: 06/04/2024

To,
 The Member Secretary
 Bihar State Pollution Control Board
 Parivesh Bhawan, Patliputra Industrial Area,
 Patna-800010 (Bihar)

Sub: - Compliance of "Consent to Operate" granted for Grinding Unit at Industrial Growth Centre, Aurangabad by M/s. Bihar Cement Plant (A unit of Shree Cement Ltd).

Ref: -

1. Board's letter No. 504 dated 24/03/23.
2. Board's letter No. 505 dated 24/03/23.

Dear Sir,

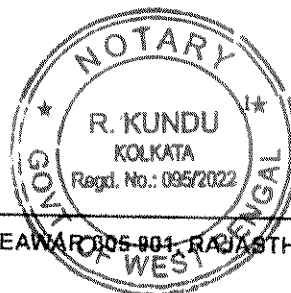
With reference to the above referred letter, we are submitting herewith the compliance report for the period of October'2023 - March'2024.

This is for your kind information.

Thanking you,

Yours faithfully,
 For Bihar Cement Plant
 (A Unit of Shree Cement Ltd.),


 (Anil Sharma)
 Unit Head

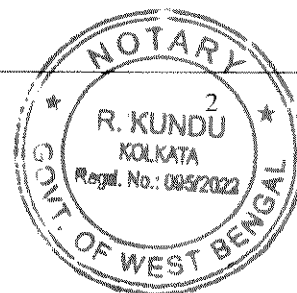




Compliance Report of "Consent to Operate" of Clinker Grinding Unit at Industrial Growth Centre, Aurangabad under Air Act.

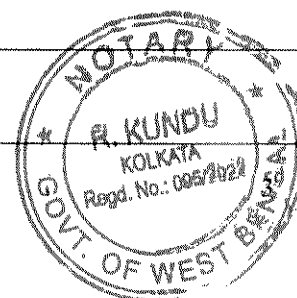
CTO Letter No. 504 dated 24/03/23.

Emission Consent Order No. 504 Conditions		
Condit ion No.	CTO Condition	Compliance
1.	He/they shall not make any alteration, addition, deletion or modification in the plant without the prior clearance from the board and shall also abide by the obligations under sections 22, 23 and 31A of the Air (Prevention & Control of Pollution) Act, 1981 and further shall extend co-operation to the board in performing its functions entrusted under sections 24, 25, and 26 of the Act.	Complying with.
2.	He/they shall comply with the requirement of rule 14 of the Environment (Protection) Rules, 1986; rules 4,5,7,9,10 and 11 of the Hazardous Wastes (Management and Handling) Rules, 1989; rules 4,5,7,8,10,11,12,13,15,17 and 18 of the Manufacture, Storage and Import of Hazardous Chemical Rules, 1989; and the provision of the Public Liability Insurance Act, 1991, whichever is applicable.	We are not handling any hazardous chemicals specified in the manufacture, Storage, and Import of Hazardous Chemical Rules, 1989 and hence the provisional requirement under the aforesaid rules and the Public Liability Insurance Act, 1991 is not applicable.
3.	He/they shall monitor his/their emission(s) and the ambient air quality from representative point regularly and shall maintain its quality in conformity with Board's standards and shall produce its proof, as and when asked for;	Complying with. We have installed CEMS with the stack attached with Cement Mill, Ball Mill and linked with CPCB and BSPCB servers. The stack emissions and ambient air quality for relevant parameters of clinker grinding unit as per NAAQS, 2009 has been carried out by NABL certified lab and self for PM10, PM2.5, SO2 & NOx. Results are well within the norms. Copy of the results is attached herewith. (Annexure-1)
4.	He/they shall submit application for consent again 30 days before the expiration of the period of consent i.e. 30.11.2027 or within 30 days from the date of receipt of this order whichever is applicable.	Noted.
5.	Conditions of Environmental Clearance (EC) shall be complied with and report shall be submitted half yearly to this board.	Complying with.
6.	EC requirement of 33% green belt shall be achieved up to this monsoon. The unit shall do plantation extensive and take measures to protect and maintained it in I. Its own space available within the premises and parking area; II. BIADA land (with consent of BIADA) III. Patna-Aurangabad Road, 1km north and south of the unit (with approval of parent department). IV. All village road within 1km of the plant. Ecological suitable species shall be planted in preferably 3 lines where possible and aim shall be to develop multi-story canopy. Only tall plants be planted and suitable protection should be provided.	Complying. Total 49784 trees/shrubs/hedge have planted inside and outside of plant with survival rate of 84 percent.



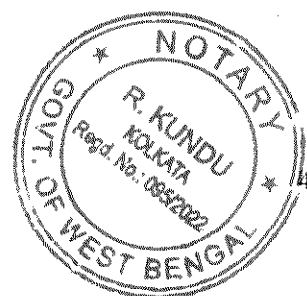
17/8

7.	Air Pollution Control facilities (Bag House and Bag Filters) shall be operated regularly along with the operation of the plant to maintain emission of Particulate Matter within Prescribed standard.	One number bag house integral with cement mill operation and 68 no. bag filters are in operation at various transfer points of raw material/ cement circuits.
8.	Stack emission, Ambient Air quality and Ambient Noise level shall be monitored regularly and submit reports half yearly. They shall conform to the National Ambient Air Quality Standard;	Complying with. Stack emission level, Ambient air quality and Ambient noise level are measured regularly by competent authority/ regulating authority and enclosed as annexure 1.
9.	Dust suppression system shall be used and operated to control fugitive dust emission. Covered handling and storage of raw material and its product shall be practiced;	Complying with. Sprinklers are installed at main gate, unloading area and cement mill area. Total 60 sprinklers have installed and 30 points have developed for portable big volume sprinkler to suppress fugitive emission. Tankers are also being used for spray of water on roads to control the fugitive dust. Three rows of water pipeline have installed in service road for mist water spray along the plant service road/ Patna -Aurangabad Road.
10.	They shall install online stack monitoring system and ensure its connectivity to CPCB/BSPCB server;	We have installed CEMS with the stack attached with Cement Mill, Ball Mill and linked with CPCB and BSPCB servers.
11.	Cooling water shall be recycled in the process and no process water be discharged.	Complying with. Cooling tower with reservoir is used to recycle the water.
12.	Proper arrangements shall be done for quality operation of STP so that it does not get foul, air borne or fly around the plant;	Complying.
13.	The effluent shall conform to the Board's standard and submit report monthly;	Complying. Report of STP treated water is enclosed here with as annexure 2.
14.	There shall not be any discharge outside the premises & treated effluent shall be used in horticulture purpose;	Complying with. STP treated water are being used in horticulture purpose.
15.	The unit shall have to take all possible measures to control water and air pollution, so that surrounding environment/ habitation/ vegetation shall not be effected directly or indirectly;	Complying with. The plant is based on ZLD. Dense plantation have been done with the boundary wall. Cover shed extension (65 m X 68 m) work is completed. Re-erection work of old raw material cover shed is completed.
16.	The unit shall ensure water spraying system in three rows along the Patna-Aurangabad Road;	Complying with.
17.	The unit shall continue sufficient water spraying in and around the premises and parking area through mist spray, sprinkler, water tankers and any other means;	Complying with.
18.	Ground water withdrawal shall be limited to 350 KLD as per the permission of Central Ground Water Authority;	Complying with.
19.	Rain water harvesting system shall be used to minimize abstraction of ground water;	Rain water from plant is being diverted to rain water harvesting pond. The harvested rain water is being used in firefighting, washing etc. Three recharge wells have made to enrich the ground water with rain water.
20.	Proper housekeeping shall be maintained within the premises.	Complying with. We are using 2 no. of vacuum sweeping machine and 2 no. truck mounted industrial vacuum cleaning machine for road and pits cleaning.
21.	Unit shall comply with all above conditions and submit compliance report every year to the board;	Complying with.
22.	This consent order is granted, subject to the condition that in the event of any information's/documents submitted by the	Noted.



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	proponent are found false or misleading at any stage, the consent order granted, shall be revoked and legal action shall be initiated.	
Special Conditions:		
1.	Submit the details of area where green belts have been developed as mentioned in the above said compliance report. ***By March, 2023.	Compliance report submitted.
2.	Ensure to install separate electric-meter for the supply of electricity into the STP-unit. Accordingly maintain log-book for the quantity of effluents treated and electric energy consumed during the operation of STP-unit. Accordingly submit compliance report with evidence. ***By March, 2023.	Compliance report submitted.
3.	Ensure to install wheel bath Rumble Greed/ramp to clean the wheel/tires of vehicles at exit gate to reduce fugitive dust emission on NH-139. Accordingly submit compliance report with evidence. ***By June, 2023 instead of March, 2024.	Compliance report submitted.
4.	Ensure permanent installation of High volume Samplers (HVSs) at all three stations as install by the unit for the monitoring of AAQ at a time. Accordingly submit compliance report with evidence. ***By March, 2023.	Compliance report submitted.
5.	Ensure to fence the fly-ash storage yard with at least 12 feet height of pucca wind breaking wall all around and provide Mechanized dry-moping of dust on its captive roads with permanent water sprinkling pipe lines to spray water regularly. Accordingly submit compliance report with evidence. ***By June, 2023.	Compliance report submitted. 90% of wind breaking wall have made and rest are likely to complete by the end of June.
6.	Ensure water sprinkling activities in practice regularly on the captive-roads, entrance gates, exit gates, raw material weighing bridge area and fly-ash yard by installing Jet/high pressure sprinklers to suppress fugitive emission. Accordingly submit compliance report with evidence. ***By June, 2023.	Compliance report submitted.

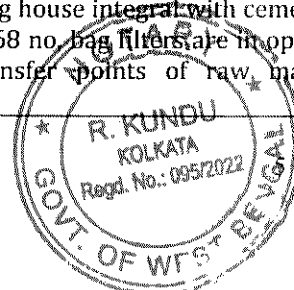


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Compliance Report of “Consent to Operate” of Clinker Grinding Unit at Industrial Growth Centre, Aurangabad under water Act.

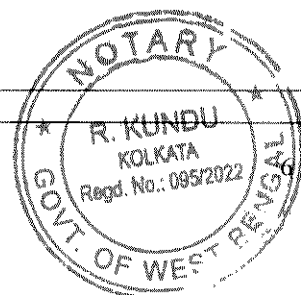
CTO Letter No. 505 dated 24/03/23.

Discharge Consent Order No. 505 Conditions		
Condit ion No.	CTO Condition	Compliance
1.	He/they shall not make any alteration, addition, deletion or modification in the plant without the prior clearance from the board and shall also abide by the obligations under sections 24, 31 and 33A of the Water (Prevention & Control of Pollution) Act, 1974 and further shall extend co-operation to the board in performing its functions entrusted under sections 20, 21, 23, 30 and 32 of the Act.	Complying with.
2.	He/they shall comply with the requirement of rule 14 of the Environment (Protection) Rules, 1986; rules 4,5,7,9,10 and 11 of the Hazardous Wastes (Management and Handling) Rules, 1989; rules 4,5,7,8,10,11,12,13,15,17 and 18 of the Manufacture, Storage and Import of Hazardous Chemical Rules, 1989; and the provision of the Public Liability Insurance Act, 1991, whichever is applicable.	We are not handling any hazardous chemicals specified in the manufacture, Storage, and Import of Hazardous Chemical Rules, 1989 and hence the provisional requirement under the aforesaid rules and the Public Liability Insurance Act, 1991 is not applicable.
3.	He/they shall monitor his/their effluent(s) regularly and maintain its quality in conformity with Board's standards and shall produce its proof, as and when asked for;	Unit is based on dry process. There is no industrial effluent water. The plant is based on zero liquid discharge.
4.	He/they shall submit application for consent again 30 days before the expiration of the period of consent i.e. 30.11.2027 or within 30 days from the date of receipt of this order whichever is applicable.	Noted.
5.	Conditions of Environmental Clearance (EC) shall be complied with and report shall be submitted half yearly to this board.	Complying with.
6.	EC requirement of 33% green belt shall be achieved up to this monsoon. The unit shall do plantation extensive and take measures to protect and maintained it in I. Its own space available within the premises and parking area; II. BIADA land (with consent of BIADA) III. Patna-Aurangabad Road, 1km north and south of the plant (with approval of parent department). IV. All village road within 1km of the plant. Ecological suitable species shall be planted in preferably 3 lines where possible and aim shall be to develop multi story canopy. Only tall plants be planted and suitable protection should be provided.	Complying. Total 49784 trees/shrubs/hedge have planted inside and outside of plant with survival rate of 84 percent.
7.	Air Pollution Control facilities (Bag House, Bag Filter) shall be operated regularly along with the operation of the plant to maintain emission of Particulate Matter within prescribed standard.	One number bag house integrated with cement mill operation and 68 no. bag filter are in operation at various transfer points of raw material/ cement circuits.



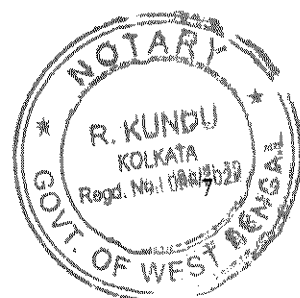


8.	Stack emission, Ambient air quality and Ambient noise level shall be monitored regularly and submit reports half yearly. They shall conform to the National Ambient Air Quality Standard;	Complying with. Stack emission level, Ambient air quality and Ambient noise level are measured regularly by competent authority/ regulating authority and enclosed as annexure 1.
9.	Dust suppression system shall be used and operated to control fugitive dust emission. Covered handling and storage of raw material and its product shall be practiced;	Complying with. Sprinklers are installed at main gate, unloading area and cement mill area. Total 60 sprinklers have installed and 30 points have developed for portable big volume sprinkler to suppress fugitive emission. Tankers are also being used for spray of water on roads to control the fugitive dust. Three rows of water pipeline have installed in service road for mist water spray along the plant service road/ Patna –Aurangabad Road.
10.	They shall install online stack monitoring system and ensure its connectivity to CPCB/BSPCB server;	We have installed CEMS with the stack attached with Cement Mill, Ball Mill and linked with CPCB and BSPCB servers.
11.	Cooling water shall be recycled in the process and no process water be discharged.	Complying with. Cooling tower with reservoir is used to recycle the water.
12.	Proper arrangements shall be done for quality operation of STP so that it does not get foul, air borne or fly around the plant;	Complying.
13.	The effluent shall conform to the Board's standard and submit report monthly;	Complying. Reports are enclosed as annexure 2.
14.	There shall not be any discharge outside the premises & treated effluent shall be used in horticulture purpose;	Complying with. STP treated water are being used in horticulture purpose.
15.	The unit shall have to take all possible measures to control water and air pollution, so that surrounding environment/ habitation/ vegetation shall not be effected directly or indirectly;	Complying with. The plant is based on ZLD. Dense plantation have been done with the boundary wall. Cover shed extension (65 m X 68 m) work is completed. Re-erection work of old raw material cover shed is completed.
16.	The unit shall ensure water spraying system in three rows along the Patna-Aurangabad Road;	Complying with.
17.	The unit shall continue sufficient water spraying in and around the premises and parking area through mist spray, sprinkler, water tankers and any other means;	Complying with.
18.	Ground water harvesting withdrawal shall be limited to 350 KLD as per the permission of Central Ground Water Authority;	Complying with.
19.	Rain water harvesting system shall be used to minimize abstraction of ground water;	Rain water from plant is being diverted to rain water harvesting pond. The harvested rain water is being used for firefighting, washing etc.
20.	Proper housekeeping shall be maintained within the premises.	Complying with. We are using 2 no. of vacuum sweeping machine and 2 no. truck mounted industrial vacuum cleaning machine for road and pits cleaning.
21.	Unit shall comply with all above conditions and submit compliance report every year to the board;	Complying with.
22.	This consent order is granted, subject to the condition that in the event of any information's/documents submitted by the proponent are found false or misleading at any stage, the consent order granted, shall be revoked and legal action shall be initiated.	Noted.



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Special Conditions:		
1.	Submit the details of area where green belts have been developed as mentioned in the above said compliance report. ***By March, 2023.	Compliance report submitted.
2.	Ensure to install separate electric-meter for the supply of electricity into the STP-unit. Accordingly maintain log-book for the quantity of effluents treated and electric energy consumed during the operation of STP-unit. Accordingly submit compliance report with evidence. ***By March, 2023.	Compliance report submitted.
3.	Ensure to install wheel bath Rumble Greed/ramp to clean the wheel/tires of vehicles at exit gate to reduce fugitive dust emission on NH-139. Accordingly submit compliance report with evidence. ***By June, 2023 instead of March, 2024.	Compliance report submitted.
4.	Ensure permanent installation of High volume Samplers (HVSs) at all three stations as install by the unit for the monitoring of AAQ at a time. Accordingly submit compliance report with evidence. ***By March, 2023.	Compliance report submitted.
5.	Ensure to fence the fly-ash storage yard with at least 12 feet height of pucca wind breaking wall all around and provide Mechanized dry-moping of dust on its captive roads with permanent water sprinkling pipe lines to spray water regularly. Accordingly submit compliance report with evidence. ***By June, 2023.	Compliance report submitted. 90% of wind breaking wall have made and rest are likely to complete by the end of June.
6.	Ensure water sprinkling activities in practice regularly on the captive-roads, entrance gates, exit gates, raw material weighing bridge area and fly-ash yard by installing Jet/high pressure sprinklers to suppress fugitive emission. Accordingly submit compliance report with evidence. ***By June, 2023.	Compliance report submitted.



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Annexure – 1

Report of Stack emission, Ambient air quality and Ambient noise level Monitoring

Table:1

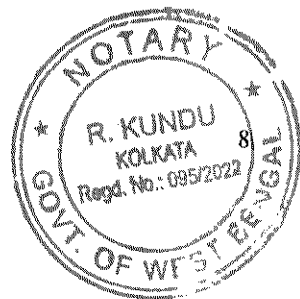
Ambient Air Quality ($\mu\text{g}/\text{m}^3$) - October' 2023 - March' 2024						
Location / Month	Plant boundary towards Main Gate		Plant boundary towards Hostel		Plant boundary towards Colony	
	PM ₁₀	PM _{2.5}	PM ₁₀	PM _{2.5}	PM ₁₀	PM _{2.5}
Oct. -23	42	26	46	21	39	25
Nov. - 23	53	39	52	34	54	36
Dec. -23	63	44	65	42	71	43
Jan. - 24	61	52	66	53	77	54
Feb. -24	48	29	50	28	50	28
Mar. -24	46	28	52	21	48	26
Average	52	36	55	33	57	35

Table:2

Stack Emission Level (mg/Nm^3) - October' 2023 - March' 2024				
Sr. No.	Month	Pollution Control Measures	Cement Mill - PM (mg/Nm^3)	Ball Mill - PM (mg/Nm^3)
1	Oct. -23	Cement Mill Bag House	14	Not in operation
2	Nov. - 23	Cement Mill Bag House	20	Not in operation
3	Dec. -23	Cement Mill Bag House	20	Not in operation
4	Jan. - 24	Cement Mill Bag House	16	Not in operation
5	Feb. -24	Cement Mill Bag House	19	Not in operation
6	Mar. -24	Cement Mill Bag House	18	Not in operation
Average			18	-

Table:3

Ambient Noise Level (Leq-dB(A)) - October' 2023 - March' 2024			
Location / Month	Plant boundary towards Main Gate	Plant boundary towards Hostel	Plant boundary towards Colony
Oct. -23	62.8	58.7	59.3
Nov. - 23	64.9	60.9	56.8
Dec. -23	66.7	63.3	57.3
Jan. - 24	64.8	62.7	59.1
Feb. -24	65.2	63.8	58.3
Mar. -24	65.3	60.6	56.7
Median	65.0	61.7	57.9



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TEST REPORT

Ref. No. <i>STH/TR/23-24/6425</i> Dt: 17.11.2023		Your Ref. No. <i>SCL/CC/Environment/23-24/WO-7544</i> Dt: 04.02.2023			
[a] Name and address of the Customer	MANAGER BIHAR CEMENT PLANT (A unit of Shree Cement Ltd.) Industrial Growth Centre ; Jasoliya More AURANGABAD – 824 101 ; Bihar				
[b] Details of Sample	Monitoring of Stack Emission				
[c] Sample Collected by	By Vinay Kumar (Lab Representative) of Shiva Test House on 07.11.23				
[d] Sampling Location	Premises of Bihar Cement Plant, Aurangabad				
[e] Method of Sampling	IS 11255 (Part-1, 2, 3 & 7)				
[f] Sampling Environmental Condition	Temp. (°C)	29	Humidity (%) 71		
[g] No. & Type of Container	Thimble & Glass Impinger				
[h] Instrument ID	VSS-IPLS				
[i] Sample Quantity	60 ml				
[j] Sample Code	ST-6425				
[k] Sample Condition on Receipt	Fit for Analysis				
[l] Items required to be tested	As per contract				
[m] Whether any specific Method of Test has been suggested by the party	No				
[n] Date of receiving the sample in Laboratory	08.11.23				
[o] Analysis Start Date / Analysis Completion Date	08.11.23 / 13.11.23				
Parameters	Unit	Method of Test	Results		
1. Stack Connected to			Cement Mill Bag House		
2. Height of Stack (as reported)	Meter		42.5 m.		
3. Dia. of Stack at Top (as reported)	Meter		2.8 m.		
4. Draft	—		ID Fan		
5. Material of Construction	—		M.S.		
6. Ambient Temperature	°C		29.0		
7. Flue Gas Temperature	°C		67.0		
8. Velocity	m/sec.	IS 11255 (Part-3)	6.9		
9. Volumetric Flow Rate	NM ³ /hr.		134819.3		
10. Sampling Point	Meter		29.6 m.		
		Limit as per E (P) Rules	Concentration through CEMS	Concentration	
11. Particulate Matter (P.M.)	mg / NM ³	IS 11255 (Part-1)	30.00 mg/ NM ³	16.2	17.9

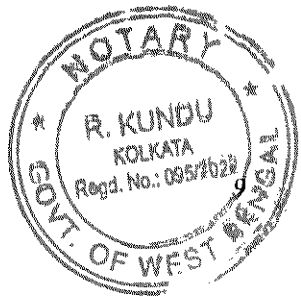
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Verified by :
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Technical Manager

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Dr. (Mrs.) Shreyasee Prasad
Quality Manager

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TEST REPORT

Ref. No. STH/TR/23-24/6419-6421 Dt: 17.11.2023 Your Ref. No. SCL/CC/Environment/23-24/WO-7544 Dt: 04.02.2023						
[a] Name and address of the Customer		MANAGER BIHAR CEMENT PLANT (A unit of Shree Cement Ltd.) Industrial Growth Centre ; Jasoiya More AURANGABAD – 824 101 ; Bihar				
[b] Details of Sample		Monitoring of Ambient Air Quality				
[c] Sample Collected by		By Viney Kumar (Lab Representative) of Shiva Test House on 07.11.23				
[d] Sampling Location		Premises of Bihar Cement Plant, Aurangabad				
[e] Method of Sampling		IS 5182 (Part - 14)				
[f] Sampling Environmental Condition		Temp. (°C)	30	Humidity (%)	71	
[g] Details of Sample Container (Nos. & Type of Container)		Filter Paper: Glass Impinger				
[h] Instrument ID		STH/Equip/26, STH/Equip/113, STH/Equip/27, STH/Equip/114, STH/Equip/54, STH/Equip/115				
[i] Sample Quantity		30 ml x 18 (for each NO ₂ , SO ₂)				
[j] Sample Condition on Receipt		Fit for Analysis				
[k] Items required to be tested		As per contract				
[l] Whether any specific Method of Test has been suggested by the customer		No				
[m] Date of receiving the sample in Laboratory		08.11.23				
[n] Analysis Start Date - Analysis Completion Date		08.11.23 / 13.11.23				
Parameters	Unit	Method of Test	Limit as per NAAQS 2009	Sampling Station / Result		
				Near Main gate (SC A-6419)	Near Hostel (SC A-6420)	Near Colony (SC A-6421)
Particulate Matter (PM ₁₀)	µg / m ³	IS 5182 (Part-23)	100 µg / m ³	77.0 65.0 73.6	75.0 69.6 67.7	75.8 60.5 70.0
Particulate Matter (PM _{2.5})	µg / m ³	IS 5182 (Part-24)	60 µg / m ³	41.8 31.6 40.5	41.5 31.5 39.1	43.9 32.6 41.1
Sulphur Dioxide as SO ₂	µg / m ³	IS 5182 (Part-2)	80 µg / m ³	10.1 11.4 7.0 10.1 15.1 12.1	12.8 14.1 8.0 9.0 11.8 18.8	20.7 14.1 9.9 10.4 14.6 17.8
Nitrogen Dioxide as NO ₂	µg / m ³	IS 5182 (Part-5)	80 µg / m ³	18.1 14.2 38.7 39.4 35.2 39.7	36.9 33.6 28.2 29.9 36.9 38.9	35.0 39.1 26.2 31.6 39.6 41.0
Average Value						
PM ₁₀	µg / m ³			71.9	69.5	68.7
PM _{2.5}	µg / m ³			38.0	37.4	39.3
SO ₂	µg / m ³			13.1	14.0	14.7
NO ₂	µg / m ³			34.4	33.9	37.4

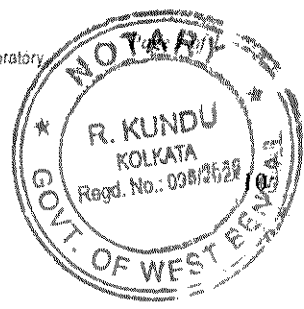
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Verified by:
Dr. Shibeshwar Prasad
Technical Manager

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Authorized Signatory
Dr. (Mrs.) Shreyasee Prasad
Quality Manager

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TEST REPORT

Ref. No. STH/TR/23-24/6425 Dt: 17.11.2023 Your Ref. No. SCL/CC/Environment/23-24/WO-7544 Dt: 04.02.2023		
[a] Name and address of the Customer	MANAGER BIHAR CEMENT PLANT (A unit of Shree Cement Ltd.) Industrial Growth Centre ; Jasoiya More AURANGABAD – 824 101 ; Bihar	
[b] Details of Sample	Monitoring of Ambient Noise Level within factory periphery	
[c] Monitored by	By Vinay Kumar (Lab Representative) of Shiva Test House on 07.11.23	
[d] Items required to be tested	As per Instruction	
[e] Whether any specific Method of Test has been suggested by the party	No	
Monitoring Location		Unit
		Time Weighted Average (TWA) of Noise Level (Daytime) in dB(A)
1. Near Main Gate	dB(A)	66.5
2. Near Hostel	dB(A)	59.7
3. Near Colony	dB(A)	58.2
N.B.	The Ambient Air Quality Standards in respect of Noise as per Noise Pollution (Regulation and Control) Rules 2000 for Industrial area is 75.0 dB(A), for Commercial area is 65.0 dB(A), for Residential area is 55.0 dB(A) & for Silence Zone is 50.0 dB(A) in daytime i.e. 6.00 am to 9.0 p.m. As per Rule 7(1&2) the authority shall take action against violator if the noise level exceed the ambient noise standards by 10 dB(A) or more against any area/zone.	

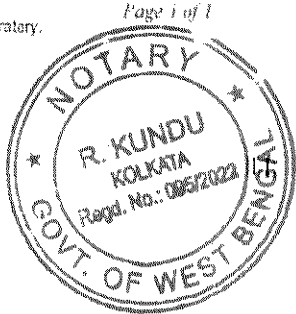
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Dr. (Alex.) Shreyasee Prasad
Quality Manager

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Annexure - 2

Monthly Test Report of STP Treated Water (October, 2023 – March, 2024)





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PC-10282

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TEST REPORT

Ref. No. STH/TR/23-24/5505 Dt: 18.10.2023 Your Ref. No. SCL/CC/Environment/23-24/WO-7544 Dt: 04.02.2023

[a] Name and address of the Customer

MANAGER
BIHAR CEMENT PLANT
(A unit of Shree Cement Ltd.)
Industrial Growth Centre ; Jasoiya More
AURANGABAD – 824 101 ; Bihar

[b] Details of Sample

Treated Effluent Sample from STP Outlet

[c] Sample Collected by

By Pradeep Kumar (Lab Representative) of Shiva
Test House on 12.10.23

[d] Sampling Location

STP Outlet

[e] Method of Sampling

IS 3025, APHA

[f] Sampling Environmental Condition

Temp. (°C) 28 Humidity (%) 72

[g] Details of Sample Container (No. & Type of Container)

Plastic Bottle (02)

[h] Sample Quantity

2 Litres

[i] Sample Code

E-5505

[j] Sample Condition on Receipt

Fit for Analysis

[k] Items required to be tested

As per contract.

[l] Whether any specific Method of Test has been suggested by the customer

No

[m] Date of receiving the sample in Laboratory

13.10.23

[n] Analysis Start Date / Analysis Completion Date

13.10.23 / 16.10.23

S. N.	Parameters	Unit	Method of Test	Limit as per (I) Rules Schedule VI	Result
1.	pH at 25 °C	---	IS 3025 (Part-11)	5.5 to 9.0	7.38
2.	Total Suspended Solids	mg/l.	IS 3025(Part-17)	100.0	34.0
3.	Oil & Grease	mg/l.	IS 3025 (Part-39)	10.0	1.1
4.	B.O.D. (3 days at 27°C)	mg/l.	IS 3025 (Part-44)	30.0	19.0
5.	C.O.D.	mg/l.	APHA 5220 B	250.0	84.0
6.	Total Residual Chlorine as Cl	mg/l.	IS 3025 (Part-26)	1.0	<0.1
7.	Chloride as Cl	mg/l.	IS 3025 (Part-32)	Not Specified	85.0
8.	Sulphide as S	mg/l.	APHA (4500 S ² F)	2.0	<0.1
9.	Ammonical Nitrogen as N	mg/l.	IS 3025 (Part-34)	50.0	8.4
10.	Total Kjeldahl Nitrogen as N	mg/l.	APHA (4500 N org)	100.0	15.7

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Dr. Shibeshwar Prasad
Technical Manager

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Dr. (Mrs.) Shreyasee Prasad
Quality Manager

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TC-10482

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TEST REPORT

Ref. No. STH/TR/23-24/6418 Dt: 17.11.2023 Your Ref. No. SCL/CC/Environment/23-24/WO-7544 Dt: 04.02.2023

[a] Name and address of the Customer		MANAGER BIHAR CEMENT PLANT (A unit of Shree Cement Ltd.) Industrial Growth Centre; Jasolya More AURANGABAD – 824 101 ; Bihar			
[b] Details of Sample		Treated Effluent Sample from STP Outlet			
[c] Sample Collected by		By Vinay Kumar (Lab Representative) of Shiva Test House on 07.11.23			
[d] Sampling Location		STP Outlet			
[e] Method of Sampling		IS 3025, APHA			
[f] Sampling Environmental Condition		Temp. (°C) 30 Humidity (%) 71			
[g] Details of Sample Container (No. & Type of Container)		Plastic Bottle (02)			
[h] Sample Quantity		2 Litres			
[i] Sample Code		E-6418			
[j] Sample Condition on Receipt		Fit for Analysis			
[k] Items required to be tested		As per contract.			
[l] Whether any specific Method of Test has been suggested by the customer		No			
[m] Date of receiving the sample in Laboratory		08.11.23			
[n] Analysis Start Date / Analysis Completion Date		08.11.23 / 13.11.23			
S. N.	Parameters	Unit	Method of Test	Limit as per E (P) Rules Schedule VI	Result
1.	pH at 25 °C	---	IS 3025 (Part-11)	5.5 to 9.0	7.38
2.	Total Suspended Solids	mg/l.	IS 3025(Part-17)	100.0	34.0
3.	Oil & Grease	mg/l.	IS 3025 (Part-39)	10.0	1.1
4.	B.O.D. (3 days at 27°C)	mg/l.	IS 3025 (Part-44)	30.0	19.0
5.	C.O.D.	mg/l.	APHA 5220 B	250.0	84.0
6.	Total Residual Chlorine as Cl	mg/l.	IS 3025 (Part-26)	1.0	<0.1
7.	Chloride as Cl	mg/l.	IS 3025 (Part-32)	Not Specified	85.0
8.	Sulphide as S	mg/l.	APHA (4500 S ² F)	2.0	<0.1
9.	Ammonical Nitrogen as N	mg/l.	IS 3025 (Part-34)	50.0	8.4
10.	Total Kjeldahl Nitrogen as N	mg/l.	APHA (4500 N org)	100.0	15.7

SHIBESHWAR PRASAD
AR PRASAD

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Date: 2023.12.11 11:21:43 +05'30'

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Dr. Shibeshwar Prasad
Technical Manager

Shreyasee Prasad

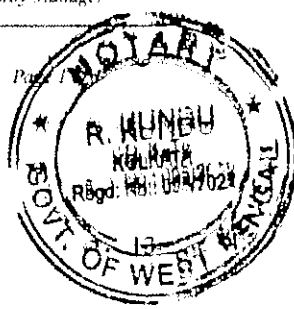
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Authorized Signatory
Dr. (Mrs.) Shreyasee Prasad
Quality Manager

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TC-12582

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TEST REPORT

Ref. No. STH/TR/23-24/7459		Dt: 19.12.2023		Your Ref. No. SCL/CC/Environment/23-24/WO-7544		Dt: 04.02.2023	
[a] Name and address of the Customer				MANAGER BIHAR CEMENT PLANT (A unit of Shree Cement Ltd.) Industrial Growth Centre; Jasoiya More AURANGABAD – 824 101 ; Bihar			
[b] Details of Sample				Treated Effluent Sample from STP Outlet			
[c] Sample Collected by				By Vinay Kumar (Lab Representative) of Shiva Test House on 11.12.23			
[d] Sampling Location				STP Outlet			
[e] Method of Sampling				IS 3025, APHA			
[f] Sampling Environmental Condition				Temp. (°C) 26 Humidity (%) 65			
[g] Details of Sample Container (No. & Type of Container)				Plastic Bottle (02)			
[h] Sample Quantity				2 Litres			
[i] Sample Code				E-7459			
[j] Sample Condition on Receipt				Fit for Analysis			
[k] Items required to be tested				As per contract.			
[l] Whether any specific Method of Test has been suggested by the customer				No			
[m] Date of receiving the sample in Laboratory				12.12.23			
[n] Analysis Start Date / Analysis Completion Date				12.12.23 / 15.12.23			
S. N.	Parameters	Unit	Method of Test	Limit as per E (P) Rules Schedule VI	Result		
1.	pH at 25 °C	---	IS 3025 (Part-11)	5.5 to 9.0	7.19		
2.	Total Suspended Solids	mg/l.	IS 3025(Part-17)	100.0	23.0		
3.	Oil & Grease	mg/l.	IS 3025 (Part-39)	10.0	1.0		
4.	B.O.D. (3 days at 27°C)	mg/l.	IS 3025 (Part-44)	30.0	19.0		
5.	C.O.D.	mg/l.	APHA 5220 B	250.0	72.0		
6.	Total Residual Chlorine as Cl	mg/l.	IS 3025 (Part-26)	1.0	<0.1		
7.	Chloride as Cl	mg/l.	IS 3025 (Part-32)	Not Specified	83.0		
8.	Sulphide as S	mg/l.	APHA (4500 S ² F)	2.0	<0.1		
9.	Ammonical Nitrogen as N	mg/l.	IS 3025 (Part-34)	50.0	9.5		
10.	Total Kjeldahl Nitrogen as N	mg/l.	APHA (4500 N org)	100.0	17.4		

SHIBESHWAR PRASAD
Digitally signed by SHIBESHWAR PRASAD
Date: 2023.12.19 13:56:43 +05'30'
Verified by :
Dr. Shibeshwar Prasad
Technical Manager

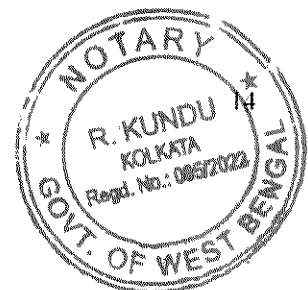
Shreyasee Prasad
Digitally signed by Shreyasee Prasad
Date: 2023.12.19 13:57:06 +05'30'
Authorized Signatory
Dr. (Mrs.) Shreyasee Prasad
Quality Manager

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Mob: +918676886249, +919431647908 Email: shipatna@yahoo.co.in info@shivatest.com
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196



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TC-10582

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TEST REPORT

Ref. No. STH/TR/N/23-24/8771 Dt: 31.01.2024 Your Ref. No. SCL/CC/Environment/23-24/WO-7544 Dt: 04.02.2023					
[a] Name and address of the Customer				MANAGER BIHAR CEMENT PLANT (A unit of Shree Cement Ltd.) Industrial Growth Centre, Jasoiya More AURANGABAD - 824 101 ; Bihar	
[b] Details of Sample				Treated Effluent Sample from STP Outlet	
[c] Sample Collected by				By Vinay Kumar (Lab Representative) of Shiva Test House on 21.01.24	
[d] Sampling Location				STP Outlet	
[e] Method of Sampling				IS 3025, APHA	
[f] Sampling Environmental Condition				Temp. (°C) 19 Humidity (%) 68	
[g] Details of Sample Container (No. & Type of Container)				Plastic Bottle (02)	
[h] Sample Quantity				2 Litres	
[i] Sample Code				E-8771	
[j] Sample Condition on Receipt				Fit for Analysis	
[k] Items required to be tested				As per contract.	
[l] Whether any specific Method of Test has been suggested by the customer				No	
[m] Date of receiving the sample in Laboratory				22.01.24	
[n] Analysis Start Date / Analysis Completion Date				22.01.24 / 27.01.24	
S. N.	Parameters	Unit	Method of Test	Limit as per Govt. of India MH&UA	Result
1.	pH at 25 °C	---	IS 3025 (Part-11)	5.5 to 9.0	7.31
2.	Total Suspended Solids	mg/l.	IS 3025(Part-17)	20.0	15.0
3.	Oil & Grease	mg/l.	IS 3025 (Part-39)	Not Specified	<1.0
4.	B.O.D. (3 days at 27°C)	mg/l.	IS 3025 (Part-44)	10.0	8.0
5.	C.O.D.	mg/l.	APHA 5220 B	50.0	36.0
6.	Total Residual Chlorine as Cl	mg/l.	IS 3025 (Part-26)	Not Specified	<0.1
7.	Chloride as Cl	mg/l.	IS 3025 (Part-32)	Not Specified	39.0
8.	Sulphide as S	mg/l.	APHA (4500 S ² F)	2.0	<0.1
9.	Ammonical Nitrogen as N	mg/l.	IS 3025 (Part-34)	10.0	6.2
10.	Total Kjeldahl Nitrogen as N	mg/l.	APHA (4500 N org)	Not Specified	8.4

Shibeswar Prasad
Digitally signed by Shibeswar Prasad
Date: 2024.03.13 15:53:34 +05'30'
Verified by :
Dr. Shibeswar Prasad
Technical Manager

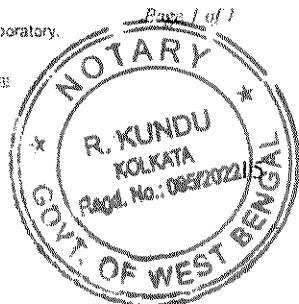


Shreyasee Prasad
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Date: 2024.03.13 15:54:21 +05'30'
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Dr. (Mrs.) Shreyasee Prasad
Quality Manager

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Mob : +919676886249 - +919431047908 Email : shivastest@yahoo.co.in ; info@shivastest.com
Website : www.shivastest.com ; www.shivastesthouse.com





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TEST REPORT

Ref. No. <i>STH/TR/N/23-24/9472</i> Dt: <i>28.02.2024</i> Your Ref. No. <i>SCL/CC/Environment/23-24/WO-7544</i> Dt: <i>04.02.2023</i>					
[a] Name and address of the Customer			MANAGER BIHAR CEMENT PLANT (A unit of Shree Cement Ltd.) Industrial Growth Centre, Jasoiya More AURANGABAD – 824 101 ; Bihar		
[b] Details of Sample			<i>Treated Effluent Sample from STP Outlet</i>		
[c] Sample Collected by			By Vinay Kumar (Lab Representative) of Shiva Test House on 17.02.24		
[d] Sampling Location			STP Outlet		
[e] Method of Sampling			IS 3025, APHA		
[f] Sampling Environmental Condition			Temp. (°C) 21 Humidity (%) 71		
[g] Details of Sample Container (No. & Type of Container)			Plastic Bottle (02)		
[h] Sample Quantity			2 Litres		
[i] Sample Code			E-9472		
[j] Sample Condition on Receipt			Fit for Analysis		
[k] Items required to be tested			As per contract.		
[l] Whether any specific Method of Test has been suggested by the customer			No		
[m] Date of receiving the sample in Laboratory			17.02.24		
[n] Analysis Start Date / Analysis Completion Date			17.02.24 / 22.02.24		
S. N.	Parameters	Unit	Method of Test	Limit as per Gov. of India MH&UA	Result
1.	pH at 25 °C	—	IS 3025 (Part-11)	5.5 to 9.0	7.27
2.	Total Suspended Solids	mg/l.	IS 3025(Part-17)	20.0	12.0
3.	Oil & Grease	mg/l.	IS 3025 (Part-39)	Not Specified	<1.0
4.	B.O.D. (3 days at 27°C)	mg/l.	IS 3025 (Part-44)	10.0	7.0
5.	C.O.D.	mg/l.	APHA 5220 B	50.0	28
6.	Total Residual Chlorine as Cl	mg/l.	IS 3025 (Part-26)	Not Specified	<0.1
7.	Chloride as Cl	mg/l.	IS 3025 (Part-32)	Not Specified	34.0
8.	Sulphide as S	mg/l.	APHA (4500 S ² F)	2.0	<0.1
9.	Ammonical Nitrogen as N	mg/l.	IS 3025 (Part-34)	10.0	5.6
10.	Total Kjeldahl Nitrogen as N	mg/l.	APHA (4500 N org)	Not Specified	7.8

Shibeswar Prasad
Digitally signed by Shibeswar Prasad
Date: 2024.03.13 15:53:50 +05:30
Verified by :
Dr. Shibeswar Prasad
Technical Manager

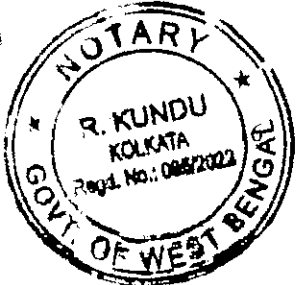


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Dr. (Mrs.) Shreyasee Prasad
Quality Manager

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TEST REPORT

Ref. No. STH/TR/23-24/10215		Dt: 13.03.2024		Your Ref. No. SCL/CC/Environment/23-24/WO-7544		Dt: 04.02.2023	
[a] Name and address of the Customer				MANAGER BIHAR CEMENT PLANT (A unit of Shree Cement Ltd.) Industrial Growth Centre; Jasoia More AURANGABAD – 824 101 ; Bihar			
[b] Details of Sample				Treated Effluent Sample from STP Outlet			
[c] Sample Collected by				By Vinay Kumar (Lab Representative) of Shiva Test House on 08.03.24			
[d] Sampling Location				STP Outlet			
[e] Method of Sampling				IS 3025, APHA			
[f] Sampling Environmental Condition				Temp. (°C) 25 Humidity (%) 54			
[g] Details of Sample Container (No. & Type of Container)				Plastic Bottle (02)			
[h] Sample Quantity				2 Litres			
[i] Sample Code				E-10215			
[j] Sample Condition on Receipt				Fit for Analysis			
[k] Items required to be tested				As per contract.			
[l] Whether any specific Method of Test has been suggested by the customer				No			
[m] Date of receiving the sample in Laboratory				09.03.24			
[n] Analysis Start Date / Analysis Completion Date				09.03.24 / 13.03.24			
S. N.	Parameters	Unit	Method of Test	Limit as per Gov. of India MH&UA	Result		
1.	pH at 25 °C	---	IS 3025 (Part-11)	5.5 to 9.0	7.23		
2.	Total Suspended Solids	mg/l.	IS 3025(Part-17)	20.0	17.0		
3.	Oil & Grease	mg/l.	IS 3025 (Part-39)	Not Specified	<1.0		
4.	B.O.D. (3 days at 27°C)	mg/l.	IS 3025 (Part-44)	10.0	9.0		
5.	C.O.D.	mg/l.	APHA 5220 B	50.0	40.0		
6.	Total Residual Chlorine as Cl	mg/l.	IS 3025 (Part-26)	Not Specified	<0.1		
7.	Chloride as Cl	mg/l.	IS 3025 (Part-32)	Not Specified	43.0		
8.	Sulphide as S	mg/l.	APHA (4500 S ² F)	2.0	<0.1		
9.	Ammonical Nitrogen as N	mg/l.	IS 3025 (Part-34)	10.0	6.7		
10.	Total Kjeldahl Nitrogen as N	mg/l.	APHA (4500 N org)	Not Specified	9.5		

Shibeswar Prasad

Digitally signed by Shibeswar Prasad
Date: 2024.03.13 15:54:03 +05'30'

Verified by :
Dr. Shibeswar Prasad
Technical Manager

Shreyasee Prasad

Digitally signed by Shreyasee Prasad
Date: 2024.03.13 15:54:53 +05'30'

Authorized Signatory
Dr. (Mrs) Shreyasee Prasad
Quality Manager

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1. This report applies only to sample tested as above.

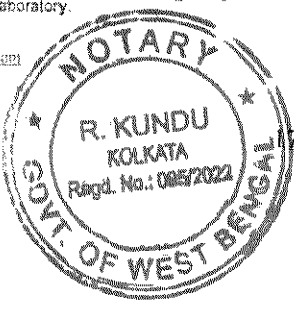
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3. Test Report endorsed only the tests and not the product certificate.

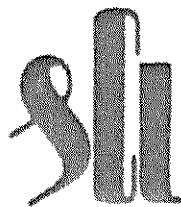
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Website: www.shivatest.com, www.shivatesthouse.com



193

**BIHAR CEMENT PLANT**

(A unit of Shree Cement Limited)
 Industrial Growth Centre BIADA, Jasoiya Mod
 Aurangabad-824101 (Bihar), India
 CIN : L26943RJ1979PLC001935
 Web : www.shreecement.com
 Phone No. : 9264477258 • Ext.-1143

SCL/ENV/BCP/ESR/2021-22/20

Date: 12/09/2022

To,
 The Member Secretary,
 Bihar State Pollution Control Board
 Parivesh Bhawan, N.S.B-2
 Patliputra Industrial Area,
 Patna (Bihar) - 800010

Sub: Submission of Environment Statement Report of Clinker Grinding Unit "M/s Bihar Cement Plant, (A Unit of Shree Cement Ltd.)" located at BIADA, Industrial Growth Center, Aurangabad, District – Aurangabad, Bihar for the period of April, 2021 to March, 2022 under Environment Protection Act, 1986

Ref: Consent to operate letter no. T – 1041 and T – 1042, dated 17/02/2018.

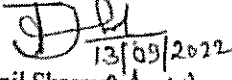
Sir,

With reference to the above subject and referred CTO letter, we are submitting herewith the Annual Environment Statement Report (in form – V) for the period from April 2021 to March 2022 for M/s Bihar Cement Plant (A Unit of Shree Cement Ltd.) situated at Jasoiya More, BIADA, Industrial Growth Centre, Aurangabad, Tehsil & Dist.-Aurangabad (Bihar).

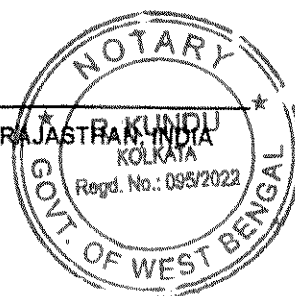
This is for your kind information and record please.

Thanking you.

Yours faithfully,
 For BIHAR CEMENT PLANT
 (A Unit of Shree Cement Ltd.)


 13/09/2022
 (Anil Sharma) (Anil Sharma)
 Unit Head

Copy to: Deputy Director General of Forests (C), Ministry of Environment, Forest & Climate Change, Integrated Regional Office, Bungalow No. A – 2, Shyamali Colony, Ranchi – 834002.



~~194~~

ENVIRONMENT STATEMENT

FORM-V
(See Rule-14)
(APRIL, 2021 to MARCH, 2022)

PART - A

1.	Name and address of the Owner / Occupier of the Industry operation or process	M/s Bihar Cement Plant (A Unit of Shree Cement Ltd.), Jasoia More, BIADA, Industrial Growth Centre, Aurangabad, Tehsil & Dist. Aurangabad, Bihar
2.	Industry Category Primary (S.T.C. Code) Secondary (S.T.C. Code)	Red Category
3.	<u>Production Capacity</u> Cement : D.G. Set :	4.5 Million TPA 2 x 500 KVA
4.	Year of Establishment	2014
5.	Date of the last Environmental Statement submitted	24 September 2021

PART - B

WATER AND RAW MATERIAL CONSUMPTION

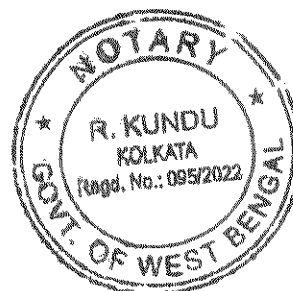
(I) **WATER CONSUMPTION:**

Process : N.A. (As plant is based on dry Process technology)

Cooling and Dust Suppression : 33356 KL

Domestic : 16600 KL

Name of Product	Cooling & Dust Suppression Water Consumption per Unit of Product Output	
	During Previous Financial Year (2020-21)	During Current Financial Year (2021-22)
Cement	0.0166 KL/ MT of Cement	0.0139 KL/ MT of Cement



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(II) RAW MATERIAL CONSUMPTION: (CEMENT PLANT)

Name of Raw Material	Name of Product	Consumption of Raw Material Per Unit of Output (Cement)	
		During Previous Financial Year (2020-21) Metric Tons	During Current Financial Year (2021-22) Metric Tons
1. Clinker	Cement	0.510	0.528
2. Gypsum		0.098	0.099
3. Fly Ash		0.298	0.332
4. Slag		0.094	0.041
5. Coal/ Dolochar (in HAG)	Heat	0.0102	0.0097
6. Diesel (in D.G. Set)	Power	0.356 L/KWH	0.362 L/KWH

(III) POWER CONSUMPTION (KWH/T OF CEMENT):

During Previous Financial Year (2020-21)	During Current Financial Year (2021-22)
32.56	29.98

(IV) TOTAL CEMENT PRODUCTION (MT):

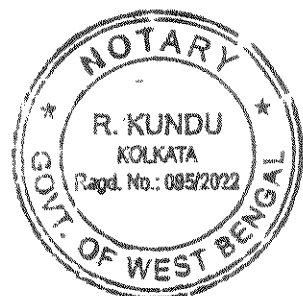
During Previous Financial Year (2020-21)	During Current Financial Year (2021-22)
2015770	2398887

(V) TOTAL D.G. POWER PRODUCTION (KWH):

During Previous Financial Year (2020-21)	During Current Financial Year (2021-22)
7297	22944

PART - CDISCHARGED TO ENVIRONMENTAL / UNIT OF OUTPUT

Pollutants	Quantity of Pollutants Discharged (Mass/Day)	Concentration of Pollutants in Discharge (Mass/Value)	Percentage of variation from prescribed standard with reasons
(a) Water	No waste water is discharged outside the plant premises.	The plant is being operated on dry process technology, hence no liquid effluent is generated from the Clinker Grinding Unit. The waste water generated from the township, office toilets, canteen and guest house are being treated at sewage treatment plant (STP). The STP treated water is being utilized in horticulture activities and also to flush water in toilets. Monthly quantity and quality of STP treated water is given in Annexure -I	
(b) Air	Particulate Matter from stack emission is 0.0448 MT/Day	Please refer Annexures - II & III	
(c) Noise		Please refer Annexure - IV	



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PART - D

HAZARDOUS WASTE

(As specified under Hazardous Wastes (Management, Handling & Trans boundary Movement) Rules, 2016

Hazardous Waste	Total Quantity (Liters.)	
	During Previous Financial Year (2020-21)	During Current Financial Year (2021-22)
a) From Process Cement manufacturing (Grinding) is based on "Dry Process" No Hazardous waste is generated from the process except used oil which is drained from Machinery / Equipments)	Total quantity generated = 7.2 MT Old stock = Zero Total disposal = 7.2 MT Balance quantity = Zero	Total quantity generated = 0.0 MT Old stock = Zero Total disposal = 0.0 MT Balance quantity = Zero
(b) From Pollution Control Facilities	N.A.	N.A.

PART - E

SOLID WASTE

		Total Quantity	
		During Previous Financial Year (2020-21)	During Current Financial Year (2021-22)
(a)	From Process	N.A.	N.A.
(b)	From Pollution Control Facility	Dust collected in the Bag Houses and Bag Filters are recycled to the system.	
(c)	1) Quantity rejected or re-utilized within the unit	100%	100%
	2) Sold	Nil	Nil
	3) Disposed	Nil	Nil

PART - F

Please specify the characterization (in terms of composition and quantum) of hazardous as well as solid wastes and indicate disposal practice adopted for the categories of wastes:

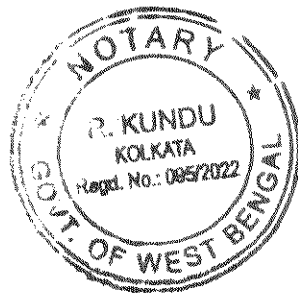
(I) Hazardous Waste:-

No Hazardous waste is generated from the process except used oil/grease which is drained from machineries / equipment. Used oil is sold to the CPCB/BSPCB authorized recycler. In 2021-22 total quantity of used oil/grease generated is 0.0 MT

(II) Battery waste:-

During Previous Financial Year (2020-21)	During Current Financial Year (2021-22)
Nil	368 (3.74 MT)

The used batteries sent to registered recycler M/s Bhagwati Metalloys Pvt. Ltd. Fatuha, Patna.



~~197~~(III) Bio-Medical Waste:

During Previous Financial Year (2020-21)	During Current Financial Year (2021-22)
1.605 kg	2.07 kg

We are registered with M/s Synergy Waste Management (P) Ltd. for proper treatment and disposal of the bio-medical waste.

(IV) E- Wastes:

Source	Total Quantity	
	During Previous Financial Year (2020-21)	During Current Financial Year (2021-22)
From Process	Nil	Nil
From Pollution Control Facility	Nil	Nil

(V) Solid Wastes: - N.A.

PART - G

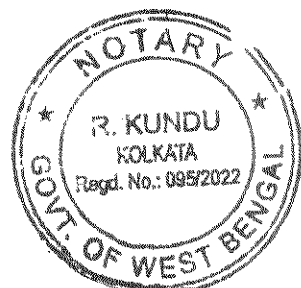
IMPACT OF THE POLLUTION CONTROL MEASURES ON CONSERVATION OF NATURAL RESOURCES AND CONSEQUENTLY ON THE COST OF PRODUCTION

M/s Bihar Cement Plant, A Unit of Shree Cement Limited (Grinding Unit) is being operated on dry process technology, which is cost effective and environmentally clean technology. The advantage of dry process is also in fuel economy. The stack emissions from the plant are controlled by equipment like bag houses and bag filters installed at various material transfer points to clean the process and arrest the fugitive emissions. The particulate matter collected in the pollution control equipment is recycled in process and neutralizing the cost of operation of pollution control equipment and hence no cost impact on the production cost. Further fly ash and slag are being utilized in the production of cement thus eliminating the harmful impacts on environment.

PART - H

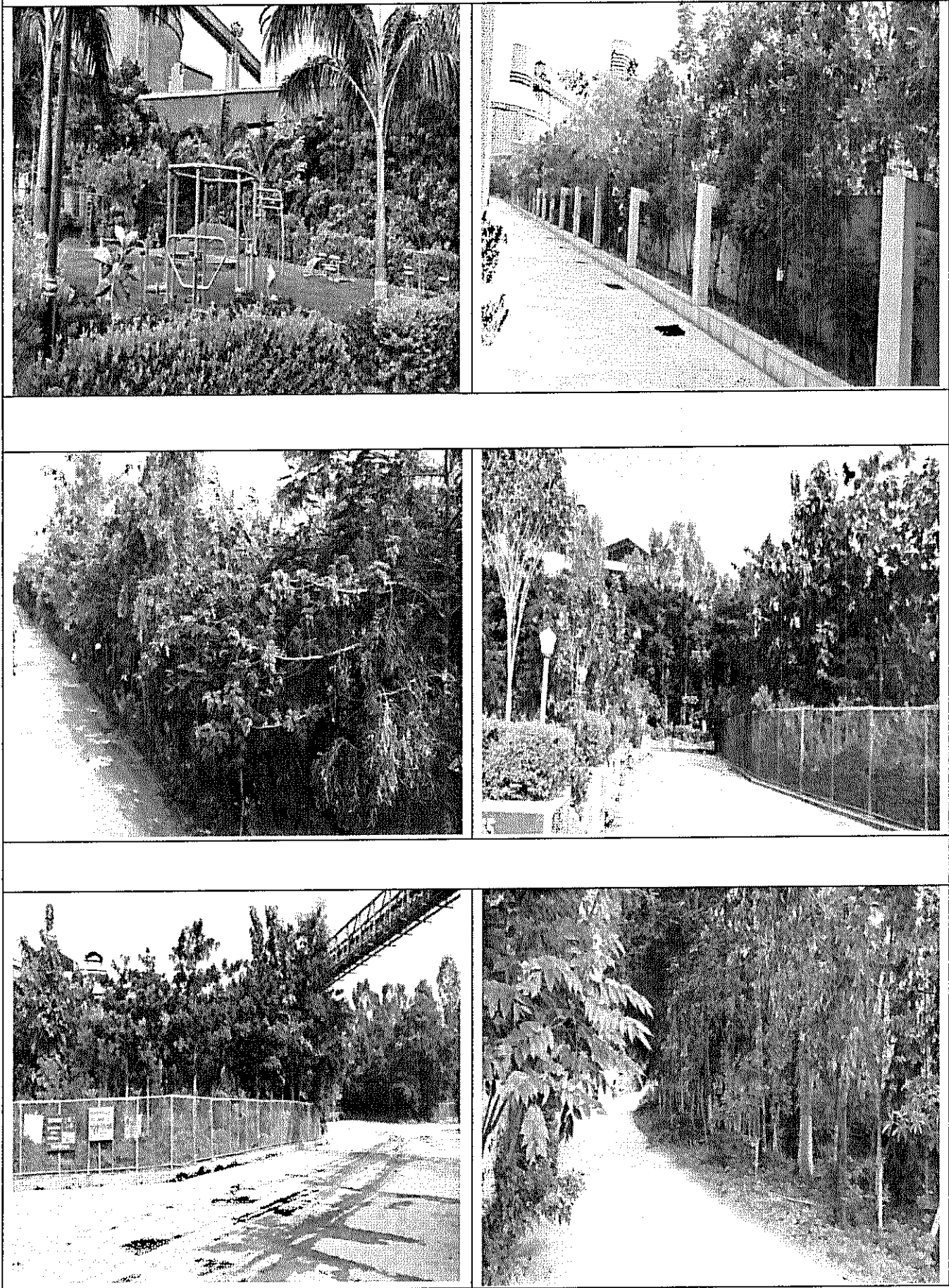
ADDITIONAL MEASURES / INVESTMENTS PROPOSAL FOR ENVIRONMENT PROTECTION INCLUDING ABATEMENT OF POLLUTION

Annual recurring cost towards the environmental protection measures for the FY 2021-22 is Rs. 1.82 Crore approximately. Green belt development and tree plantation are our ongoing activity within the plant and outside of the plant area. Every year plantation activities are being done to increase the density and bio-diversity of the area. More than 33 % of the total plant area developed under greenbelt development area. In 2021-22 (last monsoon) 1100 trees have planted inside / outside the plant area.



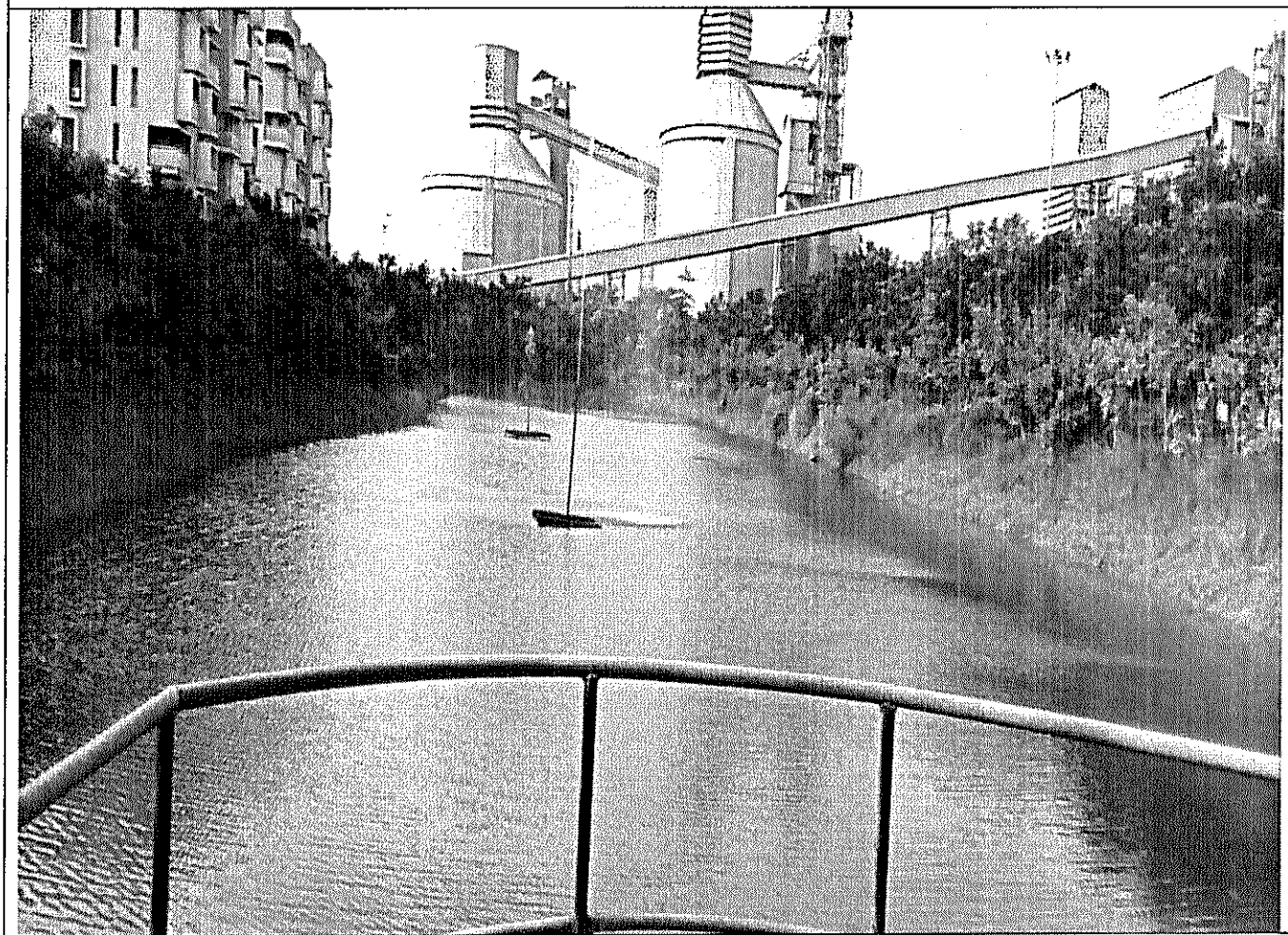
~~198~~

PHOTOGRAPHS OF PLANTATION IN PLANT AREA

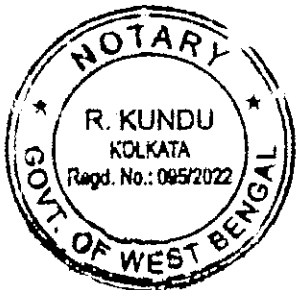
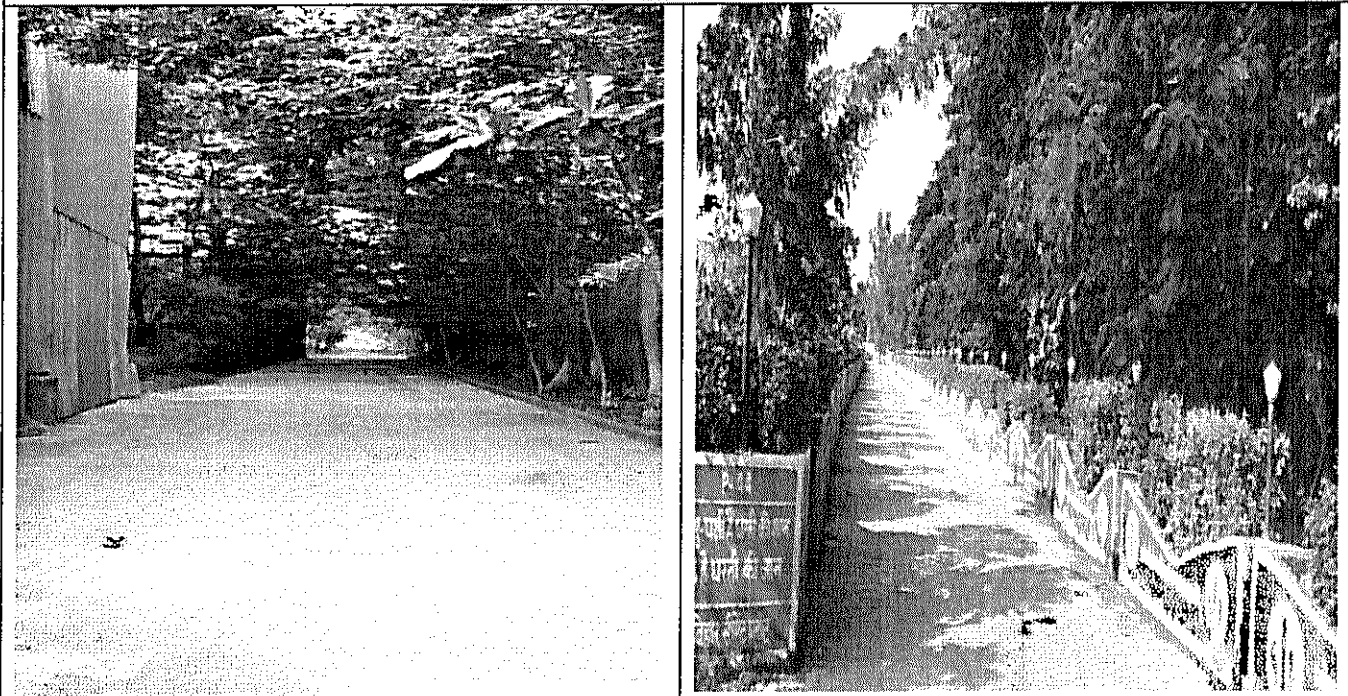


19/9

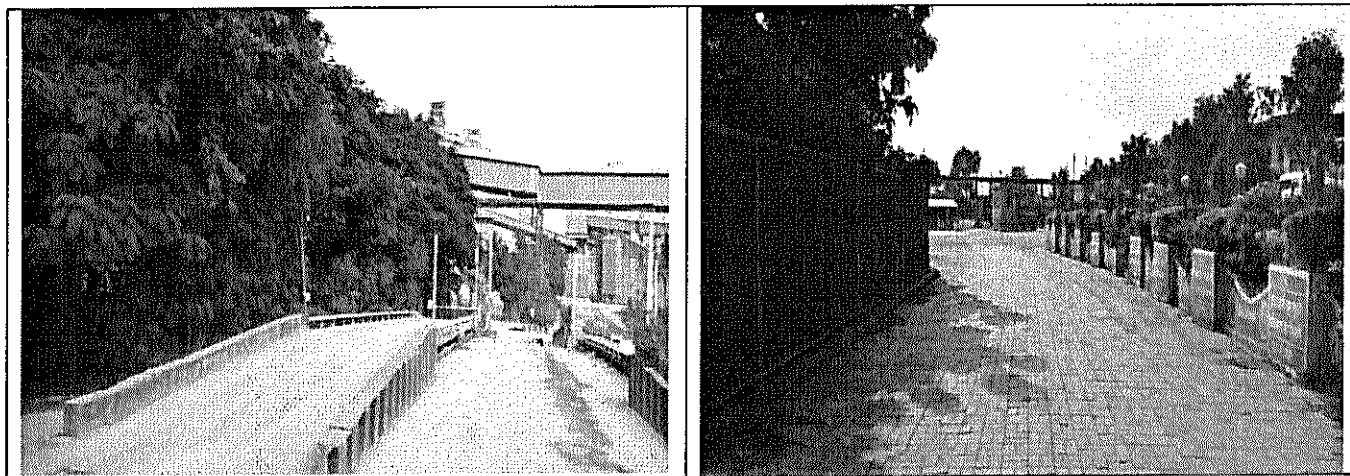
RAIN WATER HARVESTING POND



CONCRETED/ AAC BLOCK ROADS



200



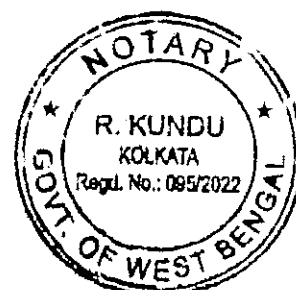
PART-I

ANY OTHER PARTICULATES FOR IMPROVING THE QUALITY OF ENVIRONMENT

1. We have full-fledged environment department for monitoring, maintenance of pollution control equipment and greenbelt development.
2. Regular monitoring of stack emissions, ambient air quality, ambient noise and ground water quality & levels is being done on periodically and regular basis. Data analysis is being done to further improve the environment quality of the plant area.
3. Maintenance Department is performing regular checking and scheduled maintenance of all the pollution control devices i.e. bag filters etc.
4. Civil and Personal & Administration departments are taking care of entire house keeping of the Plant area.
5. To further reduce fugitive emissions, we have a big size truck mounted and 02 nos of small 3D TPS sweeping machines for regular sweeping and cleaning of paved area.
6. All the material transfer belts are covered and transfer points are equipped with pollution control equipment.
7. Truck parking area and vehicle movement area are concreted to avoid any fugitive emissions.
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10. Domestic waste water generated from office toilets, canteen, guesthouse and colony is being treated at Sewage Treatment Plant (STP) and treated water is being utilized in plantation & dual flushing.
11. We are maintaining Zero Liquid Discharge (ZLD) from our premises.
12. We create environment awareness for all our stakeholders through meetings, training programs, world environment day celebrations etc.

On support of above, we are enclosing herewith following Annexures:-

Annexure-I	:	Monthly treated domestic effluent Report for the year 2021-22
Annexure-II	:	Ambient Air Quality Monitoring Report for the year 2021-22
Annexure-III	:	Stack Emission Level Monitoring Report for the year 2021-22
Annexure-IV	:	Ambient Noise level Monitoring Report for the year 2021-22
Annexure-V	:	Yearly plantation Report up to the year 2021-22



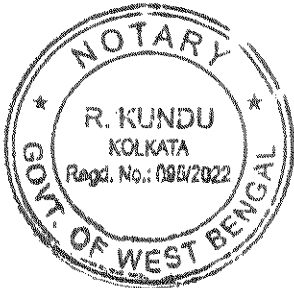
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ANNEXURE-I

MONTHLY TREATED DOMESTIC EFFLUENT

QUANTITY OF STP TREATED DOMESTIC EFFLUENT(Monthly)		
YEAR: 2021-22		
MONTH	MONTHLY VOLUME (KL)	DAILY AVERAGE (KLD)
April,21	781	26.0
May,21	727	23.5
June,21	518	17.3
July,21	661	02.5
August,21	78	61.0
September,21	461	15.4
October,21	543	17.5
November,21	492	16.4
December,21	513	16.5
January,22	731	23.6
February,22	595	21.3
March,22	713	23.0
Total	6813	18.7

QUALITY OF STP TREATED DOMESTIC EFFLUENT													
YEAR: 2021-22													
Parameters	Prescribed Standard Limit (mg/l) except pH	Observed value(mg/L) except pH											
		April 21	May 21	June 21	July 21	Aug 21	Sep 21	Oct 21	Nov 21	Dec 21	Jan 22	Feb 22	Mar 22
pH	5.5-9.0	6.79	7.18	6.94	7.13	7.11	6.97	7.33	7.19	7.23	7.16	7.27	7.15
Total Suspended Solids	100.0	32.0	16.0	24.0	12.0	15.0	20.0	70.0	15.0	20.0	22.0	14.0	25.0
Oil and Grease (O&G)	10.0	<1.0	<1.0	<1.0	<1.0	<1.0	1.1	<1.0	<1.0	<1.0	<1.0	<1.0	<1.0
B.O.D. (3 days at 27°C)	30.0	23.0	15.0	18.0	15.0	21.0	25.0	22.0	18.0	22.0	26.0	17.0	25.0
C.O.D	250.0	76.0	56.0	68.0	52.0	68.0	84.0	92.0	60.0	76.0	84.0	64.0	88.0
Total Residual Chlorine as Cl	1.0	<0.1	<0.1	<0.1	<0.1	<0.1	<0.1	<0.1	<0.1	<0.1	<0.1	<0.1	<0.1
Chloride as Cl		24.0	12.0	20.0	16.0	20.0	24.0	44.0	20.0	24.0	26.0	18.0	26.0
Sulphide as S	2.0	<0.1	<0.1	<0.1	<0.1	<0.1	<0.1	<0.1	<0.1	<0.1	<0.1	<0.1	<0.1
Ammonical Nitrogen as N	50.0	13.0	7.0	11.0	8.4	10.6	15.8	10.1	10.6	11.2	12.3	10.1	12.9
Total Kjeldahl Nitrogen as N	100.0	24.0	18.0	21.0	15.6	18.1	26.4	17.4	18.1	17.4	19.0	16.8	20.2



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ANNEXURE-II

AMBIENT AIR QUALITY (µg/m³) FOR YEAR 2021-22

Location Month	Plant boundary towards main gate / NH - 98				Plant boundary towards Hostel				Plant boundary towards Water harvesting pond			
	PM10	PM2.5	SO2	NO2	PM10	PM2.5	SO2	NO2	PM10	PM2.5	SO2	NO2
Apr-21	58	37	5	14	58	33	5	16	57	28	6	13
May-21	56	35	4	15	56	30	5	14	58	33	5	11
June-21	59	35	5	14	54	31	5	16	56	31	5	11
July-21	43	26	5	14	51	31	5	14	54	32	5	10
Aug-21	49	30	5	14	46	36	5	16	46	31	6	13
Sept-21	59	37	5	14	58	33	5	16	41	27	5	12
Oct-21	46	28	5	18	39	25	6	17	36	30	6	15
Nov-21	58	40	6	19	47	31	7	17	38	33	7	14
Dec-21	58	42	10	21	52	40	8	18	52	36	9	18
Jan-22	55	39	4	19	51	38	4	16	49	36	6	14
Feb-22	57	38	6	18	50	36	5	15	51	35	5	12
Mar-22	54	33	7	19	52	34	6	14	49	32	4	9
Median	56.5	36	5	16.5	51.5	33	5	16	50	32	5.5	12.5

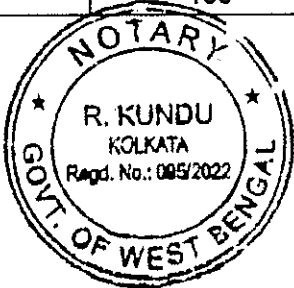
ANNEXURE-III

STACK EMISSION LEVEL (mg/Nm³) FOR YEAR 2021-22

Sr. No.	Month	Pollution Control Measures	Cement Mill - PM (mg/Nm3)	Ball Mill - PM (mg/Nm3)
1	April-21	Bag House	15	Not Running
2	May-21	Bag House	19	Not Running
3	June-21	Bag House	18	Not Running
4	July-21	Bag House	13	Not Running
5	August-21	Bag House	15	Not Running
6	September-21	Bag House	13	Not Running
7	October-21	Bag House	16	Not Running
8	November-21	Bag House	15	Not Running
9	December-21	Bag House	12	Not Running
10	January-22	Bag House	12	18
11	February-22	Bag House	17	16
12	March-22	Bag House	16	Not Running
Median		Bag House	15	17

Stack emission level of 2 x 500 KVA DG Set (mg/Nm³) for the Period of April, 2021 to March, 2022

S. No	Date & Month ↓	Stack attached with 500 KVA DG Set			
		Parameters	Monitored Value DG Set I (mg/Nm3)	Monitored Value DG Set II (mg/Nm3)	Prescribed Standard Limit (mg/Nm3)
1	29.10.2021	Particulate Matter	34.1	26.5	75
		NOx	165.3	186.1	710
		CO	22.0	31.3	150
		NMHC	17.0	24.0	100
2	21.04.2022	Particulate Matter	37.2	28.0	75
		NOx	166.2	181.3	710
		CO	24.0	32.0	150
		NMHC	18.0	26.0	100



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ANNEXURE-IV

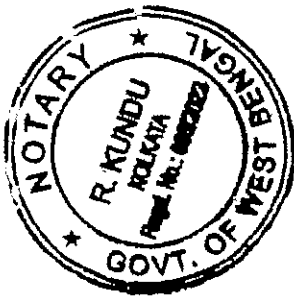
NOISE LEVEL Leq-dB (A) FOR YEAR 2021-22

S. No.	Monitoring Location ⇒ Month↓	Plant boundary towards main gate / NH - 98		Plant boundary towards Hostel		Plant boundary towards Water Harvesting Pond	
		Day Time	Night Time	Day Time	Night Time	Day Time	Night Time
01.	Apr-21	66.5	57.8	61.9	55.9	58.3	50.1
02.	May-21	64.8	58.6	62.8	57.5	59.6	49.3
03.	June-21	63.7	58.7	60.7	54.9	57.8	52.7
04.	July-21	66.8	59.3	61.6	56.2	60.1	54.3
05.	Aug-21	67.2	59.5	61.1	55.3	58.7	52.5
06.	Sept-21	65.4	57.1	60.7	54.8	59.1	52.9
07.	Oct-21	67.8	57.5	63.4	55.2	57.6	51.4
08.	Nov-21	66.5	58.9	62.6	56.5	58.5	50.8
09.	Dec-21	64.6	58.3	61.5	55.5	56.3	52.3
10.	Jan-22	65.7	59.5	62.4	55.8	59.1	52.8
11.	Feb-22	68.1	60.2	63.5	56.3	57.6	52.7
12.	Mar-22	67.3	56.5	62.8	55.3	60.1	52.5
	Median	66.5	58.7	62.2	55.7	58.6	52.5

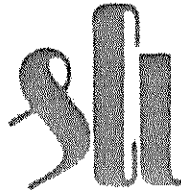
ANNEXURE-V

YEARWISE PLANTATION DETAILS

Year	No. of plant saplings planted	No. of plant saplings survived	Rate of Survival (%)
2013-14	2000	1590	80
2014-15	2000	1685	84
2015-16	2000	1735	87
2016-17	2500	2198	88
2017-18	5998	4795	80
2018-19	12336	10856	88
2019-20	15750	12602	80
2020-21	5000	4384	88
2021-22	1100	968	88
Total	48684	40813	84



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**NEW BIHAR CEMENT PLANT**

(A unit of Shree Cement Limited)
 Industrial Growth Centre BIADA, Jasoliya Mod
 Aurangabad-824101 (Bihar), India
 CIN : L26943RJ1979PLC001935
 Web : www.shreecement.com
 Phone No. 9264477258 • Ext.-1143

SCL/ENV/NBCP/ESR/2023-24/249

Date: 15/09/2023

To,
 The Member Secretary
 Bihar State Pollution Control Board
 Parivesh Bhawan, N.S.B-2
 Patliputra Industrial Area,
 Patliputra, Patna-800010 (Bihar)

Sub: - Environment Statement Report 2022-23 for Grinding Unit "M/s New Bihar Cement Plant (A Unit of Shree Cement Ltd.)" located at BIADA, Industrial Growth Center, Aurangabad Dist. Aurangabad, Bihar under Environment Protection Act, 1986

Ref: - Consent to operate letter No. 502 and 503 dated 24/03/23.

Dear Sir,

With reference to the above subject and referred CTO letter, we are submitting herewith the Environment Statement Report in form - V for the period April 2022 to March 2023 for M/s New Bihar Cement Plant (A Unit of Shree Cement Ltd.) located at BIADA, Industrial Growth Center, Aurangabad Dist. Aurangabad, Bihar.

This is for your kind information and record please.

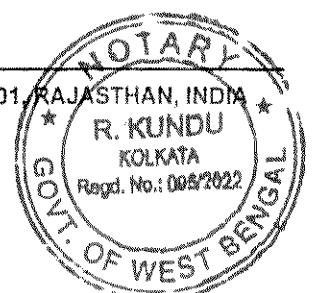
Thanking you,

Yours faithfully,
 For New Bihar Cement Plant
 (A Unit of Shree Cement Ltd.),


 15/9/2023
 (Anil Sharma)
 Unit Head

Copy to: Deputy Director General of Forests (C), Ministry of Environment, Forest & Climate Change, Integrated Regional Office, 2nd Floor, Headquarter, Jharkhand State Housing Board, Harmu Chowk, Ranchi, Jharkhand - 834002, Ranchi

Regd. Office: SHREE CEMENT LTD., BANGUR NAGAR, POST BOX NO. 33, BEAWAR 305 901, RAJASTHAN, INDIA



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ENVIRONMENTAL STATEMENT

FORM-V
(See rule 14)

Environmental Statement for the financial year ending with 31st March 2023

PART-A

1.	Name and address of the owner/ occupier of the industry operation or process.	M/s New Bihar Cement Plant (A Unit of Shree Cement Ltd.) Jasoia More, BIADA, Industrial Growth Center, Aurangabad, Tehsil & Dist. Aurangabad, Bihar
2.	Industry category Primary-(STC Code) Secondary- (STC Code)	Red Category
3.	Production Capacity Cement Mill: D.G. Set:	4.5 Million TPA 1 x 500 KVA
4.	Year of establishment	2018
5.	Date of the last environmental statement submitted.	12 September 2022

PART-B

WATER AND RAW MATERIAL CONSUMPTION

I. WATER CONSUMPTION

Process : N.A. (As plant is based on dry process technology)

Cooling and Dust Suppression : 16676 KL

Domestic : 5472 KL

Name of Products	Process water consumption per unit of products	
	During the previous financial year (2021-22)	During the current financial year (2022-23)
Cement	0.0166 KL/MT of Cement	0.0175 KL/MT of Cement



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II. RAW MATERIAL CONSUMPTION:

Name of raw materials	Name of Products	Consumption of Raw Material Per Unit of Output (Cement)	
		During Previous Financial Year (2021-22) Metric Tons	During Current Financial Year (2022-23) Metric Tons
Clinker	Cement	0.544	0.544
Gypsum		0.107	0.107
Fly ash		0.349	0.349
Slag		-	-
Coal/Dolochar/Biomass (in HAG)	Heat	0.0087	0.0045
Diesel (in D.G. Set)	Power	0.363 L/kWh	0.866 L/kWh

III. POWER CONSUMPTION (kWh/T OF CEMENT):

During Previous Financial Year (2021-22)	During Current Financial Year (2022-23)
32.92	34.46

IV. TOTAL CEMENT PRODUCTION (MT):

During Previous Financial Year (2021-22)	During Current Financial Year (2022-23)
711047	954539

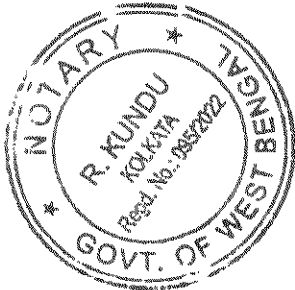
V. TOTAL D.G. POWER PRODUCTION (kWh):

During Previous Financial Year (2021-22)	During Current Financial Year (2022-23)
3028	1386

PART-C

POLLUTION DISCHARGED TO ENVIRONMENT/UNIT OF OUTPUT
(Parameter as specified in the consent issued)

Pollutants	Quantity of Pollutants Discharged (Mass/Day)	Concentration of Pollutants Discharged (mass/volume)	Percentage of variation from prescribed standards with reasons.
(a) Water	No waste water is discharged outside the plant premises.	The plant is being operated on dry process technology, hence no liquid effluent is generated from the clinker grinding unit. The domestic waste water are being treated in STP and treated water is being utilized in horticulture activity.	
(b) Air	Particulate Matter from stack emission is 0.0350 MT/Day	Please refer Annexures – I & II	
(c) Noise	-	Please refer Annexure - III	



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PART-D

HAZARDOUS WASTES

(As specified under Hazardous Wastes (Management, Handling & Transboundary Movement) Rules, 2016)

Hazardous Wastes	Total Quantity (MT)	
	During Previous Financial Year (2021-22)	During Current Financial Year (2022-23)
a) From Process Cement manufacturing (Grinding) is based on "Dry Process". No hazardous waste is generated from the process except used oil which is drained from Machinery/ Equipment.	Total Quantity generated = 0.0 MT Old stock = Zero Total disposal = 0.0 MT Balance Quantity = Zero	Total Quantity generated = 2.45 MT Old stock = Zero Total disposal = 2.45 MT Balance Quantity = Zero
b) From Pollution Control Facilities	N.A.	N.A.

PART - E

SOLID WASTES

Solid Wastes	Total Quantity (Kg)	
	During Previous Financial Year (2021-22)	During Current Financial Year (2022-23)
a. From process	N.A.	N.A.
b. From Pollution Control Facility	Dust collected in the baghouse and bag filters are recycled in the system.	
c. (1) Quantity recycled or re-utilized within the unit	100%	100%
c. (2) Sold	NIL	NIL
c. (3) Disposed	NIL	NIL

PART - F

Please specify the characterization (in terms of composition and quantum) of hazardous as well as solid wastes and indicate disposal practice adopted for the categories of wastes:

I. Hazardous Waste:-

No hazardous waste is generated from the process except used oil/ grease which is drained from machineries/ equipment. Used oil is sold to the CPCB/BSPCB authorized recycler. In 2022-23 total quantity of used oil/ grease generated is 2.45 MT and sold to authorize recycler M/s Unison Lubricant India Pvt. Ltd. Aurangabad, Bihar.

II. Battery Waste:-

During Previous Financial Year (2021-22)	During Current Financial Year (2022-23)
NIL	NIL



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III. Bio-Medical Waste: - N.A.

IV. E- Wastes:-

Source	Total Quantity	
	During Previous Financial Year (2021-22)	During Current Financial Year (2022-23)
From Process	NIL	NIL
From Pollution Control Facility	NIL	NIL

V. Solid Wastes:- N.A.

PART - G

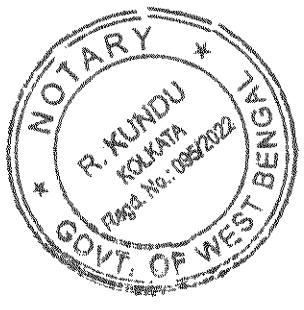
**IMPACT OF THE POLLUTION CONTROL MEASURES ON CONSERVATION OF NATURAL
RESOURCES AND CONSEQUENTLY ON THE COST OF PRODUCTION**

M/s Bihar Cement Plant, A Unit of Shree Cement Limited (Grinding Unit) is being operated on dry process technology, which is cost effective and environmentally clean technology. The advantage of dry process is also in fuel economy. The stack emissions from the plant are controlled by equipment like bag houses and bag filters installed at various material transfer points to clean the process and arrest the fugitive emissions. The particulate matter collected in the pollution control equipment is recycled in process and neutralizing the cost of operation of pollution control equipment and hence no cost impact on the production cost. Further fly ash and slag are being utilized in the production of cement thus eliminating the harmful impacts on environment. We partially used the alternative fuel like Biomass, Dolochar in furnace/HAG to reduce the coal consumption and conservation of natural resources.

PART - H

**ADDITIONAL MEASURES / INVESTMENTS PROPOSAL FOR ENVIRONMENT PROTECTION
INCLUDING ABATEMENT OF POLLUTION**

Annual recurring cost towards the environmental protection measures for the FY 2022-23 is Rs. 3.4 Crore approximately. Green belt development and tree plantation are our ongoing activity within the plant and outside of the plant area. Every year plantation activities are being done to increase the density and bio-diversity of the area. More than 33 % of the total plant area developed under greenbelt development area. In 2022-23 (last monsoon) 918 trees have planted inside and outside the plant area.



~~2019~~

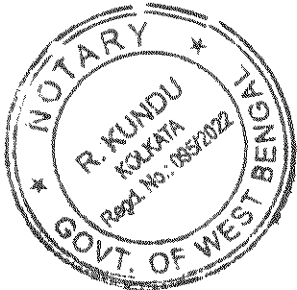
PART – I

ANY OTHER PARTICULARS FOR IMPROVING THE QUALITY OF ENVIRONMENT

1. We have full-fledged environment department for monitoring, maintenance of pollution control equipment and greenbelt development.
2. Regular monitoring of stack emissions, ambient air quality, ambient noise and ground water quality & levels is being done on periodically and regular basis. Data analysis is being done to further improve the environment quality of the plant area.
3. Maintenance department is performing regular checking and scheduled maintenance of all the pollution control devices i.e. bag filters and bag house.
4. Civil and Personal & Administration departments are taking care of entire house keeping of the Plant area.
5. To further reduce fugitive emissions, we have a big size truck mounted and 02 nos of small 3D TPS sweeping machines for regular sweeping and cleaning of paved area. We have got an approval for one more truck mounted sweeping machine. Its procurement is under process.
6. All the material transfer belts are covered and transfer points are equipped with pollution control equipment.
7. Truck parking area and vehicle movement area are concreted to avoid any fugitive emissions.
8. Our horticulture section in coordination with environment department is taking care of tree plantation and green belt development. Every year during monsoon, we are planting tree species inside and outside of the plant area.
9. We have installed Continuous Emission Monitoring System (CEMS) to display the data on CPCB and BSPCB servers.
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12. We create environment awareness for all our stakeholders through meetings, training programs, world environment day celebrations etc.

On support of above, we are enclosing herewith following Annexures:-

Annexure-I	:	Ambient Air Quality Monitoring Report for the year 2022-23
Annexure-II	:	Stack Emission Level Monitoring Report for the year 2022-23
Annexure-III	:	Ambient Noise level Monitoring Report for the year 2022-23



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Annexure – I

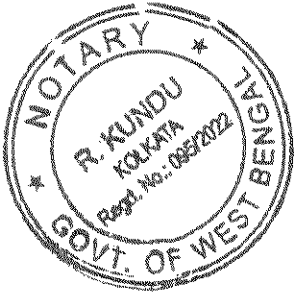
AMBIENT AIR QUALITY (µg/m³) FOR YEAR 2022-23

Location Month	Plant boundary towards main gate / NH - 139				Plant boundary towards Hostel				Plant boundary towards Water harvesting pond			
	PM10	PM2.5	SO2	NO2	PM10	PM2.5	SO2	NO2	PM10	PM2.5	SO2	NO2
Apr.-22	73	46	9	22	49	23	8	18	49	19	8	14
May-22	81	57	9	19	61	38	9	20	39	23	7	15
June-22	70	38	6	18	50	30	7	16	46	22	8	14
July-22	56	34	5	18	38	25	6	14	30	16	6	16
Aug-22	25	25	6	16	25	21	6	14	25	18	6	13
Sep-22	27	18	6	17	25	18	4	16	20	13	4	11
Oct-22	43	20	9	26	41	28	9	23	49	42	8	17
Nov-22	55	21	12	35	70	32	13	36	77	41	12	34
Dec-22	50	30	10	22	84	43	10	21	89	50	9	19
Jan-23	40	32	6	14	70	48	7	19	69	51	6	22
Feb-23	63	26	8	16	63	25	4	22	63	27	7	21
Mar-23	61	26	6	18	56	20	5	18	52	34	9	25
Median	55.5	28	7	18	53	26.5	7	18.5	49	25	7.5	16.5

Annexure – II

STACK EMISSION LEVEL (mg/Nm³) FOR YEAR 2022-23

Month	Air Pollution Control Device	Standard Limit PM – mg/Nm³	Cement Mill PM – mg/Nm³
Apr.-22	Bag House	30	25
May-22	Bag House	30	27
June-22	Bag House	30	25
July-22	Bag House	30	26
Aug-22	Bag House	30	24
Sep-22	Bag House	30	26
Oct-22	Bag House	30	24
Nov-22	Bag House	30	20
Dec-22	Bag House	30	20
Jan-23	Bag House	30	21
Feb-23	Bag House	30	19
Mar-23	Bag House	30	23
Median	-	-	24

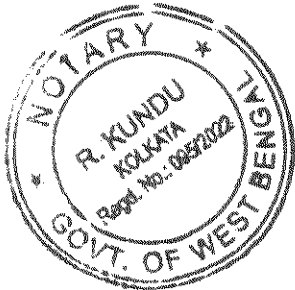




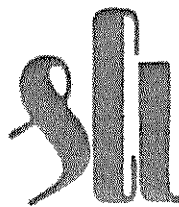
Annexure – III

NOISE LEVEL Leq-dB (A) FOR YEAR 2022-23

Monitoring Location → Month ↓	Plant boundary towards main gate / NH - 139		Plant boundary towards Hostel		Plant boundary towards Water Harvesting Pond	
	Day Time	Night Time	Day Time	Night Time	Day Time	Night Time
Apr.-22	65.3	56.8	62.5	55.7	58.1	52.2
May-22	66.7	57.5	62.7	56.3	58.3	51.6
June-22	66.6	56.6	60.3	57.2	57.6	53.1
July-22	65.3	58.5	61.8	56.2	58.5	52.5
Aug-22	67.5	59.1	62.9	56.8	56.3	53.1
Sep-22	64.6	58.2	62.6	56.9	57.5	52.8
Oct-22	67.5	58.3	62.8	54.8	58.2	50.8
Nov-22	66.9	57.2	62.9	56.1	58.1	52.7
Dec-22	68.2	56.8	64.7	56.9	59.3	52.5
Jan-23	66.5	58.9	63.5	57.5	60.2	53.6
Feb-23	67.9	59.2	62.7	56.1	58.5	51.5
Mar-23	66.1	57.3	63.1	55.8	59.5	51.9
Median	66.7	57.9	62.8	56.3	58.3	52.5



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NEW BIHAR CEMENT PLANT

(A unit of Shree Cement Limited)
Industrial Growth Centre BIADA, Jasoliya Mod
Aurangabad-824101 (Bihar), India
CIN : L26943RJ1979PLC001935
Web : www.shreecement.com
Phone No. 9264477258 • Ext.-1143

SCL/ENV/NBCP/ESR/2021-22/21

Date: 12/09/2022

To,
The Member Secretary,
Bihar State Pollution Control Board
Parivesh Bhawan, N.S.B-2
Patliputra Industrial Area,
Patna (Bihar) - 800010

Sub: Submission of Environment Statement Report of Clinker Grinding Unit "M/s New Bihar Cement Plant, (A Unit of Shree Cement Ltd.)" located at BIADA, Industrial Growth Center, Aurangabad, District – Aurangabad, Bihar for the period of April, 2021 to March, 2022 under Environment Protection Act, 1986

Ref: - Consent to operate letter no. T – 1038 and T – 1039, dated 17/02/2018

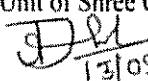
Sir,

With reference to the above subject and referred CTO letter, we are submitting herewith the Annual Environment Statement Report (in form – V) for the period from April 2021 to March 2022 for M/s New Bihar Cement Plant (A Unit of Shree Cement Ltd.) situated at Jasoia More, BIADA, Industrial Growth Centre, Aurangabad, Tehsil & Dist.-Aurangabad (Bihar).

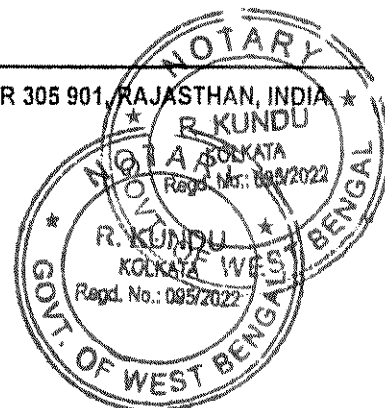
This is for your kind information and record please.

Thanking you.

Yours faithfully,
For NEW BIHAR CEMENT PLANT
(A Unit of Shree Cement Ltd.)


13/09/2022
(Anil Sharma) (Anil Sharma)
Unit Head

Copy to: Deputy Director General of Forests (C), Ministry of Environment, Forest & Climate Change, Integrated Regional Office, Bungalow No. A – 2, Shyamali Colony, Ranchi – 834002.



~~2/3~~

ENVIRONMENT STATEMENT

FORM-V
(See Rule-14)
(APRIL, 2021 to MARCH, 2022)

PART – A

1.	Name and address of the Owner / Occupier of the Industry operation or process	M/s New Bihar Cement Plant (A Unit of Shree Cement Ltd.), Jasoia More, BIADA, Industrial Growth Centre, Aurangabad, Tehsil & Dist. Aurangabad, Bihar
2.	Industry Category Primary (S.T.C. Code) Secondary (S.T.C. Code)	Red Category
3.	Production Capacity Cement : D.G. Set :	4.5 Million TPA 1 x 500 KVA
4.	Year of Establishment	2018
5.	Date of the last Environmental Audit Report submitted	24 September 2021

PART – B

WATER AND RAW MATERIAL CONSUMPTION

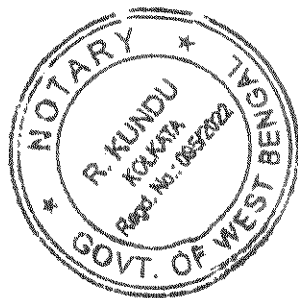
(I) WATER CONSUMPTION:

Process : N.A. (As plant is based on dry Process technology)

Cooling and Dust Suppression : 11813 KL

Domestic : 5833 KL

Name of Product	Process Water Consumption per Unit of Product Output (Cement)	
	During Previous Financial Year (2020-21)	During Current Financial Year (2021-22)
Cement	0.0197 KL/ MT of Cement	0.0166 KL/ MT of Cement



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(II) RAW MATERIAL CONSUMPTION: (CEMENT PLANT)

Name of Raw Material	Name of Product	Consumption of Raw Material Per Unit of Output (Cement)	
		During Previous Financial Year (2020-21) Metric Tons	During Current Financial Year (2021-22) Metric Tons
1. Clinker	Cement	0.553	0.544
2. Gypsum		0.100	0.107
3. Fly Ash		0.347	0.349
4. Slag		-	-
5. Coal (in HAG)	Heat	0.0088	0.0087
6. Diesel (in D.G. Set)	Power	D.G. Set is not operated so far	0.363 L/KWH

(III) POWER CONSUMPTION (KWH/T OF CEMENT):

During Previous Financial Year (2020-21)	During Current Financial Year (2021-22)
27.08	32.92

(IV) TOTAL CEMENT PRODUCTION (MT):

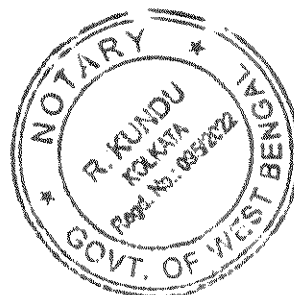
During Previous Financial Year (2020-21)	During Current Financial Year (2021-22)
1562313	711047

(V) TOTAL D.G. POWER PRODUCTION (KWH):

During Previous Financial Year (2020-21)	During Current Financial Year (2021-22)
0	3028

PART - CDISCHARGED TO ENVIRONMENTAL / UNIT OF OUTPUT

Pollutants	Quantity of Pollutants Discharged (Mass/Day)	Concentration of Pollutants in Discharge (Mass/Value)	Percentage of variation from prescribed standard with reasons
(a) Water	No waste water is discharged outside the plant premises.	The plant is being operated on dry process technology, hence no liquid effluent is generated from the Clinker Grinding Unit. The waste water generated from office toilets is being treated at sewage treatment plant (STP). The STP treated water is being utilized in horticulture activities and also to flush water in toilets.	
(b) Air	Particulate Matter from stack emission is 0.0224 MT/Day	Please refer Annexures - I & II	
(c) Noise	-	Please refer Annexure - III	



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PART - D

HAZARDOUS WASTE

(As specified under Hazardous Waste (Management, Handling & Trans boundary Movement) Rules, 2016)

Hazardous Waste	Total Quantity (Liters.)	
	During Previous Financial Year (2020-21)	During Current Financial Year (2021-22)
a) From Process (Cement manufacturing (Grinding) is based on "Dry Process" No Hazardous waste is generated from the process except used oil which is drained from Machinery / Equipments)	Total quantity generated = 2.1 KL Old stock = 0.0 KL Total disposal = 2.1 KL Balance quantity = 0.0 KL	Total quantity generated = 0.0 KL Old stock = 0.0 KL Total disposal = 0.0 KL Balance quantity = 0.0 KL
(b) From Pollution Control Facilities	N.A.	N.A.

PART - E

SOLID WASTE

		Total Quantity	
		During Previous Financial Year (2020-21)	During Current Financial Year (2021-22)
(a)	From Process	N.A.	N.A.
(b)	From Pollution Control Facility	Dust collected in the Bag Houses and Bag Filters are recycled to the system.	
(c)	1) Quantity rejected or re-utilized within the unit	100%	100%
	2) Sold	Nil	Nil
	3) Disposed	Nil	Nil

PART - F

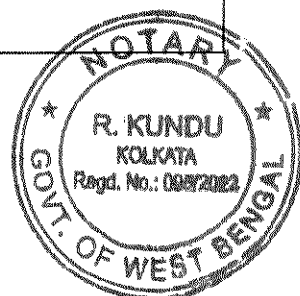
Please specify the characterization (in terms of composition and quantum) of hazardous as well as solid wastes and indicate disposal practice adopted for the categories of wastes:

(I) Hazardous Waste:-

No Hazardous waste is generated from the process except used oil which is drained from machineries/ equipment. Used oil is sold to the CPCB/BSPCB authorized recycler. In 2021-22 total quantity of used oil generated is 0.0 KL

(II) Battery waste:-

During Previous Financial Year (2020-21)	During Current Financial Year (2021-22)
Nil	Nil



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(III) Bio-Medical Waste:
No Bio-Medical Waste was generated during current financial year April, 2021 to March, 2022.

(IV) E- Wastes:

Source	Total Quantity	
	During Previous Financial Year (2020-21)	During Current Financial Year (2021-22)
From Process	Nil	Nil
From Pollution Control Facility	Nil	Nil

(V) Solid Wastes: - N.A.

PART - G

IMPACT OF THE POLLUTION CONTROL MEASURES ON CONSERVATION OF NATURAL RESOURCES AND CONSEQUENTLY ON THE COST OF PRODUCTION

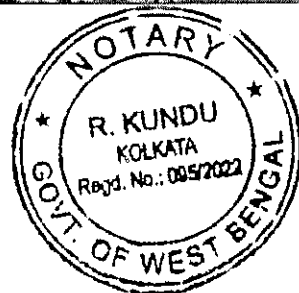
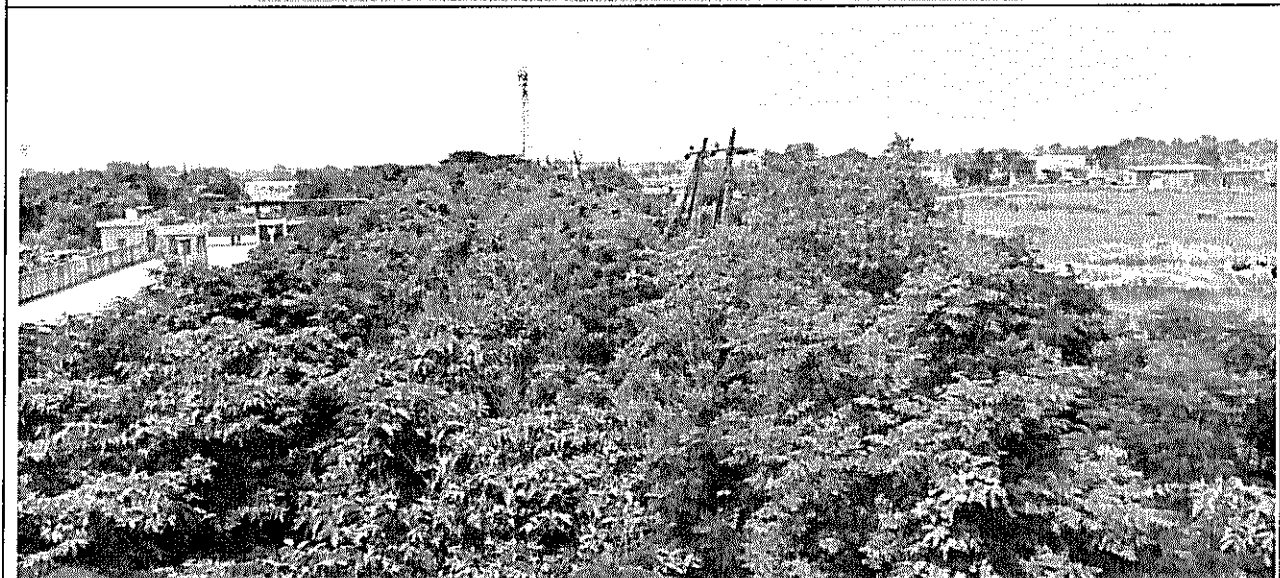
M/s New Bihar Cement Plant, A Unit of Shree Cement Limited (Grinding Unit) is being operated on dry process technology, which is cost effective and environmentally clean technology. The advantage of dry process is also in fuel economy. The stack emissions from the plant are controlled by equipment like bag house and bag filters installed at various material transfer points to clean the process and arrest the fugitive emissions. The particulate matter collected in the pollution control equipment is recycled in process and neutralizing the cost of operation of pollution control equipments and hence no cost impact on the production cost. Further fly ash is also being utilized in the production of cement thus eliminating the harmful impacts on environment.

PART - H

ADDITIONAL MEASURES / INVESTMENTS PROPOSAL FOR ENVIRONMENT PROTECTION INCLUDING ABATEMENT OF POLLUTION

Annual recurring cost towards the environmental protection measures for the FY 2021-22 is Rs. 1.82 Crore approximately. Green belt development and tree plantation are our ongoing activity within the plant and outside of the plant area. Every year plantation activities are being done to increase the density and bio-diversity of the area. More than 33 % of the total plant area developed under greenbelt development area. In 2021-22 (last monsoon) 1100 trees have planted inside / outside the plant area.

PHOTOGRAPHS OF PLANTATION IN PLANT AREA



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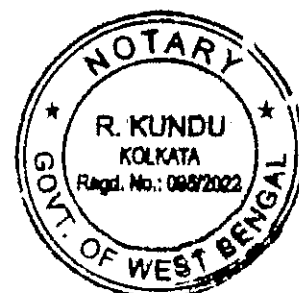
PART - I

ANY OTHER PARTICULATES FOR IMPROVING THE QUALITY OF ENVIRONMENT.

1. We have full-fledged Environment Department for monitoring, maintenance of pollution control equipment and greenbelt development.
2. Regular monitoring of stack emissions, ambient air quality, ambient noise and ground water quality & levels is being done on periodically and regular basis. Data analysis is being done to further improve the environment quality of the plant area.
3. Maintenance Department is performing regular checking and scheduled maintenance of all the pollution control devices i.e. bag filters etc.
4. Civil and Personal & Administration departments are taking care of entire house keeping of the Plant area.
5. To further reduce fugitive emissions, we have a big size truck mounted and 02 nos of small 3D TPS sweeping machines for regular sweeping and cleaning of paved area.
6. All the material transfer belts are covered and transfer points are equipped with pollution control equipment.
7. Truck parking area and vehicle movement area are concreted to avoid any fugitive emissions.
8. Our horticulture section in coordination with environment department is taking care of tree plantation and green belt development. Every year during monsoon, we are planting tree species inside and outside of the plant area.
9. We have installed Continuous Emission Monitoring System (CEMS) to display the data on CPCB and BSPCB servers.
10. Domestic waste water generated from office toilets is being treated at Sewage Treatment Plant (STP) and treated water is being utilized in plantation & dual flushing of toilets.
11. We are maintaining Zero Liquid Discharge (ZLD) from our premises.
12. We create environment awareness for all our stakeholders through meetings, training programs, world environment day celebrations etc.

On support of above, we are enclosing herewith following Annexures:-

Annexure-I : Ambient Air Quality Monitoring Report for the year 2021-22
Annexure-II : Stack Emission Level Monitoring Report for the year 2021-22
Annexure-III : Ambient Noise level Monitoring Report for the year 2021-22



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ANNEXURE-I**AMBIENT AIR QUALITY ($\mu\text{g}/\text{m}^3$) FOR YEAR 2021-22**

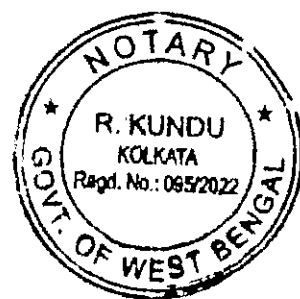
Location Month	Plant boundary towards main gate / NH - 98				Plant boundary towards Hostel				Plant boundary towards Water harvesting pond			
	PM10	PM2.5	SO2	NO2	PM10	PM2.5	SO2	NO2	PM10	PM2.5	SO2	NO2
Apr-21	58	37	5	14	58	33	5	16	57	28	6	13
May-21	56	35	4	15	56	30	5	14	58	33	5	11
June-21	59	35	5	14	54	31	5	16	56	31	5	11
July-21	43	26	5	14	51	31	5	14	54	32	5	10
Aug-21	49	30	5	14	46	36	5	16	46	31	6	13
Sept-21	59	37	5	14	58	33	5	16	41	27	5	12
Oct-21	46	28	5	18	39	25	6	17	36	30	6	15
Nov-21	58	40	6	19	47	31	7	17	38	33	7	14
Dec-21	58	42	10	21	52	40	8	18	52	36	9	18
Jan-22	55	39	4	19	51	38	4	16	49	36	6	14
Feb-22	57	38	6	18	50	36	5	15	51	35	5	12
Mar-22	54	33	7	19	52	34	6	14	49	32	4	9
Median	56.5	36	5	16.5	51.5	33	5	16	50	32	5.5	12.5

ANNEXURE-II**STACK EMISSION LEVEL (mg/Nm^3) FOR YEAR 2021-22**

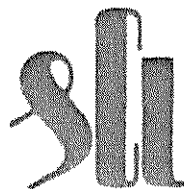
Sr. No.	Month	Pollution Control Measures	PM (mg/Nm^3)
1	April-21	Bag House	25
2	May-21	Bag House	22
3	June-21	Bag House	22
4	July-21	Bag House	24
5	August-21	Bag House	27
6	September-21	Bag House	26
7	October-21	Bag House	27
8	November-21	Bag House	21
9	December-21	Bag House	25
10	January-22	Bag House	23
11	February-22	Bag House	21
12	March-22	Bag House	22
Median		Bag House	23.5

ANNEXURE-III**NOISE LEVEL Leq-dB (A) FOR YEAR 2021-22**

S. No.	Monitoring Location $\Rightarrow$ Month $\downarrow$	Plant boundary towards main gate / NH - 98		Plant boundary towards Hostel		Plant boundary towards Water Harvesting Pond	
		Day Time	Night Time	Day Time	Night Time	Day Time	Night Time
01.	Apr-21	66.5	57.8	61.9	55.9	58.3	50.1
02.	May-21	64.8	58.6	62.8	57.5	59.6	49.3
03.	June-21	63.7	58.7	60.7	54.9	57.8	52.7
04.	July-21	66.8	59.3	61.6	56.2	60.1	54.3
05.	Aug-21	67.2	59.5	61.1	55.3	58.7	52.5
06.	Sept-21	65.4	57.1	60.7	54.8	59.1	52.9
07.	Oct-21	67.8	57.5	63.4	55.2	57.6	51.4
08.	Nov-21	66.5	58.9	62.6	56.5	58.5	50.8
09.	Dec-21	64.6	58.3	61.5	55.5	56.3	52.3
10.	Jan-22	65.7	59.5	62.4	55.8	59.1	52.8
11.	Feb-22	68.1	60.2	63.5	56.3	57.6	52.7
12.	Mar-22	67.3	56.5	62.8	55.3	60.1	52.5
Median		66.5	58.7	62.2	55.7	58.6	52.5



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**BIHAR CEMENT PLANT**

(A unit of Shree Cement Limited)

Industrial Growth Centre BIADA, Jasoiya Mod
Aurangabad-824101 (Bihar), India

CIN : L26943RJ1979PLC001935

Web : www.shreecement.com

Phone No. : 9264477258 • Ext.-1143

SCL/ENV/BCP/ESR/2023-24/2498

Date: 15/09/2023

To,
The Member Secretary
Bihar State Pollution Control Board
Parivesh Bhawan, N.S.B-2
Patliputra Industrial Area,
Patliputra, Patna-800010 (Bihar)

Sub: - Environment Statement Report 2022-23 for Grinding Unit "M/s Bihar Cement Plant (A Unit of Shree Cement Ltd.)" located at BIADA, Industrial Growth Center, Aurangabad Dist. Aurangabad, Bihar under Environment Protection Act, 1986

Ref: - Consent to operate letter No. 504 and 505 dated 24/03/23.

Dear Sir,

With reference to the above subject and referred CTO letter, we are submitting herewith the Environment Statement Report in form - V for the period April 2022 to March 2023 for M/s Bihar Cement Plant (A Unit of Shree Cement Ltd.) located at BIADA, Industrial Growth Center, Aurangabad Dist. Aurangabad, Bihar.

This is for your kind information and record please.

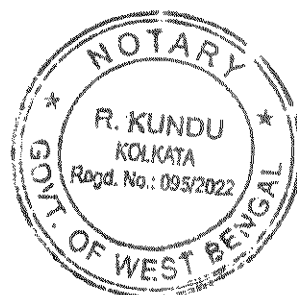
Thanking you,

Yours faithfully,
For Bihar Cement Plant
(A Unit of Shree Cement Ltd.),


(Anil Sharma)
Unit Head

Copy to: Deputy Director General of Forests (C), Ministry of Environment, Forest & Climate Change, Integrated Regional Office, 2nd Floor, Headquarter, Jharkhand State Housing Board, Harmu Chowk, Ranchi, Jharkhand - 834002, Ranchi

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ENVIRONMENTAL STATEMENT

FORM-V
(See rule 14)

Environmental Statement for the financial year ending with 31st March 2023

PART-A

1.	Name and address of the owner/ occupier of the industry operation or process.	M/s Bihar Cement Plant (A Unit of Shree Cement Ltd.) Jasoia More, BIADA, Industrial Growth Center, Aurangabad, Tehsil & Dist. Aurangabad, Bihar
2.	Industry category Primary-(STC Code) Secondary- (STC Code)	Red Category
3.	Production Capacity Cement Mill: D.G. Set:	4.5 Million TPA 2 x 500 KVA
4.	Year of establishment	2014
5.	Date of the last environmental statement submitted.	12 September 2022

PART-B

WATER AND RAW MATERIAL CONSUMPTION

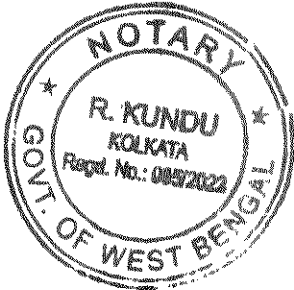
I. WATER CONSUMPTION

Process : N.A. (As plant is based on dry process technology)

Cooling and
Dust Suppression : 33644 KL

Domestic : 16418 KL

Name of Products	Process water consumption per unit of products	
	During the previous financial year (2021-22)	During the current financial year (2022-23)
Cement	0.0139 KL/MT of Cement	0.0137 KL/MT of Cement



~~221~~

II. RAW MATERIAL CONSUMPTION:

Name of raw materials	Name of Products	Consumption of Raw Material Per Unit of Output (Cement)	
		During Previous Financial Year (2021-22) Metric Tons	During Current Financial Year (2022-23) Metric Tons
Clinker	Cement	0.528	0.512
Gypsum		0.099	0.093
Fly ash		0.332	0.314
Slag		0.041	0.081
Coal/Dolochar/Biomass (in HAG)	Heat	0.0097	0.0053
Diesel (in D.G. Set)	Power	0.362 L/kWh	0.286 L/kWh

III. POWER CONSUMPTION (kWh/T OF CEMENT):

During Previous Financial Year (2021-22)	During Current Financial Year (2022-23)
29.98	29.83

IV. TOTAL CEMENT PRODUCTION (MT):

During Previous Financial Year (2021-22)	During Current Financial Year (2022-23)
2398887	2458984

V. TOTAL D.G. POWER PRODUCTION (kWh):

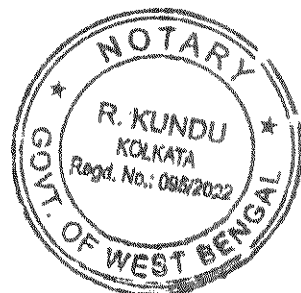
During Previous Financial Year (2021-22)	During Current Financial Year (2022-23)
22944	9776

PART-C

POLLUTION DISCHARGED TO ENVIRONMENT/UNIT OF OUTPUT

(Parameter as specified in the consent issued)

Pollutants	Quantity of Pollutants Discharged (Mass/Day)	Concentration of Pollutants Discharged (mass/volume)	Percentage of variation from prescribed standards with reasons.
(a) Water	No waste water is discharged outside the plant premises.	The plant is being operated on dry process technology, hence no liquid effluent is generated from the clinker grinding unit. The domestic waste water are being treated in STP and treated water is being utilized in horticulture activity. Monthly quantity and quality of STP treated water is given in Annexure - I	
(b) Air	Particulate Matter from stack emission is 0.0645 MT/Day	Please refer Annexures – II & III	
(c) Noise	-	Please refer Annexure - IV	



~~222~~

PART-D

HAZARDOUS WASTES

(As specified under Hazardous Wastes (Management, Handling & Transboundary Movement) Rules, 2016)

Hazardous Wastes	Total Quantity (MT)	
	During Previous Financial Year (2021-22)	During Current Financial Year (2022-23)
a) From Process Cement manufacturing (Grinding) is based on "Dry Process". No hazardous waste is generated from the process except used oil which is drained from Machinery/ Equipment.	Total Quantity generated = 0.0 MT Old stock = Zero Total disposal = 0.0 MT Balance Quantity = Zero	Total Quantity generated = 2.65MT Old stock = Zero Total disposal = 2.65 MT Balance Quantity = Zero
b) From Pollution Control Facilities	N.A.	N.A.

PART - E

SOLID WASTES

Solid Wastes	Total Quantity (Kg)	
	During Previous Financial Year (2021-22)	During Current Financial Year (2022-23)
a. From process	N.A.	N.A.
b. From Pollution Control Facility	Dust collected in the baghouse and bag filters are recycled in the system.	
c. (1) Quantity recycled or re-utilized within the unit	100%	100%
c. (2) Sold	NIL	NIL
c. (3) Disposed	NIL	NIL

PART - F

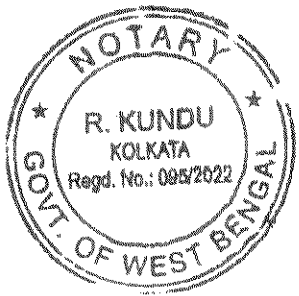
Please specify the characterization (in terms of composition and quantum) of hazardous as well as solid wastes and indicate disposal practice adopted for the categories of wastes:

I. Hazardous Waste:-

No hazardous waste is generated from the process except used oil/ grease which is drained from machineries/ equipment. Used oil is sold to the CPCB/BSPCB authorized recycler. In 2022-23 total quantity of used oil/ grease generated is 2.65 MT and sold to authorize recycler M/s Unison Lubricant India Pvt. Ltd. Aurangabad, Bihar.

II. Battery Waste:-

During Previous Financial Year (2021-22)	During Current Financial Year (2022-23)
368 (3.74 MT)	NIL



~~23~~

III. Bio-Medical Waste:-

During Previous Financial Year (2021-22)	During Current Financial Year (2022-23)
2.07 kg	2.375 kg

IV. E- Wastes:-

Source	Total Quantity	
	During Previous Financial Year (2021-22)	During Current Financial Year (2022-23)
From Process	NIL	In 2022-23 total 840 kg e-waste generated and sold to authorized recycler M/s Evergreen E-Waste Management Pvt. Ltd. Plot no. 30, Phase - 2, Kamla Amrut Industrial Park, Budasan, Mehsana, Gujarat - 382715
From Pollution Control Facility	NIL	

V. Solid Wastes:- N.A.

PART - G

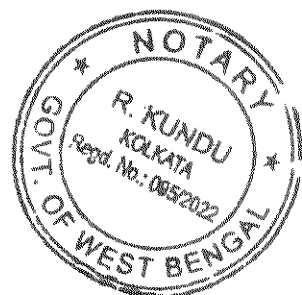
IMPACT OF THE POLLUTION CONTROL MEASURES ON CONSERVATION OF NATURAL RESOURCES AND CONSEQUENTLY ON THE COST OF PRODUCTION

M/s Bihar Cement Plant, A Unit of Shree Cement Limited (Grinding Unit) is being operated on dry process technology, which is cost effective and environmentally clean technology. The advantage of dry process is also in fuel economy. The stack emissions from the plant are controlled by equipment like bag houses and bag filters installed at various material transfer points to clean the process and arrest the fugitive emissions. The particulate matter collected in the pollution control equipment is recycled in process and neutralizing the cost of operation of pollution control equipment and hence no cost impact on the production cost. Further fly ash and slag are being utilized in the production of cement thus eliminating the harmful impacts on environment. We partial used the alternative fuel like Biomass, Dolochar in furnace/HAG to reduce the coal consumption and conservation of natural resources.

PART - H

ADDITIONAL MEASURES / INVESTMENTS PROPOSAL FOR ENVIRONMENT PROTECTION INCLUDING ABATEMENT OF POLLUTION

Annual recurring cost towards the environmental protection measures for the FY 2022-23 is Rs. 3.4 Crore approximately. Green belt development and tree plantation are our ongoing activity within the plant and outside of the plant area. Every year plantation activities are being done to increase the density and bio-diversity of the area. More than 33 % of the total plant area developed under greenbelt development area. In 2022-23 (last monsoon) 918 trees have planted inside and outside the plant area.



~~204~~

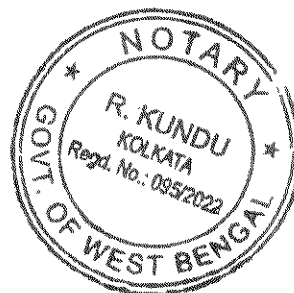
PART - I

ANY OTHER PARTICULARS FOR IMPROVING THE QUALITY OF ENVIRONMENT

1. We have full-fledged environment department for monitoring, maintenance of pollution control equipment and greenbelt development.
2. Regular monitoring of stack emissions, ambient air quality, ambient noise and ground water quality & levels is being done on periodically and regular basis. Data analysis is being done to further improve the environment quality of the plant area.
3. Maintenance department is performing regular checking and scheduled maintenance of all the pollution control devices i.e. bag filters and bag house.
4. Civil and Personal & Administration departments are taking care of entire house keeping of the Plant area.
5. To further reduce fugitive emissions, we have a big size truck mounted and 02 nos of small 3D TPS sweeping machines for regular sweeping and cleaning of paved area. We have got an approval for one more truck mounted sweeping machine. Its procurement is under process.
6. All the material transfer belts are covered and transfer points are equipped with pollution control equipment.
7. Truck parking area and vehicle movement area are concreted to avoid any fugitive emissions.
8. Our horticulture section in coordination with environment department is taking care of tree plantation and green belt development. Every year during monsoon, we are planting tree species inside and outside of the plant area.
9. We have installed Continuous Emission Monitoring System (CEMS) to display the data on CPCB and BSPCB servers.
10. Domestic waste water generated from office toilets, canteen, guesthouse and colony is being treated at Sewage Treatment Plant (STP) and treated water is being utilized in plantation & dual flushing.
11. We are maintaining Zero Liquid Discharge (ZLD) from our premises.
12. We create environment awareness for all our stakeholders through meetings, training programs, world environment day celebrations etc.

On support of above, we are enclosing herewith following Annexures:-

Annexure-I	:	Monthly treated domestic effluent Report for the year 2022-23
Annexure-II	:	Ambient Air Quality Monitoring Report for the year 2022-23
Annexure-III	:	Stack Emission Level Monitoring Report for the year 2022-23
Annexure-IV	:	Ambient Noise level Monitoring Report for the year 2022-23
Annexure-V	:	Yearly plantation Report up to the year 2022-23



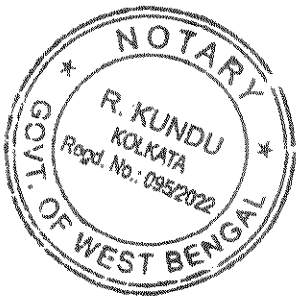
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Annexure – I

Monthly Quantity and Quality of STP Treated Water:-

Monthly Quantity of STP Treated Domestic Waste Water		
Month	Quantity of Treated Water in KL	Daily Average (KLD)
April -2022	624	20.8
May - 2022	969	31.3
June -2022	901	30.0
July - 2022	1033	33.3
August -2022	784	25.3
September - 2022	959	32.0
October -2022	1406	45.4
November - 2022	1368	45.6
December -2022	1017	32.8
January - 2023	921	29.7
February -2023	814	29.1
March - 2023	909	29.3
Total	11705	32.1

Quality of STP Treated Domestic Waste Water													
Parameters	Standard limit (mg/l) except pH	Observed value (mg/l) except pH											
		Apr 22	May 22	Jun 22	Jul 22	Aug 22	Sep 22	Oct 22	Nov 22	Dec 22	Jan 23	Feb 23	Mar 23
pH	5.5-9.0	7.31	7.27	7.22	7.17	7.21	7.23	7.25	7.45	7.51	7.27	7.27	7.07
Total Suspended Solids	100.0	37.0	27.0	24.0	21.0	19.0	18.0	16.0	45.0	52.0	28.0	16.0	16.0
Oil and Grease (O&G)	10.0	<1.0	<1.0	<1.0	<1.0	<1.0	<1.0	<1.0	<1.0	<1.0	1.0	0.9	0.8
B.O.D. (3 days at 27°C)	30.0	26.0	22.0	20.0	19.0	18.0	18.0	19.0	22.0	22.0	20.0	19.0	19.0
C.O.D	250.0	104	96.0	84.0	76.0	60.0	60.0	64.0	88.0	92.0	84.0	64.0	60.0
Total Residual Chlorine as Cl	1.0	<0.1	<0.1	<0.1	<0.1	<0.1	<0.1	<0.1	<0.1	<0.1	<0.1	<0.1	<0.1
Chloride as Cl		124	132	140	136	134	116	112	94.0	89.0	96.0	92.0	98.0
Sulphide as S	2.0	<0.1	<0.1	<0.1	<0.1	<0.1	<0.1	<0.1	<0.1	<0.1	<0.1	<0.1	<0.1
Ammonical Nitrogen as N	50.0	11.2	10.1	10.6	10.1	9.0	9.0	9.0	10.1	11.2	9.5	9.0	9.0
Total Kjeldahl Nitrogen as N	100.0	17.9	16.2	17.4	16.2	14.6	14.6	14.6	15.7	16.8	15.7	14.6	16.8

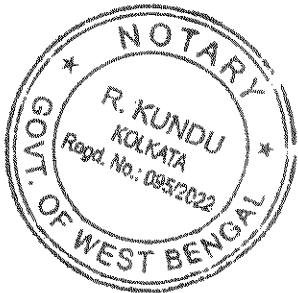


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Annexure – II

AMBIENT AIR QUALITY (µg/m³) FOR YEAR 2022-23

Location Month	Plant boundary towards main gate / NH - 139				Plant boundary towards Hostel				Plant boundary towards Water harvesting pond			
	PM10	PM2.5	SO2	NO2	PM10	PM2.5	SO2	NO2	PM10	PM2.5	SO2	NO2
Apr.-22	73	46	9	22	49	23	8	18	49	19	8	14
May-22	81	57	9	19	61	38	9	20	39	23	7	15
June-22	70	38	6	18	50	30	7	16	46	22	8	14
July-22	56	34	5	18	38	25	6	14	30	16	6	16
Aug-22	25	25	6	16	25	21	6	14	25	18	6	13
Sep-22	27	18	6	17	25	18	4	16	20	13	4	11
Oct-22	43	20	9	26	41	28	9	23	49	42	8	17
Nov-22	55	21	12	35	70	32	13	36	77	41	12	34
Dec-22	50	30	10	22	84	43	10	21	89	50	9	19
Jan-23	40	32	6	14	70	48	7	19	69	51	6	22
Feb-23	63	26	8	16	63	25	4	22	63	27	7	21
Mar-23	61	26	6	18	56	20	5	18	52	34	9	25
Median	55.5	28	7	18	53	26.5	7	18.5	49	25	7.5	16.5



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Annexure – III

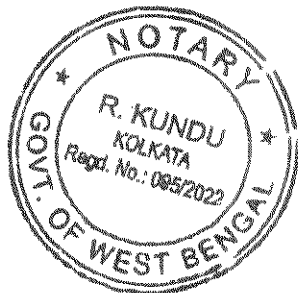
STACK EMISSION LEVEL (mg/Nm³) FOR YEAR 2022-23

Month	Air Pollution Control Device	Standard Limit PM – mg/Nm ³	Cement Mill PM – mg/Nm ³	Ball Mill PM – mg/Nm ³
Apr.-22	Bag House	30	20	Not Running
May-22	Bag House	30	18	Not Running
June-22	Bag House	30	19	Not Running
July-22	Bag House	30	16	Not Running
Aug-22	Bag House	30	17	Not Running
Sep-22	Bag House	30	19	Not Running
Oct-22	Bag House	30	18	Not Running
Nov-22	Bag House	30	12	Not Running
Dec-22	Bag House	30	16	Not Running
Jan-23	Bag House	30	16	Not Running
Feb-23	Bag House	30	18	Not Running
Mar-23	Bag House	30	20	Not Running
Median	-	-	18	-

STACK EMISSION LEVEL of 2 x 500 KVA DG Set (mg/Nm³) FOR YEAR 2022-23

Date & Month ↓	Stack attached with 500 KVA DG Se			
	Parameters	Monitored Value DG Set I (mg/Nm ³)	Monitored Value DG Set II (mg/Nm ³)	Prescribed Standard Limit (mg/Nm ³)
21.04.2022	Particulate Matter	37.2	28.0	75
	NOx	166.2	181.3	710
	CO	24.0	32.0	150
	NMHC	18.0	26.0	100
14.11.2022	Particulate Matter	33.1	25.3	75
	NOx	162.4	173.7	710
	CO	22.9	34.3	150
	NMHC	15.4	25.1	100

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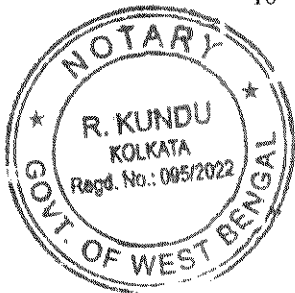


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Annexure – IV

NOISE LEVEL Leq-dB (A) FOR YEAR 2022-23

Monitoring Location → Month ↓	Plant boundary towards main gate / NH - 139		Plant boundary towards Hostel		Plant boundary towards Water Harvesting Pond	
	Day Time	Night Time	Day Time	Night Time	Day Time	Night Time
Apr.-22	65.3	56.8	62.5	55.7	58.1	52.2
May-22	66.7	57.5	62.7	56.3	58.3	51.6
June-22	66.6	56.6	60.3	57.2	57.6	53.1
July-22	65.3	58.5	61.8	56.2	58.5	52.5
Aug-22	67.5	59.1	62.9	56.8	56.3	53.1
Sep-22	64.6	58.2	62.6	56.9	57.5	52.8
Oct-22	67.5	58.3	62.8	54.8	58.2	50.8
Nov-22	66.9	57.2	62.9	56.1	58.1	52.7
Dec-22	68.2	56.8	64.7	56.9	59.3	52.5
Jan-23	66.5	58.9	63.5	57.5	60.2	53.6
Feb-23	67.9	59.2	62.7	56.1	58.5	51.5
Mar-23	66.1	57.3	63.1	55.8	59.5	51.9
Median	66.7	57.9	62.8	56.3	58.3	52.5

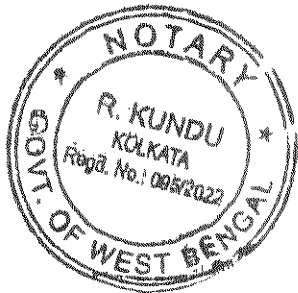


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Annexure - V

YEAR WISE PLANTATION DETAILS

Year	No. of plant saplings planted	No. of plant saplings survived	Rate of survival (%)
2013-14	2000	1590	80
2014-15	2000	1685	84
2015-16	2000	1735	87
2016-17	2500	2198	88
2017-18	5998	4795	80
2018-19	12336	10856	88
2019-20	15750	12602	80
2020-21	5000	4384	88
2021-22	1100	968	88
2022-23	918	802	87
Total	49602	41615	84



~~250~~**NEW BIHAR CEMENT PLANT**

(A unit of Shree Cement Limited)
 Industrial Growth Centre BIADA, Jasolya Mod
 Aurangabad-824101 (Bihar), India
 CIN : L26943RJ1979PLC001935
 Web : www.shreecement.com
 Phone No. 9264477258 • Ext.-1143

SCL/NBCP/Bihar/CTO/2022-23/27

Date: 07/10/2022

To,
 The Member Secretary
 Bihar State Pollution Control Board
 Parivesh Bhawan, Patliputra Industrial Area,
 Patna-800010 (Bihar)

Sub: - Compliance of "Consent to Operate" granted for Grinding Unit at Industrial Growth Centre, Aurangabad by M/s. New Bihar Cement Plant (A unit of Shree Cement Ltd).

Ref: -

1. Board's letter No. T-1038 dated 17/02/18.
2. Board's letter No. T-1039 dated 17/02/18.

Dear Sir,

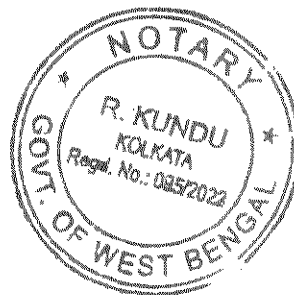
With reference to the above referred letter, we are submitting herewith the compliance report for the period of April' 2022 – September' 2022.

This is for your kind information.

Thanking you,

Yours faithfully,
 For New Bihar Cement Plant
 (A Unit of Shree Cement Ltd.),


 (Anil Sharma)
 Unit Head

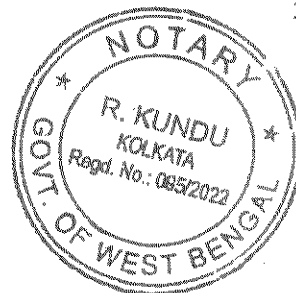


~~2/31~~

Compliance Report of "Consent to Operate" of Clinker Grinding Unit at Industrial Growth Centre, Aurangabad under Air Act.

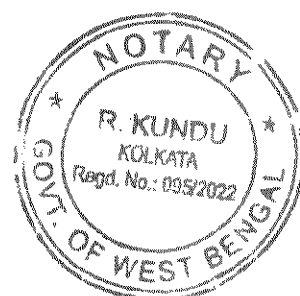
CTO Letter No. T-1038 dated 17/02/18.

Emission Consent Order No. T-1038 Conditions		
Condition No.	CTO Condition	Compliance
1.	He/they shall not make any alteration, addition, deletion or modification in the plant without the prior clearance from the board and shall also abide by the obligations under sections 22, 23 and 31A of the Air (Prevention & Control of Pollution) Act, 1981 and further shall extend co-operation to the board in performing its functions entrusted under sections 24, 25, and 26 of the Act.	Complying with.
2.	He/they shall comply with the requirement of rule 14 of the Environment (Protection) Rules, 1986; rules 4,5,7,9,10 and 11 of the Hazardous Wastes (Management and Handling) Rules, 1989; rules 4,5,7,8,10,11,12,13,15,17 and 18 of the Manufacture, Storage and Import of Hazardous Chemical Rules, 1989; and the provision of the Public Liability Insurance Act, 1991, whichever is applicable.	We are not handling any hazardous chemicals specified in the manufacture, Storage, and Import of Hazardous Chemical Rules, 1989 and hence the provisional requirement under the aforesaid rules and the Public Liability Insurance Act, 1991 is not applicable.
3.	He/they shall monitor his/their emission(s) and the ambient air quality from representative point regularly and shall maintain its quality in conformity with Board's standards and shall produce its proof, as and when asked for;	Complying with. We have installed CEMS with the stack attached with Cement Mill and linked with CPCB and BSPCB Server. The stack emissions and ambient air quality for relevant parameters of clinker grinding unit as per NAAQS, 2009 has been carried out by NABL certified lab and self for PM10, PM2.5, SO2 & NOx. Results are well within the norms. Copy of the results is attached herewith. (Annexure-1)
4.	He/they shall submit application for consent again 30 days before the expiration of the period of consent i.e. 30.11.2022 or within 30 days from the date of receipt of this order whichever is applicable.	Noted.
5.	Conditions of Environmental Clearance (EC) shall be complied with and report shall be submitted half yearly to this board.	Complying with.
6.	EC requirement of 33% green belt shall be achieved by this monsoon. The unit shall do plantation extensive and take measures to protect and maintained it in I. Its own space available within the premises and parking area;	Complying. Dense plantation have done inside and outside of plant premises. Total 39863 trees/shrubs/hedge have maintained with survival rate of 84 percent.



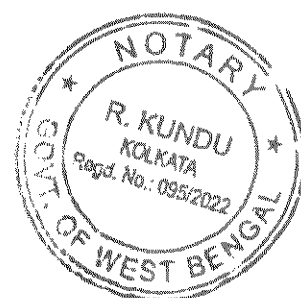
~~232~~

	II. BIADA land (with consent of BIADA) III. Patna-Aurangabad Road, 1km north and south of the plant (with approval of parent department). IV. All village road within 1km of the plant. Ecological suitable species shall be planted in preferably 3 lines where possible and aim shall be to develop multistory canopy. Only tall plants be planted and suitable protection should be provided.	
7.	Air Pollution Control facilities (Bag House and Bag Filters) shall be operated regularly along with the operation of the plant to maintain emission of particulate matter within prescribed standard.	One number bag house integral with cement mill operation and 46 no. bag filters are in operation at various transfer points of raw material/ cement circuits.
8.	Stack emission, Ambient air quality and Ambient noise level shall be monitored regularly and submit reports half yearly. They shall conform to the National Ambient Air Quality Standard;	Complying with. Stack emission level, Ambient air quality and Ambient noise level are measured regularly by competent authority/ regulating authority and enclosed as annexure 1.
9.	Dust suppression system shall be used and operated to control fugitive dust emission. Covered handling and storage of raw material and its product shall be practiced;	Complying with. Sprinklers are installed at main gate, unloading area and cement mill area. We have procured a portable rain gun system to suppress the dust. The drip irrigation and micro sprinkler system have installed in colony and pond area. Tankers are also being used for spray of water on roads to control the fugitive dust. Mist spray system have installed in three rows near main gate of the plant. A line of mist spray have also installed near the packing plant road.
10.	They shall install online stack monitoring system and ensure its connectivity to CPCB/BSPCB server;	We have installed CEMS with the stack of Cement Mill and linked with CPCB and BSPCB servers.
11.	Cooling water shall be recycled in the process and no process water be discharged.	Complying with. Cooling tower with reservoir is used to recycle the water.
12.	Proper arrangements shall be done for quality operation of STP so that it does not get foul, air borne or fly around the plant;	Complying with.
13.	The effluent shall conform to the Board's standard and submit report monthly;	Complying. The test report of STP treated water is enclosed as annexure 2.
14.	There shall not be any discharge outside the premises & treated effluent shall be used in horticulture purpose;	Complying with. Total 5270 KL STP treated water was generated in last six months and used in horticulture purpose and as flush water in toilet of our township.
15.	The unit shall have to take all possible measures to control water and air pollution, so that surrounding environment/ habitation/	Complying with. The plant is based on ZLD. Dense plantation have been done along with the boundary wall. Cover shed



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	vegetation shall not be effected directly or indirectly;	extension (65 m X 67 m) work have completed. Re-erection work of old raw material cover shed, damaged due to high speed wind, is under progress. Water tanker is being used for suppression of road dust. A wind breaking wall have made in raw material storage yard.
16.	The unit shall install mist spray system in three rows along the Patna-Aurangabad Road within 7 days;	Installed and working satisfactorily.
17.	The unit shall continue sufficient water spraying in and around the premises and parking area through mist spray, sprinkler, water tankers and any other means;	Complying with.
18.	Ground water withdrawal shall be limited to 350 KLD as per the permission of Central Ground Water Authority;	Complying with.
19.	Rain water harvesting system shall be used to minimize abstraction of ground water;	Rain water from plant is being diverted to rain water harvesting pond. The harvested rain water is being used for firefighting, washing etc..
20.	Proper housekeeping shall be maintained within the premises.	Complying with. We are using 2 no. of vacuum sweeping machine and 1 no. truck mounted industrial vacuum cleaning machine for road and pits cleaning.
21.	Unit shall comply with all above conditions and submit compliance report every year to the board;	Complying with.
22.	This consent order is granted, subject to the condition that in the event of any information's/documents submitted by the proponent are found false or misleading at any stage, the consent order granted, shall be revoked and legal action shall be initiated.	Complying with.

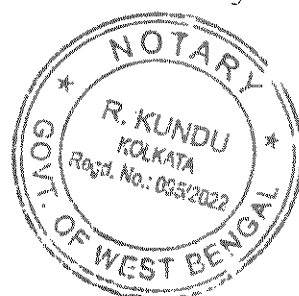


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Compliance Report of "Consent to Operate" of Clinker Grinding Unit at Industrial Growth Centre, Aurangabad under water Act.

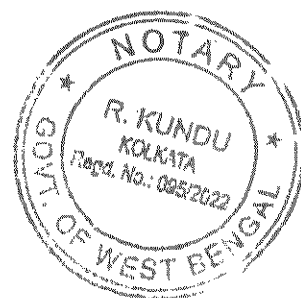
CTO Letter No. T-1039 dated 17/02/18.

Discharge Consent Order No. T-1039 Conditions		
Condition No.	CTO Condition	Compliance
1.	He/they shall not make any alteration, addition, deletion or modification in the plant without the prior clearance from the board and shall also abide by the obligations under sections 24, 31 and 33A of the Water (Prevention & Control of Pollution) Act, 1974 and further shall extend co-operation to the board in performing its functions entrusted under sections 20, 21, 23, 30 and 32 of the Act.	Complying with.
2.	He/they shall comply with the requirement of rule 14 of the Environment (Protection) Rules, 1986; rules 4,5,7,9,10 and 11 of the Hazardous Wastes (Management, Handling and Trans Boundary Movements) Rules, 2008; rules 4,5,7,8,10,11,12,13,15,17 and 18 of the Manufacture, Storage and Import of Hazardous Chemical Rules, 1989; and the provision of the Public Liability Insurance Act, 1991, whichever is applicable.	We are not handling any hazardous chemicals specified in the manufacture, Storage, and Import of Hazardous Chemical Rules, 1989 and hence the provisional requirement under the aforesaid rules and the Public Liability Insurance Act, 1991 is not applicable.
3.	He/they shall monitor his/their effluent (s) regularly and maintain its quality in conformity with Board's standards and shall produce the proof, as and when asked for;	Unit is based on dry process. There is no industrial effluent water. The Plant is based on zero liquid discharge.
4.	He/they shall submit application for consent again 30 days before the expiration of the period of consent i.e. 30.11.2022 or within 30 days from the date of receipt of this order whichever is applicable.	Noted.
5.	Conditions of Environmental Clearance (EC) shall be complied with and report shall be submitted half yearly to this board.	Complying with.
6.	EC requirement of 33% green belt shall be achieved by this monsoon. The unit shall do plantation extensive and take measures to protect and maintained it in V. Its own space available within the premises and parking area; VI. BIADA land (with consent of BIADA) VII. Patna-Aurangabad Road, 1km north and south of the plant (with approval of parent department). VIII. All village road within 1km of the plant.	Complying. Dense plantation have done inside and outside of plant premises. Total 39863 trees/shrubs/hedge have maintained with survival rate of 84 percent.



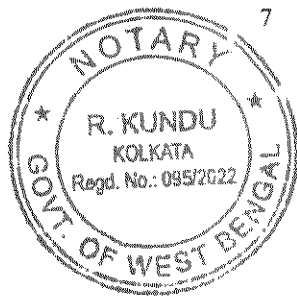
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	Ecological suitable species shall be planted in preferably 3 lines where possible and aim shall be to develop multistory canopy. Only tall plants be planted and suitable protection should be provided.	
7.	Air Pollution Control facilities (Bag House and Bag Filters) shall be operated regularly along with the operation of the plant to maintain emission of particulate matter within prescribed standard.	One number bag house integral with cement mill operation and 46 no. bag filters are in operation at various transfer points of raw material/ cement circuits.
8.	Stack emission, Ambient air quality and Ambient noise level shall be monitored regularly and submit reports half yearly. They shall conform to the National Ambient Air Quality Standard;	Complying with. Stack emission level, Ambient air quality and Ambient noise level are measured regularly by competent authority/ regulating authority and enclosed as annexure 1.
9.	Dust suppression system shall be used and operated to control fugitive dust emission. Covered handling and storage of raw material and its product shall be practiced;	Complying with. Sprinklers are installed at main gate, unloading area and cement mill area. A portable rain gun have procured to suppress the dust. The drip irrigation and micro sprinkler system have installed in colony and pond area. Tankers are also being used for spray of water on roads to control the fugitive dust. Mist spray system have also installed in three rows along the plant service road/ Patna -Aurangabad Road. A water line for mist spray have installed along the packing plant road.
10.	They shall install online stack monitoring system and ensure its connectivity to CPCB/BSPCB server;	We have installed CEMS with the stack of Cement Mill and linked with CPCB and BSPCB servers.
11.	Cooling water shall be recycled in the process and no process water be discharged.	Complying with. Cooling tower with reservoir is used to recycle the water.
12.	Proper arrangements shall be done for quality operation of STP so that it does not get foul, air borne or fly around the plant;	Complying.
13.	The effluent shall conform to the Board's standard and submit report monthly;	Complying. The test report of treated STP water is enclosed as annexure 2.
14.	There shall not be any discharge outside the premises & treated effluent shall be used in horticulture purpose;	Complying with. Total 5270 KL STP treated water was generated in last six months and used in horticulture purpose and as flush water in toilet of our township.
15.	The unit shall have to take all possible measures to control water and air pollution, so that surrounding environment/ habitation/ vegetation shall not be effected directly or indirectly;	Complying with. The plant is based on ZLD. Dense plantation have been done along with the boundary wall. Cover shed extension (65 m X 67 m) work have completed. Re-erection work of old raw material cover shed, damaged due to high speed wind, is under progress. Water



~~226~~

		tanker is being used for suppression of road dust. A wind breaking wall have made in raw material storage yard.
16.	The unit shall install mist spray system in three rows along the Patna-Aurangabad Road within 7 days;	Installed and working satisfactorily.
17.	The unit shall continue sufficient water spraying in and around the premises and parking area through mist spray, sprinkler, water tankers and any other means;	Complying with.
18.	Ground water withdrawal shall be limited to 350 KLD as per the permission of Central Ground Water Authority;	Complying with.
19.	Rain water harvesting system shall be used to minimize abstraction of ground water;	Rain water from plant is being diverted to rain water harvesting pond.
20.	Proper housekeeping shall be maintained within the premises.	Complying with. We are using 2 no. of vacuum sweeping machine and 1 no. truck mounted industrial vacuum cleaning machine for road and pits cleaning.
21.	Unit shall comply with all above conditions and submit compliance report every year to the board;	Complying with.
22.	This consent order is granted, subject to the condition that in the event of any information's/documents submitted by the proponent are found false or misleading at any stage, the consent order granted, shall be revoked and legal action shall be initiated.	Complying with.



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Annexure - 1

Report of Stack emission, Ambient air quality and Ambient noise level Monitoring

Table:1

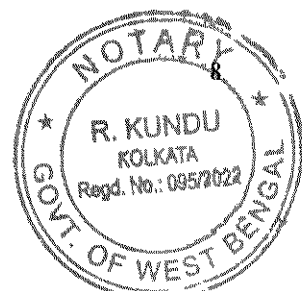
Ambient Air Quality ($\mu\text{g}/\text{m}^3$) - April' 2022 - September' 2022						
Location / Month	Plant boundary towards Main Gate		Plant boundary towards Hostel		Plant boundary towards Water Harvesting Pond	
	PM ₁₀	PM _{2.5}	PM ₁₀	PM _{2.5}	PM ₁₀	PM _{2.5}
Apr. -22	73	46	49	23	49	19
May -22	81	57	61	38	39	23
June -22	70	38	50	30	46	22
July - 22	56	34	38	25	30	16
Aug. -22	25	25	25	21	25	18
Sep. -22	27	18	25	18	20	13
Average	55	36	41	26	35	19

Table:2

Stack Emission Level (mg/Nm^3) - April' 2022 - September' 2022			
Sr. No.	Month	Pollution Control Measures	Cement Mill - PM (mg/Nm^3)
1	Apr. -22	Cement Mill Bag House	25
2	May -22	Cement Mill Bag House	27
3	June -22	Cement Mill Bag House	25
4	July - 22	Cement Mill Bag House	26
5	Aug. -22	Cement Mill Bag House	24
6	Sep. -22	Cement Mill Bag House	26
Average			26

Table:3

Ambient Noise Level (Leq-dB(A)) - April' 2022 - September' 2022			
Location / Month	Plant boundary towards Main Gate	Plant boundary towards Reclaimer area	Plant boundary towards Colony
Apr. -22	65.3	62.5	58.1
May -22	66.7	62.7	58.3
June -22	66.6	60.3	57.6
July - 22	65.3	61.8	58.5
Aug. -22	67.5	62.9	56.3
Sep. -22	64.6	62.6	57.5
Average	66.0	62.1	57.7



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Annexure - I



SHIVA TEST HOUSE

(Serving since 1988)

RECOGNISED AS ENVIRONMENTAL LABORATORY BY MoEFCC, GOVT. OF INDIA, UNDER ENVIRONMENT (PROTECTION) ACT 1986, DEPTT. OF INDUSTRY, FORESTS & ENVIRONMENT, GOVT. OF BIHAR AND BIHAR STATE POLLUTION CONTROL BOARD

TEST REPORT

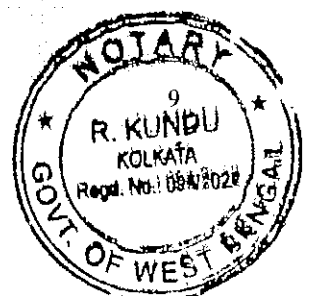
Ref. No. BCPYTR/23-23/244 Dt: 27.04.2022 Your Ref. No. SCL/CC/Environment/22-23/VO-6185 Dt: 06.04.2021				
[a] Name and address of the Customer		NEW BIHAR CEMENT PLANT (A unit of Shree Cement Ltd.) Industrial Growth Centre ; Jasoliya More AURANGABAD – 824 101 ; Bihar		
[b] Report to be submitted to		Unit Head		
[c] Details of Sample		Monitoring of Stack Emission		
[d] Sample Collected by		SHIVA TEST HOUSE on 20.04.22		
[e] No. & Type of Container		Thimble & Glass Impinger		
[f] Items required to be tested		As per request		
[g] Whether any specific Method of Test has been suggested by the party		No		
[h] Date of receiving the sample		21.04.22		
Parameters		Method of Test		Results
1. Stack Connected to				Cement Mill Bag House (NBCP)
2. Height of Stack (as reported)				50.0 m.
3. Dia of Stack at Top (as reported)				4.0 m.
4. Draft				ID Fan
5. Material of Construction				M.S.
6. Ambient Temperature, °C				35.0
7. Flue Gas Temperature, °C				86.0
8. Velocity, m/sec.	IS 11255 (Part-3)			7.09
9. Atmospheric Pressure, mm. Hg				754.0
10. Moisture (%)				2.6
11. Volumetric Flow, NM ³ /hr.				265926.5
12. Sampling Point				42.5 m.
		Concentration (mg / NM ³)	Concentration through CEMS (mg / NM ³)	Limit as per E (P) Rules
14. Particulate Matter (P.M.)	IS 11255 (Part-1)	23.8	28.24	30.00 mg / NM ³



[Signature]
27/04/2022
Authorized Signatory
Quality Manager / CEO

1. This report applies only to sample tested as above.
2. Total Liability of our Laboratory is limited to invoiced amount.
3. Test Report endorsed only the tests and not the product certificate.
4. Test Report can not be reproduced partially or full for legal/court purpose without written permission of the Laboratory.

Contact us : 123-C, Aulika, Road No. 2A, Tollymore Colony, Patna - 800 015 (Bihar)
Mob: +918876886249 ; +919431047908 Email: shivatest@shivatest.com ; info@shivatest.com
Website: www.shivatest.com ; www.shivatesthouse.com



289

**NEW BIHAR CEMENT PLANT**

(A unit of Shree Cement Limited)
 Industrial Growth Centre BIADA, Jasoiya Mod
 Aurangabad-824101 (Bihar), India
 CIN : L26943RJ1979PLC001935
 Web : www.shreecement.com
 Phone No. 9264477258 • Ext.-1143

SCL/NBCP/Bihar/CTO/2023-24/231

Date: 05/4/2023

To,
 The Member Secretary
 Bihar State Pollution Control Board
 Parivesh Bhawan, Patliputra Industrial Area,
 Patna-800010 (Bihar)

Sub: - Compliance of "Consent to Operate" granted for Grinding Unit at Industrial Growth Centre, Aurangabad by M/s. New Bihar Cement Plant (A unit of Shree Cement Ltd).

Ref: -

1. Board's letter No. 502 dated 24/03/23.
2. Board's letter No. 503 dated 24/03/23.

Dear Sir,

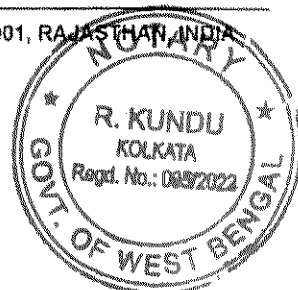
With reference to the above referred letter, we are submitting herewith the compliance report for the period of October'2022 – March'2023.

This is for your kind information.

Thanking you,

Yours faithfully,
 For Bihar Cement Plant
 (A Unit of Shree Cement Ltd.),

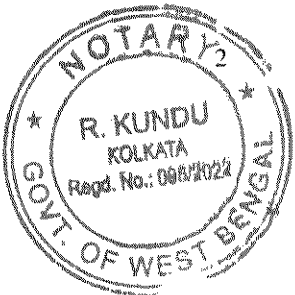

 05/04/2023
 (Anil Sharma) (Anil Sharma)
 Unit Head



~~240~~

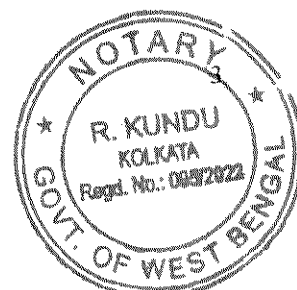
Compliance Report of “Consent to Operate” of Clinker Grinding Unit at Industrial Growth Centre, Aurangabad under Air Act.
CTO Letter No. 502 dated 24/03/23.

Emission Consent Order No. 502 Conditions		
Condition No.	CTO Condition	Compliance
1.	He/they shall not make any alteration, addition, deletion or modification in the plant without the prior clearance from the board and shall also abide by the obligations under sections 22, 23 and 31A of the Air (Prevention & Control of Pollution) Act, 1981 and further shall extend co-operation to the board in performing its functions entrusted under sections 24, 25, and 26 of the Act.	Complying with.
2.	He/they shall comply with the requirement of rule 14 of the Environment (Protection) Rules, 1986; rules 4,5,7,9,10 and 11 of the Hazardous Wastes (Management and Handling) Rules, 1989; rules 4,5,7,8,10,11,12,13,15,17 and 18 of the Manufacture, Storage and Import of Hazardous Chemical Rules, 1989; and the provision of the Public Liability Insurance Act, 1991, whichever is applicable.	We are not handling any hazardous chemicals specified in the manufacture, Storage, and Import of Hazardous Chemical Rules, 1989 and hence the provisional requirement under the aforesaid rules and the Public Liability Insurance Act, 1991 is not applicable.
3.	He/they shall monitor his/their emission(s) and the ambient air quality from representative point regularly and shall maintain its quality in conformity with Board's standards and shall produce its proof, as and when asked for;	Complying with. We have installed CEMS with the stack attached with Cement Mill, Ball Mill and linked with CPCB and BSPCB servers. The stack emissions and ambient air quality for relevant parameters of clinker grinding unit as per NAAQS, 2009 has been carried out by NABL certified lab and self for PM10, PM2.5, SO2 & NOx. Results are well within the norms. Copy of the results is attached herewith. (Annexure-1)
4.	He/they shall submit application for consent again 30 days before the expiration of the period of consent i.e. 30.11.2027 or within 30 days from the date of receipt of this order whichever is applicable.	Noted.
5.	Conditions of Environmental Clearance (EC) shall be complied with and report shall be submitted half yearly to this board.	Complying with.
6.	EC requirement of 33% green belt shall be achieved up to this monsoon. The unit shall do plantation extensive and take measures to protect and maintained it in I. Its own space available within the premises and parking area; II. BIADA land (with consent of BIADA)	Complying. Total 49784 trees/shrubs/hedge have planted inside and outside of plant with survival rate of 84 percent.



~~24/1~~

	III. Patna-Aurangabad Road, 1km north and south of the unit (with approval of parent department). IV. All village road within 1km of the plant. Ecological suitable species shall be planted in preferably 3 lines where possible and aim shall be to develop multi-story canopy. Only tall plants be planted and suitable protection should be provided.	
7.	Air Pollution Control facilities (Bag House and Bag Filters) shall be operated regularly along with the operation of the plant to maintain emission of Particulate Matter within Prescribed standard.	One number bag house integral with cement mill operation and 68 no. bag filters are in operation at various transfer points of raw material/ cement circuits.
8.	Stack emission, Ambient Air quality and Ambient Noise level shall be monitored regularly and submit reports half yearly. They shall conform to the National Ambient Air Quality Standard;	Complying with. Stack emission level, Ambient air quality and Ambient noise level are measured regularly by competent authority/ regulating authority and enclosed as annexure 1.
9.	Dust suppression system shall be used and operated to control fugitive dust emission. Covered handling and storage of raw material and its product shall be practiced;	Complying with. Sprinklers are installed at main gate, unloading area and cement mill area. Total 60 sprinklers have installed and 30 points have developed for portable big volume sprinkler to suppress fugitive emission. Tankers are also being used for spray of water on roads to control the fugitive dust. Three rows of water pipeline have installed in service road for mist water spray along the plant service road/ Patna –Aurangabad Road.
10.	They shall install online stack monitoring system and ensure its connectivity to CPCB/BSPCB server;	We have installed CEMS with the stack attached with Cement Mill, Ball Mill and linked with CPCB and BSPCB servers.
11.	Cooling water shall be recycled in the process and no process water be discharged.	Complying with. Cooling tower with reservoir is used to recycle the water.
12.	Proper arrangements shall be done for quality operation of STP so that it does not get foul, air borne or fly around the plant;	Complying.
13.	The effluent shall conform to the Board's standard and submit report monthly;	Complying. Report of STP treated water is enclosed here with as annexure 2.
14.	There shall not be any discharge outside the premises & treated effluent shall be used in horticulture purpose;	Complying with. Total 11705 KL STP treated water was generated in last financial year and used in horticulture purpose.
15.	The unit shall have to take all possible measures to control water and air pollution, so that surrounding environment/ habitation/ vegetation shall not be effected directly or indirectly;	Complying with. The plant is based on ZLD. Dense plantation have been done with the boundary wall. Cover shed extension (65 m X 67 m) work is completed. Re-erection work of old raw material cover shed is under progress and likely to complete by June 30, 2023.



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16.	The unit shall ensure water spraying system in three rows along the Patna-Aurangabad Road;	Complying with.
17.	The unit shall continue sufficient water spraying in and around the premises and parking area through mist spray, sprinkler, water tankers and any other means;	Complying with.
18.	Ground water withdrawal shall be limited to 350 KLD as per the permission of Central Ground Water Authority;	Complying with.
19.	Rain water harvesting system shall be used to minimize abstraction of ground water;	Rain water from plant is being diverted to rain water harvesting pond. The harvested rain water is being used in firefighting, washing etc..
20.	Proper housekeeping shall be maintained within the premises.	Complying with. We are using 2 no. of vacuum sweeping machine and 1 no. truck mounted industrial vacuum cleaning machine for road and pits cleaning.
21.	Unit shall comply with all above conditions and submit compliance report every year to the board;	Complying with.
22.	This consent order is granted, subject to the condition that in the event of any information's/documents submitted by the proponent are found false or misleading at any stage, the consent order granted, shall be revoked and legal action shall be initiated.	Complying with.

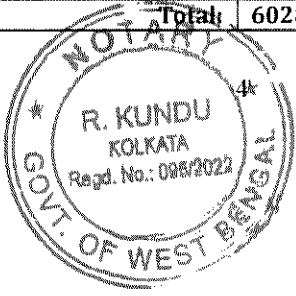
Special Conditions:

1.

Submit the details of area where green belts have been developed as mentioned in the above said compliance report.
***By March, 2023.

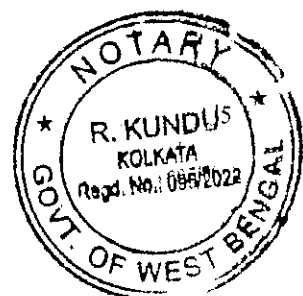
Details of green belts area are as per below table:

Area Description (Green Belt Area Inside of Plant)	Area (in m ²)
Plant Boundary Wall – West, along NH-139 (Plant Service Road)	18267
Plant Boundary Wall – North, From NBCP main gate to NBCP Packing Plant	9125
Plant Boundary Wall – North, from NBCP Packing Plant to Rest Shelter and RWH Pond	14178
Colony Area	5039
Clinker Silo Area	4130
Plant Boundary Wall – South	9551
Hostel and Store Area	5625
CCR Area	20282
BRU – Unloading Area	5121
Total:	91318
Total Area of the Unit	273735
Green Belt Area Outside of Plant	
Outer Truck Yard	2500
BIADA Land	15885
IDTR Campus	18850
CRPF Campus	10845
Police Line	7700
Collecteriate Garden& Rajendra Park	4500
Total:	60280



2X3

2.	Ensure to install separate electric-meter for the supply of electricity into the STP-unit. Accordingly maintain log-book for the quantity of effluents treated and electric energy consumed during the operation of STP-unit. Accordingly submit compliance report with evidence. ***By March, 2023.	Electric meter for STP have installed and log book have prepared for quantity of effluents treated and electric energy consumed during the operation of STP-Unit. Copy of logbook enclosed herewith as annexure 3.
3.	Ensure to install wheel bath Rumble Greed/ramp to clean the wheel/tires of vehicles at exit gate to reduce fugitive dust emission on NH-139. Accordingly submit compliance report with evidence. ***By June, 2023 instead of March, 2024.	Noted. We are planning to make a wheel bath rumble greed/ ramp to clean the wheel/tires of vehicles at exit gate by June, 2023.
4.	Ensure permanent installation of High volume Samplers (HVSs) at all three stations as install by the unit for the monitoring of AAQ at a time. Accordingly submit compliance report with evidence. ***By March, 2023.	Fine particulate sampler APM 550 of M/s Envirotech Instrument Pvt. Ltd. have already installed at all three monitoring stations for the monitoring of AAQ at a time. Photographs of sampler enclosed herewith.
		
Monitoring Station – 1 at Main Gate		Monitoring Station – 2 at Hostel
		Monitoring Station – 3 at Colony
5.	Ensure to fence the fly-ash storage yard with at least 12 feet height of pucca wind breaking wall all around and provide Mechanized dry-moping of dust on its captive roads with permanent water sprinkling pipe lines to spray water regularly. Accordingly submit compliance report with evidence. ***By June, 2023.	The wind breaking wall construction work started and working to complete it at the earliest.
6.	Ensure water sprinkling activities in practice regularly on the captive-roads, entrance gates, exit gates, raw material weighing bridge area and fly-ash yard by installing Jet/high pressure sprinklers to suppress fugitive emission. Accordingly submit compliance report with evidence. ***By June, 2023.	Noted. We are regularly sprinkling the water at all points to suppress the fugitive emission. Some photographs are enclosed herewith as evidence in annexure 4.

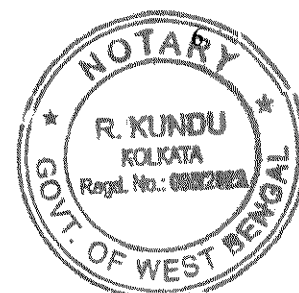


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Compliance Report of "Consent to Operate" of Clinker Grinding Unit at Industrial Growth Centre, Aurangabad under water Act.

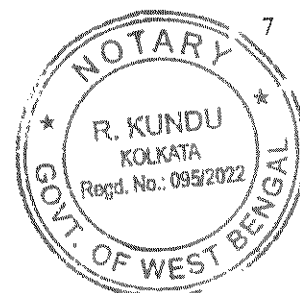
CTO Letter No. 503 dated 24/03/23.

Discharge Consent Order No. 503 Conditions		
Condition No.	CTO Condition	Compliance
1.	He/they shall not make any alteration, addition, deletion or modification in the plant without the prior clearance from the board and shall also abide by the obligations under sections 24, 31 and 33A of the Water (Prevention & Control of Pollution) Act, 1974 and further shall extend co-operation to the board in performing its functions entrusted under sections 20, 21, 23, 30 and 32 of the Act.	Complying with.
2.	He/they shall comply with the requirement of rule 14 of the Environment (Protection) Rules, 1986; rules 4,5,7,9,10 and 11 of the Hazardous Wastes (Management and Handling) Rules, 1989; rules 4,5,7,8,10,11,12,13,15,17 and 18 of the Manufacture, Storage and Import of Hazardous Chemical Rules, 1989; and the provision of the Public Liability Insurance Act, 1991, whichever is applicable.	We are not handling any hazardous chemicals specified in the manufacture, Storage, and Import of Hazardous Chemical Rules, 1989 and hence the provisional requirement under the aforesaid rules and the Public Liability Insurance Act, 1991 is not applicable.
3.	He/they shall monitor his/their effluent(s) regularly and maintain its quality in conformity with Board's standards and shall produce its proof, as and when asked for;	Unit is based on dry process. There is no industrial effluent water. The plant is based on zero liquid discharge.
4.	He/they shall submit application for consent again 30 days before the expiration of the period of consent i.e. 30.11.2027 or within 30 days from the date of receipt of this order whichever is applicable.	Noted.
5.	Conditions of Environmental Clearance (EC) shall be complied with and report shall be submitted half yearly to this board.	Complying with.
6.	EC requirement of 33% green belt shall be achieved up to this monsoon. The unit shall do plantation extensive and take measures to protect and maintained it in I. Its own space available within the premises and parking area; II. BIADA land (with consent of BIADA) III. Patna-Aurangabad Road, 1km north and south of the plant (with approval of parent department). IV. All village road within 1km of the plant.	Complying. Total 49784 trees/shrubs/hedge have planted inside and outside of plant with survival rate of 84 percent.



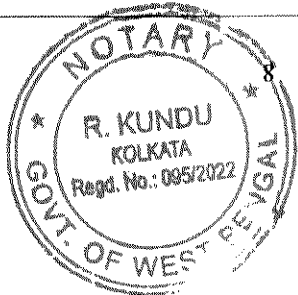
245

	Ecological suitable species shall be planted in preferably 3 lines where possible and aim shall be to develop multi story canopy. Only tall plants be planted and suitable protection should be provided.	
7.	Air Pollution Control facilities (Bag House, Bag Filter) shall be operated regularly along with the operation of the plant to maintain emission of Particulate Matter within prescribed standard.	One number bag house integral with cement mill operation and 68 no. bag filters are in operation at various transfer points of raw material/ cement circuits.
8.	Stack emission, Ambient air quality and Ambient noise level shall be monitored regularly and submit reports half yearly. They shall conform to the National Ambient Air Quality Standard;	Complying with. Stack emission level, Ambient air quality and Ambient noise level are measured regularly by competent authority/ regulating authority and enclosed as annexure 1.
9.	Dust suppression system shall be used and operated to control fugitive dust emission. Covered handling and storage of raw material and its product shall be practiced;	Complying with. Sprinklers are installed at main gate, unloading area and cement mill area. It is planned to procure a portable rain gun system to suppress the dust. We are in process to install drip irrigation and micro sprinkler system in colony and pond area. Tankers are also being used for spray of water on roads to control the fugitive dust. Mist spray system have also installed in three rows along the plant service road/ Patna –Aurangabad Road.
10.	They shall install online stack monitoring system and ensure its connectivity to CPCB/BSPCB server;	We have installed CEMS with the stack attached with Cement Mill, Ball Mill and linked with CPCB and BSPCB servers.
11.	Cooling water shall be recycled in the process and no process water be discharged.	Complying with. Cooling tower with reservoir is used to recycle the water.
12.	Proper arrangements shall be done for quality operation of STP so that it does not get foul, air borne or fly around the plant;	Complying.
13.	The effluent shall conform to the Board's standard and submit report monthly;	Complying. Reports are enclosed as annexure 2.
14.	There shall not be any discharge outside the premises & treated effluent shall be used in horticulture purpose;	Complying with. Total 6813 KL STP treated water was generated in last financial year and used in horticulture purpose and as flush water in toilet of our township.
15.	The unit shall have to take all possible measures to control water and air pollution, so that surrounding environment/ habitation/ vegetation shall not be effected directly or indirectly;	Complying with. The plant is based on ZLD. Dense plantation have been done with the boundary wall. Cover shed extension (65 m X 67 m) work is completed. Re-erection work of old raw material cover shed is under progress and likely to complete by June 30, 2023.
16.	The unit shall ensure water spraying system in three rows along the Patna-Aurangabad Road;	Installed and working satisfactorily.
17.	The unit shall continue sufficient water spraying in and around the premises and	Complying with.



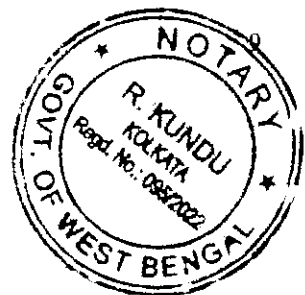
2X6

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2.	Ensure to install separate electric-meter for the supply of electricity into the STP-unit. Accordingly maintain log-book for the quantity of effluents treated and electric	Electric meter for STP have installed and log book have prepared for quantity of effluents treated and electric energy consumed during the operation of																																										



2X7

	energy consumed during the operation of STP-unit. Accordingly submit compliance report with evidence. ***By March, 2023.	STP-Unit. Copy of logbook enclosed herewith as annexure 3.
3.	Ensure to install wheel bath Rumble Greed/ramp to clean the wheel/tires of vehicles at exit gate to reduce fugitive dust emission on NH-139. Accordingly submit compliance report with evidence. ***By June, 2023 instead of March, 2024.	Noted. We are planning to make a wheel bath rumble greed/ ramp to clean the wheel/tires of vehicles at exit gate by June, 2023.
4.	Ensure permanent installation of High volume Samplers (HVSs) at all three stations as install by the unit for the monitoring of AAQ at a time. Accordingly submit compliance report with evidence. ***By March, 2023.	Fine particulate sampler APM 550 of M/s Envirotech Instrument Pvt. Ltd. have already installed at all three monitoring stations for the monitoring of AAQ at a time. Photographs of sampler enclosed herewith.
		
	Monitoring Station – 1 at Main Gate	Monitoring Station – 2 at Hostel
		Monitoring Station – 3 at Colony
5.	Ensure to fence the fly-ash storage yard with at least 12 feet height of pucca wind breaking wall all around and provide Mechanized dry-moping of dust on its captive roads with permanent water sprinkling pipe lines to spray water regularly. Accordingly submit compliance report with evidence. ***By June, 2023.	The wind breaking wall construction work started and working to complete it at the earliest.
6.	Ensure water sprinkling activities in practice regularly on the captive-roads, entrance gates, exit gates, raw material weighing bridge area and fly-ash yard by installing Jet/high pressure sprinklers to suppress fugitive emission. Accordingly submit compliance report with evidence. ***By June, 2023.	Noted. We are regularly sprinkling the water at all points to suppress the fugitive emission. Some photographs are enclosed herewith as evidence in annexure 4.



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Annexure - 1

Report of Stack emission, Ambient air quality and Ambient noise level Monitoring

Table:1

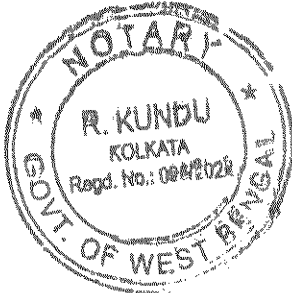
Ambient Air Quality (µg/m³) - October' 2022 - March' 2023						
Location / Month	Plant boundary towards Main Gate		Plant boundary towards Hostel		Plant boundary towards Colony	
	PM ₁₀	PM _{2.5}	PM ₁₀	PM _{2.5}	PM ₁₀	PM _{2.5}
Oct. -22	43	20	41	28	49	42
Nov. -22	55	21	70	32	77	41
Dec. -22	50	30	84	43	89	50
Jan. - 23	40	32	70	48	69	51
Feb. -23	63	26	63	25	63	27
Mar. -23	61	26	56	20	52	34
Average	52	26	64	33	67	41

Table:2

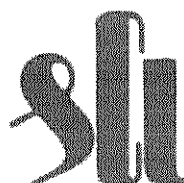
Stack Emission Level (mg/Nm³) - October' 2022 - March' 2023			
Sr. No.	Month	Pollution Control Measures	Cement Mill - PM (mg/Nm³)
1	Oct. -22	Cement Mill Bag House	24
2	Nov. -22	Cement Mill Bag House	20
3	Dec. -22	Cement Mill Bag House	20
4	Jan. - 23	Cement Mill Bag House	21
5	Feb. -23	Cement Mill Bag House	19
6	Mar. -23	Cement Mill Bag House	23
Average			21

Table:3

Ambient Noise Level (Leq-dB(A)) - October' 2022 - March' 2023			
Location / Month	Plant boundary towards Main Gate	Plant boundary towards Reclaimer area	Plant boundary towards Colony
Oct. -22	67.5	62.8	58.2
Nov. -22	66.9	62.9	58.1
Dec. -22	68.2	64.7	59.3
Jan. - 23	66.5	63.5	60.2
Feb. -23	67.9	62.7	58.5
Mar. -23	66.1	63.1	59.5
Average	67.2	63.3	59.0



2/19

**NEW BIHAR CEMENT PLANT**

(A unit of Shree Cement Limited)
 Industrial Growth Centre BIADA, Jasoliya Mod
 Aurangabad-824101 (Bihar), India
 CIN : L26943RJ1979PLC001935
 Web : www.shreecement.com
 Phone No. 9264477258 • Ext.-1143

SCL/NBCP/Bihar/CTO/2023-24/2444

Date: 03/07/2023

To,
 The Member Secretary
 Bihar State Pollution Control Board
 Parivesh Bhawan, Patliputra Industrial Area,
 Patna-800010 (Bihar)

Sub: - Compliance of "Consent to Operate" granted for Grinding Unit at Industrial Growth Centre, Aurangabad by M/s. New Bihar Cement Plant (A unit of Shree Cement Ltd).

Ref: -

1. Board's letter No. 502 dated 24/03/23.
2. Board's letter No. 503 dated 24/03/23.

Dear Sir,

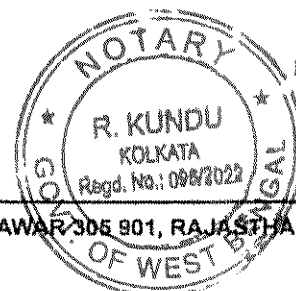
With reference to the above referred letter, we are submitting herewith the compliance report for the period of April'2023 – June'2023.

This is for your kind information.

Thanking you,

Yours faithfully,
 For New Bihar Cement Plant
 (A Unit of Shree Cement Ltd.),


 (Anil Sharma)
 Unit Head

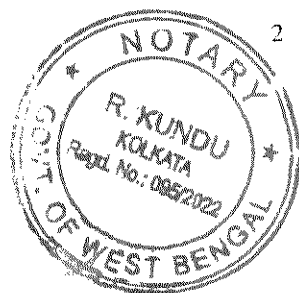


~~250~~

Compliance Report of "Consent to Operate" of Clinker Grinding Unit at Industrial Growth Centre, Aurangabad under Air Act.

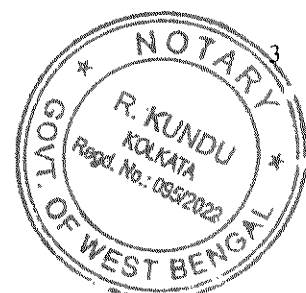
CTO Letter No. 502 dated 24/03/23.

Emission Consent Order No. 502 Conditions		
Condition No.	CTO Condition	Compliance
1.	He/they shall not make any alteration, addition, deletion or modification in the plant without the prior clearance from the board and shall also abide by the obligations under sections 22, 23 and 31A of the Air (Prevention & Control of Pollution) Act, 1981 and further shall extend co-operation to the board in performing its functions entrusted under sections 24, 25, and 26 of the Act.	Complying with.
2.	He/they shall comply with the requirement of rule 14 of the Environment (Protection) Rules, 1986; rules 4,5,7,9,10 and 11 of the Hazardous Wastes (Management and Handling) Rules, 1989; rules 4,5,7,8,10,11,12,13,15,17 and 18 of the Manufacture, Storage and Import of Hazardous Chemical Rules, 1989; and the provision of the Public Liability Insurance Act, 1991, whichever is applicable.	We are not handling any hazardous chemicals specified in the manufacture, Storage, and Import of Hazardous Chemical Rules, 1989 and hence the provisional requirement under the aforesaid rules and the Public Liability Insurance Act, 1991 is not applicable.
3.	He/they shall monitor his/their emission(s) and the ambient air quality from representative point regularly and shall maintain its quality in conformity with Board's standards and shall produce its proof, as and when asked for;	Complying with. We have installed CEMS with the stack attached with Cement Mill, Ball Mill and linked with CPCB and BSPCB servers. The stack emissions and ambient air quality for relevant parameters of clinker grinding unit as per NAAQS, 2009 has been carried out by NABL certified lab and self for PM10, PM2.5, SO2 & NOx. Results are well within the norms. Copy of the results is attached herewith. (Annexure-1)
4.	He/they shall submit application for consent again 30 days before the expiration of the period of consent i.e. 30.11.2027 or within 30 days from the date of receipt of this order whichever is applicable.	Noted.
5.	Conditions of Environmental Clearance (EC) shall be complied with and report shall be submitted half yearly to this board.	Complying with.
6.	EC requirement of 33% green belt shall be achieved up to this monsoon. The unit shall do plantation extensive and take measures to protect and maintained it in I. Its own space available within the premises and parking area; II. BIADA land (with consent of BIADA)	Complying. Total 49784 trees/shrubs/hedge have planted inside and outside of plant with survival rate of 84 percent.



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	III. Patna-Aurangabad Road, 1km north and south of the unit (with approval of parent department). IV. All village road within 1km of the plant. Ecological suitable species shall be planted in preferably 3 lines where possible and aim shall be to develop multi-story canopy. Only tall plants be planted and suitable protection should be provided.	
7.	Air Pollution Control facilities (Bag House and Bag Filters) shall be operated regularly along with the operation of the plant to maintain emission of Particulate Matter within Prescribed standard.	One number bag house integral with cement mill operation and 46 no. bag filters are in operation at various transfer points of raw material/ cement circuits.
8.	Stack emission, Ambient Air quality and Ambient Noise level shall be monitored regularly and submit reports half yearly. They shall conform to the National Ambient Air Quality Standard;	Complying with. Stack emission level, Ambient air quality and Ambient noise level are measured regularly by competent authority/ regulating authority and enclosed as annexure 1.
9.	Dust suppression system shall be used and operated to control fugitive dust emission. Covered handling and storage of raw material and its product shall be practiced;	Complying with. Sprinklers are installed at main gate, unloading area and cement mill area. Total 60 sprinklers have installed and 30 points have developed for portable big volume sprinkler to suppress fugitive emission. Tankers are also being used for spray of water on roads to control the fugitive dust. Three rows of water pipeline have installed in service road for mist water spray along the plant service road/ Patna -Aurangabad Road.
10.	They shall install online stack monitoring system and ensure its connectivity to CPCB/BSPCB server;	We have installed CEMS with the stack attached with Cement Mill, Ball Mill and linked with CPCB and BSPCB servers.
11.	Cooling water shall be recycled in the process and no process water be discharged.	Complying with. Cooling tower with reservoir is used to recycle the water.
12.	Proper arrangements shall be done for quality operation of STP so that it does not get foul, air borne or fly around the plant;	Complying.
13.	The effluent shall conform to the Board's standard and submit report monthly;	Complying. Report of STP treated water is enclosed here with as annexure 2.
14.	There shall not be any discharge outside the premises & treated effluent shall be used in horticulture purpose;	Complying with. STP treated water are being used in horticulture purpose.
15.	The unit shall have to take all possible measures to control water and air pollution, so that surrounding environment/ habitation/ vegetation shall not be effected directly or indirectly;	Complying with. The plant is based on ZLD. Dense plantation have been done with the boundary wall. Cover shed extension (65 m X 67 m) work is completed. Re-erection work of old raw material cover shed is 90% completed.
16.	The unit shall ensure water spraying system in three rows along the Patna-Aurangabad Road;	Complying with.



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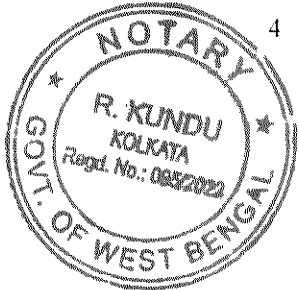
17.	The unit shall continue sufficient water spraying in and around the premises and parking area through mist spray, sprinkler, water tankers and any other means;	Complying with.
18.	Ground water withdrawal shall be limited to 350 KLD as per the permission of Central Ground Water Authority;	Complying with.
19.	Rain water harvesting system shall be used to minimize abstraction of ground water;	Rain water from plant is being diverted to rain water harvesting pond. The harvested rain water is being used in firefighting, washing etc. Three recharge wells have made to enrich the ground water with rain water.
20.	Proper housekeeping shall be maintained within the premises.	Complying with. We are using 2 no. of vacuum sweeping machine and 1 no. truck mounted industrial vacuum cleaning machine for road and pits cleaning.
21.	Unit shall comply with all above conditions and submit compliance report every year to the board;	Complying with.
22.	This consent order is granted, subject to the condition that in the event of any information's/documents submitted by the proponent are found false or misleading at any stage, the consent order granted, shall be revoked and legal action shall be initiated.	Complying with.

Special Conditions:

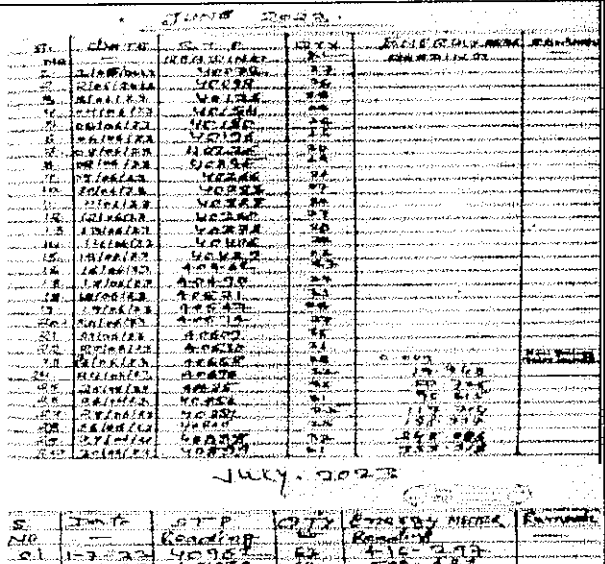
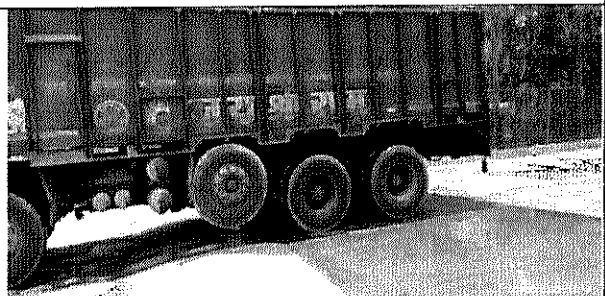
1. Submit the details of area where green belts have been developed as mentioned in the above said compliance report.
***By March, 2023.

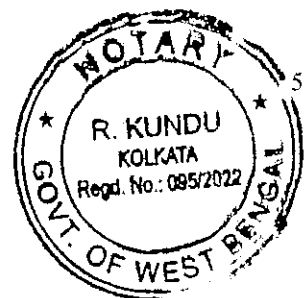
Details of green belts area are as per below table:

Area Description (Green Belt Area Inside of Plant)	Area (in m ²)
Plant Boundary Wall – West, along NH-139 (Plant Service Road)	18267
Plant Boundary Wall – North, From NBCP main gate to NBCP Packing Plant	9125
Plant Boundary Wall – North, from NBCP Packing Plant to Rest Shelter and RWH Pond	14178
Colony Area	5039
Clinker Silo Area	4130
Plant Boundary Wall – South	9551
Hostel and Store Area	5625
CCR Area	20282
BRU – Unloading Area	5121
Total:	91318
Total Area of the Unit	273735
Green Belt Area Outside of Plant	
Outer Truck Yard	2500
BIADA Land	15885
IDTR Campus	18850
CRPF Campus	10845
Police Line	7700
Collecteriate Garden& Rajendra Park	4500
Total:	60280

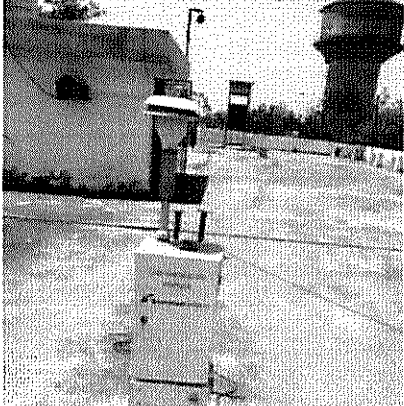
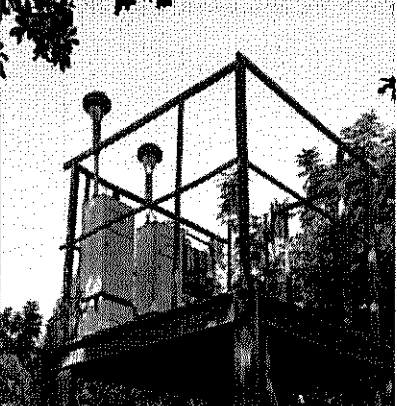
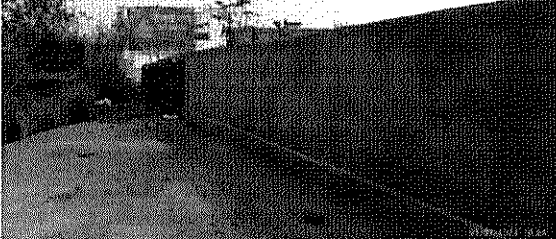
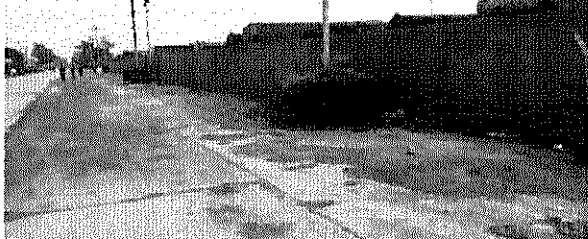


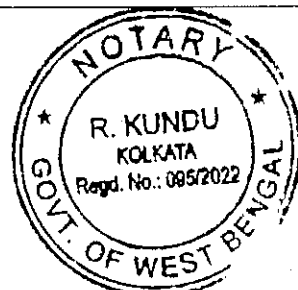
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2.	Ensure to install separate electric-meter for the supply of electricity into the STP-unit. Accordingly maintain log-book for the quantity of effluents treated and electric energy consumed during the operation of STP-unit. Accordingly submit compliance report with evidence. ***By March, 2023. 	Electric meter for STP have installed and log book have prepared for quantity of effluents treated and electric energy consumed during the operation of STP-Unit. Photo of energy meter and scanned copy of logbook enclosed herewith as evidence. 
3.	Ensure to install wheel bath Rumble Greed/ramp to clean the wheel/tires of vehicles at exit gate to reduce fugitive dust emission on NH-139. Accordingly submit compliance report with evidence. ***By June, 2023 instead of March, 2024.  	Noted. We have made a wheel bath to clean the wheel/tires of vehicles at exit gate to reduce fugitive dust emission on NH-139. Some photographs enclosed herewith for evidence.  



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4.	Ensure permanent installation of High volume Samplers (HVSs) at all three stations as install by the unit for the monitoring of AAQ at a time. Accordingly submit compliance report with evidence. ***By March, 2023.	Fine particulate sampler APM 550 of M/s Envirotech Instrument Pvt. Ltd. have already installed at all three monitoring stations for the monitoring of AAQ at a time. Photographs of sampler enclosed herewith.
		
	Monitoring Station – 1 at Main Gate	Monitoring Station – 2 at Hostel
5.	Ensure to fence the fly-ash storage yard with at least 12 feet height of pucca wind breaking wall all around and provide Mechanized dry-mopping of dust on its captive roads with permanent water sprinkling pipe lines to spray water regularly. Accordingly submit compliance report with evidence. ***By June, 2023.	The wind breaking wall construction work started and working to complete it at the earliest. The wall along the NH-139 have completed. Plaster works is going on. Some photographs of new wall are enclosed herewith as evidence.
		
		
6.	Ensure water sprinkling activities in practice regularly on the captive-roads, entrance gates, exit gates, raw material weighing bridge area and fly-ash yard by installing Jet/high pressure sprinklers to suppress fugitive emission. Accordingly submit compliance report with evidence. ***By June, 2023.	Noted. We are regularly sprinkling the water at all points to suppress the fugitive emission. Some photographs are enclosed herewith as evidence in annexure 3.

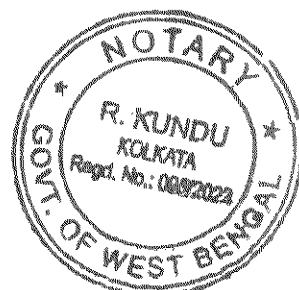


255

Compliance Report of "Consent to Operate" of Clinker Grinding Unit at Industrial Growth Centre, Aurangabad under water Act.

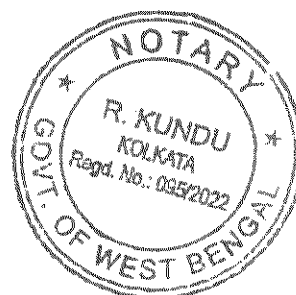
CTO Letter No. 503 dated 24/03/23.

Discharge Consent Order No. 503 Conditions		
Condi on No.	CTO Condition	Compliance
1.	He/they shall not make any alteration, addition, deletion or modification in the plant without the prior clearance from the board and shall also abide by the obligations under sections 24, 31 and 33A of the Water (Prevention & Control of Pollution) Act, 1974 and further shall extend co-operation to the board in performing its functions entrusted under sections 20, 21, 23, 30 and 32 of the Act.	Complying with.
2.	He/they shall comply with the requirement of rule 14 of the Environment (Protection) Rules, 1986; rules 4,5,7,9,10 and 11 of the Hazardous Wastes (Management and Handling) Rules, 1989; rules 4,5,7,8,10,11,12,13,15,17 and 18 of the Manufacture, Storage and Import of Hazardous Chemical Rules, 1989; and the provision of the Public Liability Insurance Act, 1991, whichever is applicable.	We are not handling any hazardous chemicals specified in the manufacture, Storage, and Import of Hazardous Chemical Rules, 1989 and hence the provisional requirement under the aforesaid rules and the Public Liability Insurance Act, 1991 is not applicable.
3.	He/they shall monitor his/their effluent(s) regularly and maintain its quality in conformity with Board's standards and shall produce its proof, as and when asked for;	Unit is based on dry process. There is no industrial effluent water. The plant is based on zero liquid discharge.
4.	He/they shall submit application for consent again 30 days before the expiration of the period of consent i.e. 30.11.2027 or within 30 days from the date of receipt of this order whichever is applicable.	Noted.
5.	Conditions of Environmental Clearance (EC) shall be complied with and report shall be submitted half yearly to this board.	Complying with.
6.	EC requirement of 33% green belt shall be achieved up to this monsoon. The unit shall do plantation extensive and take measures to protect and maintained it in I. Its own space available within the premises and parking area; II. BIADA land (with consent of BIADA) III. Patna-Aurangabad Road, 1km north and south of the plant (with approval of parent department). IV. All village road within 1km of the plant.	Complying. Total 49784 trees/shrubs/hedge have planted inside and outside of plant with survival rate of 84 percent.



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	Ecological suitable species shall be planted in preferably 3 lines where possible and aim shall be to develop multi story canopy. Only tall plants be planted and suitable protection should be provided.	
7.	Air Pollution Control facilities (Bag House, Bag Filter) shall be operated regularly along with the operation of the plant to maintain emission of Particulate Matter within prescribed standard.	One number bag house integral with cement mill operation and 46 no. bag filters are in operation at various transfer points of raw material/ cement circuits.
8.	Stack emission, Ambient air quality and Ambient noise level shall be monitored regularly and submit reports half yearly. They shall conform to the National Ambient Air Quality Standard;	Complying with. Stack emission level, Ambient air quality and Ambient noise level are measured regularly by competent authority/ regulating authority and enclosed as annexure 1.
9.	Dust suppression system shall be used and operated to control fugitive dust emission. Covered handling and storage of raw material and its product shall be practiced;	Complying with. Sprinklers are installed at main gate, unloading area and cement mill area. It is planned to procure a portable rain gun system to suppress the dust. We are in process to install drip irrigation and micro sprinkler system in colony and pond area. Tankers are also being used for spray of water on roads to control the fugitive dust. Mist spray system have also installed in three rows along the plant service road/ Patna –Aurangabad Road.
10.	They shall install online stack monitoring system and ensure its connectivity to CPCB/BSPCB server;	We have installed CEMS with the stack attached with Cement Mill, Ball Mill and linked with CPCB and BSPCB servers.
11.	Cooling water shall be recycled in the process and no process water be discharged.	Complying with. Cooling tower with reservoir is used to recycle the water.
12.	Proper arrangements shall be done for quality operation of STP so that it does not get foul, air borne or fly around the plant;	Complying.
13.	The effluent shall conform to the Board's standard and submit report monthly;	Complying. Reports are enclosed as annexure 2.
14.	There shall not be any discharge outside the premises & treated effluent shall be used in horticulture purpose;	Complying with. STP treated water are being used in horticulture purpose.
15.	The unit shall have to take all possible measures to control water and air pollution, so that surrounding environment/ habitation/ vegetation shall not be effected directly or indirectly;	Complying with. The plant is based on ZLD. Dense plantation have been done with the boundary wall. Cover shed extension (65 m X 67 m) work is completed. Re-erection work of old raw material cover shed is 90% completed.
16.	The unit shall ensure water spraying system in three rows along the Patna-Aurangabad Road;	Installed and working satisfactorily.
17.	The unit shall continue sufficient water spraying in and around the premises and parking area through mist spray, sprinkler, water tankers and any other means;	Complying with.

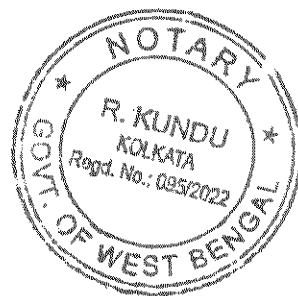


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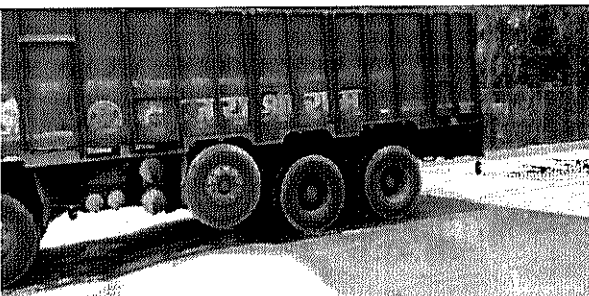
18.	Ground water harvesting withdrawal shall be limited to 350 KLD as per the permission of Central Ground Water Authority;	Complying with.
19.	Rain water harvesting system shall be used to minimize abstraction of ground water;	Rain water from plant is being diverted to rain water harvesting pond. The harvested rain water is being used for firefighting, washing etc..
20.	Proper housekeeping shall be maintained within the premises.	Complying with. We are using 2 no. of vacuum sweeping machine and 1 no. truck mounted industrial vacuum cleaning machine for road and pits cleaning.
21.	Unit shall comply with all above conditions and submit compliance report every year to the board;	Complying with.
22.	This consent order is granted, subject to the condition that in the event of any information's/documents submitted by the proponent are found false or misleading at any stage, the consent order granted, shall be revoked and legal action shall be initiated.	Complying with.

Special Conditions:

1.	Submit the details of area where green belts have been developed as mentioned in the above said compliance report. ***By March, 2023.	<table><tr><th colspan="2">Details of green belts area are as per below table:</th></tr><tr><th>Area Description (Green Belt Area Inside of Plant)</th><th>Area (in m²)</th></tr><tr><td>Plant Boundary Wall – West, along NH-139 (Plant Service Road)</td><td>18267</td></tr><tr><td>Plant Boundary Wall – North, From NBCP main gate to NBCP Packing Plant</td><td>9125</td></tr><tr><td>Plant Boundary Wall – North, from NBCP Packing Plant to Rest Shelter and RWH Pond</td><td>14178</td></tr><tr><td>Colony Area</td><td>5039</td></tr><tr><td>Clinker Silo Area</td><td>4130</td></tr><tr><td>Plant Boundary Wall – South</td><td>9551</td></tr><tr><td>Hostel and Store Area</td><td>5625</td></tr><tr><td>CCR Area</td><td>20282</td></tr><tr><td>BRU – Unloading Area</td><td>5121</td></tr><tr><td>Total:</td><td>91318</td></tr><tr><td>Total Area of the Unit</td><td>273735</td></tr><tr><th colspan="2">Green Belt Area Outside of Plant</th></tr><tr><td>Outer Truck Yard</td><td>2500</td></tr><tr><td>BIADA Land</td><td>15885</td></tr><tr><td>IDTR Campus</td><td>18850</td></tr><tr><td>CRPF Campus</td><td>10845</td></tr><tr><td>Police Line</td><td>7700</td></tr><tr><td>Collectoriate Garden& Rajendra Park</td><td>4500</td></tr><tr><td>Total:</td><td>60280</td></tr></table>	Details of green belts area are as per below table:		Area Description (Green Belt Area Inside of Plant)	Area (in m ²)	Plant Boundary Wall – West, along NH-139 (Plant Service Road)	18267	Plant Boundary Wall – North, From NBCP main gate to NBCP Packing Plant	9125	Plant Boundary Wall – North, from NBCP Packing Plant to Rest Shelter and RWH Pond	14178	Colony Area	5039	Clinker Silo Area	4130	Plant Boundary Wall – South	9551	Hostel and Store Area	5625	CCR Area	20282	BRU – Unloading Area	5121	Total:	91318	Total Area of the Unit	273735	Green Belt Area Outside of Plant		Outer Truck Yard	2500	BIADA Land	15885	IDTR Campus	18850	CRPF Campus	10845	Police Line	7700	Collectoriate Garden& Rajendra Park	4500	Total:	60280
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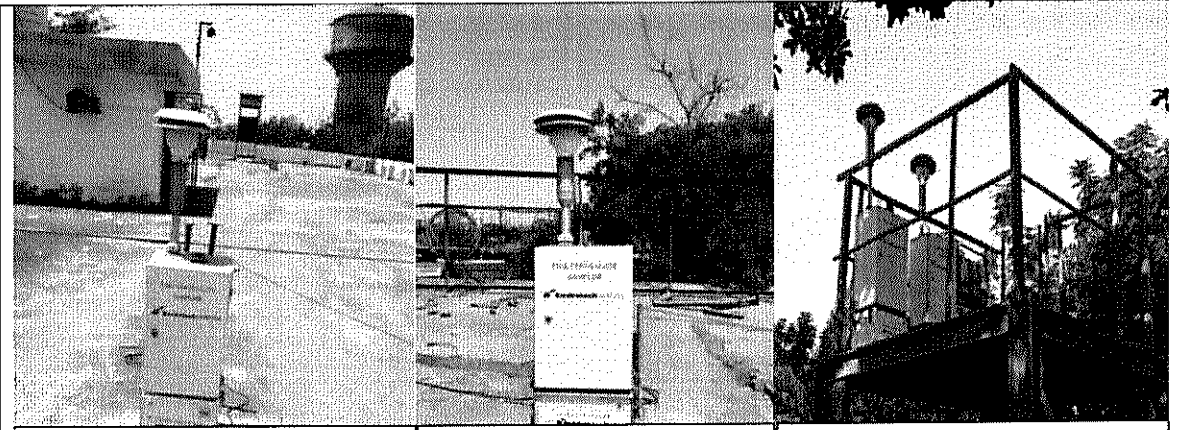
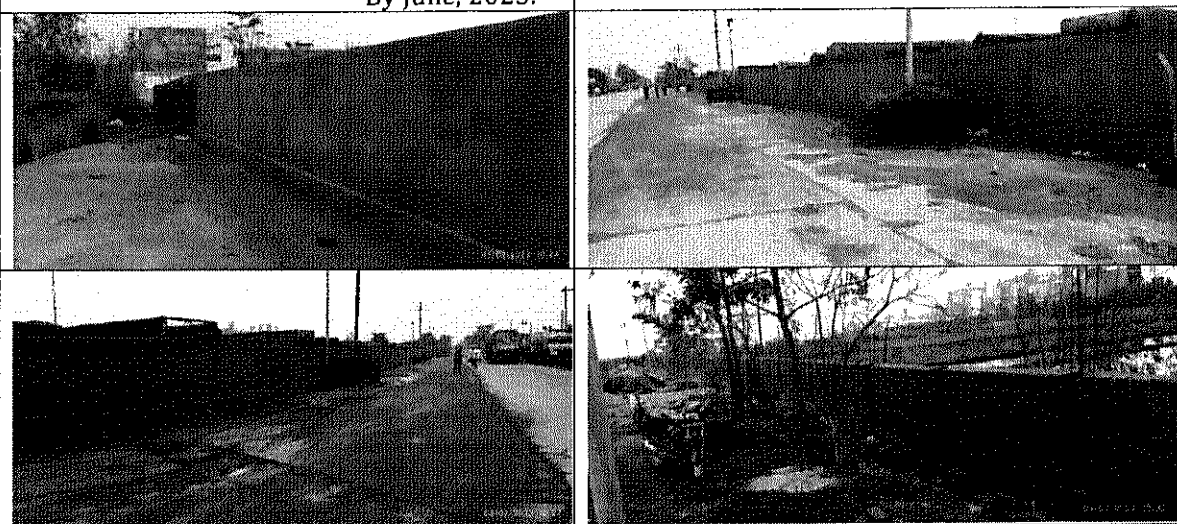


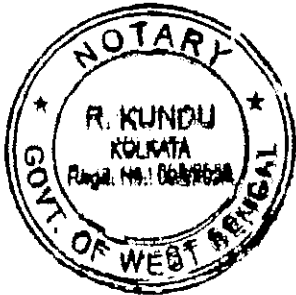
258

	STP-unit. Accordingly submit compliance report with evidence. ***By March, 2023.	 <table><tr><th colspan="6">JUNE 2023</th></tr><tr><th>Sl. 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3.	Ensure to install wheel bath Rumble Greed/ramp to clean the wheel/tires of vehicles at exit gate to reduce fugitive dust emission on NH-139. Accordingly submit compliance report with evidence. ***By June, 2023 instead of March, 2024.	Noted. We have made a wheel bath to clean the wheel/tires of vehicles at exit gate to reduce fugitive dust emission on NH-139. Some photographs enclosed herewith for evidence.    																																																																																																																																																																																																																																																																																																																																																																																										
4.	Ensure permanent installation of High volume Samplers (HVSs) at all three stations as install by the unit for the monitoring of AAQ at a time. Accordingly submit compliance report with evidence. ***By March, 2023.	Fine particulate sampler APM 550 of M/s Envirotech Instrument Pvt. Ltd. have already installed at all three monitoring stations for the monitoring of AAQ at a time. Photographs of sampler enclosed herewith.																																																																																																																																																																																																																																																																																																																																																																																										

GOVT. OF WEST BENGAL
R. KUNDU
KOLKATA
Regd. No.: 0017022

259

		
Monitoring Station – 1 at Main Gate Monitoring Station – 2 at Hostel Monitoring Station – 3 at Colony		
5.	Ensure to fence the fly-ash storage yard with at least 12 feet height of pucca wind breaking wall all around and provide Mechanized dry-moping of dust on its captive roads with permanent water sprinkling pipe lines to spray water regularly. Accordingly submit compliance report with evidence. ***By June, 2023.	The wind breaking wall construction work started and working to complete it at the earliest. The wall along the NH-139 have completed. Plaster works is going on. Some photographs of new wall are enclosed herewith as evidence.
		
6.	Ensure water sprinkling activities in practice regularly on the captive-roads, entrance gates, exit gates, raw material weighing bridge area and fly-ash yard by installing Jet/high pressure sprinklers to suppress fugitive emission. Accordingly submit compliance report with evidence. ***By June, 2023.	Noted. We are regularly sprinkling the water at all points to suppress the fugitive emission. Some photographs are enclosed herewith as evidence in annexure 3.



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Annexure - 1

Stack Emission, Ambient Air Quality and Ambient Noise Level Report





SHIVA TEST HOUSE

(Serving since 1988)



RECOGNISED AS ENVIRONMENTAL LABORATORY BY MOEFCC, GOVT. OF INDIA, UNDER ENVIRONMENT (PROTECTION) ACT 1986, DEPTT. OF INDUSTRY, FORESTS & ENVIRONMENT, GOVT. OF BIHAR AND BIHAR STATE POLLUTION CONTROL BOARD

TEST REPORT

Ref. No. <i>STH/TR/23-24/1354</i> Dt : 06.06.2023 Your Ref. No. <i>SCI/CC/Environment/23-24/WO-7544</i> Dt : 04.02.2023			
[a] Name and address of the Customer	MANAGER BIHAR CEMENT PLANT (A unit of Shree Cement Ltd.) Industrial Growth Centre ; Jasolya More AURANGABAD – 824 101 ; Bihar		
[b] Details of Sample	Monitoring of Stack Emission		
[c] Sample Collected by	SHIVA TEST HOUSE on 18.05.23		
[d] Sampling Location	Premises of Bihar Cement Plant, Aurangabad		
[e] Method of Sampling	IS 11255 (Part-1,2,3 & 7)		
[f] Sampling Environmental Condition	Temp. (°C) 37 Humidity (%) 42		
[g] No. & Type of Container	Thimble & Glass Impinger		
[h] Instrument ID	VSS-IPLS		
[i] Sample Quantity	60 ml		
[j] Sample Code	ST-1354		
[k] Sample Condition on Receipt	Fit for Analysis		
[l] Items required to be tested	As per contract		
[m] Whether any specific Method of Test has been suggested by the party	No		
[n] Date of receiving the sample in Laboratory	19.05.23		
[o] Analysis Start Date / Analysis Completion Date	19.05.23 / 20.05.23		
Parameters	Unit	Method of Test	Results
1. Stack Connected to			Cement Mill Bag House (NBCP)
2. Height of Stack (as reported)	Meter		50.0 m.
3. Dia. of Stack at Top (as reported)	Meter		4.0 m.
4. Draft	---		ID Fan
5. Material of Construction	---		M.S.
6. Ambient Temperature	°C		37.0
7. Flue Gas Temperature	°C		70.0
8. Velocity	m/sec.	IS 11255 (Part-3)	6.67
9. Volumetric Flow Rate	NM ³ /hr.		262155.2
10. Sampling Point	Meter		42.5 m.
			Limit as per E (P) Rules Concentration through CEMS Concentration
11. Particulate Matter (P.M.)	mg / NM ³	IS 11255 (Part-1)	30.00 mg/ NM ³ 22.38 24.2

SHIBESHWAR PRASAD

Digitally signed by SHIBESHWAR PRASAD
Date: 2023.06.06 17:45:00 +05'30'

Verified by :
Technical Manager



Shreyasee Prasad

Digitally signed by Shreyasee Prasad
Date: 2023.06.06 17:55:33 +05'30'

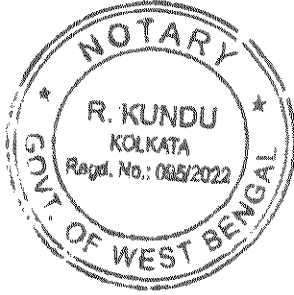
Authorized Signatory
Quality Manager

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Mob.: +918676886249 ; +919431047908 Email: shivahouse@shivahouse.co.in ; info@shivatest.com
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SHIVA TEST HOUSE

(Serving since 1988)



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TEST REPORT

Ref. No. SHH/TR/23-24/1349-1351 Dt: 06.06.2023 Your Ref. No. SCI/CC/Environment/23-24/WO-7544 Dt: 04.02.2023						
(a) Name and address of the Customer						
MANAGER BIHAR CEMENT PLANT (A unit of Shree Cement Ltd.) Industrial Growth Centre ; Jasolya More AURANGABAD – 824 101 ; Bihar						
(b) Details of Sample						
(c) Sample Collected by						
Monitoring of Ambient Air Quality						
(d) Sampling Location						
SHIVA TEST HOUSE on 18.05.23						
(e) Method of Sampling						
IS 5182 (Part - 14)						
(f) Sampling Environmental Condition						
Temp. (°C) 38 Humidity (%) 44						
(g) Details of Sample Container (No. & Type of Container)						
Filter Paper, Glass Impinger						
(h) Instrument ID						
RDS-1, RDS-2, RDS-3, FPM-1, FPM-2, FPM-3						
(i) Sample Quantity						
30 ml x 18 (for each NO ₂ , SO ₂)						
(j) Sample Condition on Receipt						
Fit for Analysis						
(k) Items required to be tested						
As per contract						
(l) Whether any specific Method of Test has been suggested by the customer						
No						
(m) Date of receiving the sample in Laboratory						
19.05.23						
(n) Analysis Start Date / Analysis Completion Date						
19.05.23 / 20.05.23						
Parameters	Unit	Method of Test	Limit as per NAAQS 2009	Sampling Station / Result		
				Near Main gate (SC A-1348)	Near Hostel (SC A-1350)	Near Colony (SC A-1351)
Particulate Matter (PM ₁₀)	µg / m ³	IS 5182 (Part-23)	100 µg / m ³	79.0	72.6	77.7
				74.2	69.0	64.2
				72.3	68.0	72.4
Particulate Matter (PM _{2.5})	µg / m ³	CPCB GMAAP	60 µg / m ³	33.9	26.6	31.3
				33.9	35.4	33.8
				43.9	39.2	38.8
Sulphur Dioxide as SO ₂	µg / m ³	IS 5182 (Part-2)	80 µg / m ³	17.8	4.0	11.7
				12.1	11.3	11.0
				6.9	15.1	4.9
				6.9	2.0	9.8
				18.8	10.1	16.6
Nitrogen Dioxide as NO ₂	µg / m ³	IS 5182 (Part-6)	60 µg / m ³	20.7	21.1	14.6
				46.3	39.0	33.8
				36.3	36.3	33.9
				28.2	24.6	23.2
				20.8	26.0	26.5
Average Value						
PM ₁₀	µg / m ³			75.2	69.9	71.5
PM _{2.5}	µg / m ³			37.2	33.7	37.9
SO ₂	µg / m ³			13.9	10.6	11.4
NO ₂	µg / m ³			32.6	32.7	31.8

SHIBESHWA R PRASAD
Digitally signed by SHIBESHWA R PRASAD
Date: 2023.06.06 17:42:34 +05'30'
Verified by :
Technical Manager

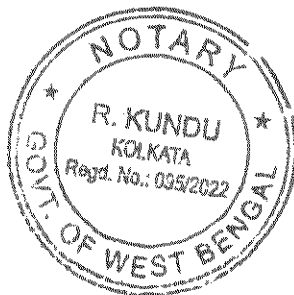
Shreyasee Prasad
Digitally signed by Shreyasee Prasad
Date: 2023.06.06 17:54:24 +05'30'
Authorized Signatory
Quality Manager

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Mob. +919676886249, +919431047908 Email: shivatest@shiva-test.com, info@shivatest.com
Website: www.shivatest.com, www.shivatesthq.com



2/2



SHIVA TEST HOUSE

(Serving since 1988)



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TEST REPORT

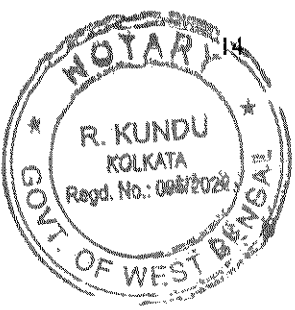
Ref. No. STH/TR/23-24/1355 Dt : 06.06.2023 Your Ref. No. SCL/CC/Environment/23-24/WO-7544 Dt : 04.02.2023		
[a]	Name and address of the Customer	MANAGER BIHAR CEMENT PLANT (A unit of Shree Cement Ltd.) Industrial Growth Centre ; Jasoiya More AURANGABAD – 824 101 ; Bihar
[b]	Details of Sample	Monitoring of Ambient Noise Level within factory periphery
[c]	Monitored by	SHIVA TEST HOUSE on 18.05.23
[d]	Items required to be tested	As per Instruction
[e]	Whether any specific Method of Test has been suggested by the party	No
Monitoring Location		Unit
1. Near Main Gate		dB(A)
2. Near Hostel		dB(A)
3. Near Colony		dB(A)
		Time Weighted Average (TWA) of Noise Level (Daytime) in dB(A)
		67.8
		59.2
		59.7
N.B.	The Ambient Air Quality Standards in respect of Noise as per Noise Pollution (Regulation and Control) Rules 2000 for Industrial area is 75.0 dB(A), for Commercial area is 65.0 dB(A), for Residential area is 55.0 dB(A) & for Silence Zone is 50.0 dB(A) in daytime i.e. 6.00 am to 9.0 p.m. As per Rule 7(1&2) the authority shall take action against violator if the noise level exceed the ambient noise standards by 10 dB(A) or more against any area/zone.	

SHIBESHWAR PRASAD
Digitally signed by SHIBESHWAR PRASAD
Date: 2023.06.06 17:43:10 +05'30'
Verified by :
Technical Manager

Shreyasee Prasad
Digitally signed by Shreyasee Prasad
Date: 2023.06.06 17:55:48 +05'30'
Authorized Signatory
Quality Manager

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Mob: +91(8576445249) ; +91(9431047908) Email: shivatest@yahoo.co.in ; info@shivatest.com
Website: www.shivatest.com ; www.shivatesthouse.com



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Annexure – 2

Monthly Test Report of STP Treated Water (Apr – June, 2023)



SHIVA TEST HOUSE

(Serving since 1989)



TC-10682

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TEST REPORT

Ref. No. STH/TR/23-24/142 Dt. 21.04.2023 Your Ref. No. SCL/CC/Environment/21-22/WO-6285 Dt. 06.04.2021

[a] Name and address of the Customer		MANAGER BIHAR CEMENT PLANT (A unit of Shree Cement Ltd.) Industrial Growth Centre ; Jasoliya More AURANGABAD – 824 101 ; Bihar			
[b] Details of Sample		Treated Effluent Sample from STP Outlet			
[c] Sample Collected by		SHIVA TEST HOUSE on 07.04.23			
[d] Sampling Location		Collected from STP Outlet			
[e] Method of Sampling		IS 3025, APHA			
[f] Sampling Environmental Condition		Temp. (°C)	35	Humidity (%)	42
[g] Details of Sample Container (No. & Type of Container)		Plastic Bottle (02)			
[h] Sample Quantity		2 Litres			
[i] Sample Code		E-142			
[j] Items required to be tested		As per contract.			
[k] Whether any specific Method of Test has been suggested by the customer		No			
[l] Date of receiving the sample in Laboratory		08.04.23			
[m] Analysis Start Date / Analysis Completion Date		08.04.23 / 11.04.23			
S. N.	Parameters	Unit	Method of Test	Limit as per E (P) Rules Schedule VI	Result
1	pH	—	IS 3025 (Part-11)	5.5 to 9.0	7.36
2	Total Suspended Solids	mg/l.	IS 3025(Part-17)	100.0	37.0
3	Oil & Grease	mg/l.	IS 3025 (Part-39)	10.0	1.1
4	B.O.D. (3 days at 27°C)	mg/l.	IS 3025 (Part-44)	30.0	18.0
5	C.O.D.	mg/l.	APHA 5220 B	250.0	80.0
6	Total Residual Chlorine as Cl	mg/l.	IS 3025 (Part-26)	1.0	<0.1
7	Chloride as Cl	mg/l.	IS 3025 (Part-32)	Not Specified	104.0
8	Sulphide as S	mg/l.	APHA (4500 S ² F)	2.0	<0.1
9	Ammonical Nitrogen as N	mg/l.	IS 3025 (Part-34)	50.0	11.2
10	Total Kjeldahl Nitrogen as N	mg/l.	APHA (4500 N org)	100.0	18.5

SHIBESHWAR PRASAD

Digitally signed by SHIBESHWAR PRASAD
Date: 2023.04.21 11:40:04 +05'30'

Verified by :
Technical Manager



Shreyasee PRASAD

Digitally signed by Shreyasee Prasad
Date: 2023.04.21 11:59:53 +05'30'

Authorized Signatory
Quality Manager

1. This report applies only to sample tested as above.

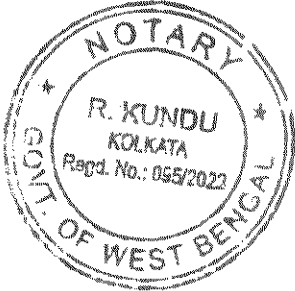
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TC-10582

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TEST REPORT

Ref. No. SHH/TR/23-24/1345Dt : 06.06.2023Your Ref. No. SCL/CC/Environment/23-24/VO-7544Dt : 04.02.2023

[a] Name and address of the Customer		MANAGER BIHAR CEMENT PLANT (A unit of Shree Cement Ltd.) Industrial Growth Centre ; Jasoliya More AURANGABAD – 824 101 ; Bihar			
[b] Details of Sample		Treated Effluent Sample from STP Outlet			
[c] Sample Collected by		SHIVA TEST HOUSE on 18.05.23			
[d] Sampling Location		STP Outlet			
[e] Method of Sampling		IS 3025, APHA			
[f] Sampling Environmental Condition		Temp. (°C)38Humidity (%)44			
[g] Details of Sample Container (No. & Type of Container)		Plastic Bottle (02)			
[h] Sample Quantity		2 Litres			
[i] Sample Code		E-1345			
[j] Sample Condition on Receipt		Fit for Analysis			
[k] Items required to be tested		As per contract.			
[l] Whether any specific Method of Test has been suggested by the customer		No			
[m] Date of receiving the sample in Laboratory		19.05.23			
[n] Analysis Start Date / Analysis Completion Date		19.05.23 / 23.05.23			
S. N.	Parameters	Unit	Method of Test	Limit as per (P) Rules Schedule VI	Result
1.	pH	---	IS 3025 (Part-11)	5.5 to 9.0	7.41
2.	Total Suspended Solids	mg/l.	IS 3025(Part-17)	100.0	34.0
3.	Oil & Grease	mg/l.	IS 3025 (Part-39)	10.0	0.9
4.	B.O.D.(3 days at 27°C)	mg/l.	IS 3025 (Part-44)	30.0	21.0
5.	C.O.D.	mg/l.	APHA 5220 B	250.0	92.0
6.	Total Residual Chlorine as Cl	mg/l.	IS 3025 (Part-26)	1.0	<0.1
7.	Chloride as Cl	mg/l.	IS 3025 (Part-32)	Not Specified	104.0
8.	Sulphide as S	mg/l.	APHA (4500 S ² F)	2.0	<0.1
9.	Ammonical Nitrogen as N	mg/l.	IS 3025 (Part-34)	50.0	11.2
10.	Total Kjeldahl Nitrogen as N	mg/l.	APHA (4500 N org)	100.0	18.5

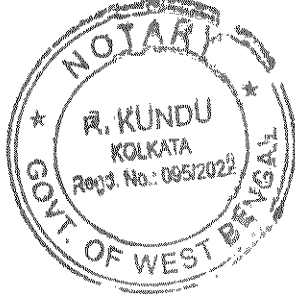
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Digitally signed by SHIBESHWAR PRASAD
Date: 2023.06.06 17:43:37 +05'30'
Verified by :
Technical Manager

Shreyasee Prasad
Digitally signed by Shreyasee Prasad
Date: 2023.06.06 18:53:54 +05'30'
Authorized Signatory
Quality Manager

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Website : www.shivatest.com ; www.shivahouse.com



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TEST REPORT

Ref. No. STH/TR/23-24/2036		Dt: 22.06.2023		Your Ref. No. SCI/CC/Environment/23-24/WO-7544		DT: 04.02.2023	
(a) Name and address of the Customer				MANAGER BHAR CEMENT PLANT (A unit of Shree Cement Ltd.) Industrial Growth Centre, Jaspya More AURANGABAD – 824 101 ; Bihar			
(b) Details of Sample				Treated Effluent Sample from STP Outlet			
(c) Sample Collected by				SHIVA TEST HOUSE on 15.06.23			
(d) Sampling Location				STP Outlet			
(e) Method of Sampling				IS 3025, APHA			
(f) Sampling Environmental Condition				Temp. (°C)		39	Humidity (%)
(g) Details of Sample Container (No. & Type of Container)				Plastic Bottle (02)			
(h) Sample Quantity				2 Litres			
(i) Sample Code				E-2036			
(j) Sample Condition on Receipt				Fit for Analysis			
(k) Items required to be tested				As per contract.			
(l) Whether any specific Method of Test has been suggested by the customer				No			
(m) Date of receiving the sample in Laboratory				16.06.23			
(n) Analysis Start Date / Analysis Completion Date				16.06.23 / 19.06.23			
S. N.	Parameters	Unit	Method of Test	Limit as per (P) Rules Schedule VI	E	Result	
1.	pH at 25° C	—	IS 3025 (Part-11)	5.5 to 9.0		7.36	
2.	Total Suspended Solids	mg/l	IS 3025 (Part-17)	100.0		34.0	
3.	Oil & Grease	mg/l	IS 3025 (Part-39)	10.0		0.9	
4.	B.O.D. (3 days at 27°C)	mg/l	IS 3025 (Part-44)	30.0		17.0	
5.	C.O.D.	mg/l	APHA 5220 B	250.0		92.0	
6.	Total Residual Chlorine as Cl	mg/l	IS 3025 (Part-26)	1.0		<0.1	
7.	Chloride as Cl	mg/l	IS 3025 (Part-32)	Not Specified		92.0	
8.	Sulphide as S	mg/l	APHA (4500 S ⁺ F)	2.0		<0.1	
9.	Ammonical Nitrogen as N	mg/l	IS 3025 (Part-34)	50.0		8.4	
10.	Total Kjeldahl Nitrogen as N	mg/l	APHA (4500 N org)	100.0		12.3	

SHIBESHWAR PRASAD
 Digitally signed by
 SHIBESHWAR PRASAD
 Date: 2023.06.22
 15:57:06 +05'30'

Verified by
 Dr. Shreyasee Prasad
 Technical Manager



Shreyasee Prasad
 Digitally signed by
 Shreyasee Prasad
 Date: 2023.06.22
 16:42:38 +05'30'

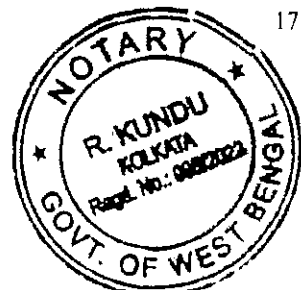
Authorized Signatory
 Dr. (Mrs.) Shreyasee Prasad
 Quality Manager

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 Website: www.shivatesthouse.com, www.shivatesthouse.com

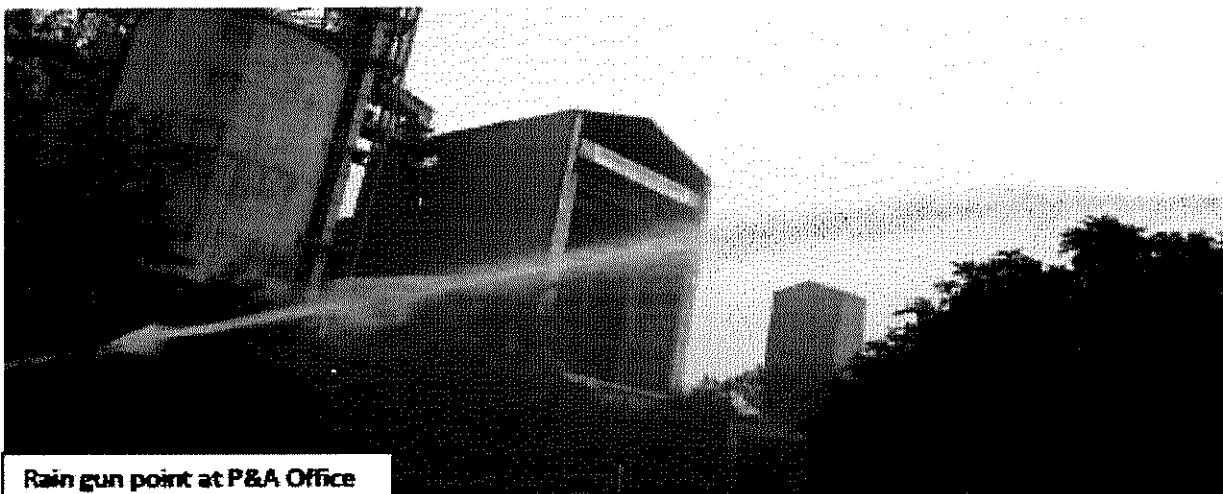
Page 1 of 1



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Annexure - 3

Photographs of Water Sprinkling activities by Jet/ High Pressure Sprinklers to suppress Fugitive Emission



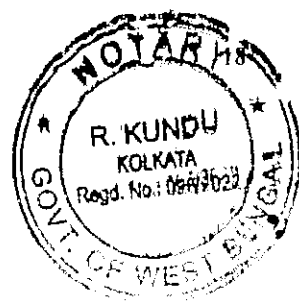
Rain gun point at P&A Office



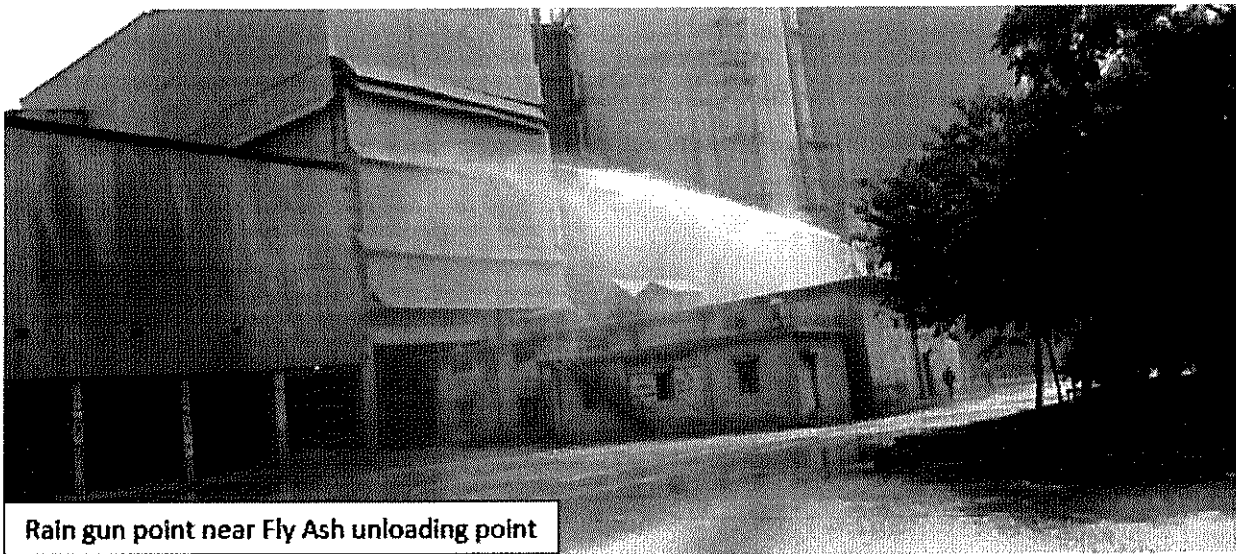
Rain gun point in CCR area



Rain gun point on BRU ramp



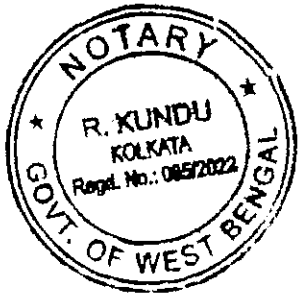
267



Rain gun point near Fly Ash unloading point



Rain gun point at BRU



~~263~~**NEW BIHAR CEMENT PLANT**

(A unit of Shree Cement Limited)
 Industrial Growth Centre BIADA, Jasoiya Mod
 Aurangabad-824101 (Bihar), India
 CIN : L26943RJ1979PLC001935
 Web : www.shreecement.com
 Phone No. 9264477258 • Ext.-1143

SCL/NBCP/Bihar/CTO/2023-24/262

Date: 06/04/2024

To,
 The Member Secretary
 Bihar State Pollution Control Board
 Parivesh Bhawan, Patliputra Industrial Area,
 Patna-800010 (Bihar)

Sub: - Compliance of "Consent to Operate" granted for Grinding Unit at Industrial Growth Centre, Aurangabad by M/s. New Bihar Cement Plant (A unit of Shree Cement Ltd).

Ref: -

1. Board's letter No. 502 dated 24/03/23.
2. Board's letter No. 503 dated 24/03/23.

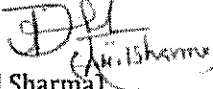
Dear Sir,

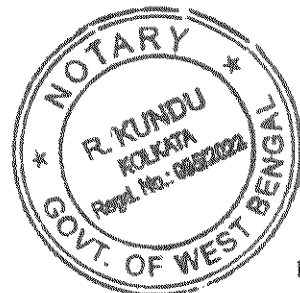
With reference to the above referred letter, we are submitting herewith the compliance report for the period of October'2023 – March'2024.

This is for your kind information.

Thanking you,

Yours faithfully,
 For New Bihar Cement Plant
 (A Unit of Shree Cement Ltd.),


 (Anil Sharma)
 Unit Head

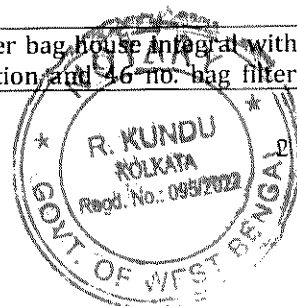


2X9

Compliance Report of "Consent to Operate" of Clinker Grinding Unit at Industrial Growth Centre, Aurangabad under Air Act.

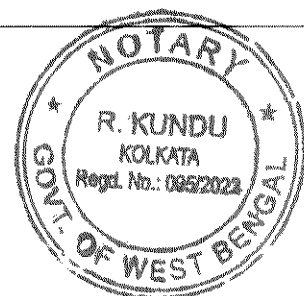
CTO Letter No. 502 dated 24/03/23.

Emission Consent Order No. 502 Conditions		
Condit ion No.	CTO Condition	Compliance
1.	He/they shall not make any alteration, addition, deletion or modification in the plant without the prior clearance from the board and shall also abide by the obligations under sections 22, 23 and 31A of the Air (Prevention & Control of Pollution) Act, 1981 and further shall extend co-operation to the board in performing its functions entrusted under sections 24, 25, and 26 of the Act.	Complying with.
2.	He/they shall comply with the requirement of rule 14 of the Environment (Protection) Rules, 1986; rules 4,5,7,9,10 and 11 of the Hazardous Wastes (Management and Handling) Rules, 1989; rules 4,5,7,8,10,11,12,13,15,17 and 18 of the Manufacture, Storage and Import of Hazardous Chemical Rules, 1989; and the provision of the Public Liability Insurance Act, 1991, whichever is applicable.	We are not handling any hazardous chemicals specified in the manufacture, Storage, and Import of Hazardous Chemical Rules, 1989 and hence the provisional requirement under the aforesaid rules and the Public Liability Insurance Act, 1991 is not applicable.
3.	He/they shall monitor his/their emission(s) and the ambient air quality from representative point regularly and shall maintain its quality in conformity with Board's standards and shall produce its proof, as and when asked for;	Complying with. We have installed CEMS with the stack attached with Cement Mill, Ball Mill and linked with CPCB and BSPCB servers. The stack emissions and ambient air quality for relevant parameters of clinker grinding unit as per NAAQS, 2009 has been carried out by NABL certified lab and self for PM10, PM2.5, SO2 & NOx. Results are well within the norms. Copy of the results is attached herewith. (Annexure-1)
4.	He/they shall submit application for consent again 30 days before the expiration of the period of consent i.e. 30.11.2027 or within 30 days from the date of receipt of this order whichever is applicable.	Noted.
5.	Conditions of Environmental Clearance (EC) shall be complied with and report shall be submitted half yearly to this board.	Complying with.
6.	EC requirement of 33% green belt shall be achieved up to this monsoon. The unit shall do plantation extensive and take measures to protect and maintained it in I. Its own space available within the premises and parking area; II. BIADA land (with consent of BIADA) III. Patna-Aurangabad Road, 1km north and south of the unit (with approval of parent department). IV. All village road within 1km of the plant. Ecological suitable species shall be planted in preferably 3 lines where possible and aim shall be to develop multi-story canopy. Only tall plants be planted and suitable protection should be provided.	Complying. Total 49784 trees/shrubs/hedge have planted inside and outside of plant with survival rate of 84 percent.
7.	Air Pollution Control facilities (Bag House and Bag Filters) shall be operated regularly along with the	One number bag house integral with cement mill operation and 46 no. bag filters are in



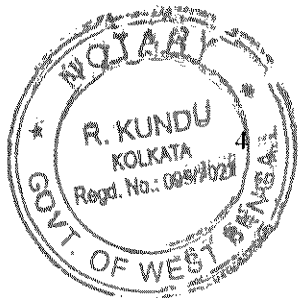
~~270~~

	operation of the plant to maintain emission of Particulate Matter within Prescribed standard.	operation at various transfer points of raw material/ cement circuits.
8.	Stack emission, Ambient Air quality and Ambient Noise level shall be monitored regularly and submit reports half yearly. They shall conform to the National Ambient Air Quality Standard;	Complying with. Stack emission level, Ambient air quality and Ambient noise level are measured regularly by competent authority/ regulating authority and enclosed as annexure 1.
9.	Dust suppression system shall be used and operated to control fugitive dust emission. Covered handling and storage of raw material and its product shall be practiced;	Complying with. Sprinklers are installed at main gate, unloading area and cement mill area. Total 60 sprinklers have installed and 30 points have developed for portable big volume sprinkler to suppress fugitive emission. Tankers are also being used for spray of water on roads to control the fugitive dust. Three rows of water pipeline have installed in service road for mist water spray along the plant service road/ Patna –Aurangabad Road.
10.	They shall install online stack monitoring system and ensure its connectivity to CPCB/BSPCB server;	We have installed CEMS with the stack attached with Cement Mill, Ball Mill and linked with CPCB and BSPCB servers.
11.	Cooling water shall be recycled in the process and no process water be discharged.	Complying with. Cooling tower with reservoir is used to recycle the water.
12.	Proper arrangements shall be done for quality operation of STP so that it does not get foul, air borne or fly around the plant;	Complying.
13.	The effluent shall conform to the Board's standard and submit report monthly;	Complying. Report of STP treated water is enclosed here with as annexure 2.
14.	There shall not be any discharge outside the premises & treated effluent shall be used in horticulture purpose;	Complying with. STP treated water are being used in horticulture purpose.
15.	The unit shall have to take all possible measures to control water and air pollution, so that surrounding environment/ habitation/ vegetation shall not be effected directly or indirectly;	Complying with. The plant is based on ZLD. Dense plantation have been done with the boundary wall. Cover shed extension (65 m X 68 m) work is completed. Re-erection work of old raw material cover shed have completed.
16.	The unit shall ensure water spraying system in three rows along the Patna-Aurangabad Road;	Complying with.
17.	The unit shall continue sufficient water spraying in and around the premises and parking area through mist spray, sprinkler, water tankers and any other means;	Complying with.
18.	Ground water withdrawal shall be limited to 350 KLD as per the permission of Central Ground Water Authority;	Complying with.
19.	Rain water harvesting system shall be used to minimize abstraction of ground water;	Rain water from plant is being diverted to rain water harvesting pond. The harvested rain water is being used in firefighting, washing etc. Three recharge wells have made to enrich the ground water with rain water.
20.	Proper housekeeping shall be maintained within the premises.	Complying with. We are using 2 no. of vacuum sweeping machine and 2 no. truck mounted industrial vacuum cleaning machine for road and pits cleaning.
21.	Unit shall comply with all above conditions and submit compliance report every year to the board;	Complying with.
22.	This consent order is granted, subject to the condition that in the event of any information's/documents submitted by the proponent are found false or misleading at any stage, the consent order granted, shall be revoked and legal action shall be initiated.	Complying with.



~~2/1~~

Special Conditions:		
1.	Submit the details of area where green belts have been developed as mentioned in the above said compliance report. ***By March, 2023.	Compliance report submitted.
2.	Ensure to install separate electric-meter for the supply of electricity into the STP-unit. Accordingly maintain log-book for the quantity of effluents treated and electric energy consumed during the operation of STP-unit. Accordingly submit compliance report with evidence. ***By March, 2023.	Compliance report submitted.
3.	Ensure to install wheel bath Rumble Greed/ramp to clean the wheel/tires of vehicles at exit gate to reduce fugitive dust emission on NH-139. Accordingly submit compliance report with evidence. ***By June, 2023 instead of March, 2024.	Compliance report submitted.
4.	Ensure permanent installation of High volume Samplers (HVSs) at all three stations as install by the unit for the monitoring of AAQ at a time. Accordingly submit compliance report with evidence. ***By March, 2023.	Compliance report submitted.
5.	Ensure to fence the fly-ash storage yard with at least 12 feet height of pucca wind breaking wall all around and provide Mechanized dry-moping of dust on its captive roads with permanent water sprinkling pipe lines to spray water regularly. Accordingly submit compliance report with evidence. ***By June, 2023.	Compliance report submitted. 90% of wind breaking wall have made and rest are likely to complete by the end of June.
6.	Ensure water sprinkling activities in practice regularly on the captive-roads, entrance gates, exit gates, raw material weighing bridge area and fly-ash yard by installing Jet/high pressure sprinklers to suppress fugitive emission. Accordingly submit compliance report with evidence. ***By June, 2023.	Compliance report submitted.

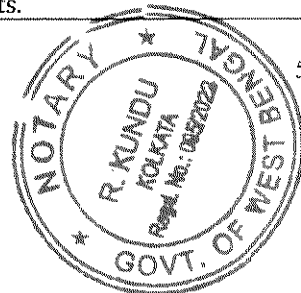


23/2

Compliance Report of "Consent to Operate" of Clinker Grinding Unit at Industrial Growth Centre, Aurangabad under water Act.

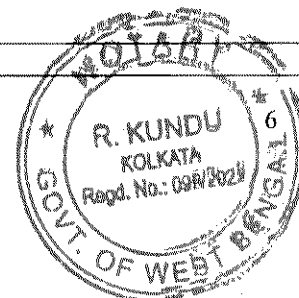
CTO Letter No. 503 dated 24/03/23.

Discharge Consent Order No. 503 Conditions		
Condit ion No.	CTO Condition	Compliance
1.	He/they shall not make any alteration, addition, deletion or modification in the plant without the prior clearance from the board and shall also abide by the obligations under sections 24, 31 and 33A of the Water (Prevention & Control of Pollution) Act, 1974 and further shall extend co-operation to the board in performing its functions entrusted under sections 20, 21, 23, 30 and 32 of the Act.	Complying with.
2.	He/they shall comply with the requirement of rule 14 of the Environment (Protection) Rules, 1986; rules 4,5,7,9,10 and 11 of the Hazardous Wastes (Management and Handling) Rules, 1989; rules 4,5,7,8,10,11,12,13,15,17 and 18 of the Manufacture, Storage and Import of Hazardous Chemical Rules, 1989; and the provision of the Public Liability Insurance Act, 1991, whichever is applicable.	We are not handling any hazardous chemicals specified in the manufacture, Storage, and Import of Hazardous Chemical Rules, 1989 and hence the provisional requirement under the aforesaid rules and the Public Liability Insurance Act, 1991 is not applicable.
3.	He/they shall monitor his/their effluent(s) regularly and maintain its quality in conformity with Board's standards and shall produce its proof, as and when asked for;	Unit is based on dry process. There is no industrial effluent water. The plant is based on zero liquid discharge.
4.	He/they shall submit application for consent again 30 days before the expiration of the period of consent i.e. 30.11.2027 or within 30 days from the date of receipt of this order whichever is applicable.	Noted.
5.	Conditions of Environmental Clearance (EC) shall be complied with and report shall be submitted half yearly to this board.	Complying with.
6.	EC requirement of 33% green belt shall be achieved up to this monsoon. The unit shall do plantation extensive and take measures to protect and maintained it in I. Its own space available within the premises and parking area; II. BIADA land (with consent of BIADA) III. Patna-Aurangabad Road, 1km north and south of the plant (with approval of parent department). IV. All village road within 1km of the plant. Ecological suitable species shall be planted in preferably 3 lines where possible and aim shall be to develop multi story canopy. Only tall plants be planted and suitable protection should be provided.	Complying. Total 49784 trees/shrubs/hedge have planted inside and outside of plant with survival rate of 84 percent.
7.	Air Pollution Control facilities (Bag House, Bag Filter) shall be operated regularly along with the operation of the plant to maintain emission of Particulate Matter within prescribed standard.	One number bag house integral with cement mill operation and 46 no. bag filters are in operation at various transfer points of raw material/ cement circuits.



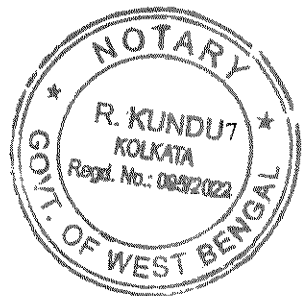
23/3

8.	Stack emission, Ambient air quality and Ambient noise level shall be monitored regularly and submit reports half yearly. They shall conform to the National Ambient Air Quality Standard;	Complying with. Stack emission level, Ambient air quality and Ambient noise level are measured regularly by competent authority/ regulating authority and enclosed as annexure 1.
9.	Dust suppression system shall be used and operated to control fugitive dust emission. Covered handling and storage of raw material and its product shall be practiced;	Complying with. Sprinklers are installed at main gate, unloading area and cement mill area. Total 60 sprinklers have installed and 30 points have developed for portable big volume sprinkler to suppress fugitive emission. Tankers are also being used for spray of water on roads to control the fugitive dust. Three rows of water pipeline have installed in service road for mist water spray along the plant service road/ Patna – Aurangabad Road.
10.	They shall install online stack monitoring system and ensure its connectivity to CPCB/BSPCB server;	We have installed CEMS with the stack attached with Cement Mill, Ball Mill and linked with CPCB and BSPCB servers.
11.	Cooling water shall be recycled in the process and no process water be discharged.	Complying with. Cooling tower with reservoir is used to recycle the water.
12.	Proper arrangements shall be done for quality operation of STP so that it does not get foul, air borne or fly around the plant;	Complying.
13.	The effluent shall conform to the Board's standard and submit report monthly;	Complying. Reports are enclosed as annexure 2.
14.	There shall not be any discharge outside the premises & treated effluent shall be used in horticulture purpose;	Complying with. STP treated water are being used in horticulture purpose.
15.	The unit shall have to take all possible measures to control water and air pollution, so that surrounding environment/ habitation/ vegetation shall not be effected directly or indirectly;	Complying with. The plant is based on ZLD. Dense plantation have been done with the boundary wall. Cover shed extension (65 m X 68 m) work is completed. Re-erection work of old raw material cover shed have completed.
16.	The unit shall ensure water spraying system in three rows along the Patna-Aurangabad Road;	Installed and working satisfactorily.
17.	The unit shall continue sufficient water spraying in and around the premises and parking area through mist spray, sprinkler, water tankers and any other means;	Complying with.
18.	Ground water harvesting withdrawal shall be limited to 350 KLD as per the permission of Central Ground Water Authority;	Complying with.
19.	Rain water harvesting system shall be used to minimize abstraction of ground water;	Rain water from plant is being diverted to rain water harvesting pond. The harvested rain water is being used for firefighting, washing etc..
20.	Proper housekeeping shall be maintained within the premises.	Complying with. We are using 2 no. of vacuum sweeping machine and 2 no. truck mounted industrial vacuum cleaning machine for road and pits cleaning.
21.	Unit shall comply with all above conditions and submit compliance report every year to the board;	Complying with.
22.	This consent order is granted, subject to the condition that in the event of any information's/documents submitted by the proponent are found false or misleading at any stage, the consent order granted, shall be revoked and legal action shall be initiated.	Complying with.



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Special Conditions:		
1.	Submit the details of area where green belts have been developed as mentioned in the above said compliance report. ***By March, 2023.	Compliance report submitted.
2.	Ensure to install separate electric-meter for the supply of electricity into the STP-unit. Accordingly maintain log-book for the quantity of effluents treated and electric energy consumed during the operation of STP-unit. Accordingly submit compliance report with evidence. ***By March, 2023.	Compliance report submitted.
3.	Ensure to install wheel bath Rumble Greed/ramp to clean the wheel/tires of vehicles at exit gate to reduce fugitive dust emission on NH-139. Accordingly submit compliance report with evidence. ***By June, 2023 instead of March, 2024.	Compliance report submitted.
4.	Ensure permanent installation of High volume Samplers (HVSs) at all three stations as install by the unit for the monitoring of AAQ at a time. Accordingly submit compliance report with evidence. ***By March, 2023.	Compliance report submitted.
5.	Ensure to fence the fly-ash storage yard with at least 12 feet height of pucca wind breaking wall all around and provide Mechanized dry-moping of dust on its captive roads with permanent water sprinkling pipe lines to spray water regularly. Accordingly submit compliance report with evidence. ***By June, 2023.	Compliance report submitted. 90% of wind breaking wall have made and rest are likely to complete by the end of June.
6.	Ensure water sprinkling activities in practice regularly on the captive-roads, entrance gates, exit gates, raw material weighing bridge area and fly-ash yard by installing Jet/high pressure sprinklers to suppress fugitive emission. Accordingly submit compliance report with evidence. ***By June, 2023.	Compliance report submitted.



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Annexure – 1

Report of Stack emission, Ambient air quality and Ambient noise level Monitoring

Table:1

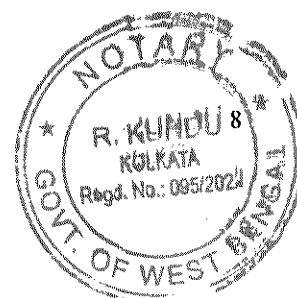
Ambient Air Quality ($\mu\text{g}/\text{m}^3$) - October' 2023 - March' 2024						
Location / Month	Plant boundary towards Main Gate		Plant boundary towards Hostel		Plant boundary towards Colony	
	PM ₁₀	PM _{2.5}	PM ₁₀	PM _{2.5}	PM ₁₀	PM _{2.5}
Oct. -23	42	26	46	21	39	25
Nov. - 23	53	39	52	34	54	36
Dec. -23	63	44	65	42	71	43
Jan. - 24	61	52	66	53	77	54
Feb. -24	48	29	50	28	50	28
Mar. -24	46	28	52	21	48	26
Average	52	36	55	33	57	35

Table:2

Stack Emission Level (mg/Nm^3) - October' 2023 - March' 2024			
Sr. No.	Month	Pollution Control Measures	Cement Mill - PM (mg/Nm^3)
1	Oct. -23	Cement Mill Bag House	18
2	Nov. - 23	Cement Mill Bag House	19
3	Dec. -23	Cement Mill Bag House	21
4	Jan. - 24	Cement Mill Bag House	17
5	Feb. -24	Cement Mill Bag House	20
6	Mar. -24	Cement Mill Bag House	14
Average			18

Table:3

Ambient Noise Level (Leq-dB(A)) - October' 2023 - March' 2024			
Location / Month	Plant boundary towards Main Gate	Plant boundary towards Hostel	Plant boundary towards Colony
Oct. -23	62.8	58.7	59.3
Nov. - 23	64.9	60.9	56.8
Dec. -23	66.7	63.3	57.3
Jan. - 24	64.8	62.7	59.1
Feb. -24	65.2	63.8	58.3
Mar. -24	65.3	60.6	56.7
Median	65.0	61.7	57.9



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SHIVA TEST HOUSE
(Serving since 1988)



RECOGNISED AS ENVIRONMENTAL LABORATORY BY MoEFCC, GOVT. OF INDIA, UNDER ENVIRONMENT (PROTECTION) ACT 1986, DEPTT. OF INDUSTRY, FORESTS & ENVIRONMENT, GOVT. OF BIHAR AND BIHAR STATE POLLUTION CONTROL BOARD

TEST REPORT

Ref. No. STH/TR/23-24/6424		Dt: 17.11.2023		Your Ref. No. SCL/CC/Environment/23-24/WO-7544		Dt: 04.02.2023	
[a]	Name and address of the Customer			MANAGER BIHAR CEMENT PLANT (A unit of Shree Cement Ltd.) Industrial Growth Centre ; Jasoiya More AURANGABAD – 824 101 ; Bihar			
[b]	Details of Sample			Monitoring of Stack Emission			
[c]	Sample Collected by			By Vinay Kumar (Lab Representative) of Shiva Test House on 07.11.23			
[d]	Sampling Location			Premises of Bihar Cement Plant, Aurangabad			
[e]	Method of Sampling			IS 11255 (Part-1, 2, 3 & 7)			
[f]	Sampling Environmental Condition			Temp. (°C)	30	Humidity (%)	71
[g]	No. & Type of Container			Thimble & Glass Impinger			
[h]	Instrument ID			VSS-IPLS			
[i]	Sample Quantity			60 ml			
[j]	Sample Code			ST-6424			
[k]	Sample Condition on Receipt			Fit for Analysis			
[l]	Items required to be tested			As per contract			
[m]	Whether any specific Method of Test has been suggested by the party			No			
[n]	Date of receiving the sample in Laboratory			08.11.23			
[o]	Analysis Start Date / Analysis Completion Date			08.11.23 / 13.11.23			
Parameters		Unit	Method of Test		Results		
1. Stack Connected to					Cement Mill Bag House (NBCP)		
2. Height of Stack (as reported)	Meter	50.0 m.					
3. Dia. of Stack at Top (as reported)	Meter	4.0 m.					
4. Draft	—	ID Fan					
5. Material of Construction	—	M.S.					
6. Ambient Temperature	°C	30.0					
7. Flue Gas Temperature	°C	64.0					
8. Velocity	m/sec.	IS 11255 (Part-3)	6.2				
9. Volumetric Flow Rate	NM³/hr.		248807.8				
10. Sampling Point	Meter		42.5 m.				
			Limit as per E (P) Rules	Concentration through CEMS	Concentration		
11. Particulate Matter (P.M.)	mg / NM³	IS 11255 (Part-1)	30.00 mg/ NM³	14.6	14.2		

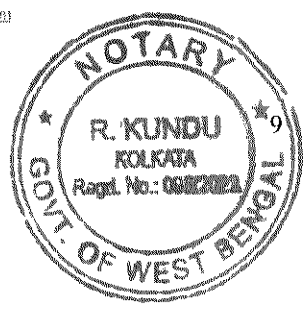
SHIBESHWAR PRASAD
Digitally signed by SHIBESHWAR PRASAD
Date: 2023.12.12 13:35:31 +05'30'
Verified by:
Dr. Shibeshwar Prasad
Technical Manager



Shreyasee Prasad
Digitally signed by Shreyasee Prasad
Date: 2023.12.12 13:36:13 +05'30'
Authorized Signatory
Dr. (Mrs.) Shreyasee Prasad
Quality Manager

— END OF TEST REPORT —

1. This report applies only to sample tested as above.
2. Total Liability of our Laboratory is limited to invoiced amount.
3. Test Report endorsed only the tests and not the product certificate.
4. Test Report can not be reproduced partially or full for legal/court purpose without written permission of the Laboratory.
Contact us : 123-C, Aashu, Road No. 5A, Patliputra Colony, Patna – 800 013 (Bihar)
Mob: +918676886249, +919431047908 Email: shivamat@yahoo.co.in info@shivatest.com
Website: www.shivatest.com www.shivatcshouse.com



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**BIHAR CEMENT PLANT**

(A unit of Shree Cement Limited)

Industrial Growth Centre BIADA, Jasoiya Mod
Aurangabad-824101 (Bihar), India

CIN : L26943RJ1979PLC001935

Web : www.shreecement.com

Phone No. : 9264477258 • Ext.-1143

SCL/BCP/Bihar/CTO/2023-24/245

Date: 27/07/2023

To,
The Member Secretary
Bihar State Pollution Control Board
Parivesh Bhawan, Patliputra Industrial Area,
Patna-800010 (Bihar)

Sub: - Compliance of Special Conditions of "Consent to Operate" granted for Grinding Unit at Industrial Growth Centre, Aurangabad by M/s. Bihar Cement Plant (A unit of Shree Cement Ltd).

Ref: - Board's letter No. 1311 dated 17/07/23.

Dear Sir,

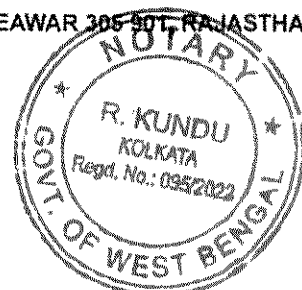
With reference to the above referred letter received on 26/07/2023, we are submitting herewith the compliance report for the special conditions of CTO.

This is for your kind information.

Thanking you,

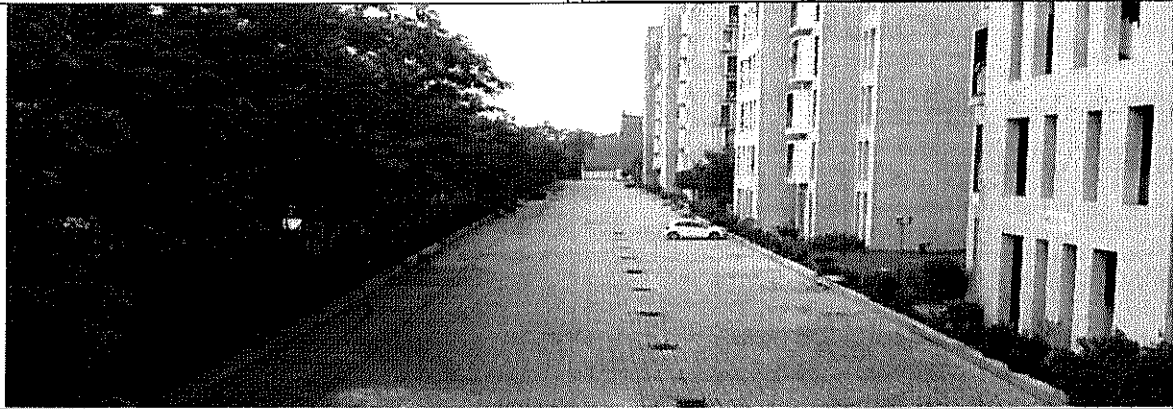
Yours faithfully,
For Bihar Cement Plant
(A Unit of Shree Cement Ltd.),


(Anil Sharma)
Unit Head



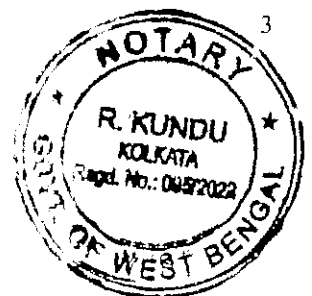
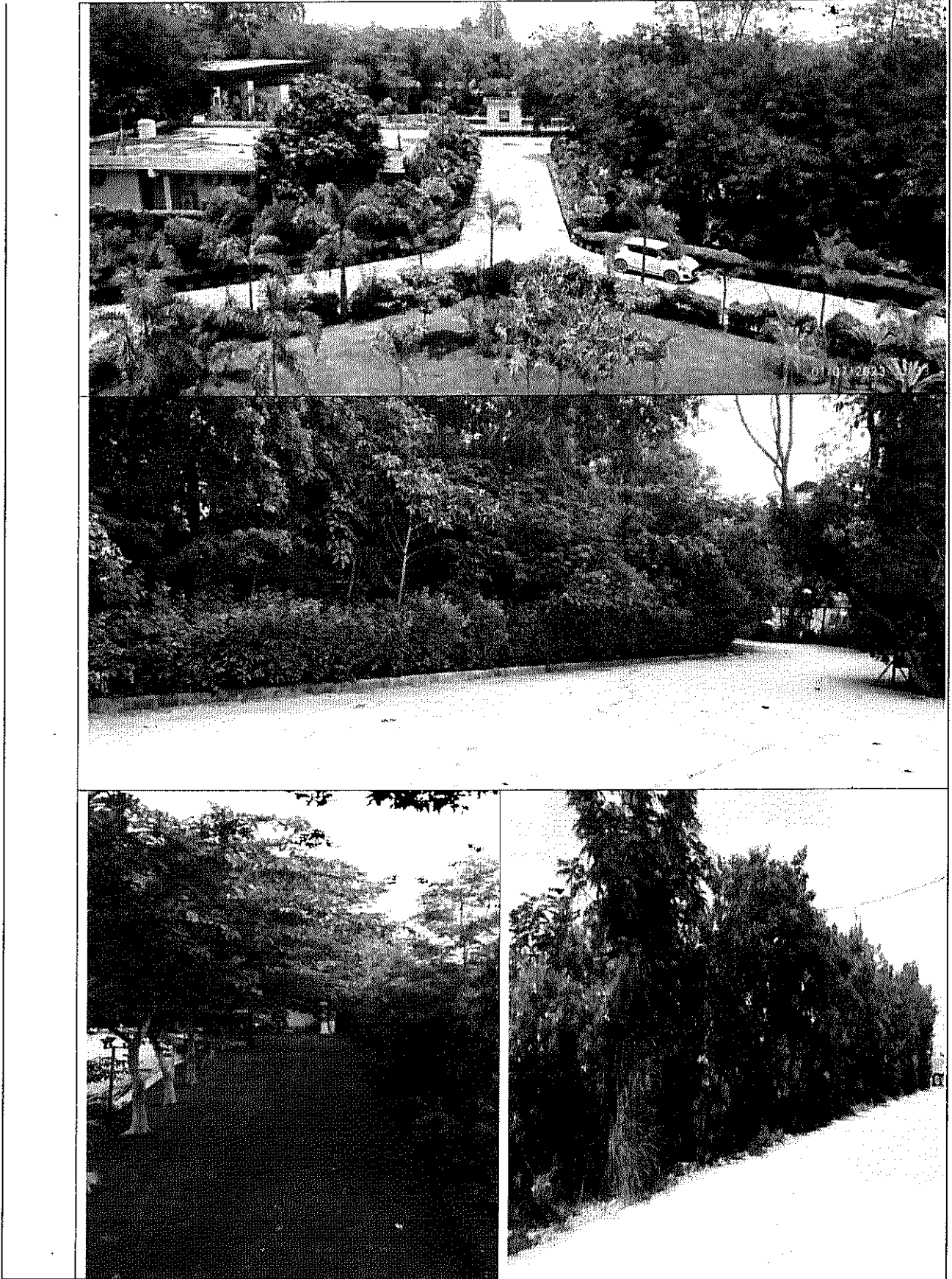
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Compliance Report of Special Conditions of "Consent to Operate" of Clinker Grinding Unit at Industrial Growth Centre, Aurangabad under Air Act.
CTO Letter No. 504 & 505 dated 24/03/23.

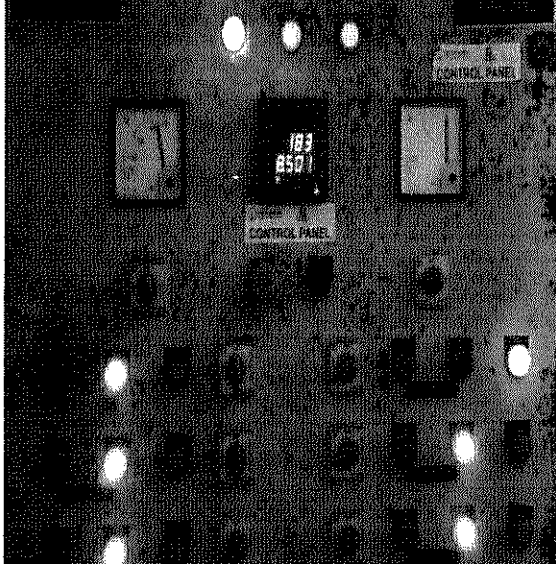
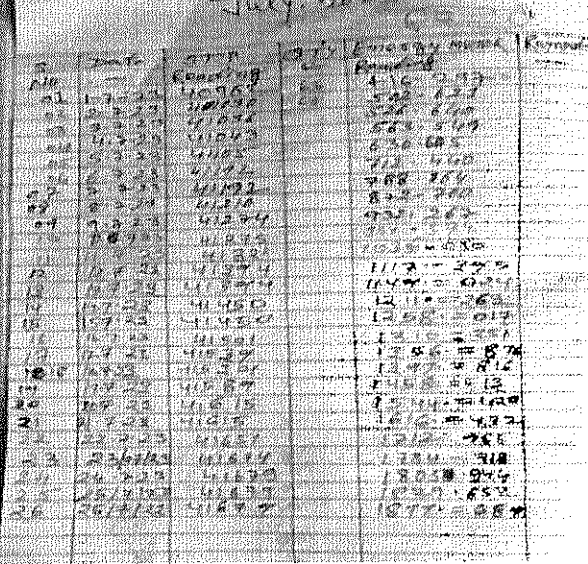
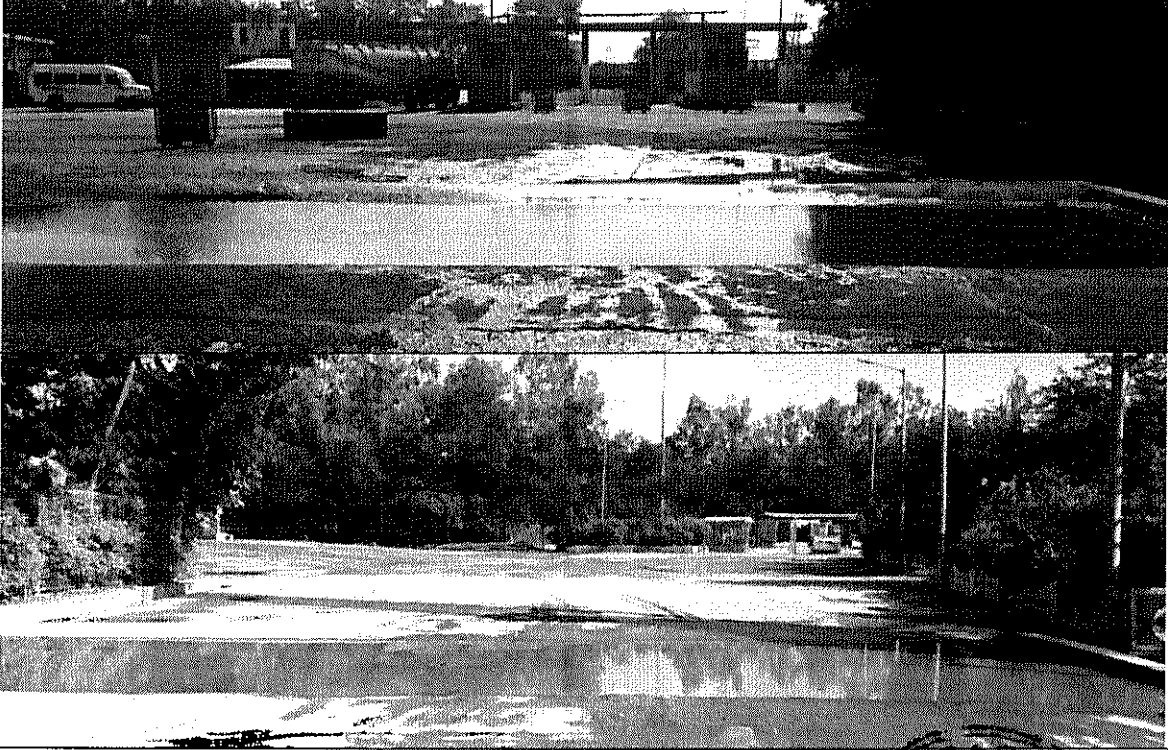
Special Conditions:																																									
1. Submit the details of area where green belts have been developed as mentioned in the above said compliance report. ***By March, 2023.	Details of green belts area are as per below table. Some photographs of green area also enclosed. <table><tr><th>Area Description (Green Belt Area Inside of Plant)</th><th>Area (in m²)</th></tr><tr><td>Plant Boundary Wall - West, along NH-139 (Plant Service Road)</td><td>18267</td></tr><tr><td>Plant Boundary Wall - North, From NBCP main gate to NBCP Packing Plant</td><td>9125</td></tr><tr><td>Plant Boundary Wall - North, from NBCP Packing Plant to Rest Shelter and RWH Pond</td><td>14178</td></tr><tr><td>Colony Area</td><td>5039</td></tr><tr><td>Clinker Silo Area</td><td>4130</td></tr><tr><td>Plant Boundary Wall - South</td><td>9551</td></tr><tr><td>Hostel and Store Area</td><td>5625</td></tr><tr><td>CCR Area</td><td>20282</td></tr><tr><td>BRU - Unloading Area</td><td>5121</td></tr><tr><td>Total:</td><td>91318</td></tr><tr><td colspan="2">Total Area of the Unit</td></tr><tr><td colspan="2">Green Belt Area Outside of Plant</td></tr><tr><td>Outer Truck Yard</td><td>2500</td></tr><tr><td>BIADA Land</td><td>15885</td></tr><tr><td>IDTR Campus</td><td>18850</td></tr><tr><td>CRPF Campus</td><td>10845</td></tr><tr><td>Police Line</td><td>7700</td></tr><tr><td>Collector ate Garden& Rajendra Park</td><td>4500</td></tr><tr><td>Total:</td><td>60280</td></tr></table>	Area Description (Green Belt Area Inside of Plant)	Area (in m ²)	Plant Boundary Wall - West, along NH-139 (Plant Service Road)	18267	Plant Boundary Wall - North, From NBCP main gate to NBCP Packing Plant	9125	Plant Boundary Wall - North, from NBCP Packing Plant to Rest Shelter and RWH Pond	14178	Colony Area	5039	Clinker Silo Area	4130	Plant Boundary Wall - South	9551	Hostel and Store Area	5625	CCR Area	20282	BRU - Unloading Area	5121	Total:	91318	Total Area of the Unit		Green Belt Area Outside of Plant		Outer Truck Yard	2500	BIADA Land	15885	IDTR Campus	18850	CRPF Campus	10845	Police Line	7700	Collector ate Garden& Rajendra Park	4500	Total:	60280
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Police Line	7700																																								
Collector ate Garden& Rajendra Park	4500																																								
Total:	60280																																								
																																									
																																									

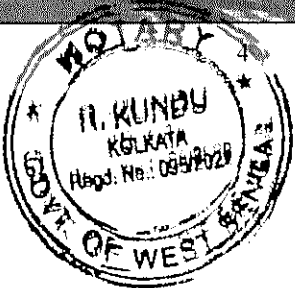
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R. KUNDU
KOLKATA
Regd. No. 1008/2023
GOVT. OF WEST BENGAL

27/9

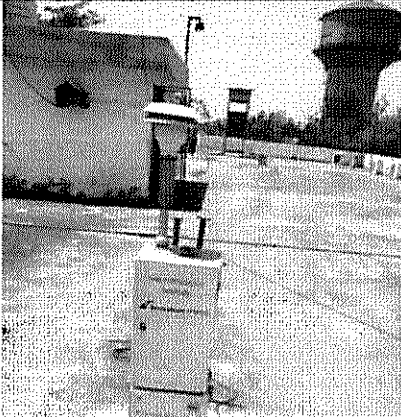
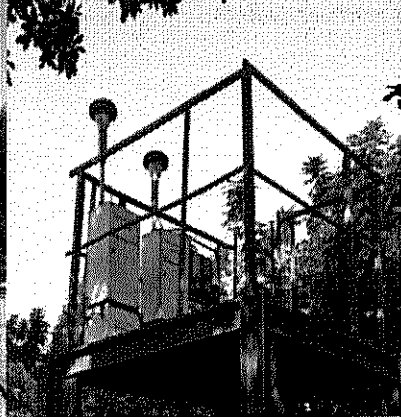
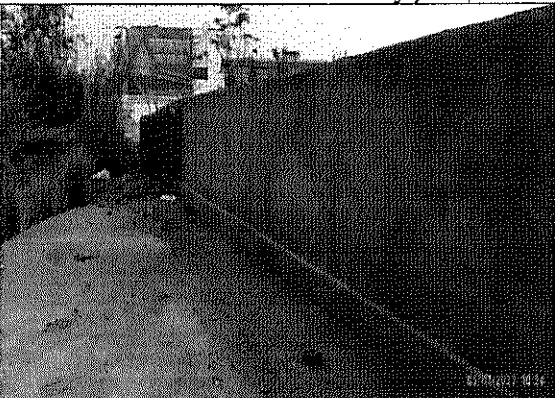
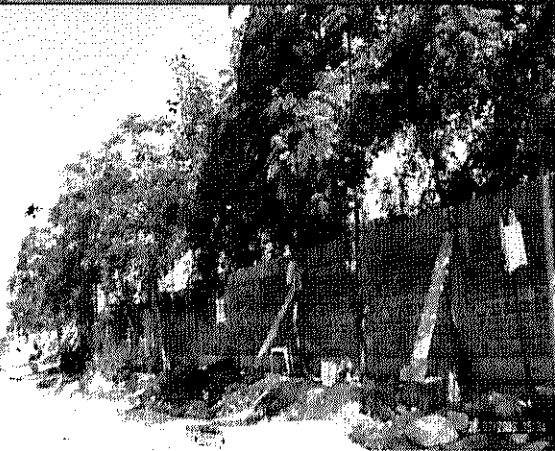


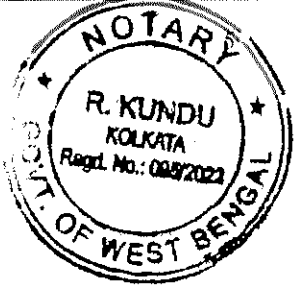
~~280~~

2.	Ensure to install separate electric-meter for the supply of electricity into the STP-unit. Accordingly maintain log-book for the quantity of effluents treated and electric energy consumed during the operation of STP-unit. Accordingly submit compliance report with evidence. ***By March, 2023.	Electric meter for STP have installed and log book have prepared for quantity of effluents treated and electric energy consumed during the operation of STP-Unit. Photo of energy meter and scanned copy of logbook enclosed herewith as evidence.
		
3.	Ensure to install wheel bath Rumble Greed/ramp to clean the wheel/tires of vehicles at exit gate to reduce fugitive dust emission on NH-139. Accordingly submit compliance report with evidence. ***By June, 2023 instead of March, 2024.	Noted. We have made two wheel bath to clean the wheel/tires of vehicles at exit gate to reduce fugitive dust emission on NH-139. Some photographs enclosed herewith for evidence.
		



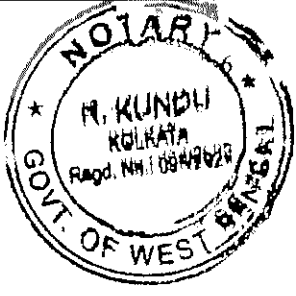
281

4.	Ensure permanent installation of High volume Samplers (HVSs) at all three stations as install by the unit for the monitoring of AAQ at a time. Accordingly submit compliance report with evidence. ***By March, 2023.	Fine particulate sampler APM 550 of M/s Envirotech Instrument Pvt. Ltd. have already installed at all three monitoring stations for the monitoring of AAQ at a time. Photographs of sampler enclosed herewith.	
			
	Monitoring Station - 1 at Hostel	Monitoring Station - 2 at M. Gate	Monitoring Station - 3 at Colony
5.	Ensure to fence the fly-ash storage yard with at least 12 feet height of pucca wind breaking wall all around and provide Mechanized dry-moping of dust on its captive roads with permanent water sprinkling pipe lines to spray water regularly. Accordingly submit compliance report with evidence. ***By June, 2023.	The wind breaking wall construction work started and working to complete it at the earliest. The wall along the NH-139 have completed. Works under progress in other sides of truck yard. Some photographs of new wall are enclosed herewith as evidence.	
			
			

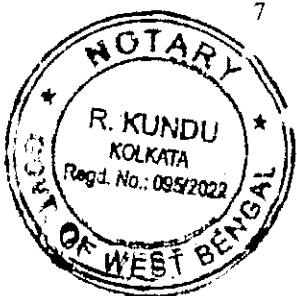
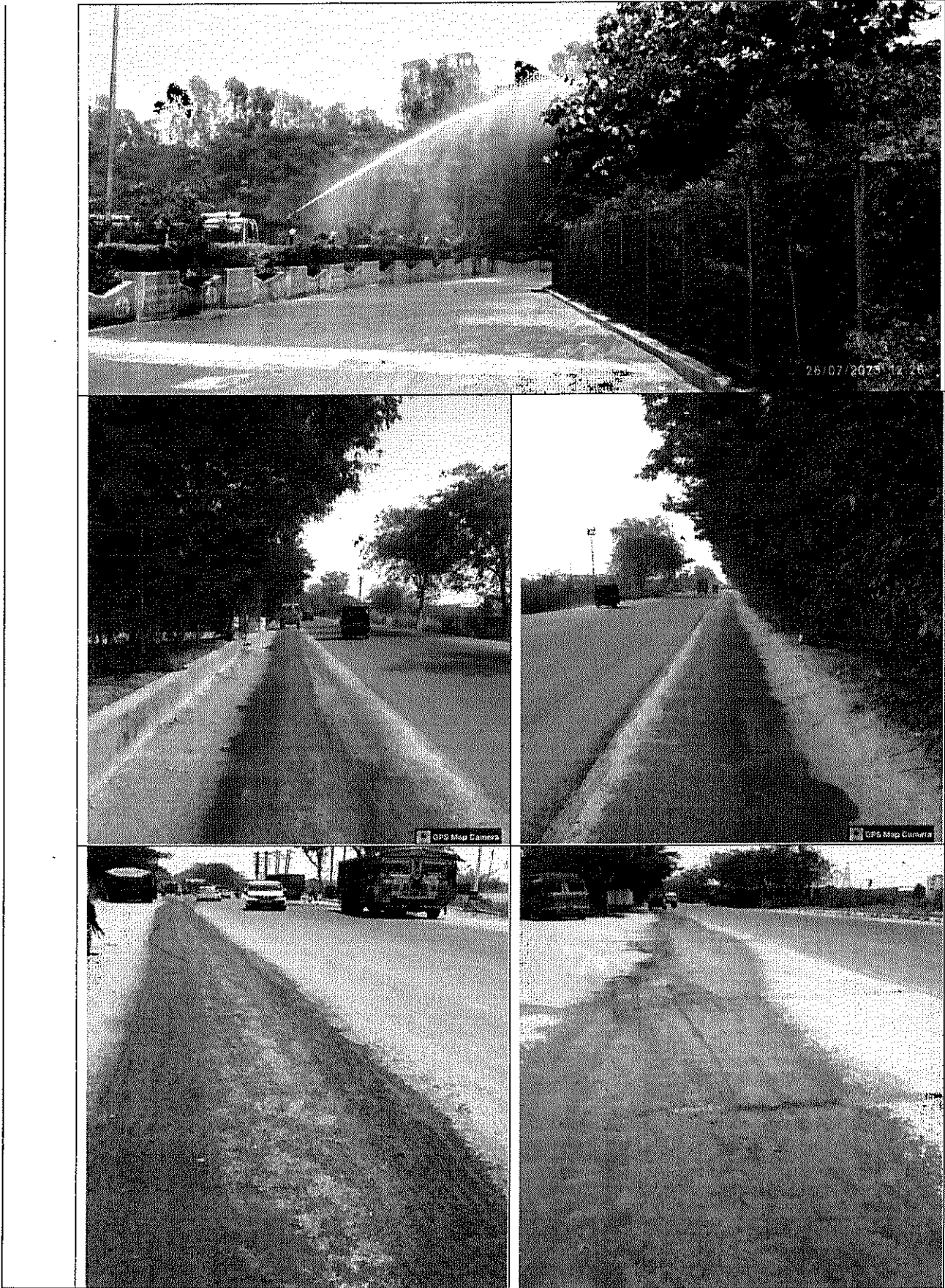


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6.	Ensure water sprinkling activities in practice regularly on the captive-roads, entrance gates, exit gates, raw material weighing bridge area and fly-ash yard by installing Jet/high pressure sprinklers to suppress fugitive emission. Accordingly submit compliance report with evidence. ***By June, 2023.	Noted. We are regularly sprinkling the water at all points to suppress the fugitive emission by Sprinklers, Jet/high pressure sprinklers, mist spray and water tankers. Some photographs are enclosed herewith as evidence.
		
		
		

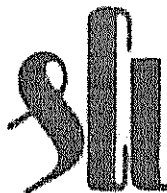


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Annexure-'J'

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**BIHAR CEMENT PLANT**

(A unit of Shree Cement Limited)
 Industrial Growth Centre BIADA, Jasoiya Mod
 Aurangabad-824101 (Bihar), India
 CIN : L26943RJ1979PLC001935
 Web : www.shreecement.com
 Phone No. : 9264477258 • Ext.-1143

SCL/ENV/BCP/ESR/2021-22/20

Date: 12/09/2022

To,
 The Member Secretary,
 Bihar State Pollution Control Board
 Parivesh Bhawan, N.S.B-2
 Patliputra Industrial Area,
 Patna (Bihar) - 800010

Sub: Submission of Environment Statement Report of Clinker Grinding Unit "M/s Bihar Cement Plant, (A Unit of Shree Cement Ltd.)" located at BIADA, Industrial Growth Center, Aurangabad, District – Aurangabad, Bihar for the period of April, 2021 to March, 2022 under Environment Protection Act, 1986

Ref: Consent to operate letter no. T – 1041 and T – 1042, dated 17/02/2018.

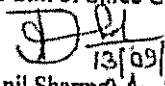
Sir,

With reference to the above subject and referred CTO letter, we are submitting herewith the Annual Environment Statement Report (in form – V) for the period from April 2021 to March 2022 for M/s Bihar Cement Plant (A Unit of Shree Cement Ltd.) situated at Jasoiya More, BIADA, Industrial Growth Centre, Aurangabad, Tehsil & Dist.-Aurangabad (Bihar).

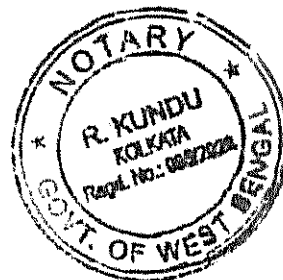
This is for your kind information and record please.

Thanking you.

Yours faithfully,
 For BIHAR CEMENT PLANT
 (A Unit of Shree Cement Ltd.)


 13/09/2022
 (Anil Sharma) (Anil Sharma)
 Unit Head

Copy to: Deputy Director General of Forests (C), Ministry of Environment, Forest & Climate Change, Integrated Regional Office, Bungalow No. A – 2, Shyamali Colony, Ranchi – 834002.



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ENVIRONMENT STATEMENT

FORM-V
(See Rule-14)
(APRIL, 2021 to MARCH, 2022)

PART – A

1.	Name and address of the Owner / Occupier of the Industry operation or process	M/s Bihar Cement Plant (A Unit of Shree Cement Ltd.), Jasoia More, BIADA, Industrial Growth Centre, Aurangabad, Tehsil & Dist. Aurangabad, Bihar
2.	Industry Category Primary (S.T.C. Code) Secondary (S.T.C. Code)	Red Category
3.	<u>Production Capacity</u> Cement : D.G. Set :	4.5 Million TPA 2 x 500 KVA
4.	Year of Establishment	2014
5.	Date of the last Environmental Statement submitted	24 September 2021

PART – B

WATER AND RAW MATERIAL CONSUMPTION

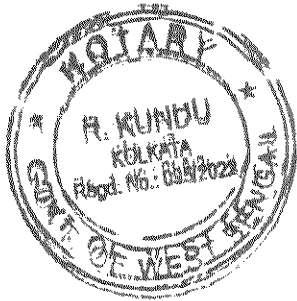
(I) WATER CONSUMPTION:

Process : N.A. (As plant is based on dry Process technology)

Cooling and Dust Suppression : 33356 KL

Domestic : 16600 KL

Name of Product	Cooling & Dust Suppression Water Consumption per Unit of Product Output	
	During Previous Financial Year (2020-21)	During Current Financial Year (2021-22)
Cement	0.0166 KL/ MT of Cement	0.0139 KL/ MT of Cement



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(II) RAW MATERIAL CONSUMPTION: (CEMENT PLANT)

Name of Raw Material	Name of Product	Consumption of Raw Material Per Unit of Output (Cement)	
		During Previous Financial Year (2020-21) Metric Tons	During Current Financial Year (2021-22) Metric Tons
1. Clinker	Cement	0.510	0.528
2. Gypsum		0.098	0.099
3. Fly Ash		0.298	0.332
4. Slag		0.094	0.041
5. Coal/ Dolochar (in HAG)	Heat	0.0102	0.0097
6. Diesel (in D.G. Set)	Power	0.356 L/KWH	0.362 L/KWH

(III) POWER CONSUMPTION (KWH/T OF CEMENT):

During Previous Financial Year (2020-21)	During Current Financial Year (2021-22)
32.56	29.98

(IV) TOTAL CEMENT PRODUCTION (MT):

During Previous Financial Year (2020-21)	During Current Financial Year (2021-22)
2015770	2398887

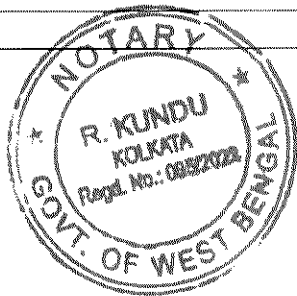
(V) TOTAL D.G. POWER PRODUCTION (KWH):

During Previous Financial Year (2020-21)	During Current Financial Year (2021-22)
7297	22944

PART - C

DISCHARGED TO ENVIRONMENTAL / UNIT OF OUTPUT

Pollutants	Quantity of Pollutants Discharged (Mass/Day)	Concentration of Pollutants in Discharge (Mass/Value)	Percentage of variation from prescribed standard with reasons
(a) Water	No waste water is discharged outside the plant premises.	The plant is being operated on dry process technology, hence no liquid effluent is generated from the Clinker Grinding Unit. The waste water generated from the township, office toilets, canteen and guest house are being treated at sewage treatment plant (STP). The STP treated water is being utilized in horticulture activities and also to flush water in toilets. Monthly quantity and quality of STP treated water is given in Annexure - I	
(b) Air	Particulate Matter from stack emission is 0.0448 MT/Day	Please refer Annexures - II & III	
(c) Noise		Please refer Annexure - IV	



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PART - D

HAZARDOUS WASTE

(As specified under Hazardous Wastes (Management, Handling & Trans boundary Movement) Rules, 2016

Hazardous Waste	Total Quantity (Liters.)	
	During Previous Financial Year (2020-21)	During Current Financial Year (2021-22)
a) From Process Cement manufacturing (Grinding) is based on "Dry Process" No Hazardous waste is generated from the process except used oil which is drained from Machinery / Equipments)	Total quantity generated = 7.2 MT Old stock = Zero Total disposal= 7.2 MT Balance quantity= Zero	Total quantity generated = 0.0 MT Old stock = Zero Total disposal= 0.0 MT Balance quantity= Zero
(b) From Pollution Control Facilities	N.A.	N.A.

PART - E

SOLID WASTE

		Total Quantity	
		During Previous Financial Year (2020-21)	During Current Financial Year (2021-22)
(a)	From Process	N.A.	N.A.
(b)	From Pollution Control Facility	Dust collected in the Bag Houses and Bag Filters are recycled to the system.	
(c)	1) Quantity rejected or re-utilized within the unit	100%	100%
	2) Sold	Nil	Nil
	3) Disposed	Nil	Nil

PART - F

Please specify the characterization (in terms of composition and quantum) of hazardous as well as solid wastes and indicate disposal practice adopted for the categories of wastes:

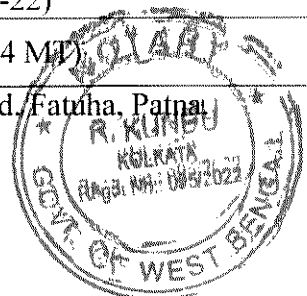
(I) Hazardous Waste:-

No Hazardous waste is generated from the process except used oil/grease which is drained from machineries / equipment. Used oil is sold to the CPCB/BSPCB authorized recycler. In 2021-22 total quantity of used oil/grease generated is 0.0 MT

(II) Battery waste:-

During Previous Financial Year (2020-21)	During Current Financial Year (2021-22)
Nil	368 (3.74 MT)

The used batteries sent to registered recycler M/s Bhagwati Metalloys Pvt. Ltd., Fatuha, Patna



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(III) Bio-Medical Waste:

During Previous Financial Year (2020-21)	During Current Financial Year (2021-22)
1.605 kg	2.07 kg

We are registered with M/s Synergy Waste Management (P) Ltd. for proper treatment and disposal of the bio-medical waste.

(IV) E- Wastes:

Source	Total Quantity	
	During Previous Financial Year (2020-21)	During Current Financial Year (2021-22)
From Process	Nil	Nil
From Pollution Control Facility	Nil	Nil

(V) Solid Wastes: - N.A.

PART – G

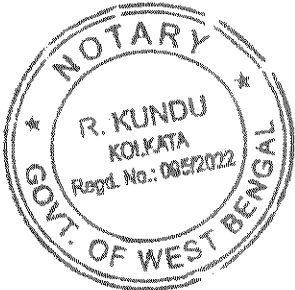
IMPACT OF THE POLLUTION CONTROL MEASURES ON CONSERVATION OF NATURAL RESOURCES AND CONSEQUENTLY ON THE COST OF PRODUCTION

M/s Bihar Cement Plant, A Unit of Shree Cement Limited (Grinding Unit) is being operated on dry process technology, which is cost effective and environmentally clean technology. The advantage of dry process is also in fuel economy. The stack emissions from the plant are controlled by equipment like bag houses and bag filters installed at various material transfer points to clean the process and arrest the fugitive emissions. The particulate matter collected in the pollution control equipment is recycled in process and neutralizing the cost of operation of pollution control equipment and hence no cost impact on the production cost. Further fly ash and slag are being utilized in the production of cement thus eliminating the harmful impacts on environment.

PART – H

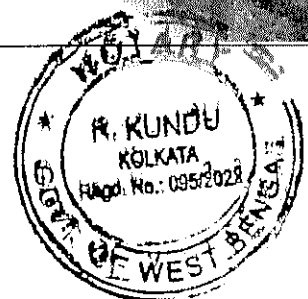
ADDITIONAL MEASURES / INVESTMENTS PROPOSAL FOR ENVIRONMENT PROTECTION INCLUDING ABATEMENT OF POLLUTION

Annual recurring cost towards the environmental protection measures for the FY 2021-22 is Rs. 1.82 Crore approximately. Green belt development and tree plantation are our ongoing activity within the plant and outside of the plant area. Every year plantation activities are being done to increase the density and bio-diversity of the area. More than 33 % of the total plant area developed under greenbelt development area. In 2021-22 (last monsoon) 1100 trees have planted inside / outside the plant area.



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PHOTOGRAPHS OF PLANTATION IN PLANT AREA

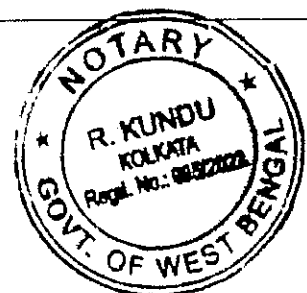


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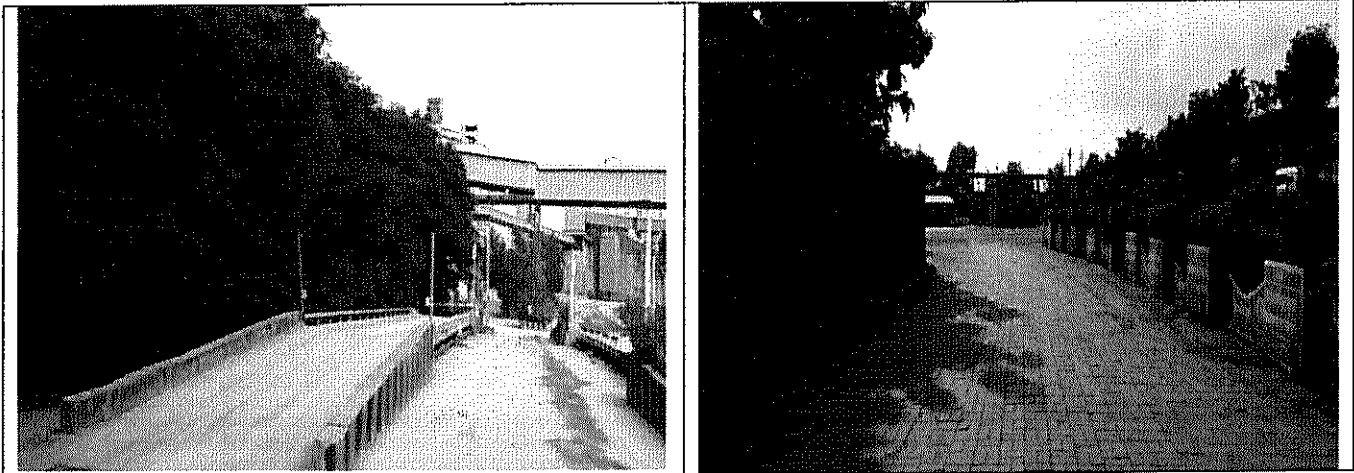
RAIN WATER HARVESTING POND



CONCRETED/ AAC BLOCK ROADS



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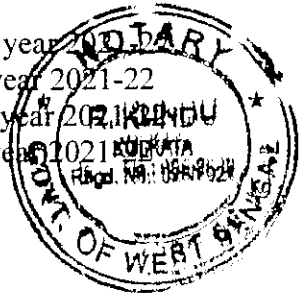
PART - I

ANY OTHER PARTICULATES FOR IMPROVING THE QUALITY OF ENVIRONMENT

1. We have full-fledged environment department for monitoring, maintenance of pollution control equipment and greenbelt development.
2. Regular monitoring of stack emissions, ambient air quality, ambient noise and ground water quality & levels is being done on periodically and regular basis. Data analysis is being done to further improve the environment quality of the plant area.
3. Maintenance Department is performing regular checking and scheduled maintenance of all the pollution control devices i.e. bag filters etc.
4. Civil and Personal & Administration departments are taking care of entire house keeping of the Plant area.
5. To further reduce fugitive emissions, we have a big size truck mounted and 02 nos of small 3D TPS sweeping machines for regular sweeping and cleaning of paved area.
6. All the material transfer belts are covered and transfer points are equipped with pollution control equipment.
7. Truck parking area and vehicle movement area are concreted to avoid any fugitive emissions.
8. Our horticulture section in coordination with environment department is taking care of tree plantation and green belt development. Every year during monsoon, we are planting tree species inside and outside of the plant area.
9. We have installed Continuous Emission Monitoring System (CEMS) to display the data on CPCB and BSPCB servers.
10. Domestic waste water generated from office toilets, canteen, guesthouse and colony is being treated at Sewage Treatment Plant (STP) and treated water is being utilized in plantation & dual flushing.
11. We are maintaining Zero Liquid Discharge (ZLD) from our premises.
12. We create environment awareness for all our stakeholders through meetings, training programs, world environment day celebrations etc.

On support of above, we are enclosing herewith following Annexures:-

Annexure-I	:	Monthly treated domestic effluent Report for the year 2021-22
Annexure-II	:	Ambient Air Quality Monitoring Report for the year 2021-22
Annexure-III	:	Stack Emission Level Monitoring Report for the year 2021-22
Annexure-IV	:	Ambient Noise level Monitoring Report for the year 2021-22
Annexure-V	:	Yearly plantation Report up to the year 2021-22



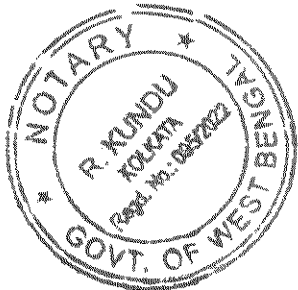
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ANNEXURE-I

MONTHLY TREATED DOMESTIC EFFLUENT

QUANTITY OF STP TREATED DOMESTIC EFFLUENT(Monthly)		
YEAR: 2021-22		
MONTH	MONTHLY VOLUME (KL)	DAILY AVERAGE (KLD)
April,21	781	26.0
May,21	727	23.5
June,21	518	17.3
July,21	661	02.5
August,21	78	61.0
September,21	461	15.4
October,21	543	17.5
November,21	492	16.4
December,21	513	16.5
January,22	731	23.6
February,22	595	21.3
March,22	713	23.0
Total	6813	18.7

QUALITY OF STP TREATED DOMESTIC EFFLUENT													
YEAR: 2021-22													
Parameters	Prescribed Standard Limit (mg/l) except pH	Observed value(mg/L) except pH											
		April 21	May 21	June 21	July 21	Aug 21	Sep 21	Oct 21	Nov 21	Dec 21	Jan 22	Feb 22	Mar 22
pH	5.5-9.0	6.79	7.18	6.94	7.13	7.11	6.97	7.33	7.19	7.23	7.16	7.27	7.15
Total Suspended Solids	100.0	32.0	16.0	24.0	12.0	15.0	20.0	70.0	15.0	20.0	22.0	14.0	25.0
Oil and Grease (O&G)	10.0	<1.0	<1.0	<1.0	<1.0	<1.0	1.1	<1.0	<1.0	<1.0	<1.0	<1.0	<1.0
B.O.D. (3 days at 27°C)	30.0	23.0	15.0	18.0	15.0	21.0	25.0	22.0	18.0	22.0	26.0	17.0	25.0
C.O.D	250.0	76.0	56.0	68.0	52.0	68.0	84.0	92.0	60.0	76.0	84.0	64.0	88.0
Total Residual Chlorine as Cl	1.0	<0.1	<0.1	<0.1	<0.1	<0.1	<0.1	<0.1	<0.1	<0.1	<0.1	<0.1	<0.1
Chloride as Cl		24.0	12.0	20.0	16.0	20.0	24.0	44.0	20.0	24.0	26.0	18.0	26.0
Sulphide as S	2.0	<0.1	<0.1	<0.1	<0.1	<0.1	<0.1	<0.1	<0.1	<0.1	<0.1	<0.1	<0.1
Ammonical Nitrogen as N	50.0	13.0	7.0	11.0	8.4	10.6	15.8	10.1	10.6	11.2	12.3	10.1	12.9
Total Kjeldahl Nitrogen as N	100.0	24.0	18.0	21.0	15.6	18.1	26.4	17.4	18.1	17.4	19.0	16.8	20.2



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ANNEXURE-II**AMBIENT AIR QUALITY ($\mu\text{g}/\text{m}^3$) FOR YEAR 2021-22**

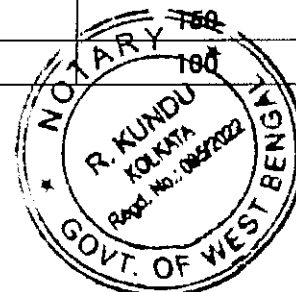
Location Month	Plant boundary towards main gate / NH - 98				Plant boundary towards Hostel				Plant boundary towards Water harvesting pond			
	PM10	PM2.5	SO2	NO2	PM10	PM2.5	SO2	NO2	PM10	PM2.5	SO2	NO2
Apr-21	58	37	5	14	58	33	5	16	57	28	6	13
May-21	56	35	4	15	56	30	5	14	58	33	5	11
June-21	59	35	5	14	54	31	5	16	56	31	5	11
July-21	43	26	5	14	51	31	5	14	54	32	5	10
Aug-21	49	30	5	14	46	36	5	16	46	31	6	13
Sept-21	59	37	5	14	58	33	5	16	41	27	5	12
Oct-21	46	28	5	18	39	25	6	17	36	30	6	15
Nov-21	58	40	6	19	47	31	7	17	38	33	7	14
Dec-21	58	42	10	21	52	40	8	18	52	36	9	18
Jan-22	55	39	4	19	51	38	4	16	49	36	6	14
Feb-22	57	38	6	18	50	36	5	15	51	35	5	12
Mar-22	54	33	7	19	52	34	6	14	49	32	4	9
Median	56.5	36	5	16.5	51.5	33	5	16	50	32	5.5	12.5

STACK EMISSION LEVEL (mg/Nm^3) FOR YEAR 2021-22

Sr. No.	Month	Pollution Control Measures	Cement Mill - PM (mg/Nm^3)	Ball Mill - PM (mg/Nm^3)
1	April-21	Bag House	15	Not Running
2	May-21	Bag House	19	Not Running
3	June-21	Bag House	18	Not Running
4	July-21	Bag House	13	Not Running
5	August-21	Bag House	15	Not Running
6	September-21	Bag House	13	Not Running
7	October-21	Bag House	16	Not Running
8	November-21	Bag House	15	Not Running
9	December-21	Bag House	12	Not Running
10	January-22	Bag House	12	18
11	February-22	Bag House	17	16
12	March-22	Bag House	16	Not Running
Median		Bag House	15	17

Stack emission level of 2 x 500 KVA DG Set (mg/Nm^3) for the Period of April, 2021 to March, 2022

S. No	Date & Month ↓	Stack attached with 500 KVA DG Set			
		Parameters	Monitored Value DG Set I (mg/Nm^3)	Monitored Value DG Set II (mg/Nm^3)	Prescribed Standard Limit (mg/Nm^3)
1	29.10.2021	Particulate Matter	34.1	26.5	75
		NOx	165.3	186.1	710
		CO	22.0	31.3	150
		NMHC	17.0	24.0	100
2	21.04.2022	Particulate Matter	37.2	28.0	75
		NOx	166.2	181.3	710
		CO	24.0	32.0	150
		NMHC	18.0	26.0	100



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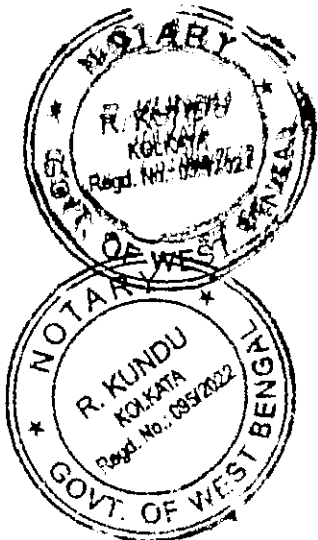
NOISE LEVEL Leq-dB (A) FOR YEAR 2021-22

S. No.	Monitoring Location⇒ Month↓	Plant boundary towards main gate / NH - 98		Plant boundary towards Hostel		Plant boundary towards Water Harvesting Pond	
		Day Time	Night Time	Day Time	Night Time	Day Time	Night Time
01.	Apr-21	66.5	57.8	61.9	55.9	58.3	50.1
02.	May-21	64.8	58.6	62.8	57.5	59.6	49.3
03.	June-21	63.7	58.7	60.7	54.9	57.8	52.7
04.	July-21	66.8	59.3	61.6	56.2	60.1	54.3
05.	Aug-21	67.2	59.5	61.1	55.3	58.7	52.5
06.	Sept-21	65.4	57.1	60.7	54.8	59.1	52.9
07.	Oct-21	67.8	57.5	63.4	55.2	57.6	51.4
08.	Nov-21	66.5	58.9	62.6	56.5	58.5	50.8
09.	Dec-21	64.6	58.3	61.5	55.5	56.3	52.3
10.	Jan-22	65.7	59.5	62.4	55.8	59.1	52.8
11.	Feb-22	68.1	60.2	63.5	56.3	57.6	52.7
12.	Mar-22	67.3	56.5	62.8	55.3	60.1	52.5
	Median	66.5	58.7	62.2	55.7	58.6	52.5

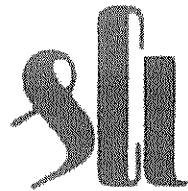
ANNEXURE-V

YEARWISE PLANTATION DETAILS

Year	No. of plant saplings planted	No. of plant saplings survived	Rate of Survival (%)
2013-14	2000	1590	80
2014-15	2000	1685	84
2015-16	2000	1735	87
2016-17	2500	2198	88
2017-18	5998	4795	80
2018-19	12336	10856	88
2019-20	15750	12602	80
2020-21	5000	4384	88
2021-22	1100	968	88
Total	48684	40813	84



25

**BIHAR CEMENT PLANT**

(A unit of Shree Cement Limited)
 Industrial Growth Centre BIADA, Jasoiya Mod
 Aurangabad-824101 (Bihar), India
 CIN : L26943RJ1979PLC001935
 Web : www.shreecement.com
 Phone No. : 9264477258 • Ext.-1143

SCL/ENV/BCP/ESR/2023-24/248

Date: 15/09/2023

To,
 The Member Secretary
 Bihar State Pollution Control Board
 Parivesh Bhawan, N.S.B-2
 Patliputra Industrial Area,
 Patliputra, Patna-800010 (Bihar)

Sub: - Environment Statement Report 2022-23 for Grinding Unit "M/s Bihar Cement Plant (A Unit of Shree Cement Ltd.)" located at BIADA, Industrial Growth Center, Aurangabad Dist. Aurangabad, Bihar under Environment Protection Act, 1986

Ref: - Consent to operate letter No. 504 and 505 dated 24/03/23.

Dear Sir,

With reference to the above subject and referred CTO letter, we are submitting herewith the Environment Statement Report in form - V for the period April 2022 to March 2023 for M/s Bihar Cement Plant (A Unit of Shree Cement Ltd.) located at BIADA, Industrial Growth Center, Aurangabad Dist. Aurangabad, Bihar.

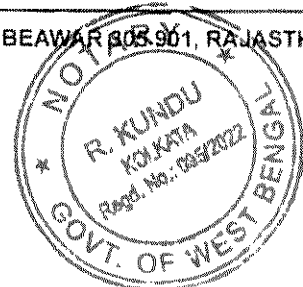
This is for your kind information and record please.

Thanking you,

Yours faithfully,
 For Bihar Cement Plant
 (A Unit of Shree Cement Ltd.),


 (Anil Sharma)
 Unit Head

Copy to: Deputy Director General of Forests (C), Ministry of Environment, Forest & Climate Change, Integrated Regional Office, 2nd Floor, Headquarter, Jharkhand State Housing Board, Harmu Chowk, Ranchi, Jharkhand - 834002, Ranchi



~~286~~

ENVIRONMENTAL STATEMENT

FORM-V
(See rule 14)

Environmental Statement for the financial year ending with 31st March 2023

PART-A

1.	Name and address of the owner/ occupier of the industry operation or process.	M/s Bihar Cement Plant (A Unit of Shree Cement Ltd.) Jasoia More, BIADA, Industrial Growth Center, Aurangabad, Tehsil & Dist. Aurangabad, Bihar
2.	Industry category Primary-(STC Code) Secondary- (STC Code)	Red Category
3.	Production Capacity Cement Mill: D.G. Set:	4.5 Million TPA 2 x 500 KVA
4.	Year of establishment	2014
5.	Date of the last environmental statement submitted.	12 September 2022

PART-B

WATER AND RAW MATERIAL CONSUMPTION

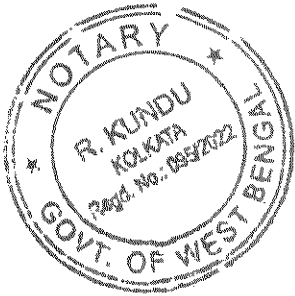
I. WATER CONSUMPTION

Process : N.A. (As plant is based on dry process technology)

Cooling and
Dust Suppression : 33644 KL

Domestic : 16418 KL

Name of Products	Process water consumption per unit of products	
	During the previous financial year (2021-22)	During the current financial year (2022-23)
Cement	0.0139 KL/MT of Cement	0.0137 KL/MT of Cement



~~297~~

II. RAW MATERIAL CONSUMPTION:

Name of raw materials	Name of Products	Consumption of Raw Material Per Unit of Output (Cement)	
		During Previous Financial Year (2021-22) Metric Tons	During Current Financial Year (2022-23) Metric Tons
Clinker	Cement	0.528	0.512
Gypsum		0.099	0.093
Fly ash		0.332	0.314
Slag		0.041	0.081
Coal/Dolochar/Biomass (in HAG)	Heat	0.0097	0.0053
Diesel (in D.G. Set)	Power	0.362 L/kWh	0.286 L/kWh

III. POWER CONSUMPTION (kWh/T OF CEMENT):

During Previous Financial Year (2021-22)	During Current Financial Year (2022-23)
29.98	29.83

IV. TOTAL CEMENT PRODUCTION (MT):

During Previous Financial Year (2021-22)	During Current Financial Year (2022-23)
2398887	2458984

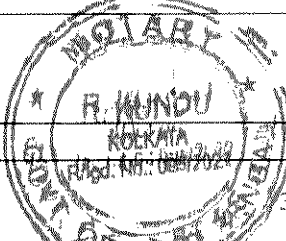
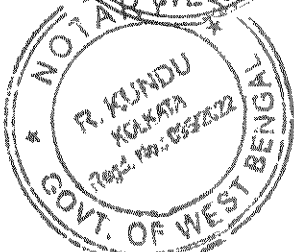
V. TOTAL D.G. POWER PRODUCTION (kWh):

During Previous Financial Year (2021-22)	During Current Financial Year (2022-23)
22944	9776

PART-C

POLLUTION DISCHARGED TO ENVIRONMENT/UNIT OF OUTPUT
(Parameter as specified in the consent issued)

Pollutants	Quantity of Pollutants Discharged (Mass/Day)	Concentration of Pollutants Discharged (mass/volume)	Percentage of variation from prescribed standards with reasons.
(a) Water	No waste water is discharged outside the plant premises.	The plant is being operated on dry process technology, hence no liquid effluent is generated from the clinker grinding unit. The domestic waste water are being treated in STP and treated water is being utilized in horticulture activity. Monthly quantity and quality of STP treated water is given in Annexure - I	
(b) Air	Particulate Matter from stack emission is 0.0645 MT/Day	Please refer Annexures – II & III	
(c) Noise	-	Please refer Annexure - IV	

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PART-D

HAZARDOUS WASTES

(As specified under Hazardous Wastes (Management, Handling & Transboundary Movement) Rules, 2016)

Hazardous Wastes	Total Quantity (MT)	
	During Previous Financial Year (2021-22)	During Current Financial Year (2022-23)
a) From Process Cement manufacturing (Grinding) is based on "Dry Process". No hazardous waste is generated from the process except used oil which is drained from Machinery/ Equipment.	Total Quantity generated = 0.0 MT Old stock = Zero Total disposal = 0.0 MT Balance Quantity = Zero	Total Quantity generated = 2.65MT Old stock = Zero Total disposal = 2.65 MT Balance Quantity = Zero
b) From Pollution Control Facilities	N.A.	N.A.

PART – E

SOLID WASTES

Solid Wastes	Total Quantity (Kg)	
	During Previous Financial Year (2021-22)	During Current Financial Year (2022-23)
a. From process	N.A.	N.A.
b. From Pollution Control Facility	Dust collected in the baghouse and bag filters are recycled in the system.	
c. (1) Quantity recycled or re-utilized within the unit	100%	100%
c. (2) Sold	NIL	NIL
c. (3) Disposed	NIL	NIL

PART – F

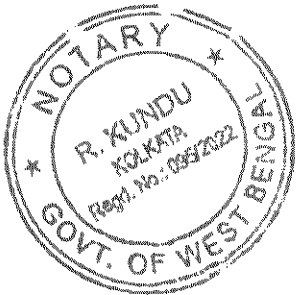
Please specify the characterization (in terms of composition and quantum) of hazardous as well as solid wastes and indicate disposal practice adopted for the categories of wastes:

I. Hazardous Waste:-

No hazardous waste is generated from the process except used oil/ grease which is drained from machineries/ equipment. Used oil is sold to the CPCB/BSPCB authorized recycler. In 2022-23 total quantity of used oil/ grease generated is 2.65 MT and sold to authorize recycler M/s Unison Lubricant India Pvt. Ltd. Aurangabad, Bihar.

II. Battery Waste:-

During Previous Financial Year (2021-22)	During Current Financial Year (2022-23)
368 (3.74 MT)	NIL



~~2019~~

III. Bio-Medical Waste:-

During Previous Financial Year (2021-22)	During Current Financial Year (2022-23)
2.07 kg	2.375 kg

IV. E- Wastes:-

Source	Total Quantity	
	During Previous Financial Year (2021-22)	During Current Financial Year (2022-23)
From Process	NIL	In 2022-23 total 840 kg e-waste generated and sold to authorized recycler M/s Evergreen E-Waste Management Pvt. Ltd. Plot no. 30, Phase - 2, Kamla Amrut Industrial Park, Budasan, Mehsana, Gujarat - 382715
From Pollution Control Facility	NIL	

V. Solid Wastes:- N.A.

PART - G

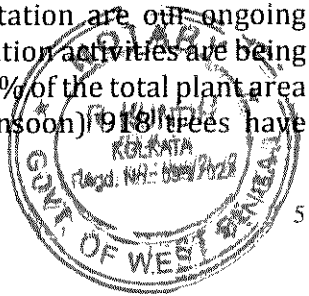
IMPACT OF THE POLLUTION CONTROL MEASURES ON CONSERVATION OF NATURAL RESOURCES AND CONSEQUENTLY ON THE COST OF PRODUCTION

M/s Bihar Cement Plant, A Unit of Shree Cement Limited (Grinding Unit) is being operated on dry process technology, which is cost effective and environmentally clean technology. The advantage of dry process is also in fuel economy. The stack emissions from the plant are controlled by equipment like bag houses and bag filters installed at various material transfer points to clean the process and arrest the fugitive emissions. The particulate matter collected in the pollution control equipment is recycled in process and neutralizing the cost of operation of pollution control equipment and hence no cost impact on the production cost. Further fly ash and slag are being utilized in the production of cement thus eliminating the harmful impacts on environment. We partial used the alternative fuel like Biomass, Dolochar in furnace/HAG to reduce the coal consumption and conservation of natural resources.

PART - H

ADDITIONAL MEASURES / INVESTMENTS PROPOSAL FOR ENVIRONMENT PROTECTION INCLUDING ABATEMENT OF POLLUTION

Annual recurring cost towards the environmental protection measures for the FY 2022-23 is Rs. 3.4 Crore approximately. Green belt development and tree plantation are our ongoing activity within the plant and outside of the plant area. Every year plantation activities are being done to increase the density and bio-diversity of the area. More than 33 % of the total plant area developed under greenbelt development area. In 2022-23 (last monsoon) 918 trees have planted inside and outside the plant area.



~~3/0~~

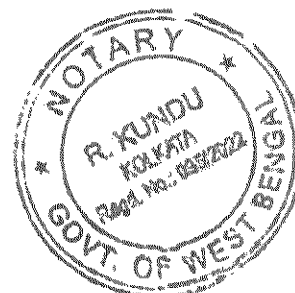
PART - I

ANY OTHER PARTICULARS FOR IMPROVING THE QUALITY OF ENVIRONMENT

1. We have full-fledged environment department for monitoring, maintenance of pollution control equipment and greenbelt development.
2. Regular monitoring of stack emissions, ambient air quality, ambient noise and ground water quality & levels is being done on periodically and regular basis. Data analysis is being done to further improve the environment quality of the plant area.
3. Maintenance department is performing regular checking and scheduled maintenance of all the pollution control devices i.e. bag filters and bag house.
4. Civil and Personal & Administration departments are taking care of entire house keeping of the Plant area.
5. To further reduce fugitive emissions, we have a big size truck mounted and 02 nos of small 3D TPS sweeping machines for regular sweeping and cleaning of paved area. We have got an approval for one more truck mounted sweeping machine. Its procurement is under process.
6. All the material transfer belts are covered and transfer points are equipped with pollution control equipment.
7. Truck parking area and vehicle movement area are concreted to avoid any fugitive emissions.
8. Our horticulture section in coordination with environment department is taking care of tree plantation and green belt development. Every year during monsoon, we are planting tree species inside and outside of the plant area.
9. We have installed Continuous Emission Monitoring System (CEMS) to display the data on CPCB and BSPCB servers.
10. Domestic waste water generated from office toilets, canteen, guesthouse and colony is being treated at Sewage Treatment Plant (STP) and treated water is being utilized in plantation & dual flushing.
11. We are maintaining Zero Liquid Discharge (ZLD) from our premises.
12. We create environment awareness for all our stakeholders through meetings, training programs, world environment day celebrations etc.

On support of above, we are enclosing herewith following Annexures:-

Annexure-I	:	Monthly treated domestic effluent Report for the year 2022-23
Annexure-II	:	Ambient Air Quality Monitoring Report for the year 2022-23
Annexure-III	:	Stack Emission Level Monitoring Report for the year 2022-23
Annexure-IV	:	Ambient Noise level Monitoring Report for the year 2022-23
Annexure-V	:	Yearly plantation Report up to the year 2022-23



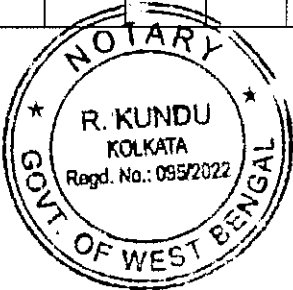
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Annexure - I

Monthly Quantity and Quality of STP Treated Water:-

Monthly Quantity of STP Treated Domestic Waste Water		
Month	Quantity of Treated Water in KL	Daily Average (KLD)
April -2022	624	20.8
May - 2022	969	31.3
June -2022	901	30.0
July - 2022	1033	33.3
August -2022	784	25.3
September - 2022	959	32.0
October -2022	1406	45.4
November - 2022	1368	45.6
December -2022	1017	32.8
January – 2023	921	29.7
February -2023	814	29.1
March – 2023	909	29.3
Total	11705	32.1

Quality of STP Treated Domestic Waste Water													
Parameters	Standard limit (mg/l) except pH	Observed value (mg/l) except pH											
		Apr 22	May 22	Jun 22	Jul 22	Aug 22	Sep 22	Oct 22	Nov 22	Dec 22	Jan 23	Feb 23	Mar 23
pH	5.5-9.0	7.31	7.27	7.22	7.17	7.21	7.23	7.25	7.45	7.51	7.27	7.27	7.07
Total Suspended Solids	100.0	37.0	27.0	24.0	21.0	19.0	18.0	16.0	45.0	52.0	28.0	16.0	16.0
Oil and Grease (O&G)	10.0	<1.0	<1.0	<1.0	<1.0	<1.0	<1.0	<1.0	<1.0	<1.0	1.0	0.9	0.8
B.O.D. (3 days at 27°C)	30.0	26.0	22.0	20.0	19.0	18.0	18.0	19.0	22.0	22.0	20.0	19.0	19.0
C.O.D	250.0	104	96.0	84.0	76.0	60.0	60.0	64.0	88.0	92.0	84.0	64.0	60.0
Total Residual Chlorine as Cl	1.0	<0.1	<0.1	<0.1	<0.1	<0.1	<0.1	<0.1	<0.1	<0.1	<0.1	<0.1	<0.1
Chloride as Cl		124	132	140	136	134	116	112	94.0	89.0	96.0	92.0	98.0
Sulphide as S	2.0	<0.1	<0.1	<0.1	<0.1	<0.1	<0.1	<0.1	<0.1	<0.1	<0.1	<0.1	<0.1
Ammonical Nitrogen as N	50.0	11.2	10.1	10.6	10.1	9.0	9.0	9.0	10.1	11.2	9.5	9.0	9.0
Total Kjeldahl Nitrogen as N	100.0	17.9	16.2	17.4	16.2	14.6	14.6	14.6	15.7	16.8	15.7	14.6	16.8

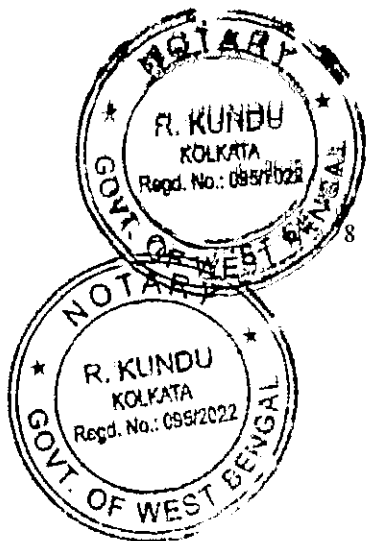


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Annexure - II

AMBIENT AIR QUALITY (µg/m³) FOR YEAR 2022-23

Location Month	Plant boundary towards main gate / NH - 139				Plant boundary towards Hostel				Plant boundary towards Water harvesting pond			
	PM10	PM2.5	SO2	NO2	PM10	PM2.5	SO2	NO2	PM10	PM2.5	SO2	NO2
Apr.-22	73	46	9	22	49	23	8	18	49	19	8	14
May-22	81	57	9	19	61	38	9	20	39	23	7	15
June-22	70	38	6	18	50	30	7	16	46	22	8	14
July-22	56	34	5	18	38	25	6	14	30	16	6	16
Aug-22	25	25	6	16	25	21	6	14	25	18	6	13
Sep-22	27	18	6	17	25	18	4	16	20	13	4	11
Oct-22	43	20	9	26	41	28	9	23	49	42	8	17
Nov-22	55	21	12	35	70	32	13	36	77	41	12	34
Dec-22	50	30	10	22	84	43	10	21	89	50	9	19
Jan-23	40	32	6	14	70	48	7	19	69	51	6	22
Feb-23	63	26	8	16	63	25	4	22	63	27	7	21
Mar-23	61	26	6	18	56	20	5	18	52	34	9	25
Median	55.5	28	7	18	53	26.5	7	18.5	49	25	7.5	16.5



303

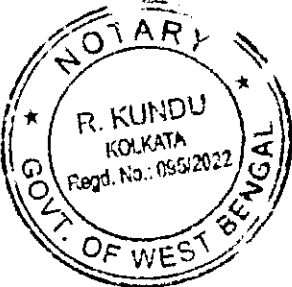
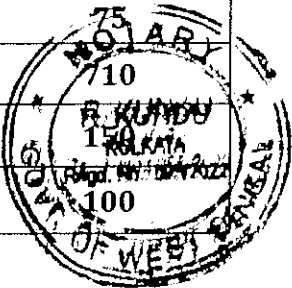
Annexure – III

STACK EMISSION LEVEL (mg/Nm³) FOR YEAR 2022-23

Month	Air Pollution Control Device	Standard Limit PM – mg/Nm³	Cement Mill PM – mg/Nm³	Ball Mill PM – mg/Nm³
Apr.-22	Bag House	30	20	Not Running
May-22	Bag House	30	18	Not Running
June-22	Bag House	30	19	Not Running
July-22	Bag House	30	16	Not Running
Aug-22	Bag House	30	17	Not Running
Sep-22	Bag House	30	19	Not Running
Oct-22	Bag House	30	18	Not Running
Nov-22	Bag House	30	12	Not Running
Dec-22	Bag House	30	16	Not Running
Jan-23	Bag House	30	16	Not Running
Feb-23	Bag House	30	18	Not Running
Mar-23	Bag House	30	20	Not Running
Median	-	-	18	-

STACK EMISSION LEVEL of 2 x 500 KVA DG Set (mg/Nm³) FOR YEAR 2022-23

Date & Month ↓	Stack attached with 500 KVA DG Se			
	Parameters	Monitored Value DG Set I (mg/Nm³)	Monitored Value DG Set II (mg/Nm³)	Prescribed Standard Limit (mg/Nm³)
21.04.2022	Particulate Matter	37.2	28.0	75
	NOx	166.2	181.3	710
	CO	24.0	32.0	150
	NMHC	18.0	26.0	100
14.11.2022	Particulate Matter	33.1	25.3	75
	NOx	162.4	173.7	710
	CO	22.9	34.3	150
	NMHC	15.4	25.1	100

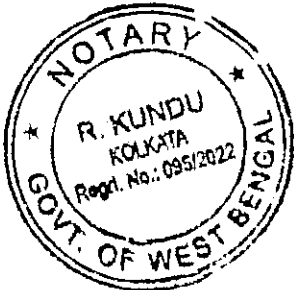


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Annexure - IV

NOISE LEVEL Leq-dB (A) FOR YEAR 2022-23

Monitoring Location → Month ↓	Plant boundary towards main gate / NH - 139		Plant boundary towards Hostel		Plant boundary towards Water Harvesting Pond	
	Day Time	Night Time	Day Time	Night Time	Day Time	Night Time
Apr.-22	65.3	56.8	62.5	55.7	58.1	52.2
May-22	66.7	57.5	62.7	56.3	58.3	51.6
June-22	66.6	56.6	60.3	57.2	57.6	53.1
July-22	65.3	58.5	61.8	56.2	58.5	52.5
Aug-22	67.5	59.1	62.9	56.8	56.3	53.1
Sep-22	64.6	58.2	62.6	56.9	57.5	52.8
Oct-22	67.5	58.3	62.8	54.8	58.2	50.8
Nov-22	66.9	57.2	62.9	56.1	58.1	52.7
Dec-22	68.2	56.8	64.7	56.9	59.3	52.5
Jan-23	66.5	58.9	63.5	57.5	60.2	53.6
Feb-23	67.9	59.2	62.7	56.1	58.5	51.5
Mar-23	66.1	57.3	63.1	55.8	59.5	51.9
Median	66.7	57.9	62.8	56.3	58.3	52.5

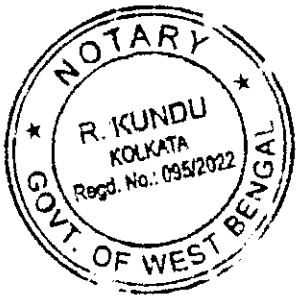


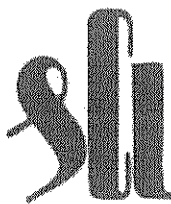
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Annexure - V

YEAR WISE PLANTATION DETAILS

Year	No. of plant saplings planted	No. of plant saplings survived	Rate of survival (%)
2013-14	2000	1590	80
2014-15	2000	1685	84
2015-16	2000	1735	87
2016-17	2500	2198	88
2017-18	5998	4795	80
2018-19	12336	10856	88
2019-20	15750	12602	80
2020-21	5000	4384	88
2021-22	1100	968	88
2022-23	918	802	87
Total	49602	41615	84



~~306~~**NEW BIHAR CEMENT PLANT**

(A unit of Shree Cement Limited)
 Industrial Growth Centre BIADA, Jasoliya Mod
 Aurangabad-824101 (Bihar), India
 CIN : L26943RJ1979PLC001935
 Web : www.shreecement.com
 Phone No. 9264477258 • Ext.-1143

SCL/ENV/NBCP/ESR/2021-22/21

Date: 12/09/2022

To,
 The Member Secretary,
 Bihar State Pollution Control Board
 Parivesh Bhawan, N.S.B-2
 Patliputra Industrial Area,
 Patna (Bihar) - 800010

Sub: Submission of Environment Statement Report of Clinker Grinding Unit "M/s New Bihar Cement Plant, (A Unit of Shree Cement Ltd.)" located at BIADA, Industrial Growth Center, Aurangabad, District – Aurangabad, Bihar for the period of April, 2021 to March, 2022 under Environment Protection Act, 1986

Ref: - Consent to operate letter no. T – 1038 and T – 1039, dated 17/02/2018

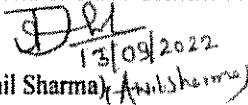
Sir,

With reference to the above subject and referred CTO letter, we are submitting herewith the Annual Environment Statement Report (in form – V) for the period from April 2021 to March 2022 for M/s New Bihar Cement Plant (A Unit of Shree Cement Ltd.) situated at Jasoiya More, BIADA, Industrial Growth Centre, Aurangabad, Tehsil & Dist.-Aurangabad (Bihar).

This is for your kind information and record please.

Thanking you.

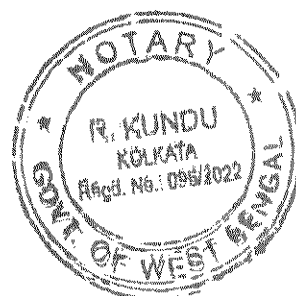
Yours faithfully,
 For NEW BIHAR CEMENT PLANT
 (A Unit of Shree Cement Ltd.)


 13/09/2022
 (Anil Sharma) *Anil Sharma*
 Unit Head

Copy to: Deputy Director General of Forests (C), Ministry of Environment, Forest & Climate Change, Integrated Regional Office, Bungalow No. A – 2, Shyamali Colony, Ranchi – 834002.

Page 1 of 7

Regd. Office: SHREE CEMENT LTD., BANGUR NAGAR, POST BOX NO. 33, BEAWAR 305 901, RAJASTHAN, INDIA



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ENVIRONMENT STATEMENT

FORM-V
(See Rule-14)
(APRIL, 2021 to MARCH, 2022)

PART - A

1.	Name and address of the Owner / Occupier of the Industry operation or process	M/s New Bihar Cement Plant (A Unit of Shree Cement Ltd.), Jasoia More, BIADA, Industrial Growth Centre, Aurangabad, Tehsil & Dist. Aurangabad, Bihar
2.	Industry Category Primary (S.T.C. Code) Secondary (S.T.C. Code)	Red Category
3.	Production Capacity Cement : D.G. Set :	4.5 Million TPA 1 x 500 KVA
4.	Year of Establishment	2018
5.	Date of the last Environmental Audit Report submitted	24 September 2021

PART - B

WATER AND RAW MATERIAL CONSUMPTION

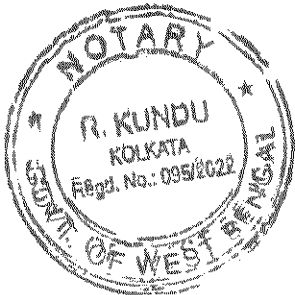
(I) WATER CONSUMPTION:

Process : N.A. (As plant is based on dry Process technology)

Cooling and Dust Suppression : 11813 KL

Domestic : 5833 KL

Name of Product	Process Water Consumption per Unit of Product Output (Cement)	
	During Previous Financial Year (2020-21)	During Current Financial Year (2021-22)
Cement	0.0197 KL/ MT of Cement	0.0166 KL/ MT of Cement



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(II) RAW MATERIAL CONSUMPTION: (CEMENT PLANT)

Name of Raw Material	Name of Product	Consumption of Raw Material Per Unit of Output (Cement)	
		During Previous Financial Year (2020-21) Metric Tons	During Current Financial Year (2021-22) Metric Tons
1. Clinker	Cement	0.553	0.544
2. Gypsum		0.100	0.107
3. Fly Ash		0.347	0.349
4. Slag		-	-
5. Coal (in HAG)	Heat	0.0088	0.0087
6. Diesel (in D.G. Set)	Power	D.G. Set is not operated so far	0.363 L/KWH

(III) POWER CONSUMPTION (KWH/T OF CEMENT):

During Previous Financial Year (2020-21)	During Current Financial Year (2021-22)
27.08	32.92

(IV) TOTAL CEMENT PRODUCTION (MT):

During Previous Financial Year (2020-21)	During Current Financial Year (2021-22)
1562313	711047

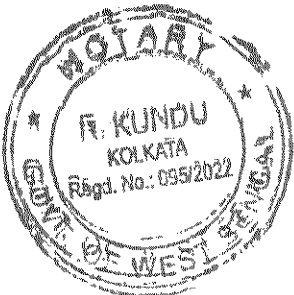
(V) TOTAL D.G. POWER PRODUCTION (KWH):

During Previous Financial Year (2020-21)	During Current Financial Year (2021-22)
0	3028

PART - C

DISCHARGED TO ENVIRONMENTAL / UNIT OF OUTPUT

Pollutants	Quantity of Pollutants Discharged (Mass/Day)	Concentration of Pollutants in Discharge (Mass/Value)	Percentage of variation from prescribed standard with reasons
(a) Water	No waste water is discharged outside the plant premises.	The plant is being operated on dry process technology, hence no liquid effluent is generated from the Clinker Grinding Unit. The waste water generated from office toilets is being treated at sewage treatment plant (STP). The STP treated water is being utilized in horticulture activities and also to flush water in toilets.	
(b) Air	Particulate Matter from stack emission is 0.0224 MT/Day	Please refer Annexures - I & II	
(c) Noise	-	Please refer Annexure - III	



~~3/9~~

PART - D

HAZARDOUS WASTE

(As specified under Hazardous Waste (Management, Handling & Trans boundary Movement) Rules, 2016

Hazardous Waste	Total Quantity (Liters.)	
	During Previous Financial Year (2020-21)	During Current Financial Year (2021-22)
a) From Process (Cement manufacturing (Grinding) is based on "Dry Process" No Hazardous waste is generated from the process except used oil which is drained from Machinery / Equipments)	Total quantity generated = 2.1 KL Old stock = 0.0 KL Total disposal = 2.1 KL Balance quantity = 0.0 KL	Total quantity generated = 0.0 KL Old stock = 0.0 KL Total disposal = 0.0 KL Balance quantity = 0.0 KL
(b) From Pollution Control Facilities	N.A.	N.A.

PART - E

SOLID WASTE

		Total Quantity	
		During Previous Financial Year (2020-21)	During Current Financial Year (2021-22)
(a)	From Process	N.A.	N.A.
(b)	From Pollution Control Facility	Dust collected in the Bag Houses and Bag Filters are recycled to the system.	
(c)	1) Quantity rejected or re-utilized within the unit	100%	100%
	2) Sold	Nil	Nil
	3) Disposed	Nil	Nil

PART - F

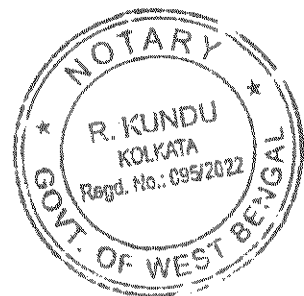
Please specify the characterization (in terms of composition and quantum) of hazardous as well as solid wastes and indicate disposal practice adopted for the categories of wastes:

(I) Hazardous Waste:-

No Hazardous waste is generated from the process except used oil which is drained from machineries/ equipment. Used oil is sold to the CPCB/BSPCB authorized recycler. In 2021-22 total quantity of used oil generated is 0.0 KL

(II) Battery waste:-

During Previous Financial Year (2020-21)	During Current Financial Year (2021-22)
Nil	Nil



~~310~~

(III) Bio-Medical Waste:
No Bio-Medical Waste was generated during current financial year April, 2021 to March, 2022.

(IV) E- Wastes:

Source	Total Quantity	
	During Previous Financial Year (2020-21)	During Current Financial Year (2021-22)
From Process	Nil	Nil
From Pollution Control Facility	Nil	Nil

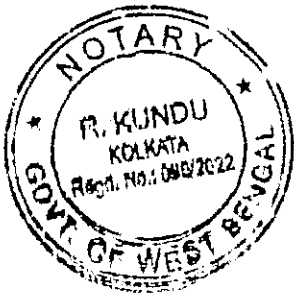
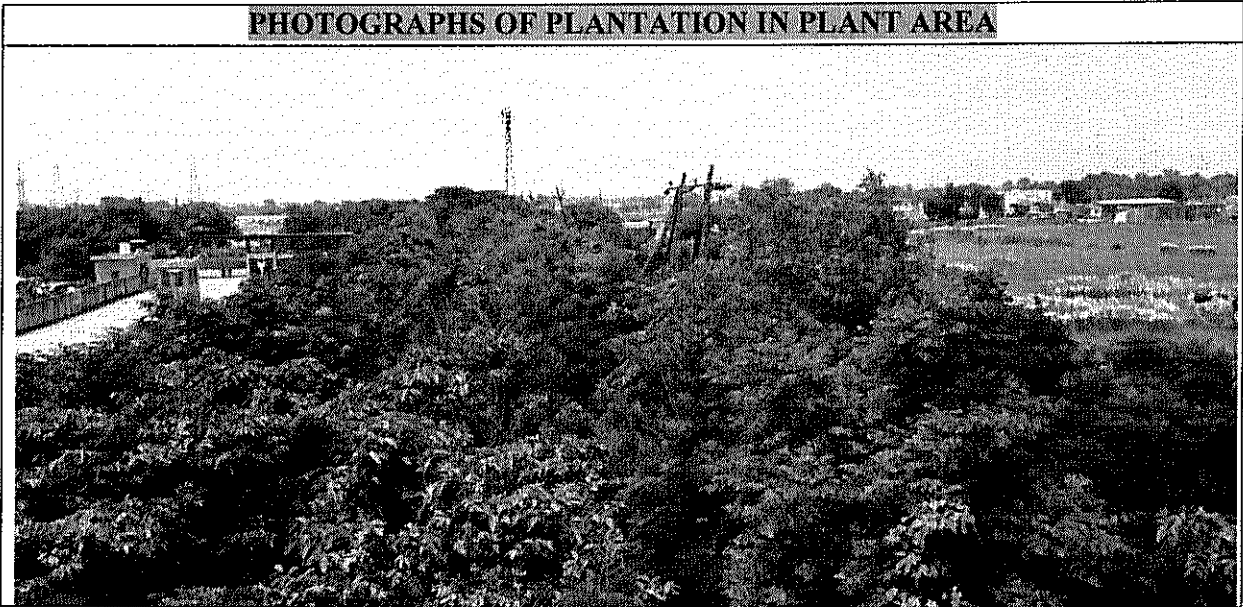
(V) Solid Wastes: - N.A.

PART - G
IMPACT OF THE POLLUTION CONTROL MEASURES ON CONSERVATION OF NATURAL RESOURCES AND CONSEQUENTLY ON THE COST OF PRODUCTION

M/s New Bihar Cement Plant, A Unit of Shree Cement Limited (Grinding Unit) is being operated on dry process technology, which is cost effective and environmentally clean technology. The advantage of dry process is also in fuel economy. The stack emissions from the plant are controlled by equipment like bag house and bag filters installed at various material transfer points to clean the process and arrest the fugitive emissions. The particulate matter collected in the pollution control equipment is recycled in process and neutralizing the cost of operation of pollution control equipments and hence no cost impact on the production cost. Further fly ash is also being utilized in the production of cement thus eliminating the harmful impacts on environment.

PART - H
ADDITIONAL MEASURES / INVESTMENTS PROPOSAL FOR ENVIRONMENT PROTECTION INCLUDING ABATEMENT OF POLLUTION

Annual recurring cost towards the environmental protection measures for the FY 2021-22 is Rs. 1.82 Crore approximately. Green belt development and tree plantation are our ongoing activity within the plant and outside of the plant area. Every year plantation activities are being done to increase the density and bio-diversity of the area. More than 33 % of the total plant area developed under greenbelt development area. In 2021-22 (last monsoon) 1100 trees have planted inside / outside the plant area.



3X



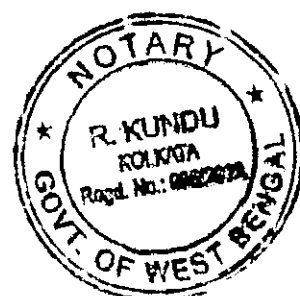
PART - I

ANY OTHER PARTICULATES FOR IMPROVING THE QUALITY OF ENVIRONMENT.

1. We have full-fledged Environment Department for monitoring, maintenance of pollution control equipment and greenbelt development.
2. Regular monitoring of stack emissions, ambient air quality, ambient noise and ground water quality & levels is being done on periodically and regular basis. Data analysis is being done to further improve the environment quality of the plant area.
3. Maintenance Department is performing regular checking and scheduled maintenance of all the pollution control devices i.e. bag filters etc.
4. Civil and Personal & Administration departments are taking care of entire house keeping of the Plant area.
5. To further reduce fugitive emissions, we have a big size truck mounted and 02 nos of small 3D TPS sweeping machines for regular sweeping and cleaning of paved area.
6. All the material transfer belts are covered and transfer points are equipped with pollution control equipment.
7. Truck parking area and vehicle movement area are concreted to avoid any fugitive emissions.
8. Our horticulture section in coordination with environment department is taking care of tree plantation and green belt development. Every year during monsoon, we are planting tree species inside and outside of the plant area.
9. We have installed Continuous Emission Monitoring System (CEMS) to display the data on CPCB and BSPCB servers.
10. Domestic waste water generated from office toilets is being treated at Sewage Treatment Plant (STP) and treated water is being utilized in plantation & dual flushing of toilets.
11. We are maintaining Zero Liquid Discharge (ZLD) from our premises.
12. We create environment awareness for all our stakeholders through meetings, training programs, world environment day celebrations etc.

On support of above, we are enclosing herewith following Annexures:-

Annexure-I	:	Ambient Air Quality Monitoring Report for the year 2021-22
Annexure-II	:	Stack Emission Level Monitoring Report for the year 2021-22
Annexure-III	:	Ambient Noise level Monitoring Report for the year 2021-22



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AMBIENT AIR QUALITY (µg/m³) FOR YEAR 2021-22

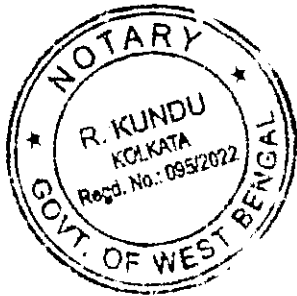
Location Month	Plant boundary towards main gate / NH - 98				Plant boundary towards Hostel				Plant boundary towards Water harvesting pond			
	PM10	PM2.5	SO2	NO2	PM10	PM2.5	SO2	NO2	PM10	PM2.5	SO2	NO2
Apr-21	58	37	5	14	58	33	5	16	57	28	6	13
May-21	56	35	4	15	56	30	5	14	58	33	5	11
June-21	59	35	5	14	54	31	5	16	56	31	5	11
July-21	43	26	5	14	51	31	5	14	54	32	5	10
Aug-21	49	30	5	14	46	36	5	16	46	31	6	13
Sept-21	59	37	5	14	58	33	5	16	41	27	5	12
Oct-21	46	28	5	18	39	25	6	17	36	30	6	15
Nov-21	58	40	6	19	47	31	7	17	38	33	7	14
Dec-21	58	42	10	21	52	40	8	18	52	36	9	18
Jan-22	55	39	4	19	51	38	4	16	49	36	6	14
Feb-22	57	38	6	18	50	36	5	15	51	35	5	12
Mar-22	54	33	7	19	52	34	6	14	49	32	4	9
Median	56.5	36	5	16.5	51.5	33	5	16	50	32	5.5	12.5

STACK EMISSION LEVEL (mg/Nm³) FOR YEAR 2021-22

Sr. No.	Month	Pollution Control Measures	PM (mg/Nm3)
1	April-21	Bag House	25
2	May-21	Bag House	22
3	June-21	Bag House	22
4	July-21	Bag House	24
5	August-21	Bag House	27
6	September-21	Bag House	26
7	October-21	Bag House	27
8	November-21	Bag House	21
9	December-21	Bag House	25
10	January-22	Bag House	23
11	February-22	Bag House	21
12	March-22	Bag House	22
Median		Bag House	23.5

NOISE LEVEL Leq-dB (A) FOR YEAR 2021-22

S. No.	Monitoring Location Month	Plant boundary towards main gate / NH - 98		Plant boundary towards Hostel		Plant boundary towards Water Harvesting Pond	
		Day Time	Night Time	Day Time	Night Time	Day Time	Night Time
01.	Apr-21	66.5	57.8	61.9	55.9	58.3	50.1
02.	May-21	64.8	58.6	62.8	57.5	59.6	49.3
03.	June-21	63.7	58.7	60.7	54.9	57.8	52.7
04.	July-21	66.8	59.3	61.6	56.2	60.1	54.3
05.	Aug-21	67.2	59.5	61.1	55.3	58.7	52.5
06.	Sept-21	65.4	57.1	60.7	54.8	59.1	52.9
07.	Oct-21	67.8	57.5	63.4	55.2	57.6	51.4
08.	Nov-21	66.5	58.9	62.6	56.5	58.5	50.8
09.	Dec-21	64.6	58.3	61.5	55.5	56.3	52.3
10.	Jan-22	65.7	59.5	62.4	55.8	59.1	52.8
11.	Feb-22	68.1	60.2	63.5	56.3	57.6	52.7
12.	Mar-22	67.3	56.5	62.8	55.3	60.1	52.5



~~3/3~~



NEW BIHAR CEMENT PLANT

(A unit of Shree Cement Limited)
Industrial Growth Centre BIADA, Jasoliya Mod
Aurangabad-824101 (Bihar), India
CIN : L26943RJ1979PLC001935
Web : www.shreecement.com
Phone No. 9264477258 • Ext.-1143

SCL/ENV/NBCP/ESR/2023-24/249

Date: 15/09/2023

To,
The Member Secretary
Bihar State Pollution Control Board
Parivesh Bhawan, N.S.B-2
Patliputra Industrial Area,
Patliputra, Patna-800010 (Bihar)

Sub: - Environment Statement Report 2022-23 for Grinding Unit "M/s New Bihar Cement Plant (A Unit of Shree Cement Ltd.)" located at BIADA, Industrial Growth Center, Aurangabad Dist. Aurangabad, Bihar under Environment Protection Act, 1986

Ref: - Consent to operate letter No. 502 and 503 dated 24/03/23.

Dear Sir,

With reference to the above subject and referred CTO letter, we are submitting herewith the Environment Statement Report in form - V for the period April 2022 to March 2023 for M/s New Bihar Cement Plant (A Unit of Shree Cement Ltd.) located at BIADA, Industrial Growth Center, Aurangabad Dist. Aurangabad, Bihar.

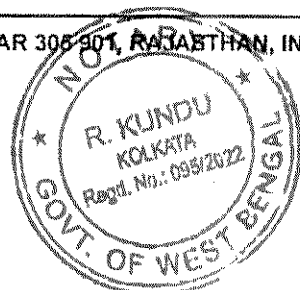
This is for your kind information and record please.

Thanking you,

Yours faithfully,
For New Bihar Cement Plant
(A Unit of Shree Cement Ltd.),


(Anil Sharma)
Unit Head

Copy to: Deputy Director General of Forests (C), Ministry of Environment, Forest & Climate Change, Integrated Regional Office, 2nd Floor, Headquarter, Jharkhand State Housing Board, Harmu Chowk, Ranchi, Jharkhand - 834002, Ranchi



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ENVIRONMENTAL STATEMENT

FORM-V
(See rule 14)

Environmental Statement for the financial year ending with 31st March 2023

PART-A

1.	Name and address of the owner/ occupier of the industry operation or process.	M/s New Bihar Cement Plant (A Unit of Shree Cement Ltd.) Jasoia More, BIADA, Industrial Growth Center, Aurangabad, Tehsil & Dist. Aurangabad, Bihar
2.	Industry category Primary-(STC Code) Secondary- (STC Code)	Red Category
3.	Production Capacity Cement Mill: D.G. Set:	4.5 Million TPA 1 x 500 KVA
4.	Year of establishment	2018
5.	Date of the last environmental statement submitted.	12 September 2022

PART-B

WATER AND RAW MATERIAL CONSUMPTION

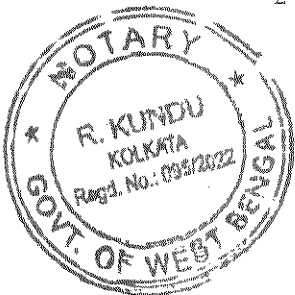
I. WATER CONSUMPTION

Process : N.A. (As plant is based on dry process technology)

Cooling and
Dust Suppression : 16676 KL

Domestic : 5472 KL

Name of Products	Process water consumption per unit of products	
	During the previous financial year (2021-22)	During the current financial year (2022-23)
Cement	0.0166 KL/MT of Cement	0.0175 KL/MT of Cement



~~3/5~~

II. RAW MATERIAL CONSUMPTION:

Name of raw materials	Name of Products	Consumption of Raw Material Per Unit of Output (Cement)	
		During Previous Financial Year (2021-22) Metric Tons	During Current Financial Year (2022-23) Metric Tons
Clinker	Cement	0.544	0.544
Gypsum		0.107	0.107
Fly ash		0.349	0.349
Slag		-	-
Coal/Dolochar/Biomass (in HAG)	Heat	0.0087	0.0045
Diesel (in D.G. Set)	Power	0.363 L/kWh	0.866 L/kWh

III. POWER CONSUMPTION (kWh/T OF CEMENT):

During Previous Financial Year (2021-22)	During Current Financial Year (2022-23)
32.92	34.46

IV. TOTAL CEMENT PRODUCTION (MT):

During Previous Financial Year (2021-22)	During Current Financial Year (2022-23)
711047	954539

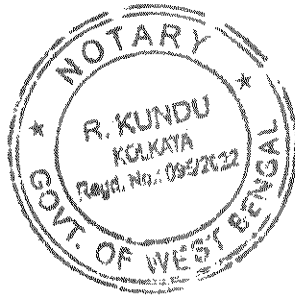
V. TOTAL D.G. POWER PRODUCTION (kWh):

During Previous Financial Year (2021-22)	During Current Financial Year (2022-23)
3028	1386

PART-C

POLLUTION DISCHARGED TO ENVIRONMENT/UNIT OF OUTPUT
(Parameter as specified in the consent issued)

Pollutants	Quantity of Pollutants Discharged (Mass/Day)	Concentration of Pollutants Discharged (mass/volume)	Percentage of variation from prescribed standards with reasons.
(a) Water	No waste water is discharged outside the plant premises.	The plant is being operated on dry process technology, hence no liquid effluent is generated from the clinker grinding unit. The domestic waste water are being treated in STP and treated water is being utilized in horticulture activity.	
(b) Air	Particulate Matter from stack emission is 0.0350 MT/Day	Please refer Annexures – I & II	
(c) Noise	-	Please refer Annexure - III	



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PART-D

HAZARDOUS WASTES

(As specified under Hazardous Wastes (Management, Handling & Transboundary Movement) Rules, 2016)

Hazardous Wastes	Total Quantity (MT)	
	During Previous Financial Year (2021-22)	During Current Financial Year (2022-23)
a) From Process Cement manufacturing (Grinding) is based on "Dry Process". No hazardous waste is generated from the process except used oil which is drained from Machinery/ Equipment.	Total Quantity generated = 0.0 MT Old stock = Zero Total disposal = 0.0 MT Balance Quantity = Zero	Total Quantity generated = 2.45 MT Old stock = Zero Total disposal = 2.45 MT Balance Quantity = Zero
b) From Pollution Control Facilities	N.A.	N.A.

PART - E

SOLID WASTES

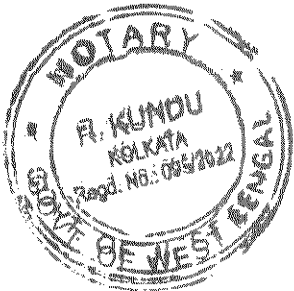
Solid Wastes	Total Quantity (Kg)	
	During Previous Financial Year (2021-22)	During Current Financial Year (2022-23)
a. From process	N.A.	N.A.
b. From Pollution Control Facility	Dust collected in the baghouse and bag filters are recycled in the system.	
c. (1) Quantity recycled or re-utilized within the unit	100%	100%
c. (2) Sold	NIL	NIL
c. (3) Disposed	NIL	NIL

PART - F

Please specify the characterization (in terms of composition and quantum) of hazardous as well as solid wastes and indicate disposal practice adopted for the categories of wastes:

- I. **Hazardous Waste:-**
 No hazardous waste is generated from the process except used oil/ grease which is drained from machineries/ equipment. Used oil is sold to the CPCB/BSPCB authorized recycler. In 2022-23 total quantity of used oil/ grease generated is 2.45 MT and sold to authorize recycler M/s Unison Lubricant India Pvt. Ltd. Aurangabad, Bihar.
- II. **Battery Waste:-**

During Previous Financial Year (2021-22)	During Current Financial Year (2022-23)
NIL	NIL



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III. Bio-Medical Waste: - N.A.

IV. E- Wastes:-

Source	Total Quantity	
	During Previous Financial Year (2021-22)	During Current Financial Year (2022-23)
From Process	NIL	NIL
From Pollution Control Facility	NIL	NIL

V. Solid Wastes:- N.A.

PART - G

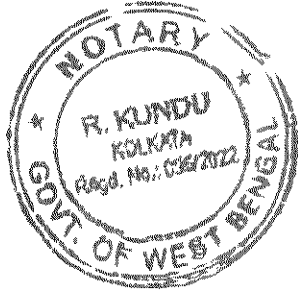
**IMPACT OF THE POLLUTION CONTROL MEASURES ON CONSERVATION OF NATURAL
RESOURCES AND CONSEQUENTLY ON THE COST OF PRODUCTION**

M/s Bihar Cement Plant, A Unit of Shree Cement Limited (Grinding Unit) is being operated on dry process technology, which is cost effective and environmentally clean technology. The advantage of dry process is also in fuel economy. The stack emissions from the plant are controlled by equipment like bag houses and bag filters installed at various material transfer points to clean the process and arrest the fugitive emissions. The particulate matter collected in the pollution control equipment is recycled in process and neutralizing the cost of operation of pollution control equipment and hence no cost impact on the production cost. Further fly ash and slag are being utilized in the production of cement thus eliminating the harmful impacts on environment. We partially used the alternative fuel like Biomass, Dolochar in furnace/HAG to reduce the coal consumption and conservation of natural resources.

PART - H

**ADDITIONAL MEASURES / INVESTMENTS PROPOSAL FOR ENVIRONMENT PROTECTION
INCLUDING ABATEMENT OF POLLUTION**

Annual recurring cost towards the environmental protection measures for the FY 2022-23 is Rs. 3.4 Crore approximately. Green belt development and tree plantation are our ongoing activity within the plant and outside of the plant area. Every year plantation activities are being done to increase the density and bio-diversity of the area. More than 33 % of the total plant area developed under greenbelt development area. In 2022-23 (last monsoon) 918 trees have planted inside and outside the plant area.



~~3/8~~

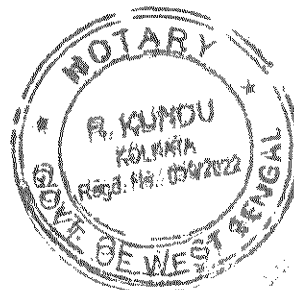
PART - I

ANY OTHER PARTICULARS FOR IMPROVING THE QUALITY OF ENVIRONMENT

1. We have full-fledged environment department for monitoring, maintenance of pollution control equipment and greenbelt development.
2. Regular monitoring of stack emissions, ambient air quality, ambient noise and ground water quality & levels is being done on periodically and regular basis. Data analysis is being done to further improve the environment quality of the plant area.
3. Maintenance department is performing regular checking and scheduled maintenance of all the pollution control devices i.e. bag filters and bag house.
4. Civil and Personal & Administration departments are taking care of entire house keeping of the Plant area.
5. To further reduce fugitive emissions, we have a big size truck mounted and 02 nos of small 3D TPS sweeping machines for regular sweeping and cleaning of paved area. We have got an approval for one more truck mounted sweeping machine. Its procurement is under process.
6. All the material transfer belts are covered and transfer points are equipped with pollution control equipment.
7. Truck parking area and vehicle movement area are concreted to avoid any fugitive emissions.
8. Our horticulture section in coordination with environment department is taking care of tree plantation and green belt development. Every year during monsoon, we are planting tree species inside and outside of the plant area.
9. We have installed Continuous Emission Monitoring System (CEMS) to display the data on CPCB and BSPCB servers.
10. Domestic waste water generated from office toilets, canteen, guesthouse and colony is being treated at Sewage Treatment Plant (STP) and treated water is being utilized in plantation & dual flushing.
11. We are maintaining Zero Liquid Discharge (ZLD) from our premises.
12. We create environment awareness for all our stakeholders through meetings, training programs, world environment day celebrations etc.

On support of above, we are enclosing herewith following Annexures:-

Annexure-I	:	Ambient Air Quality Monitoring Report for the year 2022-23
Annexure-II	:	Stack Emission Level Monitoring Report for the year 2022-23
Annexure-III	:	Ambient Noise level Monitoring Report for the year 2022-23



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Annexure - I

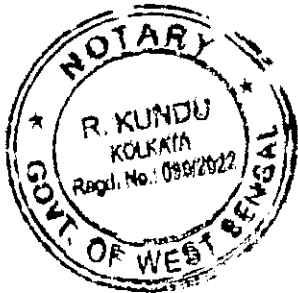
AMBIENT AIR QUALITY (µg/m³) FOR YEAR 2022-23

Location Month	Plant boundary towards main gate / NH - 139				Plant boundary towards Hostel				Plant boundary towards Water harvesting pond			
	PM10	PM2.5	SO2	NO2	PM10	PM2.5	SO2	NO2	PM10	PM2.5	SO2	NO2
Apr.-22	73	46	9	22	49	23	8	18	49	19	8	14
May-22	81	57	9	19	61	38	9	20	39	23	7	15
June-22	70	38	6	18	50	30	7	16	46	22	8	14
July-22	56	34	5	18	38	25	6	14	30	16	6	16
Aug-22	25	25	6	16	25	21	6	14	25	18	6	13
Sep-22	27	18	6	17	25	18	4	16	20	13	4	11
Oct-22	43	20	9	26	41	28	9	23	49	42	8	17
Nov-22	55	21	12	35	70	32	13	36	77	41	12	34
Dec-22	50	30	10	22	84	43	10	21	89	50	9	19
Jan-23	40	32	6	14	70	48	7	19	69	51	6	22
Feb-23	63	26	8	16	63	25	4	22	63	27	7	21
Mar-23	61	26	6	18	56	20	5	18	52	34	9	25
Median	55.5	28	7	18	53	26.5	7	18.5	49	25	7.5	16.5

Annexure - II

STACK EMISSION LEVEL (mg/Nm³) FOR YEAR 2022-23

Month	Air Pollution Control Device	Standard Limit PM – mg/Nm³	Cement Mill PM – mg/Nm³
Apr.-22	Bag House	30	25
May-22	Bag House	30	27
June-22	Bag House	30	25
July-22	Bag House	30	26
Aug-22	Bag House	30	24
Sep-22	Bag House	30	26
Oct-22	Bag House	30	24
Nov-22	Bag House	30	20
Dec-22	Bag House	30	20
Jan-23	Bag House	30	21
Feb-23	Bag House	30	19
Mar-23	Bag House	30	23
Median	-	-	24

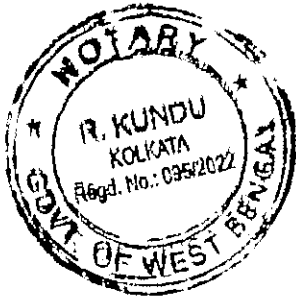


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Annexure – III

NOISE LEVEL Leq-dB (A) FOR YEAR 2022-23

Monitoring Location ➡ Month ↓	Plant boundary towards main gate / NH - 139		Plant boundary towards Hostel		Plant boundary towards Water Harvesting Pond	
	Day Time	Night Time	Day Time	Night Time	Day Time	Night Time
Apr.-22	65.3	56.8	62.5	55.7	58.1	52.2
May-22	66.7	57.5	62.7	56.3	58.3	51.6
June-22	66.6	56.6	60.3	57.2	57.6	53.1
July-22	65.3	58.5	61.8	56.2	58.5	52.5
Aug-22	67.5	59.1	62.9	56.8	56.3	53.1
Sep-22	64.6	58.2	62.6	56.9	57.5	52.8
Oct-22	67.5	58.3	62.8	54.8	58.2	50.8
Nov-22	66.9	57.2	62.9	56.1	58.1	52.7
Dec-22	68.2	56.8	64.7	56.9	59.3	52.5
Jan-23	66.5	58.9	63.5	57.5	60.2	53.6
Feb-23	67.9	59.2	62.7	56.1	58.5	51.5
Mar-23	66.1	57.3	63.1	55.8	59.5	51.9
Median	66.7	57.9	62.8	56.3	58.3	52.5



7:51

VoWiFi 89



Annexure 'K'

Posts Photos Reels



Like

Comment

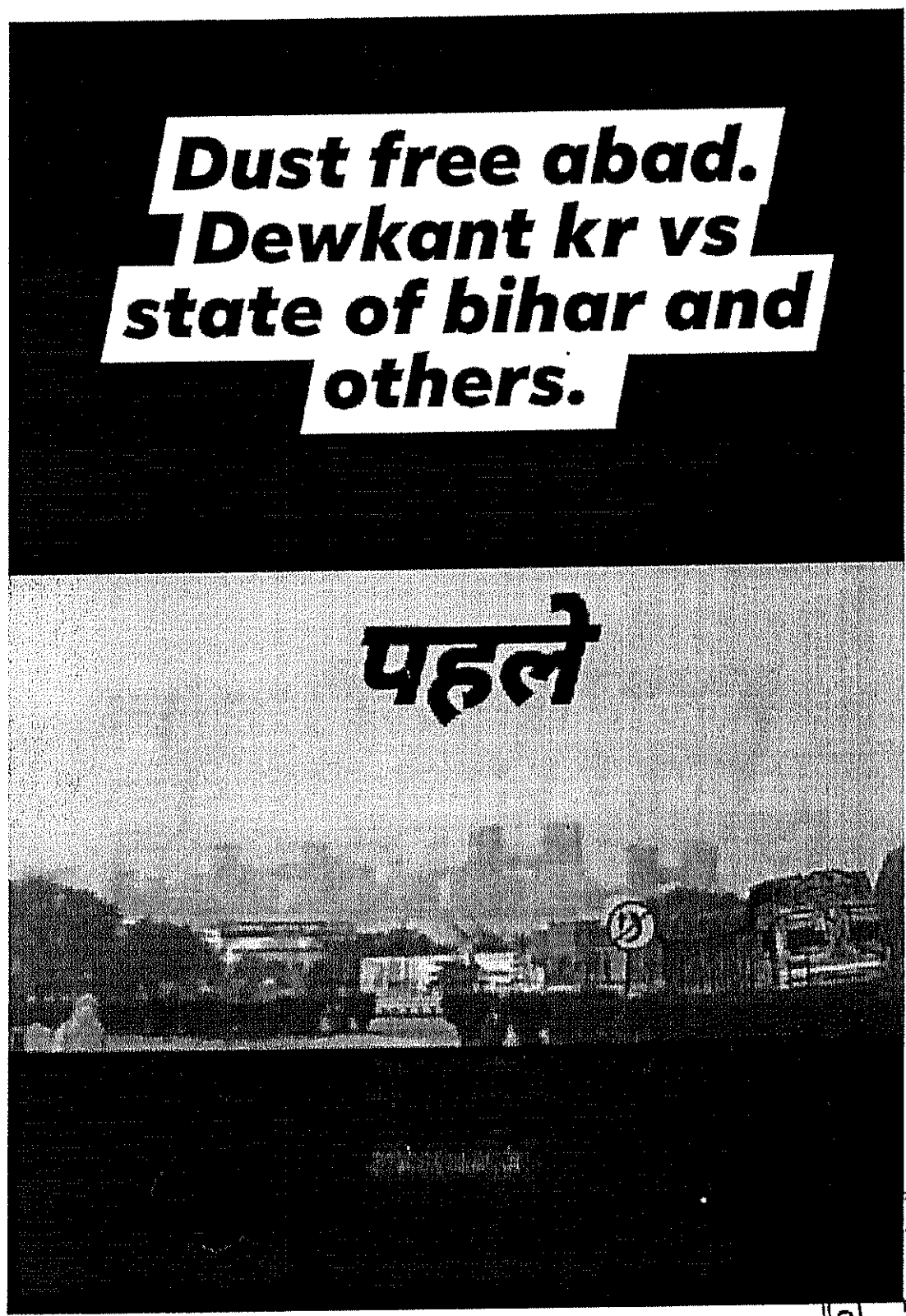
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Dewkant Kumar

Reels · 30 Apr ·



120

36 comments 1 share 3.8K plays



7:51

VoWiFi 89



3X

Posts

Photos

Reels



Like



Comment



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Share

**Dewkant Kumar**

27 Apr · 🌐

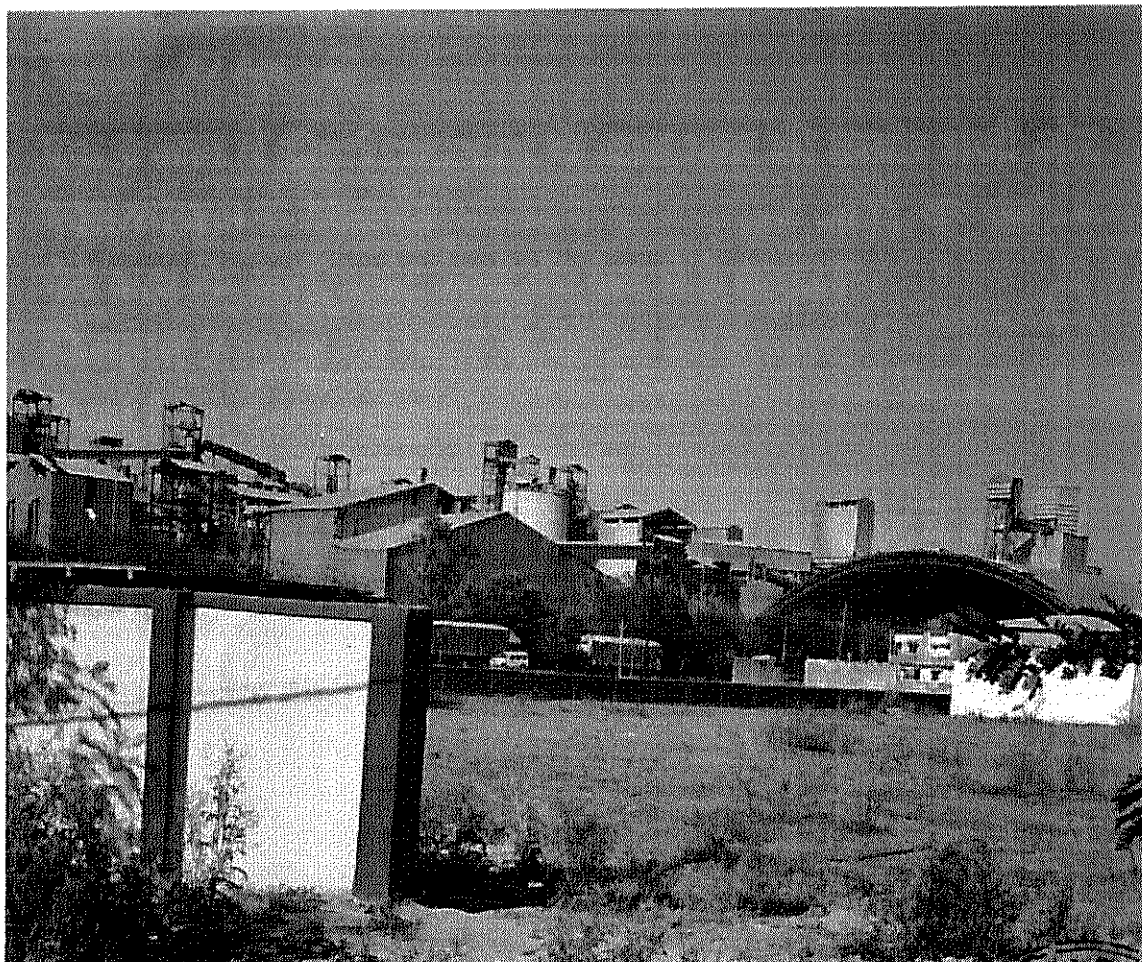
एक सज्जन ने @sri cement के आस पास की तस्वीर भेजी और कहा की धूल से राहत है!

मैने कहा कि अभी प्लांट कैमरे की कैद मे है #NGT

फिलहाल 9 may का NGT के आदेश का इंतजार!

Dust free campaign!

नियम के अनुसार सीमेंट उद्योग RED ZONE के लिस्ट मे आता है और यह रिहायशी इलाके से विस्थापित होता है (central pollution control board report).



67

7 comments

Share



Like



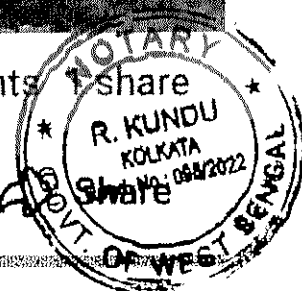
Comment



Send



Share



7:51

Vo WiFi 89



Posts

Photos

Reels



67

7 comments 1 share



Like



Comment



Send



Share

**Dewkant Kumar**

25 Apr · 🌐



Air pollution!

NGT के आदेश पर जांच टीम ने sri cement plant में आकर जांच की!

कुछ दिन बंद करने की अनुशंसा!

9 may को सुनवाई!

Air quality index में गिरावट दर्ज हुई है!

Dewkant Kumar vs DM, Aurangabad

Vs principal secretary

Vs MD ,sri cement

Vs member secretary, CPCB.

64

30 comments 4 shares



Like



Comment



Send



Share

**Dewkant Kumar**

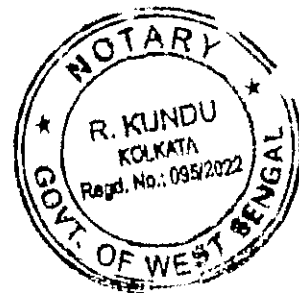
21 Apr · 🌐



BBC @sri cement.

जिस NGT के आदेश पर 2017 में बंद हुआ था !

फिर से 9 may को सुनवाई!



7:51

VoWiFi 89



324

Posts Photos Reels

कुछ दिन बंद करने की अनुशंसा!
9 may को सुनवाई!... See more

64

30 comments 4 shares



Like



Comment



Send



Share



Dewkant Kumar

21 Apr ·

BBC @sri cement.
जिस NGT के आदेश पर 2017 मे बंद हुआ था !
फिर से 9 may को सुनवाई!
NGT के आदेश पर टीम 26 april को आयेगी!
(Team:senior scientist,delhi
Senior scientist, patna
DM, Aurangabad)

Contempt of court!



111

40 comments 7 shares 3.3K plays



Like



Comment



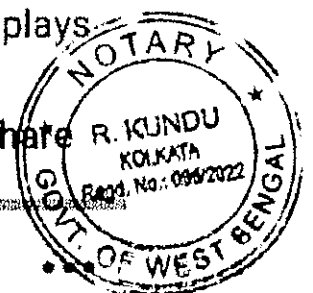
Send



Share



Dewkant Kumar





325

Posts Photos Reels



Dewkant Kumar



20 Apr

#sri cement

शहर को प्रदूषण मुक्त करने की मुहिम!

अगली सुनवाई-9 मई

Petitioner cum advocate both .

Money is valueless for the public health!

National Green Tribunal

Case Details

Back

g ber	190213100119/2024	Filing Date	19- 03- 2024
/ Name	DEWKANT KUMAR VS BIHAR STATE POLLUTION CONTROL BOARD		
ioner ocate(s)	Respondent Advocate(s)		
	ENVIRONMENT (PROTECTION) ACT, 1986		
ber	Original Application No. 75/2024	Registered On	19- 03- 2024
Listed	21-03-2024	Next Hearing Date	09- 05- 2024

7:50

VoWiFi 89



3X6

Posts Photos Reels

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**Dewkant Kumar**

...

15 Apr · 🌐

sri cement!

@प्रदूषण/जलसंकट

9 मई को NGT के फैसले का इंतजार।... See more

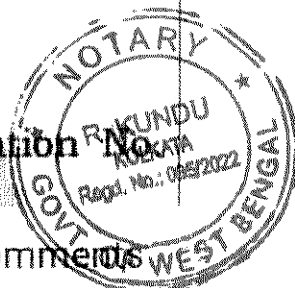
being discharged. A comprehensive Inspection Report with the analysis Report shall be placed before the Tribunal. The Registry would register such Report with as a separate Original Application and place it before the Court. The consent to operate if already granted shall become effective only subject to passing of the orders by the Tribunal. After operating for a period of two weeks, the industry would shut down its operation and would restart its operation only after the order of the Tribunal.

The Report shall be filed within one week from the date of inspection. The Inspection Team shall also state in its Report whether the directions issued under the previous inspection Reports have been complied with or not.

With the above direction, Original Application No.

22

7 comments



3:19 PM

4G 59



387

Posts

Photos

Reels



Dewkant Kumar is with **Amit Singh Vir**
Classes and **9 others**.

3d · 🌐

प्रयास का असर!

Dewkant kumar vs sri cement and others (NGT
करीब 11:18 बजे DM, Aurangabad का फोन आता है!

कार्यालय में आइये!

मैं उनके कार्यालय में जैसे ही प्रवेश करता हूँ!

उन्होंने बोला आपके प्रयास को सलाम! 🎵

शहर में #shree cement के द्वारा किये गये प्रदूषण, प्रदूषण
नियंत्रण और NGT में हो रही सुनवाई पर चर्चा हुई!

मैंने कानूनी प्रावधान के माध्यम से प्रदूषण नियंत्रण पर सलाह दी
और उन्होंने shree cement को फोन के माध्यम से सावधान रहने
की सलाह दी।

अदरी नदी में हो रही सफाई पर उन्होंने कार्यपालक पदाधिकारी को
फोन पर दिशा-निर्देश दिया और बोला कि काम सही ढंग से हो।

Power of law!

Clean Aurangabad campaign!

#Team mc mehta.

नोट: कोर्ट के आदेश पर DM, Aurangabad मुझे counter
affidavit @shree cement की कापी 29 may के पहले देंगे!



3:18 PM

4G+ 59



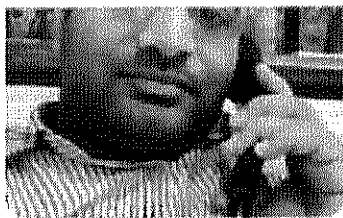
Posts

Photos

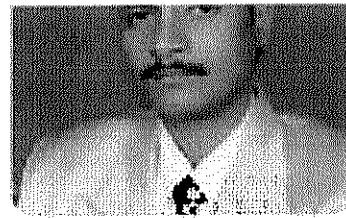
Reels



Avinash Pratap
Singh Chauhan



Chitrans
Kumar Singh



Ganesh Prasad

See all friends

Dewkant's posts



Dewkant Kumar

22m · 🌐



जल संकट! @औरंगाबाद

Sri cement द्वारा प्रतिदिन 3:50 लाख भूमिगत जल निकालने के मामले में central ground water board (delhi) में सभी दस्तावेज/आधार के साथ 3 जून को उपस्थित होकर अपना पक्ष रखने का निर्देश प्राप्त हुआ है!

Save groundwater of Aurangabad!

👍 8

2 comments



Like



Comment



Send



Share



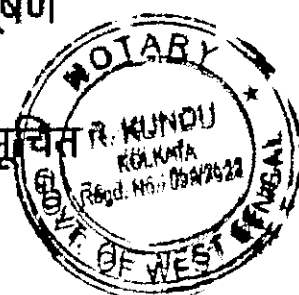
Dewkant Kumar is with **Amit Singh Virat**
Classes and **5 others**.

1d · 🌐

कानून का डंडा!

NGT के आदेश पर अब किस प्रकार जिला प्रशासन वायु प्रदूषण रोकथाम को लेकर गंभीर है!

डीएम, औरंगाबाद खुद मॉनिटरिंग कर रहे और फिर मुझे भी सूचित कर रहे!... See more



3X9



Like



Comment



Send



Share

**Dewkant Kumar**

4 May · 🌐

दौरा@sri cement, Aurangabad!

तथ्य:कल NGT की जांच टीम के साथ बतौर शिकायतकर्ता मैं भी करीब 2 घंटे रहा!प्लांट ने अपने तरफ से सेवा -सत्कार मे कोई कसर नहीं छोड़ी थी।

टीम ने घूम घूम मशीनो को देखा!मुझे भी कई अहम जानकारी मिली। लगातार टीम पर मैं दबाव बनाये हुए था।

टीम जांच कर करीब 9 बजे रात्रि प्लांट से निकलती है!

कुछ लोगो के चेहरे पर मायूसी दिखी!

निष्कर्ष:9मई को होने वाली सुनवाई पर नजर होगी।



66

16 comments



Like



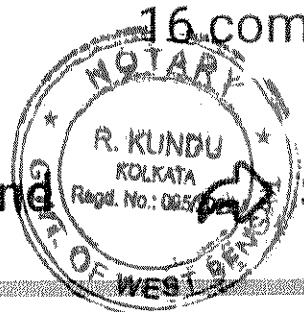
Comment



Send



Share



6:28

Vo WiFi 72



Posts

Photos

Reels

Avinash Pratap
Singh ChauhanChitranshu
Kumar Singh

Ganesh Prasad

See all friends

Dewkant's posts



Dewkant Kumar

6h · 🌐

संदेश shree cement का!

बैग फिल्टर मे खराबी के कारण थोड़ा धूल उड़ गया था लेकिन अब ठीक कर दिए 😊😊😊😊

हिसाब देना पड़ गया ना!

@air pollution

NGT मे सुनवाई के दिन क्या बोलियेगा???

Respected sir

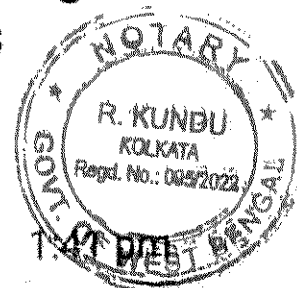
Recent video taken from same location

Morning there was some issue in bag

filter , now problem is resolved as shown in recent video

This is for your kind information

Regards



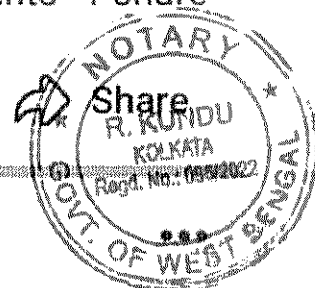
👍 41

18 comments 1 share

👍 Like

💬 Comment

📞 Send



Dewkant Kumar

Reels · 20h · 🎵 Late Sunil Ganguly Guitar

10:40

5G+ 73



Dewkant Kumar

1d



NGT.

11 july @सुनवाई!

Sri cement pollution @औरंगाबाद

Sri cement प्रदूषण मामले में Respondent-3 डीएम
औरंगाबाद ने counter affidavit की कापी उपलब्ध करायी है!
कोर्ट के आदेशानुसार 30 may तक कापी उपलब्ध करानी थी!
कोर्ट को सारे तथ्यों से अवगत करा दिया गया है!

@highlight

समाहरणालय, औरंगाबाद
(जिला सामान्य शाखा)
पत्रांक- 1338 /सा.0.

प्रेषक
प्रभारी महाधिकाारी,
जिला सामान्य शाखा,
औरंगाबाद

प्रेषा में
श्री देवकान्त कुमार
कटरी सीप शिव स्थान
ठाकुरवाडी रोड, औरंगाबाद

विषय :- औरंगाबाद, दिनांक- 06-07-24
Original Application number 75/2024 /EZ, श्री देवकान्त कुमार, बगाम विहार राज्य
प्रदूषण नियंत्रण पत्र।

महत्त्व :- उपर्युक्त विषयक Original Application number 75/2024 /EZ, श्री देवकान्त कुमार, बगाम
विहार राज्य प्रदूषण नियंत्रण पत्र मामले में जिला महाधिकाारी, औरंगाबाद द्वारा प्रतिशपथ पत्र सादर किया जा
सुका है।

अस उपरोक्त के आलोक में प्रतिशपथ पत्र की जादाप्रति इस पत्र के साथ संलग्न कर
आवश्यक कार्यवाई हेतु भेजी जा रही है।

अनुसमनक यथोक्त।

विभागाध्यक्ष/अधीक्षक
प्रभारी महाधिकाारी
जिला सामान्य शाखा
औरंगाबाद

NOTARY
R. KUNDU
KOLKATA
Regd. No. 8552/2022
DISTRICT OF WEST BENGAL

BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
O. A. No. 75/2024/EZ

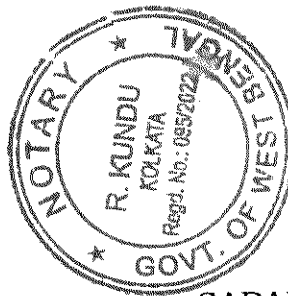
IN THE MATTER OF:-
DEWKANT KUMAR

..... APPLICANT

Versus

BIHAR STATE POLLUTION CONTROL BOARD
... RESPONDENT

**COUNTER AFFIDAVIT ON BEHALF OF
SHREE CEMENT LTD./BIHAR CEMENT
PLANT, AURANGABAD, BEING THE
RESPONDENT NO. 5 REPRESENTED
THROUGH ITS MANAGING DIRECTOR.**



SARANGAM CHAKRABORTY

Advocate

11, Old Post Office Street

Left Gate,

2nd Floor, Room No.D1

Ground Floor,

Kolkata - 700001

Mobile: 8250989748 (M)

Email: chakraborty.sarangam9@outlook.com